



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

### SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 07-05-2015

Thursday the 7th May 2015

CHIEF JUSTICE'S COURT (AT 10:30 A.M.)

The Chief Justice

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR DISMISSAL</u></b>				
1.	CR. MISC./42612/2012 QUASHING(420/336/3 QSH F.I.R. FOR DIR	4 DR. DAROGA PRASAD SINGH @ DR. D.P. SINGH vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.ANIL KUMAR (APP)
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./36655/2012 QUASHING(498(A))-I QUASHING	9 LALAN PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.K.SHANKAR(APP)
2.	CR. MISC./36660/2012 QUASHING(302,307,3 QSH S.T	12 ASHRANAND YADAV @ RAMASHRAY SINGH vs STATE OF BIHAR & ANR	Mr.RAM DAS SINGH Mr.BIRENDRA KUMAR Mr.PANKAJ KUMAR JHA Mr.VINOD KUMAR	Mr.MANOJ KUMAR 1 (APP) Mr.SADA NAND RAY
3.	CR. MISC./36668/2012 QUASHING(385,120B, QSH F.I.R. FOR DIR	11 DR. DIBYENDU MAZUMDER vs STATE OF BIHAR & ANR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.DINESH SINGH (APP) Mr.SARVA DEO SINGH
4.	CR. MISC./36672/2012 QUASHING(498A,323, QUASHING	7 DEVENDRA RAI & ORS. vs THE STATE OF BIHAR	Mr.VINOD KUMAR Mr.AJAY KUMAR Mr.UPENDRA PRASAD SINGH	Mr.RITA VERMA (APP) Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR
5.	CR. MISC./36693/2012 QUASHING(420,138 N QSH F.I.R. FOR CON	8 DILIP KUMAR vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.ASHOK KUMAR SINGH 1(APP) Mr.ARVIND KUMAR
6.	CR. MISC./36733/2012 QUASHING(304B,201, QSH F.I.R. FOR DIR	5 ASHOK MANDAL & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.AMIT KUMAR MISHRA Mr.MR. ANJANI KUMAR CHOUDHARY	Mr.KANHAIYA KISHORE (APP)
7.	CR. MISC./36857/2012 with QUASHING(420/467/4 QSH F.I.R. FOR CON	7 RAJENDA PRASAD BISWAS @ RAJENDA BISWAS vs THE STATE OF BIHAR	Mr.NADIMUL HASAN	Mr.JAGDHAR PRASAD (APP)
8.	CR. MISC./37920/2013 QUASHING(467/420/4 QSH F.I.R. FOR CON	9 RAJ KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.B.N.PANDEY (APP)
9.	CR. MISC./36903/2012 QUASHING(379)-IPC QUASHING	12 LEELADHAR MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.DR.INDIWAR KUMARI(APP)
10.	CR. MISC./36933/2012 QUASHING(144,145 C QUASHING	7 KUMAR RAKESH RANJAN @ MADHUKAR vs THE STATE OF BIHAR, THROUGH THE ANCHAL ADHIKARI, CHANDAN, BANKA	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RANA RANDHIR SINGH(APP)
11.	CR. MISC./37032/2012 QUASHING(363,365,3 QSH F.I.R. FOR DIR	6 JAGDISH NARAYAN & ORS. vs THE STATE OF BIHAR & ORS	Ms.SHRUTI SINHA	Mr.MANOJ KUMAR(APP)
12.	CR. MISC./37081/2012 QUASHING(302,447,3 QSH F.I.R. FOR CON	9 HRIDAY RAI & ANR. vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.ANZARUL HAQUE SAHARA(APP)
13.	CR. MISC./37107/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	8 YOGENDRA JHA vs THE STATE OF BIHAR	Mr.SATISH KUMAR Mr.ANANT KISHOR LAL DAS	Mr.SAHEEN BEGUM (APP)
14.	CR. MISC./41740/2012 QUASHING(420)-IPC QSH COMPLAIN. FOR	4 KIRAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.SURESH PD.SINGH(APP)
15.	CR. MISC./41953/2012 QUASHING(135 ELECT QSH F.I.R. FOR CON	3 SURENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR	Mr.BINOD KUMAR (APP)
16.	CR. MISC./42296/2012 QUASHING(307/435/4 QSH F.I.R. FOR CON	3 PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.A.M.P.MEHTA (APP)
17.	CR. MISC./42299/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	3 MD. TAJ QUESER @ TAJ QUESER & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.SHANKAR KUMAR	Mr.RAM SUMIRAN RAI (APP)
18.	CR. MISC./42619/2012 QUASHING(427/430/4 QUASHING	2 SUDHAKAR JHA vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA	Mr.SATYANAND SHUKLA (APP)

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Hon'ble The Chief Justice				
19.	CR. MISC./42625/2012 QUASHING(302/34)-I QUASHING	2	YOGENDRA PANDEY vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVERNMENT OF BIHAR, & ORS.	Mr.PRABHAT RANJAN SINGH Mr.S.D.SINGH YADAV (APP)
20.	CR. MISC./42653/2012 QUASHING(406/420)- QSH COMPLAIN FOR C	2	KRISHNANANDAN KUMAR @ KRISHNA NANDAN KUMAR vs STATE OF BIHAR & ANR	Mr.SHAMBHU NATH Mr.SATYANAND SHUKLA Mr.DAYA SHANKAR PD. (APP) SHARMA
21.	CR. MISC./42678/2012 QUASHING(467,304/3 QSH F.I.R. FOR CON	2	BACHCHA PRASAD CHAUHAN vs THE STATE OF BIHAR	Mr.JANARDAN PRASAD Mr.C.SEN PD. SINGH (APP) SINGH
22.	CR. MISC./42685/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	UPENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.AKSHAY LAL PANDIT (APP) Mr.AMIR ALAM Mr.KUMAR PRAVEEN
23.	CR. MISC./42686/2012 QUASHING(302,201,1 QSH S.T	2	MITHILESH KUMAR @ MITHILESH KUMAR NIRALA vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR Mr.UMESH LAL VERMA(APP)
24.	CR. MISC./42688/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2	MD. HASIB & ORS. vs STATE OF BIHAR & ANR	Mr.MD. QUMRUL HODA Mr.YOGENDRA KR.SINGH (APP)
25.	CR. MISC./42691/2012 QUASHING(307,436,3 QSH S.T	2	SIYA LAL RAI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.SATYAVRAT VERMA(APP)
26.	CR. MISC./42692/2012 QUASHING(420/120B) QSH COMPLAIN FOR C	2	SHASHI BHUSHAN SINGH @ SHASHI BHUSAN vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA Mr.TARKESHWAR NATH THAKUR (APP)
27.	CR. MISC./42696/2012 QUASHING(420,406,1 QSH F.I.R. FOR DIR	2	THE DIRECTION IN CHIEF OF MUSKAN PARIYOJNA NAMELY RUDRA DEO @ RUDRA DEO NARAYAN vs THE STATE OF BIHAR	Mr.MRINAL KUMAR Mr.ASHA KUMARI (APP)
28.	CR. MISC./42697/2012 QUASHING(22A MINIM QSH COMPLAIN FOR C	2	SHANKAR MOTORS PVT. LTD. vs THE STATE OF BIHAR	Mr.JITENDRA PRASAD SINGH Mr.SURESH PD.SINGH(APP)
29.	CR. MISC./42709/2012 QUASHING(467,420,4 QSH COMPLAIN FOR C	10	BASUDEO YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.ANIL KUMAR SINGH 1 (APP)
30.	CR. MISC./42714/2012 QUASHING(302,380/3 QSH F.I.R. FOR OTH	2	ANAR DEVI vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH Mr.MAYANAND JHA (APP)
31.	CR. MISC./42717/2012 QUASHING(227 CR.P. QSH S.T	2	PAWAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SHAMBHU NATH Mr.SATYENDRA NR.SINGH (APP)
32.	CR. MISC./42722/2012 QUASHING(13 P/C AC QUASHING	2	RAM PRIT RAI vs THE STATE OF BIHAR	Mr.VIKASH KUMAR Mr.ANIL PD. SINGH (APP)
33.	CR. MISC./42729/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	2	ABU QUASHER @ MD. ABU QUAISHER @ ABU QUAISER vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.RAJENDRA PD. NAT (APP) Mr.MD. WALIUR RAHMAN
34.	CR. MISC./42731/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2	FAKANI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR Mr.RAM BACHAN SINGH (APP) SINGH
35.	CR. MISC./42733/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2	MANOJ KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.ADITYA PRAKASH SAHAY Mr./SMT.SUCHETA YADAV (APP)
36.	CR. MISC./42735/2012 QUASHING(498A,494, QSH COMPLAIN FOR O	5	MITHILESH PRASAD @ MITHILESH KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR Mr.RAJ BALLABH SINGH (APP) Mr.MADHU PRASUN
37.	CR. MISC./42737/2012 QUASHING(304B,201, QSH F.I.R. FOR DIR	2	PANCHAM SINGH & ORS. vs THE STATE OF BIHAR	Mr.AHTASHAM ALI KHAN Mr.NAWAL KISHORE (APP)
38.	CR. MISC./42741/2012 QUASHING(498A,323, QUASHING	2	GAURI SHANKAR TIWARI & ORS vs STATE OF BIHAR & ANR	Mrs.MADHURI LATA Mr.ADITYA NR.SINGH 1 (APP) Mr.MANISH KUMAR
39.	CR. MISC./42743/2012 QUASHING(302,307,1 QSH F.I.R. FOR DIS	2	DHOBI YADAV & ORS vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.GANESH PD. SINGH (APP) Mr.BIRENDRA KUMAR TIWARY
40.	CR. MISC./42746/2012 QUASHING(447,323,3 QSH F.I.R. FOR OTH	2	RAJIV KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BIJAY KUMAR PANDEY Mr.RAM BACHAN SINGH (APP) Mr.MUKESH KUMAR
41.	CR. MISC./42748/2012 QUASHING(205 CR.P. QSH COMPLAIN FOR O	2	BINOD KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA Mr.SHAILENDRA KR. SINGH (APP)
42.	CR. MISC./42750/2012 QUASHING(379,323,5 QSH COMPLAIN FOR C	2	SRI KALAYAN SUNDER BOSE & ORS. vs THE STATE OF BIHAR & ORS	Mr.SHOLA SANDHWAR Mr.BINOD KUMAR (APP) Mr.SUBODH KUMAR GOSWAMI
43.	CR. MISC./42752/2012 QUASHING(467,468,4 QSH F.I.R. FOR OTH	2	SHEOJEE TIWARY @ SHIVJEE TIWARY vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH Mr.DR.RABINDRA KUMAR Mr.BIMAL KUMAR (APP)
44.	CR. MISC./42754/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	VINAY KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.KUMAR ALOK Mr.TAPESHWAR SHARMA Mr.SUSHMA KUMARI (APP)
45.	CR. MISC./42766/2012 QUASHING(227 CR.P. QSH S.T	2	MAHESH PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.H.A.KHAN(APP)
46.	CR. MISC./42769/2012 QUASHING(323,417,5 QSH COMPLAIN FOR C	2	SURENDRA KUMAR @ MUNNA & ANR vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR Mr.MEENA SINGH(APP) Mr.MRITYUNJAY KUMAR
47.	CR. MISC./42775/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2	RAMESHWAR SINGH & ORS. vs STATE OF BIHAR & ANR	Smt.USHA KUMARI SINGH Mr.TAPESHWAR SHARMA Mr.JITENDRA KUMAR ROY-1 (APP)

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Hon'ble The Chief Justice					
48.	CR. MISC./42778/2012 QUASHING(379/420/1 QSH F.I.R. FOR CON	2	DIP KUMAR @ DIPAK KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.MANOJ KUMAR (APP)
49.	CR. MISC./42782/2012 QUASHING(366A,34)- QSH S.T	2	BISHWAJEET KUMAR vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.RAJ KISHORE SINGH(APP) Mr.ANIL KR SINGH NO. 6
50.	CR. MISC./42821/2012 QUASHING(498A/323/ QSH COMPLAIN FOR C	5	SUSHIL KUMAR vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.MD.ANSARUL HAQUE (APP) Mr.SANJIV KUMAR Mr.MOHAMMED ABU HAIDAR
51.	CR. MISC./42840/2012 QUASHING(188)-IPC QSH F.I.R. FOR OTH	2	NARAD SINGH vs THE STATE OF BIHAR & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN	Mr.MANOJ KUMAR(APP)
52.	CR. MISC./42854/2012 QUASHING(323,504,3 QSH COMPLAIN FOR C	2	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR Mr.RAJAN GHOSHRAVE	Mr.M.K.NIRALA(APP)
53.	CR. MISC./42855/2012 QUASHING(467,468,4 QSH F.I.R. FOR CON	2	BIDHANAND SUKLA & ORS. vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.S.M.RAHMAN (APP)
54.	CR. MISC./42864/2012 QUASHING(302,34)-I QSH F.I.R. FOR CON	2	SIYA RAM SAO & ANR vs STATE OF BIHAR & ANR	Mr.JAY KUMAR	Mr.UPENDRA KUMAR(APP)
55.	CR. MISC./42866/2012 QUASHING(304)-IPC QUASHING	2	SITA RAM PRASAD SINGH @ SITA RAM SINGH vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.A.A.KHAN(APP)
56.	CR. MISC./42867/2012 QUASHING(302,323,1 QSH S.T	2	JAGMOHAN RAM vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH	Mr.J.N.THAKUR(APP)
57.	CR. MISC./42929/2012 QUASHING(467/420/4 QSH COMPLAIN FOR C	2	SANJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.J.UPADHYAY (APP)
58.	CR. MISC./42930/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	2	NEERAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BHARAT LAL	Mr.B.N.PANDEY A(PP)
59.	CR. MISC./42933/2012 QUASHING(447/379)- QUASHING	2	SHEOJI KUNWAR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MAN BANSH Mr.KRISHNA BALLABHA SHARMA	Mr.MAYANAND JHA (APP)
60.	CR. MISC./42934/2012 QUASHING(307/379/4 QSH F.I.R. FOR CON	2	MANOJ RAI & ORS. vs THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.VIVEKA NAND SINGH	Mr.SHAILENDRA KUMAR-1 (APP)
61.	CR. MISC./43001/2012 QUASHING(420,406,3 QSH COMPLAIN FOR C	2	CHETAN SINHA @ CHETAN KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr./SMT.SHARDANAND JHA (APP)
62.	CR. MISC./43018/2012 QUASHING(406,420,1 QSH COMPLAIN. FOR	2	NARENDRA KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KR SINGH	Mr.M.HAQUE(APP)
63.	CR. MISC./43028/2012 QUASHING(498A,323, QSH F.I.R. FOR OTH	2	RAJENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.J.N.THAKUR (APP)
64.	CR. MISC./43043/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	2	GORAKH NATH UPADHYAY & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.ANIL KUMAR SINGH(APP)
65.	CR. MISC./43081/2012 QUASHING(448,380,3 QSH COMPLAIN FOR C	2	FUKAN PANDIT @ SIDDHNATH PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.RANA RANVIJAY PRATAP Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.C.JAWAHAR (APP)
66.	CR. MISC./43084/2012 QUASHING(409,420,4 QSH F.I.R. FOR DIR	2	NEEBU LAL PRASAD vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.IFTEKHAR MAHMOOD (APP)
67.	CR. MISC./43109/2012 QUASHING(394)-IPC QSH COMPLAIN FOR O IN (CR. WJC/931/2012)	1	MD. JAWAID MANZOOR vs STATE OF BIHAR & ANR	Mr.SAURABH KUMAR Mr.SAURABH KUMAR	Mr.GAUTAM BOSE (AAG8) Mr.GAUTAM BOSE-AAG8
68.	CR. MISC./43116/2012 QUASHING(420,468,4 QSH F.I.R. FOR CON	2	GOVIND KUMAR @ GOVIND JHA vs THE STATE OF BIHAR	Mr.RAM JANAM MAHARAJ	Mr.BHARAT BHUSHAN(APP)
69.	CR. MISC./43120/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	BACHCHA PRASAD vs STATE OF BIHAR & ANR	Mr.ADITYA NATH JHA	Mr.SHAKIR AHMAD (APP)
70.	CR. MISC./43122/2012 QUASHING(379,427,3 QSH COMPLAIN FOR C	2	RAVI KUMAR AVINASH vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR	Mr.ABHAY KUMAR 1 (APP)
71.	CR. MISC./43125/2012 QUASHING(406,420,1 QSH F.I.R. FOR CON	2	KHIRO DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.RADHA MOHAN SINGH	Mr.BHARAT BHUSHAN(APP)
72.	CR. MISC./43127/2012 QUASHING(465,468,1 QSH COMPLAIN. FOR	2	RAJENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.RAJKUMAR RAJESH Mr.VIJAY KUMAR Mr.GIRISH CHANDRA Mr.RAJKUMAR RAJESH	Mr.PRANAV KUMAR(APP)
73.	CR. MISC./43131/2012 QUASHING(420,406,1 QUASHING	2	VIJAY KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.ASHWINI KUMAR GUPTA Mr.BAIDYA NATH THAKUR	Mr.IFTEKHAR MAHMOOD (APP)
74.	CR. MISC./43137/2012 QUASHING(420,467,4 QSH F.I.R. FOR DIR	2	SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.DR.M.K.GAUTAM(APP)
75.	CR. MISC./43140/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2	GANGA PRASAD vs STATE OF BIHAR & ANR	Mr.SUDARSHAN SHARMA	Mr.ASHRAF ANSARI (APP)

**Thursday the 7th May 2015**  
**SESSION'S COURT (AT 10:30 A.M.)**  
**Mr. Justice Iqbal Ahmed Ansari**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION</b>					
1.	CR. MISC./1893/2013 A.BAIL	6 DHIRENDRA KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR	Mr.SANJAY KR.TIWARY(APP)	
2.	CR. MISC./31423/2013 A.BAIL	10 ASHOK KUMAR JHA vs THE STATE OF BIHAR	Mr.ARUN PRASAD AMBASTHA Mr.RAMA NAND PODDAR Mr.ARUN PRASAD AMBASTHA	Mr.DINESH SINGH(APP) Mr.AMIT KUMAR ANAND Mr.GAJENDRA PRASAD YADAV	
3.	CR. MISC./21840/2014 A.BAIL	7 RANJEET KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.LAL BABU SINGH	Mr.BINOD KUMAR(APP) Mr.SUNIL PRASAD	
4.	CR. MISC./26006/2014 with A/BAIL( P.C. ACT) A.BAIL	8 RAM VINAY PASWAN vs THE UNION OF INDIA (THROUGH C.B.I.)	Mr.MUKESH KUMAR RANA	Mr.BIPIN KUMAR SINHA (SC/CBI)	
5.	CR. MISC./23521/2014 with A.BAIL	10 RITESH KUMAR SINGH vs THE UNION OF INDIA (THROUGH C.B.I.)	Mr.MUKESH KUMAR RANA	Mr.BIPIN KUMAR SINHA(SCCBI)	
6.	CR. MISC./23586/2014 A.BAIL	9 LILA NAND ROY vs THE UNION OF INIDA (THROUGH C.B.I.)	Mr.MUKESH KUMAR RANA	Mr.BIPIN KUMAR SINHA(SCCBI)	
7.	CR. MISC./31713/2014 A.BAIL	5 B. VETRIVEL & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.RAM NARESH PRASAD Mr.BRAJESH KUMAR PANDEY	Mr.MANOJ KUMAR (APP) Mr.JAVED ASLAM Mr.ANUJ KUMAR	
8.	CR. MISC./32685/2014 A.BAIL	3 SYED MUNTAZIR RAZA @ MAUSAM vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.SUCHETA YADAV(APP) Mr.MOHAMMAD SUFYAN Mr.SHAIENDRA KR. 2(APP)	
9.	CR. MISC./33944/2014 with A.BAIL	3 MUNIYA DEVI vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA Mr.AWADHESH KUMAR PANDEY	Mr.MADAN KUMAR(APP)	
10.	CR. MISC./36143/2014 A.BAIL	1 BABULAL TUDDU vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.AWADHESH KUMAR PANDEY	Mr.MD. ARIF(APP) Mr.KAMAL KISHORE SINGH	
11.	CR. MISC./34766/2014 A.BAIL	5 MD. ARIF vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.NAVIN KR.PANDAY(APP) Mr.DHARMENDRA JHA	
12.	CR. MISC./36228/2014 A.BAIL	3 SAKET KUMAR JHA vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.R.N. JHA (APP) Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	
13.	CR. MISC./37124/2014 A.BAIL	1 UMA SHANKAR RAI vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.KUMARI AVNITA MANDILWAR Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH	Mr.RAM ANURAG SINGH (APP)	
14.	CR. MISC./37582/2014 A.BAIL	4 LAL PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.RAM SHANKAR DAS (APP)	
15.	CR. MISC./37692/2014 A.BAIL	3 MITHUN SINGH @ MITHUN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.GOPESH KMAR(APP)	
16.	CR. MISC./38557/2014 A.BAIL	5 DR. DHANANJAY KUMAR SINGH @ DHANANJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR	Mr.MR. VISHWANATH PD. SINGH (ADV. FOR EOU) Mr.UMANATH MISHRA Mr.RAJEEV RANJAN PRASAD	
17.	CR. MISC./38898/2014 A.BAIL	3 ANIL KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE ECONOMIC OFFENCE UNIT	Mr.DHANANJAYA NATH TIWARI Mr.BELA SINGH	Mr.HIRDAY PD.SINGH(APP)	
18.	CR. MISC./39477/2014 A.BAIL	3 RAJOO PASWAN & ORS vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.RANA RANDHIR SINGH (APP)	
19.	CR. MISC./39762/2014 A.BAIL	4 RAJU KUMAR & ORS vs THE STATE OF BIHAR	Mr.MUKESH Mr.AJIT KUMAR	Mr.NAVIN KR. PANDAY (APP)	
20.	CR. MISC./40080/2014 with A.BAIL	3 RATI KANT JHA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.PARMANAND PD.(APP)	
21.	CR. MISC./41281/2014 A.BAIL	1 PRAKASH MALLIK vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.R.B.ROY RAMAN(APP)	
22.	CR. MISC./40085/2014 A.BAIL	3 AIYUB ALAM vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.AKBAR ALI(APP) Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA	
23.	CR. MISC./40575/2014 A.BAIL	4 RAJIV RANJAN KUMAR GOND @ RAJIV RANJAN GOND vs STATE OF BIHAR & ANR	Mr.SACHINDRA KUMAR TIWARY	Mr.MD. A.HAQUE SAHAU (APP) Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	
24.	CR. MISC./41889/2014 A.BAIL	3 KHURSHID ANSARI & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.PRAHALAD KUMAR BHAGAT	Mr.KANHAIYA KISHORE (APP)	
25.	CR. MISC./41899/2014 A.BAIL	3 RAVI PRAKASH RANJAN @ MINTU SINGH vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR	Mr.HARENDRA PRASAD (APP)	
26.	CR. MISC./41900/2014 A.BAIL	3 BIRENDRA SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR YADAV	Mr.RAM SHANKAR DAS(APP)	
27.	CR. MISC./42138/2014 A.BAIL	3 BADE ANSARI @ KAMALUDDIN & ORS vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR	Mr.NAGENDRA PD.(APP)	
28.	CR. MISC./42145/2014 A.BAIL	3 MD. SALAM NADAF vs THE STATE OF BIHAR	Mr.SHAMBHU NATH JHA		

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29.	CR. MISC./42468/2014 A.BAIL	4	ASHA DEVI @ USHA DEVI & ANR. vs THE STATE OF BIHAR	Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.SHARDANAND JHA(APP)
30.	CR. MISC./42490/2014 A.BAIL	4	AMARNATH PAL @ AMARNATH PRASAD vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.AMBIKA BHAGAT(SPL.P.P.)
31.	CR. MISC./42653/2014 A.BAIL	3	LAL SAHEB vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.A.L.PANDIT(APP) Mr.VIJAY SHANKAR SHRIVASTAVA
32.	CR. MISC./42667/2014 A.BAIL	3	SHANKAR CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.R.B.S. PAHEPURI (APP) Mr.DHIRENDRA NATH JHA
33.	CR. MISC./42934/2014 A.BAIL	6	DASAI SAHNI & ORS. vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.GULNAR BEGUM(APP)
34.	CR. MISC./43009/2014 with A.BAIL	4	MD. ILLIYAS @ BADRI @ BADI @ ILLIYAS KHAN & ORS vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.UPENDRA KUMAR(APP) Mr.MADHAV JHA
35.	CR. MISC./43206/2014 A.BAIL	1	WASHI AHAMAD @ GUDDU vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.SURENDRA KUMAR(APP) Mr.MADHAV JHA
36.	CR. MISC./43200/2014 A.BAIL	1	GANESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.ONKAR KUMAR	Mr.RAM ANURAG SINGH(APP)
37.	CR. MISC./43207/2014 A.BAIL	1	SABIR MANSOORI & ORS vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.MD. A.HAQUE SAHAU (APP) Mr.DINESH JHA
38.	CR. MISC./43215/2014 with A.BAIL	6	KUMOD KUMAR vs THE STATE OF BIHAR	Mr.MADAN PRASAD SINGH NO-2 Mr.ARUN KUMAR SINGH Mr.SANJEEV RANJAN Mr.MADAN PRASAD SINGH NO-2	Mr.RAM NARESH ROY(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA
39.	CR. MISC./44280/2014 A.BAIL	1	SANJAY BISWAS @ SANJAY KUMAR BISWAS & ANR vs STATE OF BIHAR & ANR	Mr.SANJEEV RANJAN Mr.RAM PRAWESH KUMAR Mr.SHISHIR KUMAR	Mr.GAJENDRA PD.YADAV(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA Mr.DILIP KUMAR (APP)
40.	CR. MISC./43219/2014 A.BAIL	3	RAJESH KUMAR @ RAJESH CHAUDHARY vs THE STATE OF BIHAR	Mr.ROHIT MISHRA	
41.	CR. MISC./43226/2014 with A.BAIL	1	SHARDA DEVI & ORS vs THE STATE OF BIHAR	Mr.ANIL CHANDRA Mr.MANOJ KUMAR SINGH	Mr.MURLIDHAR(APP)
42.	CR. MISC./43376/2014 A.BAIL	1	RESHU KUMARI vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.ANIL PD.SINGH(APP)
43.	CR. MISC./43239/2014 A.BAIL	3	MAUJEY SAH & ANR. vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA (APP) Mr.DEVENDRA KUMAR
44.	CR. MISC./43241/2014 A.BAIL	1	NAND KISHORE PRASAD vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.MANISH KUMAR NO.2(APP)
45.	CR. MISC./43261/2014 A.BAIL	1	KAMLESH CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.SADANAND PASWAN (SPL. PP)
46.	CR. MISC./43267/2014 A.BAIL	1	BHIM RAM & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY	Mr.GAJENDRA PRASAD YADAV (APP)
47.	CR. MISC./43294/2014 A.BAIL	1	NILABH PRASOON & ANR. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.A.M.P. MEHTA (APP)
48.	CR. MISC./43308/2014 A.BAIL	1	ARBIND KUMAR RAI vs THE STATE OF BIHAR	Mr.SATYA NAND SHUKLA Mr.NAWNIT KUMAR TIWARY	Mr.AMBIKA BHAGAT(SPL.PP)
49.	CR. MISC./43311/2014 A.BAIL	1	MD. IDRIS vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH	Mr.M.DAYAL(APP)
50.	CR. MISC./43346/2014 A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.MADAN KUMAR(APP)
51.	CR. MISC./43352/2014 A.BAIL	1	MAMTA DEVI vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA	Mr.RAM NARESH ROY(APP)
52.	CR. MISC./43372/2014 A.BAIL	4	ARYAN PARITOSH & ANR. vs THE STATE OF BIHAR	Mr.UDAY PRASAD Mr.BISHWA BIJAY KUMAR	Mr.AWADHESH KUMAR SINGH (APP)
53.	CR. MISC./43498/2014 A.BAIL	3	NIJAMUDDIN @ NIJAM vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.NAWAL KISHORE PRASAD(APP)
54.	CR. MISC./43532/2014 A.BAIL	1	AKHILESH RABANI vs STATE OF BIHAR & ANR	Mr.MOHAMMED ABU HAIDAR Mr.SANJIV KUMAR	Mr.TAPESHWAR SHARMA(APP)
55.	CR. MISC./43562/2014 A.BAIL	1	MEENA DEVI & ORS vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.AMBIKA BHAGAT (A.PP)
56.	CR. MISC./43569/2014 A.BAIL	1	CHHOTU PASWAN vs THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.RAJENDRA PRASAD NAT (APP)
57.	CR. MISC./43570/2014 A.BAIL	1	AMIT KUMAR @ GOLU vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.G.S. GUPTA (APP)
58.	CR. MISC./45947/2014 A.BAIL	3	CHHOTELAL SINGH vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.ABHAY KUMAR-I(APP)
59.	CR. MISC./46265/2014 A.BAIL	3	RAJNISH KUMAR BHARTI vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH	Mr.SANJAY KUMAR TIWARY (APP)
60.	CR. MISC./50799/2014 A.BAIL	4	MUKESH YADAV @ MUKESH GOPE @ MUKESH RAUSHAN vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.NAZIR ANSARI(APP)
61.	CR. MISC./50849/2014 A.BAIL	3	MUKESH YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.MD.ANSARUL HAQUE(APP)
62.	CR. MISC./50910/2014 A.BAIL	3	SAIYAD MD. SULTAN AHMAD & ORS vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.S.D.SINGH YADAV(APP)
63.	CR. MISC./50915/2014 A.BAIL	3	MD. ILIYAS ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.MADAN KUMAR(APP)
64.	CR. MISC./50919/2014 A.BAIL	3	FATTE ALAM MIAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.BINOD KUMAR(APP)
65.	CR. MISC./50921/2014 A.BAIL	3	GANESH SAH @ GANESH SAW vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.DR. INDIWAR KUMARI(APP)

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66.	CR. MISC./50923/2014 A.BAIL	3	NARAYAN SOMESHWAR & ANR vs THE STATE OF BIHAR	Mr.NILANJAN CHATTERJEE	Mr.RAJIV NAYAN(APP)
67.	CR. MISC./50928/2014 A.BAIL	3	CHANDAN RAI vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.NAND KISHOR PD.(APP) Mr.MILIND KUMAR MISHRA Mr.SANJAY KUMAR PANDEY NO-5
68.	CR. MISC./50945/2014 A.BAIL	3	KISHOR YADAV vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.DURGESH NANDAN(APP)
69.	CR. MISC./50956/2014 A.BAIL	3	MANOJ KUMAR VERMA @ BANTI vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.INDU KRI.SRIVASTAV(APP)
70.	CR. MISC./50961/2014 A.BAIL	3	KISHORI SAH & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.KR.VIRENDRA NARAYAN(APP)
71.	CR. MISC./50964/2014 A.BAIL	3	BIJENDRA RAI vs STATE OF BIHAR & ANR	Mr.VASANT VIKAS Mr.MRITUNJAY KUMAR	Mr.R.B.ROY RAMAN(APP)
72.	CR. MISC./50965/2014 A.BAIL	3	LALTUN RAI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.SANJAY KUMAR SINHA	Mr.SANGEETA SHARMA (APP)
73.	CR. MISC./51005/2014 A.BAIL	3	AWADHESH SINGH & ORS. vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.D.P.TIWARY(APP)
74.	CR. MISC./51020/2014 A.BAIL	3	BILTU SAH vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.MURLIDHAR(APP)
75.	CR. MISC./51043/2014 A.BAIL	3	DHANESHWAR BAIKHA vs STATE OF BIHAR & ANR	Mr.VIKAS RATAN BHARTI	Mr.TAPESHWAR SHARMA (APP)
76.	CR. MISC./51050/2014 with A.BAIL	3	VIDYA NAND RISHIDEO & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.BINOD KUMAR SINHA	Mr.T.N. THAKUR (APP)
77.	CR. MISC./17170/2015 A.BAIL IPC 302,14 A.BAIL	1	ANMOL YADAV vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.BRAJESH VERMA	Mr.ANUSUIYA JAISWAL(APP)
78.	CR. MISC./51052/2014 A.BAIL	3	SUJEET JHA vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR	Mr.PRAMOD KUMAR PANDEY (APP)
79.	CR. MISC./51053/2014 A.BAIL	3	RAHUL KUMAR vs STATE OF BIHAR & ANR	Mr.ADITYA PRAKASH SAHAY Mr.MANAS PRAKASH	Mr.SANJAY KUMAR (APP)
80.	CR. MISC./51054/2014 A.BAIL	3	ARBIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.ASHOK KR.SINGH (APP)
81.	CR. MISC./51056/2014 A.BAIL	3	PARAS KUMAR @ ABHAY KUMAR @ PARASH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.ANISH CHANDRA(APP)
82.	CR. MISC./51063/2014 A.BAIL	3	RANJEET KUMAR & ORS vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.MD. ATAUR RAHMAN(APP)
83.	CR. MISC./51071/2014 A.BAIL	3	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.BINIT KUMAR	Mr.ANANT KUMAR(APP)
84.	CR. MISC./51072/2014 A.BAIL	3	RATAN LAL CHAUDHARY vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.ALOK KUMAR TIWARI	Mr.NARENDRA KUMAR SINGH (APP)
85.	CR. MISC./51075/2014 A.BAIL	3	SALIM ANSARI @ MD. SALIM ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.SANJAY KUMAR TIWARY (APP)
86.	CR. MISC./51084/2014 A.BAIL	3	MUNNA PASWAN vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.ARUN KUMAR SINGH 5 (APP)
87.	CR. MISC./51086/2014 A.BAIL	3	SHAMBHU MUNI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.C.SEN PD.SINGH(APP)

**Thursday the 7th May 2015**  
**Court No. 11 (AT 10.30 A.M.)**  
**Mr. Justice V.N. Sinha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR HEARING</b>				
1.	CWJC/5841/1994 CONSOLIDATION	1 MD.MULTANI MIAN vs COLLECTOR,VAISHALI & ORS	Mr.BINOD KUMAR SINGH Mr.RAJESH KUMAR Mr.KRISHNA KISHORE SINHA	Mr.(GP3) Mr.RAM SAGAR MAHTO Mr.KINKAR KUMAR (SC27)
2.	CWJC/6324/1994 CONSOLIDATION	4 JAGGARNATH SINGH & ORS vs STATE & ORS	Mr.MANOHAR PD.SINGH	Mr.G.P.II Mr.(GA2) Mr.RAM CHARITRA SINGH
3.	CWJC/6578/1994 CONSOLIDATION	4 BIPIN BIHARI SINGH & ORS vs STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.RAGHUNANDAN KUMAR SINGH Mr.AJAY KUMAR OJHA Mr.BISHWA NATH CHAUDHARY Mr.SHRI KRISHNA SINHA	Mr.(GP3) Mr.DUDHNATH SINGH Mr.LALLAN PD.SINGH Mr.SHREE NIWAS SINGH Mr.OM PRAKASH SRIVASTAV Mr.KINKAR KUMAR (SC27)
4.	CWJC/6844/1994 LAND CEILING (PRE-	3 ASHRAFI DEVI vs STATE OF BIHAR & ORS	Mr.MRIDULA MISHRA Mr.GYANAND ROY	Mr.RAGHIB HASAN (SC) Mr.BINOD KUMAR Mr.ARUN PD. AMBASTHA
5.	CWJC/7270/1994 OTHERS	1 SMT.SUMITRA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA	Mr.B.P.VERMA (SC) Mr.DHANENDRA CHAUBEY Mr.UPENDRA PD. II Mr.ASHOK KR.
6.	CWJC/7431/1994 OTHERS	1 SHRI RAM JANKIJI & ORS vs STATE OF BIHAR & ORS	Mr.RAVI RANJAN Mr.AMARENDRA PD. Mr.AJOY KR.MATHUR Mr.DIN BANDHU SINGH Mr.S.R.C.PANDEY	Mr.R.AHSHAN (SC) Mr.S.R.C.PANDEY
7.	CWJC/7576/1994 CONSOLIDATION	1 INDRADEO TIWARY AND ORS vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2 Mr.REWATI KANT RAMAN	Mr.(GP2) Mr.MANORANJAN KR. SINHA Mr.(GA2)
8.	CWJC/7873/1994 CONSOLIDATION	4 AMBIKA TIWARY & ORS vs STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA Mr.S.P.TRIPATHI	Mr.(GP3) Mr.KINKAR KUMAR (SC27)
9.	CWJC/7958/1994 OTHERS	3 SHANTI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.VISHWESHWAR NATH MISHRA Mr.MD. WALIUR RAHMAN Mr.SATYENDRA PANDEY Mr.ARVIND KUMAR TRIPATHI Mr.PANDIT PANKAJ KUMAR Mr.DINESH KUMAR SINGH Mr.SANDIP SINGH Mr.PRAVIN KR.SINHA Mr.ASHOK KUMAR	Mr.R.AHSHAN (SC) Mr.RAJU GIRI (GP30) Mr.(GP30)
10.	CWJC/8179/1994 CONSOLIDATION	4 JADU SAH vs DIRECTOR,CONSOLIDATION & ORS	Mr.ISHWARI SINGH Mr.RAM KRISHNA SINGH	Mr.(GP2) Mr.RAGHUNATH SINGH Mr.(GA2) Mr.DHANESHWAR PANDEYA Mr.RAJIVA RANJAN Mr.SURAJDEO SINGH
11.	CWJC/8190/1994 MUTATION ACT	4 TULSI SINGH vs STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD 2	Mr.(GP2) Mr.RANG NATH CHOUBEY Mr.(GA2)
12.	CWJC/8226/1994 BIHAR TENENCY ACT	4 SRI KRISHNA SHUKLA vs STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR PRASAD Mr.SIDHENDRA NARAYAN SINGH	Mr.(GP2)
13.	CWJC/8252/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.RAJIV KR. SINGH (GP2)
14.	CWJC/8253/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR.
15.	CWJC/8255/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.PRAMOD KUMAR Mr.RAM BISHUN PRASAD	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.AJAY KR.TRIPATHI Mr.RAJIV KR. SINGH (GP2)
16.	CWJC/8448/1994 CONSOLIDATION	3 KALIKA RAI vs STATE OF BIHAR & ORS	Mr.SUDAMA SINGH Mr.VIKRAM DEO SINGH	Mr.(GP2) Mr.RAMCHANDRA SINGH Mr.S. K. SINGH
17.	CWJC/8894/1994 LAND REFORMS ACT	4 GAJENDRA NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.ARABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.ANIL CHANDRA Mr.CHANDRESHWAR JHA Mr.(GA2)
18.	CWJC/9138/1994 CONSOLIDATION	4 MD.HAMEED & ORS vs THE PRINCIPAL,CONSOLIDATION TR	Mr.AMRESH KUMAR SINGH	Mr.(GP2) Mr.F.R.MALLICK Mr.(GA2)
19.	CWJC/9235/1994 CONSOLIDATION	4 MAUKESHRA DEVI & ORS. vs STATE OF BIHAR & ORS	Mr.AKHOURI V.B.SRIVASTAVA Mr.ANJANI KUMAR SINHA	Mr.(GP2) Mr.SUNIL SRIVASTAVA Mr.BALRAM UPADHYAY Mr.DHANANJAY KUMAR Mr.BALARAM UPADHYAY Mr.NAGENDRA DUBEY Mr.AKHOURI V.B.SRIVASTAVA

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20.	CWJC/9317/1994 OTHERS	4	MUNGIA DEVI & ANR vs STATE OF BIHAR & ORS	Mr.RAMASHISH Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2) Mr.DHIRENDRA KR. SINHA
21.	CWJC/9458/1994 CONSOLIDATION	3	RAGHUBAR BHAGAT & ORS vs STATE OF BIHAR & ORS	Mr.DIN BANDHU SINGH Mr.(GP2) Mr.MAHESH PD. NO.2 Mr.(GA2)
22.	CWJC/9634/1994 BIHAR TENENCY ACT	4	ABDUL SAKOOR vs THE COLLECTOR,VAISHALI & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL Mr.(GP3) Mr.GAJENDRA NATH OJHA Mr.KINKAR KUMAR (SC27) Mr.SAMARENDRA PRATAP SINGH
23.	CWJC/9710/1994 BIHAR TENENCY ACT	4	SHYAMA NAND THAKUR vs STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINGH I Mr./MRS.SAVITA SINGH Mr.(GP2) Mr.PREM PRAKASH Mr.SHABBIR AHMAD Mr.(GA2)
24.	CWJC/9806/1994 CONSOLIDATION	4	MD.ALAUDDIN & ANR vs STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.MD.NASIRUDDIN KHAN Mr.PREM PRAKASH Mr.(GP2) Mr.PREM KR. JHA Mr.NAJMUL HODA Mr.(GA2) Mr.ALOK KUMAR 'ALOK'
25.	CWJC/9898/1994 OTHERS	7	MAHANTH KAMAL NARAYAN DAS vs STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR Mr.LAKSHMI KANT SHARMA Mr.ANIL KUMAR SINGH Mr.R.K.PRASAD Mr.RAJESH KUMAR Mr.J.REHMAN (SC) Mr.LAKSHMI KANT SHARMA Mr.AJAY (GA12) Mr.H.P.SINGH (SC) Mr.MAHESH NARAYAN PARBAT Mr.SHASHI BHUSHAN BHARATI
26.	CWJC/10088/1994 with OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY Mr.AMBUJ NAYAN CHOUBEY Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKESH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI
27.	CWJC/11460/1996 with OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY Mr.AMBUJ NAYAN CHOUBEY Mr.B.P.VERMA (SC) Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKESH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI
28.	CWJC/11461/1996 with OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.B.P.VERMA (SC) Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKESH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI
29.	CWJC/11459/1996 OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY Mr.AMBUJ NAYAN CHOUBEY Mr.B.P.VERMA (SC) Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKASH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI
30.	CWJC/10173/1994 LAND CEILING (PRE-	3	GYANTI DEVI vs STATE OF BIHAR & ORS	Mr.RAJENDRA NATH JHA Mr.(GP3) Mr.ISHWARI SINGH Mr.K.P.SINGH Mr.RAM KRISHNA SINGH Mr.KINKAR KUMAR (SC27) Mr.H.P.SINGH (SC) Mr.DHIRENDRA KR.SINHA
31.	CWJC/10238/1994 LAND CEILING (PRE-	4	BARHO SAO & ORS vs STATE OF BIHAR & ORS	Mr.KAMLA PRASAD Mr.AMARENDRA KUMAR Mr.PRAVEEN PRAKASH Mr.J.REHMAN (SC) Mr.MAHESH NR. PARBAT Mr.SHASHI BHUSHAN PD. Mr.AJAY- GA12
32.	CWJC/10488/1994 OTHERS	4	JAGDISH PRASAD YADAV vs STATE OF BIHAR & ORS	Mr.ANISH CHANDRA SINHA Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2) Mr.SURYA KANT MISHRA
33.	CWJC/10687/1994 OTHERS	1	KAULESHWAR RAM vs STATE OF BIHAR & ORS	Mr.RAJIVA RANJAN Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2) Mr.SURYA KANT MISHRA
34.	CWJC/10705/1994 OTHERS	1	BISHWANATH GIRI & ORS vs THE SUB.DIV.OFFICER,BIKRAMGANJ	Mr.VEENA RANI Mr.ARVIND KUMAR Mr.SANTOSH KUMAR SINHA 2 Mr.PARMANAND PRASAD Mr.(GP2) Mr.(GA2)
35.	CWJC/10926/1994 BIHAR TENENCY ACT	4	BALESHWAR MOCHI & ORS vs STATE OF BIHAR & ORS	Mr.UMA KANT PRASAD I Mr.SATISH KUMAR SINHA Mr.SATYA PRAKASH Mr.J.RAHMAN (SC) Mr.NARESH PRASAD Mr.AJAY (GA12) Mr.RAM ANUJ PRASAD SINGH Mr.ASHOK KUMAR
36.	CWJC/11433/1994 OTHERS	1	GUNESHWAR PRASAD SHARMA @ vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR AMBASTHA Mr.H.P.SINGH (SC) Mr.SANJAY KUMAR Mr.ANIL KUMAR Mr.SUBASH KISHORE VERMA Mr.RAJIV KR. SINGH (GP2) Mr.UDAY CHAND PD. Mr.NIRMAL KR.
37.	CWJC/11498/1994 LAND CEILING (PRE-	3	BHUNESHWARI YADAV vs STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR JHA Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR JHA Mr.J.RAHMAN (SC) Mr.AJAY (GA12) Mr.ALOK CHANDRA PD. Mr.VIJENDRA NATH Mr.DHARMENDRA CHOUBEY Mr.AJAY- GA12
38.	CWJC/218/1995 LAND CEILING (SURP	3	UPENDRA PRASAD YADAV & ORS vs STATE OF BIHAR & ORS	Mr.J.P.KISHORE Mr.BHOLA PRASAD Mr.M. K. SINHA Mr.AZFAR HASAN Mr.RAKESH RANJAN Mr.H.P.SINGH (SC) Mr.DURGA NAND JHA Mr.NIRMAL KR. SINHA-3 Mr.RAJIV KR. SINGH (GP2)
39.	CWJC/235/1995 OTHERS	1	KRISHNA NAND JHA vs STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA Mr.Y.KISHORE (SC7)

PATNA HIGH COURT		178	Thursday 7th May, 2015		
Mr. Justice V.N. Sinha					
40.	CWJC/274/1995 BIHAR TENENCY ACT	1	RATAN KUMAR MANDAL & ANR vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH 2 Mr.AMAR NATH MISHRA	Mr.(GP3) Mr.KINKAR KUMAR (SC27)
41.	CWJC/367/1995 OTHERS	1	SHYAM NARAYAN TIWARY vs STATE OF BIHAR & ORS	Mr.MURARI PRASAD SINHA	Mr.H.P.SINGH (SC) Mr.SUDHIR CHANDRA JHA Mr.D. P. CHOUDHARY Mr.RAJIV KR. SINGH (GP2)
42.	CWJC/491/1995 CONSOLIDATION	4	SK.IRFAN vs STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.AMBRISH KUMAR JHA	Mr.A.K.SINGH (SC3) Mr.NIJMUL HODA
43.	CWJC/1712/1995 B.PRIVILEGED-PERS	5	MAHADEO YADAV & ANR vs STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.RAMESH KUMAR THAKUR	Mr.(GP2) Mr.(GA2)
44.	CWJC/3846/1995 OTHERS	1	RAJESHWAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKAR SAHAY	Mr.A.N.SINGH (SC8)
45.	CWJC/4963/1995 OTHERS	1	RAJESH KUMAR SINGH vs STATE OF BIHAR & ORS	Mr.VIVEKANAND VIVEK	Mr.RAJENDRA PD (SC1)
46.	CWJC/4979/1995 OTHERS	1	JITENDRA NARAYAN JHA vs STATE OF BIHAR & ORS	Mr.SHEOJI MISHRA	Mr./MRS.MRIDULA MISHRA (GP6)
47.	CWJC/5578/1995 OTHERS	1	CHHABINATH PATHAK & ANR vs STATE OF BIHAR & ORS	Mr.M.CHATTERJEE	Mr.R.AHSHAN (SC)
48.	CWJC/6442/1995 OTHERS	1	MAHANTH KRISHNA NAND BHAGAT vs STATE OF BIHAR & ORS	Mr.SURESH CHANDRA PD.SINHA	Mr.J.RAHMAN (SC)
49.	CWJC/6462/1995 OTHERS	1	HARISHANKAR TIWARI vs STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.HARENDRA PRASAD SINHA	Mr.J.RAHMAN (SC)
50.	CWJC/7254/1995 OTHERS	1	DHARIKSHAN SAH vs STATE OF BIHAR & ORS	Mr.JITENDRA NATH Mr.BISHWA NATH PRASAD	Mr.H.P.SINGH (SC) Mr.MAHESH PD.-2 Mr.RAJIV KR. SINGH (GP2)
51.	CWJC/9932/1995 OTHERS	1	BASANT KUMAR SINGH & ORS vs STATE OF BIHAR & ORS	Mr.V.K.RAI	Mr.B.P.VERMA (SC)
52.	CWJC/11420/1995 OTHERS	1	TRİYUGI NATH TIWARY & ORS vs STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR	Mr.D.N.YADAV (GA)
53.	CWJC/11834/1995 OTHERS	3	GANESH RAM vs STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR SINGH	Mr.R.AHSHAN (SC) Mr.RAM SEWAK CHOUDHARY

**Thursday the 7th May 2015**  
**Court No. 8 (AT 10.30 A.M.)**  
**Mr. Justice Navaniti Prasad Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/3631/1995 MUTATION ACT	3 JADUNANDAN PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.DHANENDRA CHAUBEY Mr.SATISH KUMAR	Mr.(GP3) Mr.KINKAR KUMAR (SC27)	
2.	CWJC/4041/1995 OTHERS	1 MD.SHAHABUDDIN AHMAD @ TAMANNA vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.ANAND MOHAN Mr.SHIVENDRA PRASAD Mr.SHAIENDRA KUMAR	Mr.(SC7) Mr.H.P.SINGH Mr.RAJIV KR. SINGH (GP2)	
3.	CWJC/4184/1995 MONEY LANDER'S ACT	1 RAMESHWAR SINGH vs STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR Mr.ANIL KUMAR	Mr.(GP2) Mr.UMA KANT SINGH	
4.	CWJC/4357/1995 CONSOLIDATION	1 BRAJNANDAN THAKUR vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.PREM PRAKASH Mr.SHAMSHAD ALAM	Mr.(SC3) Mr.S.K.MALLICK Mr.A.K.MALLICK	
5.	CWJC/4565/1995 OTHERS	1 JAYENDRA PRASAD SHARMA vs STATE OF BIHAR & ORS	Mr.JAYANANDAN SINGH Mr.PRAVEEN KUMAR	Mr.(SC10)	
6.	CWJC/4594/1995 LAND ACQUISITION	1 SHRIMATI RAJ KUMARI DEVI vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP2)	
7.	CWJC/4793/1995 CONSOLIDATION	1 BABUNANDAN RAM & ANR vs STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR PANDEY	Mr.(SC3) Mr.BASANT KR.CHOUDHARY Mr.ANAND MOHAN Mr.ARUN KR.	
8.	CWJC/4797/1995 CONSOLIDATION	2 JAWAHAR SINGH & ORS vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.MD. WALIUR RAHMAN Mr.MITHILESH KUMAR SINHA Mr.SANDEEP SINGH	Mr.(SC3) Mr.MRIGENDRA KUMAR Mr.RAMASHISH Mr.(GA2)	
9.	CWJC/4982/1995 CONSOLIDATION	1 RAM TAHAL SINGH & ORS vs STATE OF BIHAR & ORS	Mr.ANISH CHANDRA SINHA Mr.SANGHAMITRA GHOSE	Mr.(GP2) Mr.ANIL KR. Mr.PANCHA NAND PANDIT Mr.BHUBNESHWAR PD. Mr.SUJAY KR.	
10.	CWJC/5479/1995 MUTATION ACT	1 SHASHI BHUSHAN SINGH vs STATE OF BIHAR & ORS	Mr.SUBODH KUMAR DUBEY Mr.AMAR PRAKASH	Mr.(GP1)	
11.	CWJC/5536/1995 BIHAR TENENCY ACT	2 SAHAJANAND TIWARY & ORS vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR PANDEY Mr.RAM RANG TIWARY	Mr.(GP1) Mr.GANPATI TRIVEDI Mr.DAMODAR PD.TIWARY Mr.RAVINDRA KUMAR RAY Mr.NITYANAND PD.CHOUDHARY Mr.BRAJESH SHARMA	
12.	CWJC/6075/1995 CONSOLIDATION	1 OBAIDUR RAHMAN vs STATE OF BIHAR & ORS	Mr.ABHAY KUMAR SINGH I	Mr.(GP2)	
13.	CWJC/6126/1995 CONSOLIDATION	1 RAMDEO KAMAT vs STATE OF BIHAR & ORS	Mr.PRAVIN LAL DAS Mr.REKHA MUKUND	Mr.(GP2) Mr.JAWAHAR PD.SINGH	
14.	CWJC/6273/1995 BIHAR TENENCY ACT	5 MOST.HADISA KHATOON & ORS vs STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.RAJENDRA KUMAR JHA Mr.SANJEEV KUMAR JHA Mr.PALLAVI MISHRA Mr.DHIRENDRA KUMAR JHA 2 Mr.MRIDULA MISHRA	Mr.(GP1) Mr.MAHFOOZ AHMAD	
15.	CWJC/6279/1995 CONSOLIDATION	10 JAGANNATH SINGH & ORS vs STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINGH 1 Mr./MRS.SAVITA SINGH	Mr.(GP2) Mr.RANJANA SINHA Mr.RAJEEV KR. SINGH (GP15) Mr.(GA2) Mr.VIJAY ANAND SINGH	
16.	CWJC/6332/1995 OTHERS	1 BADANJI PANDEY & ORS vs STATE OF BIHAR & ORS	Mr.SURESH PRASAD BHAKTA Mr.B.K.M.TRIPATHI	Mr.J.RAHMAN (SC) Mr.AJAY- GA12	
17.	CWJC/6426/1995 CONSOLIDATION	1 SHYAM NARAIN TIWARI vs STATE OF BIHAR & ORS	Mr.UPENDRA PRASAD II	Mr.H.P.SINGH (SC) Mr.DIN BANDHU SINGH Mr.NAGENDRA PD.	
18.	CWJC/6653/1995 CONSOLIDATION	5 MOHINI RANJAN PRASAD SINGH vs DIRECTOR,CONSOLIDATION & ORS	Mr.NAVNEET KUMAR Mr.ABHISHEK Mr.JITENDRA PRASAD SINGH Mr.ANITA RAGHAVENDRA	Mr.(GP2) Mr.ABHAY KR. Mr.ANJU NARAIN Mr.SANJAY KR. Mr.A. K. KISHORE SAHAY Mr.RAJENDRA NARAIN Mr.(GA2) Mr.LAKHAN CHANDRA ROY	
19.	CWJC/7579/1995 CONSOLIDATION	6 BINDA MAHTO & ANR. vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR JHA Mr.SARVENDRA KUMAR VERMA	Mr.(GP2) Mr.ASHOK KUMAR ROY Mr.RAJEEV KR.SINGH (GP15) Mr.(GA2)	
20.	CWJC/7582/1995 BIHAR TENENCY ACT	1 MAUZI MURIYARI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMCHARITRA SINGH Mr.B	Mr.(GP1) Mr.DURGESH NANDAN	
21.	CWJC/7629/1995 BIHAR TENENCY ACT	1 SATYANARAIN MANDAL & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR AGRAWAL Mr.KAILASH BIHARI VERMA	Mr.(GP1) Mr.KAPIL DEO SINGH Mr.SARANGDHAR JHA Mr.ASHUTOSH JHA	

22.	CWJC/7668/1995 CONSOLIDATION	1	KESHO PAL vs THE JOINT DIR.OF CONSOLIDATION	Mr.ABABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.MALLIKA MAZUMDAR Mr.REWATI KANT RAMAN Mr.RAM IQBAL RAI Mr.BISHWANATH CHOUHDARY Mr.MITHILESH KUMAR DWIVEDI
23.	CWJC/7691/1995 CONSOLIDATION	3	SEIKH MD.GULE ABBAS vs STATE OF BIHAR & ORS	Mr.M.NASRUL HUDA KHAN	Mr.J.N.JHA (GP2) Mr.RAJEEV KR. SINGH (GP15)
24.	CWJC/7765/1995 CONSOLIDATION	1	RAMAUTAR BIND & ORS vs STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.(GP2) Mr.RAMANAND PODDAR Mr.MAHESH PD.-2
25.	CWJC/7904/1995 OTHERS	1	KAPIL DEO SINGH & ORS vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.BINOD KUMAR JHA	Mr.H.P.SINGH (SC) Mr.MANOJ KUMAR NO.1 Mr.RAJIV KUMAR SINGH (GP2)
26.	CWJC/8224/1995 BIHAR TENENCY ACT	1	AHMAD ALI KHAN & ANR vs STATE OF BIHAR & ORS	Mr.MANINDRA KISHORE SINGH Mr.JHARKHANDI UPADHYAY	Mr.(GP1) Mr.S.ALAMDAR HUSSAIN (ASCCG)
27.	CWJC/8313/1995 BHOODAN ACT	1	SRI RAM JANKI & ANR vs STATE OF BIHAR & ORS	Mr.BINAY KANT MANI TRIPATHI Mr.RITESH KUMAR Mr.S.P.BHAKTA Mr.ASHOK MAHTO Mr.ANIL KUMAR SHUKLA Mr.PRAMOD KUMAR	Mr.ALKA VERMA Mr.SARVENDRA KR.VERMA
28.	CWJC/8429/1995 CONSOLIDATION	7	KALESHWARI DEVI vs STATE OF BIHAR & ORS	Mr.SURESH CHANDRA PD.SINHA Mr.ASHUTOSH CHANDRA Mr.RATAN KUMAR SINHA	Mr.(GP2) Smt.VEENA KUMARI JAISWAL Mr.(GA2) Mr.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL Mr.(GP1)
29.	CWJC/8438/1995 OTHERS	1	KANTI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH Mr.ARJUN PRASAD SINGH Mr.MANOJ KUMAR Mr.ANANT KR.BHASKAR	Mr.(GP1) Mr.SARVA DEO SINGH Mr.RAJESHG KR.
30.	CWJC/8468/1995 B.PRIVILEGED-PERS	1	MANSI MIAN vs STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.(GP2)
31.	CWJC/8483/1995 CONSOLIDATION	1	RAMAPATTI SINGH & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)
32.	CWJC/8484/1995 CONSOLIDATION	1	MOSMAT SONA JHARO DEVI & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)
33.	CWJC/8517/1995 CONSOLIDATION	4	RAM KAILASH SINGH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2 Mr.BISHWA NATH CHAUDHARY	Mr.(GP2) Mr.VIKRAM DEO SINGH Mr.(GA2) Mr.BIJAY KR.SINGH Mr.B.P.VERMA (SC) Mr.GOPAL PRASAD ROY Mr.RAJIV RANJAN SINHA
34.	CWJC/8568/1995 OTHERS	1	SMT.KUSUMA DEVI vs STATE OF BIHAR & ORS	Mr.JANARDAN SINGH	Mr.(GP2) Mr.RADHA MOHAN PANDEY Mr.DHARNIDHAR PRASAD MISHRA Mr.(GA2) Mr.BALAJEE PATHAK Mr.UMA KANT SINGH
35.	CWJC/9020/1995 CONSOLIDATION	5	KEDAR NATH vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP2) Mr.CHOUBEY JAWAHAR Mr.RAJEEV KR. SINGH (GP15) Mr.CHOUBEY JAWAHAR Mr.(GA2)
36.	CWJC/9511/1995 CONSOLIDATION	5	RAM BHARAT DUBEY vs STATE OF BIHAR & ORS	Mr.ABABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.SYED HUSSAIN MAJEED Mr.ABBAS HAIDER Mr.MD.ATAUL HAQUE Mr.MD.KAMIL AKHTAR Mr.S.S.NAYER HUSSAIN Mr.(GA2)
37.	CWJC/10077/1995 CONSOLIDATION	4	RAJ KISHORE RAI vs STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH Mr.HARENDRA KUMAR SINGH	Mr.(GP2) Mr.UMA KANT PRASAD Mr.RAJIV RANJAN SINGH Mr.(GA2)
38.	CWJC/10186/1995 CONSOLIDATION	1	BRAJ KISHORE PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH I Mr.SANJEET KUMAR Mr.ANJAN CHAKRABARTY Mr.RATAN KUMAR NO.1 Mr.SHASHI SHAKHER PD.SINHA	Mr.(GP2) Mr.UMA KANT PRASAD Mr.RAJIV RANJAN SINGH Mr.(GA2)
39.	CWJC/10498/1995 OTHERS	1	BIGNI DEVI vs STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.BISHWA NATH CHOUHDARY Mr.BISHWA NATH CHAUDHARY Mr.ANAND VERMA	Mr.J.RAHMAN (SC) Mr.UDAY SINGH Mr.REWATI RAMAN Mr.AJAY- GA12
40.	CWJC/11886/1995 OTHERS	3	RAJESHWARI PD.SINGH & ORS vs STATE OF BIHAR & ORS	Mr.DINESH KUMAR SINGH Mr.RAJESH KUMAR Mr.VINOD KUMAR SETH Mr.TUHIN SHANKAR Mr.VISHWESHWAR NATH MISHRA	Mr.R.AHSHAN (SC)

41.	CWJC/11989/1995 BIHAR TENENCY ACT	3	MANORAMA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.UOGENDRA KUMAR Mr.MADHU SUDAN KUMAR SINHA Mr.MURLI MANOHAR SINGH Mr.MD.IFTEKHAR MAHMOOD Mr.DURGESH KUMAR	Mr.(GP1) Mr.ANJANA BHAGAT Mr.SUCHETA YADAV Mr.ANIL JAISWAL
42.	CWJC/235/1996 LAND CEILING (SURP)	1	KRISHNA KANT SHARMA & ORS vs STATE OF BIHAR & ORS	Mr.MADAN MOHAN PD.SINGH Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.NIRMAL KUMAR SINHA-3	Mr.J.RAHMAN (SC) Mr.HAMENDRA PD.SINGH Mr.RAJIV KUMAR SINGH (GP2) Mr.J.RAHMAN (SC)
43.	CWJC/948/1996 with OTHERS	1	SIA SARAN MAHTO vs STATE OF BIHAR & ORS		
44.	CWJC/949/1996 OTHERS	1	YOGENDRA SAH & ORS vs STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3	Mr.J.RAHMAN (SC)
45.	CWJC/1596/1996 OTHERS	1	DHIRENDRA NATH CHATURVEDI & ANR vs STATE OF BIHAR & ORS	Mr.A.K.MALLICK	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
46.	CWJC/1834/1996 CONSOLIDATION	3	RAM BARAN SINGH & ORS vs STATE OF BIHAR & ORS	Mr.A.K.SINGH TARUN	Mr.(GP2) Mr.MANINDRA KUMAR
47.	CWJC/5474/1996 OTHERS	2	DAROGA RAI & ANR vs STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT	Mr.T.N.MAITIN (GP1)
48.	CWJC/6780/1996 OTHERS	3	BASUDEO PRASAD SINGH & ORS vs STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.S.D.YADAV (GP8)
49.	CWJC/7286/1996 OTHERS	3	DIGMBAR JHA & ORS vs STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.PRABHU NARAYAN JHA Mr.ARUN KUMAR	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
50.	CWJC/8629/1996 OTHERS	1	SHRI SHIV SHANKAR PD.KHETAN & O vs STATE OF BIHAR & ORS	Mr.LALA SACHINDRA KUMAR	Mr.H.P.SINGH (SC) Mr.ANIL KUMAR Mr.DRONACHARYA Mr.MANOJ KUMAR SINGH Mr.RAJIV KR. SINGH (GP2) Mr.AKHILESHWAR PANDEY

**Thursday the 7th May 2015**  
**Court No. 13 (AT 10.30 A.M.)**  
**Mr. Justice Ramesh Kumar Datta**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR HEARING</u></b>					
1.	CWJC/10867/1995 CONSOLIDATION	5 SUDHAKAR SHUKLA & ORS vs STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINHA I Mr.SATYA NAND SHUKLA Mr.SHAMBHU SHARAN SINGH	Mr.(GP2) Mr.AMAR PRAKASH Mr.(GA2)	
	pthd				
2.	CWJC/10647/1995 MUTATION ACT	4 RABINANDAN TIWARY vs STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRADHAN Mr.SATISH CHANDRA JHA Mr.AMRENDRA NARAYAN RAI	Mr.(GP2) Mr.S.A.ALAM (SC3) Mr.(GA2),Mr.DAMODAR PRASAD TIWARY	
3.	CWJC/11217/1995 CONSOLIDATION	4 BISHUN ROY vs STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH 1 Mr.SHASHI KANT SINGH	Mr.(GP2),Mr.S.A.ALAM (SC3) Mr.DILIP KUMAR JHA Mr.SATISH CHANDRA Mr.(GA2)	
4.	CWJC/11410/1995 CONSOLIDATION	1 SIDH NATH PRASAD vs STATE OF BIHAR & ORS	Mr.AHTASHAN ALI KHAN Mr.PRANAV KUMAR Mr.RAM HRIDAY PRASAD	Mr.(GP2),Mr.S.A.ALAM (SC3) Mr.ANIL KUMAR Mr.BHUBNESHWAR PRASAD Mr.PRANAY RANJAN	
5.	CWJC/658/1996 LAND CEILING (PRE-	3 SURENDRA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.ANAND MOHAN Mr.LAKSHMI KANT SHARMA Mr.RAM K.PRASAD	Mr.(GP1) Mr.SHRI KRISHNA SINHA	
6.	CWJC/1292/1996 OTHERS	1 SHAMBHU DAS @ PANCHU DAS vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.SHAMSHAD ALAM	Mr.B.P.VERMA (SC) Mr.B.N.P.SINGH Mr.RAJU GIRI (GP30)	
7.	CWJC/1524/1996 CONSOLIDATION	1 ARUN KUMAR SINGH & ORS vs THE JT.DIRECTOR,CONSOLIDATION	Mr.GIRJANAND PRASAD	Mr.J.N.JHA (GP2) Mr.S.A.ALAM (SC3)	
8.	CWJC/1665/1996 OTHERS	1 RAM NARESH TIWARI vs STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.DHIRENDRA SINGH	Mr.(SC8) Mr.KINKAR KUMAR (SC27)	
9.	CWJC/1716/1996 CONSOLIDATION	1 BAIJ NATH RAI & ORS vs STATE OF BIHAR & ORS	Mr.DHANENDRA CHAUBEY	Mr.(GP2),Mr.S.A.ALAM (SC3) Mr.GIRIJANAND PRASAD Mr.DEVENDRA DAS	
10.	CWJC/1883/1996 LAND CEILING (PRE-	1 SMT.BHAIYA DAI DEVI vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PRASAD	Mr.(GP1) Mr.JAGNNATH SINGH	
11.	CWJC/1941/1996 CONSOLIDATION	1 RAMAKANT MISHRA & ORS vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.BINOD KUMAR JHA	Mr.(GP2),Mr.S.A.ALAM (SC3) Mr.VIKRAM DEO SINGH Mr.TEJNARAYAN SINGH Mr.(GP1)	
12.	CWJC/2032/1996 B.PRIVILEGED-PERS	1 BHOLA LAL MAHANTH vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR (2) Mr.GOPAL SAHAY GAUR		
13.	CWJC/2092/1996 LAND CEILING (PRE-	1 CHANDESHWARI YADAV & ANR vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.BHUBNESHWAR PRASAD Mr.ASHWANI KUMAR RAI Mr.VINOD KUMAR JHA	Mr.B.P.VERMA (SC) Mr.SUBHASH CHANDRA YADAV Mr.(GP1)	
14.	CWJC/2156/1996 BIHAR TENENCY ACT	1 DAYANAND BHAGAT vs STATE OF BIHAR & ORS			
15.	CWJC/2272/1996 with CONSOLIDATION	1 SITA RAM MAHTO & ORS vs STATE OF BIHAR & ORS	Mr.SATYA DEO KUMAR	Mr.(GP2),Mr.S.A.ALAM (SC3) Mr.SATISH KUMAR Mr.MITHILESH KUMAR SINHA (GP2) Mr.S.A.ALAM (SC3)	
16.	CWJC/2271/1996 CONSOLIDATION	1 SITA RAM MAHTO & ANR vs STATE OF BIHAR & ORS	Mr.SATYA DEO KUMAR	Mr.(GP2),Mr.S.A.ALAM (SC3) Mr.SATISH KUMAR Mr.MITHILESH KUMAR SINHA (GP2) Mr.S.A.ALAM (SC3)	
17.	CWJC/2316/1996 CONSOLIDATION	2 BHAGWAN SHARMA & ORS vs STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH 2	Mr.(GP2),Mr.NAGENDRA KR Mr.SHIV SAGER SHARMA Mr.S.A.ALAM (SC3) Mr.NIRMAL KUMAR SHRIVASTAVA	
18.	CWJC/2384/1996 MUTATION ACT	1 UPENDRA NARAIN JHA vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.ANJANI KUMAR CHOUDHARY	Mr.(GP2) Mr.S.A.ALAM (SC3) Mr.UDAYAN CHOUDHARY	
19.	CWJC/2532/1996 SHAIRAT	1 SRI BIBHUTI KUMAR RAI vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHOUDHARY Mr.PRAVEEN KR.AGRAWAL	Mr.(GP1) Mr.SANTOSH KUMAR JHA	
20.	CWJC/2536/1996 CONSOLIDATION	4 SMT. BASUNDHRA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.BIRENDRA KUMAR SINGH Mr.BIPIN KUMAR	Mr.J.N.JHA (GP2) Mr.S.A.ALAM (SC3) Mr.RAJIV KUMAR SINGH (GP2)	
21.	CWJC/2537/1996 CONSOLIDATION	2 RAM CHANDRA SINGH & ORS vs STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR SINGH Mr.ABHAY KUMAR SINGH I	Mr.(GP2),Mr.S.A.ALAM (SC3) Mr.KUMARI JYOTI Mr.DHARMENDRA KUMAR Mr.MANOJ SINGH Mr.JAYANT KUMAR GUPTA	
22.	CWJC/3013/1996 LAND CEILING (PRE-	1 BISHUNDEO YADAV & ORS vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PD.	Mr.(GP1) Mr.BINITA KUMARI Mr.BASUDEO SAHAI	
23.	CWJC/3043/1996 LAND CEILING (PRE-	3 SMT.RAJ MANI DEVI vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.ANAND MOHAN Mr.SHIVENDRA PRASAD	Mr.H.P.SINGH (SC) Mr.S.A.ALAM (SC3) Mr.RAJIV KUMAR SINGH (GP2)	
24.	CWJC/3286/1996 CONSOLIDATION	1 MD.MOID AHMAD & ORS vs STATE OF BIHAR & ORS	Mr.REKHA MUKUND Mr.PRAVIN KUMAR SINHA	Mr.(GP2) Mr.S.A.ALAM (SC3) Mr.PARMESHWAR MEHTA	
25.	CWJC/3525/1996 CONSOLIDATION	3 SHIVJEE RAI & ORS vs STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.SUNIL SINGH Mr.ASHOK KUMAR SINGH	Mr.(GP2),Mr.MANISH Mr.S.A.ALAM (SC3) Mr.RAMJEE ROY Mr.SHANKAR PRASAD SINGH	

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26.	CWJC/3646/1996 MUTATION ACT	3 MAHANTH RAMASHRAYA DAS vs STATE OF BIHAR & ORS'	Mr. MAHESH NARAYAN PARBAT Mr. RAJENDRA KUMAR GIRI Mr. RAJU GIRI, Mr. ASHISH GIRI Mr. VIKASH RATAN BHARATI	Mr. (GP1)
27.	CWJC/3700/1996 LAND REFORMS ACT	3 MD. KALIM AKHTAR vs STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR JHA Mr. MD. KAMRAN Mr. YYANAND ROY Mr. MRIDULA MISHRA Mr. DHIRENDRA KR JHA NO.2	Mr. (GP1)
28.	CWJC/3794/1996 OTHERS	3 BENI MADHAV & ORS vs STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR SINGH Mr. SHANKAR KUMAR	Mr. J. RAHMAN (SC) Mr. PURUSHOTTAM PRASAD Mr. RATNESH NANDAN SINHA Mr. AJAY (GA12)
29.	CWJC/4012/1996 with CONSOLIDATION	3 MOSTT. TARA DEVI vs THE JT. DIRECTOR OF CONSOLIDATI	Mr. NARESH CHANDRA VERMA Mr. ARUN KUMAR LAL Mr. RAM KUMAR SINGH	Mr. (GP2) Mr. S.A. ALAM (SC3)
30.	CWJC/4011/1996 CONSOLIDATION	1 SANGITA KUMARI vs JT. DIR. OF CONSOLIDATION & ORS	Mr. NARESH CHANDRA VERMA Mr. SUNIL KUMAR SINHA Mr. ARUN KUMAR ALL Mr. RAM KUMAR SINGH	Mr. (GP2) Mr. S.A. ALAM (SC3)
31.	CWJC/4088/1996 OTHERS	3 SMT. KANTI PANDEY vs STATE OF BIHAR & ORS	Mr. BIMLENDU KUMAR JHA Mr. SADA NAND ROY	Mr. .P. VERMA (SC) Mr. DR. BINOD KUMAR JHA
32.	CWJC/4149/1996 LAND CEILING (PRE-	1 MD. MUSTAFA vs STATE OF BIHAR & ORS	Mr. UDAY BHANU ROY Mr. AMBRISH KUMAR JHA	Mr. H.P. SINGH (SC) Mr. S.A. ALAM (SC3) Mr. RAJIV KUMAR SINGH (GP2)
33.	CWJC/4153/1996 CONSOLIDATION	1 TAQUI AHMAD vs STATE OF BIHAR & ORS	Mr. ASHOK KUMAR MISHRA	Mr. (GP2) Mr. S.A. ALAM (SC3) Mr. MD. KAMRAM
34.	CWJC/4177/1996 CONSOLIDATION	1 BIR BHADUR SINGH vs STATE OF BIHAR & ORS	Mr. HARENDRA NARAIN SINHA	Mr. (GP2) Mr. S.A. ALAM (SC3)
35.	CWJC/4195/1996 LAND CEILING (PRE-	1 SOGHRA KHATOON & ANR vs MOST. KHODAIJA KHATOON & ORS	Mr. MD. ANISUR RAHMAN Mr. MD. RASHID ALAM Mr. NADIMUL HASAN Mr. HARENDRA NARAIN SINHA	Mr. (GP1) Mr. SANDIP MISHRA Mr. P.N. PATHAK Mr. (GP2)
36.	CWJC/4405/1996 CONSOLIDATION	1 BIR BHADUR SINGH vs STATE OF BIHAR & ORS	Mr. HARENDRA NARAIN SINHA	Mr. (GP2)
37.	CWJC/4722/1996 LAND REFORMS ACT	1 MAHANTH SHRI BISHWAMBHAR K. DAS vs STATE OF BIHAR & ORS	Mr. PUSHKAR NARAIN SHAHI Mr. ASHUTOSH SINGH Mr. UMA SHANKAR PD. SINGH	Mr. (GP1)
38.	CWJC/4833/1996 CONSOLIDATION	1 SILLU SINGH & ORS vs THE DEPUTY DIR. OF CONSOLIDATIO	Mr. PRABHAT KUMAR SINGH Mr. BINOD KUMAR Mr. ANIL KUMAR RAI	Mr. (GP2) Mr. RAJIVA RANJAN Mr. SURAJ DEO SINGH
39.	CWJC/4966/1996 CONSOLIDATION	1 VIJAY SINGH vs STATE OF BIHAR & ORS	Mr. BIMAL KUMAR Mr. RITESH KUMAR Mr. AMARENDRA ARYA	Mr. (GP2), Mr. S.A. ALAM (SC3) Mr. SIDHENDRA NR. SINGH Mr. PRABHAT RANJAN
40.	CWJC/5235/1996 CONSOLIDATION	1 BIBI HASINA KHATOON vs STATE OF BIHAR & ORS	Mr. INDRAJEET JHA Mr. SHARDA NAND MISHRA Mr. RANJANA PATHAK	Mr. (GP2) Mr. S.A. ALAM (SC3)
41.	CWJC/5248/1996 OTHERS	1 RAMAGYA GIRI vs STATE OF BIHAR & ORS	Mr. BINAY KANT MANI TRIPATHI Mr. SURESH PRASAD BHAKTA	Mr. H.P. SINGH (SC) Mr. S.A. ALAM (SC3)
42.	CWJC/8740/1996 OTHERS	1 DASHRATH MANDAL & ANR vs STATE OF BIHAR & ORS	Mr. LALA SACHINDRA KUMAR Mr. ANIL KUMAR	Mr. JJP. SINGH (SC) Mr. ANIL KUMAR Mr. RAJIV KUMAR SINGH (GP2) Mr. MANOJ KUMAR SINGH
43.	CWJC/9155/1996 CONSOLIDATION	1 ARUN KUMAR MISHRA & ANR vs DIRECTOR, CONSOLIDATION, PATNA &	Mr. LAXMI NARAYAN DAS Mr. RANJIT SHARAN Mr. SUBROTESHWAR DE Mr. SUJAY KUMAR	Mr. (GP2) Mr. NARMADESHWAR JHA
44.	CWJC/9209/1996 OTHERS	1 KRISHNA PRASAD vs STATE OF BIHAR & ORS	Mr. SUJAY KUMAR	Mr. V.N. SINHA (GP9)
45.	CWJC/11320/1996 OTHERS	2 RAM UMED SINGH & ORS vs STATE OF BIHAR & ORS	Mr. GOPAL TIWARI	Mr. H.P. SINGH (SC) Mr. RAJIV KUMAR SINGH (GP2)
46.	CWJC/547/1997 OTHERS	1 CHAKARDHAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr. RANJAN KUMAR SINGH	Mr. (GP1)
47.	CWJC/641/1997 with OTHERS	1 SMT. CHANDRA LEKHA & ANR vs THE STATE OF BIHAR & ORS	Mr. P.K. SHAHI Mr. RITU Mr. AMBUJ NAYAN CHOUBEY Mr. SHEKHAR SINGH Mr. NAGENDRA DUBEY Mr. RAJESH PD. CHOUDHARY	Mr. R. AHSHAN (SC)
48.	CWJC/10541/1998 OTHERS	1 BRIJ NARAIN @ BRIJ NR. SHARMA & vs THE STATE OF BIHAR & ORS	Mr. RAJESH PRASAD CHOUDHARY Mr. SARVA DEO SINGH	Mr. H.P. SINGH (SC)C
49.	CWJC/832/1997 with OTHERS	1 GITA DEVI vs THE STATE OF BIHAR & ORS	Mr. SATISH KUMAR SINHA Mr. BINOD KUMAR	Mr. H.P. SINGH (SC)
50.	CWJC/925/1997 OTHERS	1 GITA DEVI vs THE STATE OF BIHAR & ORS	Mr. SATISH KUMAR SINHA Mr. ANIL KUMAR RAI	Mr. H.P. SINGH (SC) Mr. ACHHAIBAR SINGH
51.	CWJC/1424/1997 OTHERS	1 RAM SUGARATH THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR ARUN Mr. NAND KISHOR SINGH	Mr. H.P. SINGH (SC) Mr. RAM CHANDRA LAL DAS Mr. RAJIV KR. SINGH (GP2)
<b>FOR JUDGMENT</b>				
1.	CWJC/10969/1995 OTHERS	3 SRI SRI 108 KALI MATA JI & ORS vs STATE OF BIHAR & ORS	Mr. PRAMOD KUMAR SINHA Mr. INDRA DEO SHAW	Mr. R. AHSHAN (SC)

**Thursday the 7th May 2015**  
**Court No. 15 (AT 10.30 A.M.)**  
**Mr. Justice Samarendra Pratap Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR HEARING</u></b>				
1.	CWJC/5578/1996 OTHERS	3 DEO KALI DEVI & ANR vs STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.VIJAY KUMAR Mr.VED PRAKASH SRIVASTAVA Mr.RAJANI KUMARI	Mr.J.RAHMAN (SC) Mr.KAPIL DEO SINGH N.1 Mr.VIJAY KUMAR Mr.AJAY (GA12)
2.	CWJC/5922/1996 with LAND CEILING (PRE-	1 MD.KAFIL vs INNER MIAN & ORS	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.(GP8) Mr.MRIDULA MISHRA Mr.MANOJ KUMAR JHA
3.	CWJC/5923/1996 LAND CEILING (PRE-	1 MD.KAFIL vs INNER MIAN & ORS	Mr.BINOD KUMAR SINGH	Mr.(GP8) Mr.ANANT KUMAR BHASKAR Mr.MANOJ KUMAR
4.	CWJC/7018/1996 OTHERS	3 DEVENDRA KUMAR SINGH vs STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA	Mr.J.RAHMAN (SC) Mr.AJAY (GA12) Mr.AJAY- GA12
5.	CWJC/7704/1996 MUTATION ACT	1 ARJUN PRASAD YADAV vs STATE OF BIHAR & ORS	Mr.LAXMI NARAYAN DAS Mr.RANJIT SHARAN Mr.SUBROTESHWAR DE Mr.RAJKISHORE KUMAR	Mr.(GP2) Mr.RUPA KUMAR Mr.RAVI SHANKAR PRASADN.2 Mr.SANTOSH SINGH
6.	CWJC/9684/1996 LAND REFORMS ACT	3 BHAGYA NARAYAN JHA & ORS vs STATE OF BIHAR & ORS	Mr.MANOJ KUMAR I	Mr.(GP1) Mr.GIRISH CHANDRA JHA Mr.DIWAKAR KUMAR Mr.NAND KISHOR SINGH
7.	CWJC/11959/1996 OTHERS	3 RAJENDRA PD. SAHA & ORS vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSAN DAS Mr.CHANDRA BHUSHAN DAS	Mr.J.RAHMAN (SC) Mr.AJAY (GA12) Mr.PRAMOD KUMAR MISHRA
8.	CWJC/12821/1996 LAND REFORMS ACT	3 SOMESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.R.K.SHARMA Mr.SHANTI PRATAP	Mr.(GP1) Mr.R.K.SHUKLA Mr.A.K.SHUKLA
9.	CWJC/12853/1996 OTHERS	3 ANANT KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA Mr.PRASHANT KUMAR JHA	Mr.B.P.VERMA (SC) Mr.SHASHI NATH THAKUR
10.	CWJC/13016/1996 LAND CEILING (PRE-	1 SHEO KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANAT KUMAR JHA Mr.SANJAY KUMAR JHA Mr.INDRAJEET JHA Mr.SHARDA NAND MISHRA	Mr.(GP1) Mr.PRAVIN KUMAR SINHA Mr.REKHA MUKUND
11.	CWJC/27/1997 B.PRIVILEGED-PERS	1 MAJLU KHATOON vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKER VERMA Mr.ABHA VERMA Mr.PRAMOD KUMAR PANDEY	Mr.(GP1) Mr.NITYANAND JHA
12.	CWJC/226/1997 LAND CEILING (SURP	1 SMT.RAJESHWARI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.HARENDRA PRASAD SINHA	Mr.J.RAHMAN (SC) Mr.AJAY (GA12)
13.	CWJC/526/1997 B.PRIVILEGED-PERS	1 BAIDYA NATH JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.ARUN KUMAR Mr.RAMESH KUMAR THAKUR Mr.PRABHU NARAYAN JHA	Mr.(GP1) Mr.ANJANA SINHA Mr.NILIMA SINHA
14.	CWJC/612/1997 CONSOLIDATION	1 RAVINDRA NATH SAXENA AND ANR vs JOINT DIRECTOR OF CONSOLIDATIO	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL Mr.SAROJ KUMAR CHOUBEY	Mr.(GP2) Mr.AMBIKA KANT SINHA Mr.KRISHNA KUMAR SINHA
15.	CWJC/765/1997 CONSOLIDATION	1 SHIVA NAND CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.RATNESH NANDAN SINHA Mr.BIBHAKAR MISHRA Mr.PURUSOTAM PRASAD	Mr.(GP2) Mr.HARENDRA PRASAD SINGH Mr.SHASHI KANT SINGH
16.	CWJC/1178/1997 CONSOLIDATION	1 BINDESHWARI RAI & ANR vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.NILESH KUMAR Mr.MD.IMTEYAZ AHMAD	Mr.(GP2) Mr.RAMESH KUMAR CHOUDHARY
17.	CWJC/1490/1997 LAND REFORMS ACT	1 SMT.CHANDRAKALA DEVI vs THE STATE OF BIHAR & ORS	Mr.GANESH PRASAD SINGH Mr.PRABHAT RANJAN SINGH	Mr.(GP1) Mr.SATYAPAL SINGH Mr.SHOK HARAN SINGH
18.	CWJC/1646/1997 OTHERS	1 GOBARDHAN PATHAK & ANR vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.DHANANJAY KUMAR	Mr.R.AHSHAN (SC)
19.	CWJC/1723/1997 OTHERS	1 BADRI NARAYAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.UDIT NARAYAN SINGH	Mr.A.N.SINGH (SC8)
20.	CWJC/1865/1997 OTHERS	1 DHARAMNATH RAO vs THE STATE OF BIHAR & ORS	Mr.RAM ADYA SINGH	Mr.S.J.RAHMAN (SC)
21.	CWJC/1891/1997 MUTATION ACT	3 LALAN MANDAL & ORS vs THE STATE OF BIHAR & ORS	Mr.SHEKHAR KUMAR SINGH	Mr.(GP2) Mr.MAHENDRA PRASAD BHARTEE Mr.NAND KISHOR PREASAD
22.	CWJC/2001/1997 LAND CEILING (PRE-	1 KUNJI SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.SHOK HARAN SINGH	Mr.B.P.VERMA (SC) Mr.VISHWANATH PRASAD Mr.NAND KISHORE PRASAD.2
23.	CWJC/2115/1997 OTHERS	1 BAIDYANATH HAJRA & ORS vs THE STATE OF BIHAR & ORS	Mr.SHOK HARAN SINGH	Mr.B.P.VERMA (SC) Mr.NAND KISHORE PRASAD.2 Mr.VISHWANATH PRASAD
24.	CWJC/2908/1997 OTHERS	1 MOSTT.LALMATI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.HARENDRA PD.SINHA	Mr.S.J.RAHMAN (SC)
25.	CWJC/3015/1997 CONSOLIDATION	1 DILIP SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SHIO NARAYAN SINGH	Mr.J.N.JHA (GP2)

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26.	CWJC/3075/1997 OTHERS	2 SMT. KAUSHALIYA DEVI vs THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR SINGH 1	Mr. H.P. SINGH (SC) Mr. SANJAY KUMAR @ MANU Mr. RAJIV KR. SINGH (GP2)
27.	CWJC/3076/1997 OTHERS	1 SMT. DEVENTI DEVI vs THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR SINGH 1	Mr. H.P. SINGH (SC) Mr. RAJIV KUMAR SINGH (GP2)
28.	CWJC/3575/1997 with OTHERS	1 SHO VANAND JHA & ORS vs THE STATE OF BIHAR & ORS	Mr. /MRS. MRIDULA MISHRA Mr. SUSHIL KUMAR JHA Mr. SURYA KANT MISHRA Mr. GYANAND ROY Mr. GAJENDRA KUMAR JHA	Mr. H.P. SINGH (SC)
29.	CWJC/11560/2008 OTHERS	2 RAM CHANDRA JHA & ORS vs THE STATE OF BIHAR & ORS	Mr. GAJENDRA KUMAR JHA Mr. SUSHIL KUMAR JHA Mr. SURYAKANT MISHRA Mr. ABHAY KUMAR JHA Mr. SURYAKANT MISHRA Mr. ABHAY KUMAR JHA	Mr. AJAY (SC(C)3)
30.	CWJC/3683/1997 CONSOLIDATION	3 MD. FIROZ vs THE STATE OF BIHAR & ORS	Mr. S. S. NAYER HUSSAIN Mr. ABBAS HAIDER Mr. KHATIM REZA Mr. SYED FIROZ RAZA Mr. MD. KAMIL AKHTAR	Mr. (GP2) Mr. KAUSHAL KISHORE SINHA Mr. NAVNEET KUMAR Mr. JITENDRA PRASAD SINGH
31.	CWJC/4690/1997 with OTHERS	1 RAMESH CHANDRA PATHAK vs THE STATE OF BIHAR & ORS	Mr. SHIVA KUMARI SRIVASTAVA Mr. SANTOSH KUMAR SINGH	Mr. S. J. RAHMAN (SC)
32.	CWJC/4695/1997 with OTHERS	1 RAM PARIKCHA RAI vs THE STATE OF BIHAR & ORS	Mr. SHIVA KUMARI SRIVASTAVA	Mr. S. J. RAHMAN (SC)
33.	CWJC/4701/1997 with OTHERS	1 BIRENDRA PANDEY @ BIRENDRA KR. vs THE STATE OF BIHAR & ORS	Mr. SHIVA KUMARI SRIVASTAVA Mr. SANTOSH KUMAR SINGH	Mr. S. J. RAHMAN (SC)
34.	CWJC/4830/1997 OTHERS	1 SMT. VIDYAWATI PATHAK & ORS vs THE STATE OF BIHAR & ORS	Mr. SHIVA KUMARI SRIVASTAVA Mr. SANTOSH KUMAR SINGH	Mr. S. J. RAHMAN (SC)
35.	CWJC/5819/1997 CONSOLIDATION	1 HARIHAR PANDEY & ANR vs THE STATE OF BIHAR & ORS	Mr. SHYAMESHWAR DAYAL Mr. KRISHNA PRAKASH Mr. UPENDRA PRASAD SINHA Mr. UMA SHANKAR TIWARY	Mr. (GP2) Mr. JANAK PRASAD Mr. KUMAR BRAJENDRA NATH
36.	CWJC/6380/1997 CONSOLIDATION	1 RAM KISHUN SAHA & ORS vs THE STATE OF BIHAR & ORS		Mr. (GP2), Mr. NIRMAL KR SINHA, 3, Mr. ARUN KUMAR
37.	CWJC/6649/1997 CONSOLIDATION	1 BAIJNATH SAH vs THE STATE OF BIHAR & ORS	Mr. SUKUMAR SINHA	Mr. (GP2) Mr. MAHENDRA THAKUR Mr. VIRENDRA KUMAR SINGH
38.	CWJC/6676/1997 B. PRIVILEGED-PERS	1 SRI HARIBANSH PANDEY vs THE STATE OF BIHAR & ORS	Mr. SHREE KANT PANDEY Mr. BISHNU KANT DUBEY	Mr. (GP1) Mr. U. K. CHOUDHARY
39.	CWJC/6773/1997 B. PRIVILEGED-PERS	1 RATNESHWAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr. SHOLA SANDHWAR Mr. RAJIV NAYAN SINGH Mr. SANJIV JAISWAL	Mr. (GP1) Mr. PRATYUSH KISHORE SINHA, Mr. NIRAJ KUMAR Mr. SHAILENDRA KUMAR SINGH
40.	CWJC/6856/1997 MUTATION ACT	1 SMT. KAUSHALYA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr. P. K. VERMA Mr. DR. MANKESHWAR TIWARI Mr. S. R. SHARAN	Mr. (GP2) Mr. BINDESHWARI PRASAD SINGH
41.	CWJC/6861/1997 MUTATION ACT	1 RAS BIHARI YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr. SHYAMESHWAR DAYAL Mr. MUKESHWAR DAYAL	Mr. (GP2)
42.	CWJC/7564/1997 OTHERS	1 SHEO PRASAD SAH vs THE STATE OF BIHAR & ORS	Mr. AMAR PRAKASH	Mr. A. N. SINGH (SC8)
43.	CWJC/8190/1997 OTHERS	12 RAMU SAFFI & ORS vs THE STATE OF BIHAR & ORS	Mr. RAM BILASH ROY 'RAMAN'	Mr. H.P. SINGH (SC) Mr. ASHOK KUMAR, Mr. BISHWA NATH CHAUDHARY Mr. SATISH CHANDRA JHA Mr. MATHUR NAND PRASAD Mr. RAJIV KR. SINGH (GP2)
44.	CWJC/8574/1997 LAND ENCROACHMENT	3 ASHOK KUMAR JAISWAL AND ORS vs THE STATE OF BIHAR & ORS	Mr. R. GRIYAGHEY Mr. SUBROTESWAR DE Mr. SATYENDRA PD SINGH Mr. BINOD KUMAR SINGH Mr. ABHAY KUMAR Mr. JASHWIR SINGH ARORA Mr. AWADHESH KR. SINGH Mr. SUNIL KUMAR SHARMA Mr. AJAY KUMAR Mr. SANJEEV KUMAR SINGH Mr. RANJEET TIWARY Mr. ARJUN LABH (IN PERSON)	Mr. (GP1) Mr. ANSHUMAN SINGH Mr. RAJIV NAYAN SINGH Mr. SHOLA SANDHWAR Mr. A. K. JHA Mr. SHRAWAN KUMAR
45.	CWJC/8866/1997 LAND REFORMS ACT	1 KRISHNA BIHARI LABH & ANR vs THE STATE OF BIHAR & ORS		Mr. T. N. MAITIN (GP1)
46.	CWJC/8933/1997 CONSOLIDATION	1 MOST. BADRUN BIBI AND ORS vs THE STATE OF BIHAR & ORS	Mr. MAHESH PRASAD 2	Mr. J. N. JHA (GP2)
47.	CWJC/9711/1997 SHAIRAT	1 SUBHAS PRASAD vs STATE OF BIHAR & ORS	Mr. RAVISHANKAR PRASAD Mr. ANJANI KUMAR SHARAN Mr. SANJAY KUMAR (ASG)	Mr. J. RAHMAN (GP7)
48.	CWJC/10177/1997 OTHERS	1 MOST. DAYAWATI MEHROTRA vs THE STATE OF BIHAR & ORS	Mr. BISHWA NATH CHAUDHARY Mr. MALLIKA MAZUMDAR	Mr. R. AHSAN SC(C) Mr. DURGA NAND JHA
49.	CWJC/10199/1997 with CONSOLIDATION	5 SHIV PUJAN TIWARI vs THE STATE OF BIHAR & ORS	Mr. RAJIVA RANJAN Mr. VIKRAM DEO SINGH	Mr. (GP2) Mr. JITENDRA PRASAD SINGH Mr. JITENDRA KUMAR PANDEY
50.	CWJC/7619/2004 CONSOLIDATION	1 SHIV PUJAN TIWARY vs THE STATE OF BIHAR & ORS	Mr. JITENDRA PRASAD SINGH	Mr. (GP7)
51.	CWJC/10200/1997 B. PRIVILEGED-PERS	1 VIJAY KR. PD. & ANR vs THE STATE OF BIHAR & ORS	Mr. B. K. BARIAR	Mr. T. N. MAITIN (GP1) Mr. ZAINUL ABEDIN
52.	CWJC/10383/1997 CONSOLIDATION	3 RAMDEO MEHTA vs THE STATE OF BIHAR & ORS	Mr. RADHESHYAM PRASAD Mr. PRAVEEN KR. AGRAWAL	Mr. (GP2) Mr. PARMESHWAR MEHTA

**Thursday the 7th May 2015**  
**Court No. 17 (AT 10.30 A.M.)**  
**Mr. Justice Ajay Kumar Tripathi**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR ADMISSION</b>				
1.	CWJC/25462/2013 SUSPENSION , HEALT	8 ALPHONSO EKKA ANM ADDITIONAL PRIMARY HEALTH CENTRE vs THE STATE OF BIHAR & ORS	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.SHYAM KISHOR SHARMA (GA3)
2.	CWJC/14067/2008 DISCP.PROC., GAZET	6 NAGENDRA PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.VIKASH KUMAR Mr.SATYAM SHIVAM SUNDARAM Mr.NAGENDRA PD.SHARMA(IN PERSON)	Mr.(AAG11) Mr.SANJAY PANDEY Mr.RANJIT SINHA Mr.J.P.KARN
3.	CWJC/15154/2008 DISCP.PROC., GAZET	6 NAWAL PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR Mr.RANJEET KUMAR	Mr.(AAG10)
4.	CWJC/15232/2008 DISCP.PROC., NON G	6 RAMA KANT CHOWDHARY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PD.SINGH Mr.ABHISHEK	Mr.(GA9) Mr.PRASHANT PRATAP
5.	CWJC/15359/2008 DISCP.PROC., GAZET	6 MAHENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA Mr.ABHAY KUMAR JHA	Mr.(AAG2)
6.	CWJC/15534/2008 DISCP.PROC., GAZET	6 PAWAN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.ASIM JHA Mr.KRIPA NAND JHA	Mr.(AAG4)
7.	CWJC/15637/2008 DISCP.PROC., NON G	6 HARDEO DAS vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.PURNENDU NARAYAN SINGH Mr.RAKESH KUMAR SINGH	Mr.(AAG3)
8.	CWJC/15659/2008 DISCP.PROC., NON G	6 HARI NARAYAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.(AAG2)
9.	CWJC/15698/2008 DISCP.PROC., GAZET	6 SHYAM NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.ASIM JHA	Mr.(AAG2)
10.	CWJC/15818/2008 DISCP.PROC., NON G	6 MAHENDRA SINGH YADAV vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.SUSHIL KR.SINGH	Mr.(AAG11)
11.	CWJC/15932/2008 DISCP.PROC., POLIC	6 PRAMOD KUMAR DWIVEDI vs THE STATE OF BIHAR & ORS	Mr.BRIJ KISHORE MISHRA Mr.SACHIDA NAND RAI Mr.SURESH KUMAR	Mr.(AAG6) Mr.ANJANI KUMAR
12.	CWJC/15969/2008 DISCP.PROC., NON G	6 SHRI JAICHANDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.BIJOY KUMAR SINHA Mr.SHAILENDRA KUMAR SINHA	Mr.(GA3)
13.	CWJC/16012/2008 DISCP.PROC., NON G	6 SHIVA NARAYAN CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA 3	Mr.(AAG11)
14.	CWJC/16321/2008 DISCP.PROC., NON G	6 PUNYADEO PRASAD vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SHUKLA Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN I	Mr.(AAG6) Mr.J.P.KARN
15.	CWJC/16369/2008 DISCP.PROC., NON G	6 DAYA NAND PRASAD vs THE STATE OF BIHAR & ORS	Mr.LAKMESH MARVIND Mr.BIRENDRA KUMAR SINGH 1 Mr.RAJNISH KUMAR	Mr.(AAG2)
16.	CWJC/16372/2008 DISCP.PROC., NON G	6 BAJRANGI THAKUR vs THE STATE OF BIHAR & ORS	Mr.SANJAY PRAKASH VERMA	Mr.(GA3)
17.	CWJC/16403/2008 DISCP.PROC., BOARD	8 BIRENDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr.NITYANAND MISHRA Mr.SANJAY KUMAR CHOUBEY Mr.ASHOK KUMAR SINGH	Mr.(SC9) Mr.H.S.HIMKAR Mr.SATYA DEO KUMAR (SC5)
18.	CWJC/16511/2008 DISCP.PROC., NON G	6 JALESHWAR PRASAD VERMA vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SHUKLA Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN I Mr.SHANTI PRATAP	Mr.(SC9) Mr.J.P.KARN Mr.SATYA DEO KUMAR (SC5) Mr.(AAG10)
19.	CWJC/16534/2008 DISCP.PROC., NON G	6 CHANDRA MOHAN MISHRA vs THE STATE OF BIHAR & ORS		
20.	CWJC/16548/2008 DISCP.PROC., GAZET	6 SACHIDANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.MANISHA SINGH Mr.VIVEK PRASAD	Mr.(AAG6) Mr.ANJANI KUMAR
21.	CWJC/16718/2008 DISCP.PROC., BOARD	5 BACHU PRASAD VERMA vs THE STATE OF BIHAR & ORS	Mr.GIRISH CHANDRA JHA Mr.PAMMI KUMARI Mr.PRASHANT KUMAR	Mr.(SC21) Mr.RAJIV RANJAN KR. PANDEY Mr.B.K.SINGH'CHOUHAN'
22.	CWJC/16778/2008 DISCP.PROC., GAZET	6 SHYAMANAND CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.(GP12)
23.	CWJC/17056/2008 DISCP.PROC., GAZET	6 AMRENDRA KUMAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.CHAKRADHARI SHARAN SINGH Mr.UPENDRA MISHRA Mr.SUNIL KUMAR Mr.CHANDAN JHA Mr.AMIT KR.SINGH	Mr.(AAG6) Mr.A.K.KESHARI (AAG11)
24.	CWJC/17058/2008 DISCP.PROC., NON G	6 GORAKH LAL BISHWAS vs THE STATE OF BIHAR & ORS	Mr.TUHIN SHANKAR Mr.ABHINAV SRIVASTAVA	Mr.(AG)
25.	CWJC/17226/2008 DISCP.PROC., GAZET	6 GOUR KISHORE PRASAD vs THE STATE OF BIHAR & ORS	Mr.M.CHATTERJEE Mr.MADHESHWAR SINGH	Mr.(AAG9) Mr.NIVEDITA NIVIKAR Mr.J.P.KARN
26.	CWJC/17276/2008 DISCP.PROC., GAZET	6 ARUN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.VIKAS MOHAN	Mr.(AAG3) Mr.J.P.KARN

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27.	CWJC/17654/2008 DISC.PROC., NON G	6	YUGESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.ASHUTOSH SINGH II	Mr.(SC10) Mr.PARTHA SARTHY (GA11)
28.	CWJC/17771/2008 DISC.PROC., GAZET	6	ARJUN PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA 3	Mr.(AAG11)
29.	CWJC/18021/2008 DISC.PROC., POLIC	6	ARBINDJI vs THE STATE OF BIHAR & ORS	Mr.BIRESHWAR PRASAD SINHA Mr.V.R.P.SINGH Mr.SATYENDRA NR.SINGH I	Mr.(AAG6) Mr.ANJANI KUMAR (AAG10)
30.	CWJC/18110/2008 DISC.PROC., GAZET	6	BALGOBIND RAM vs THE STATE OF BIHAR & ORS		Mr.(AAG11)
31.	CWJC/18183/2008 DISC.PROC., GAZET	11	NAVIN KUMAR vs THE STATE OF BIHAR & ORS	Mr.MUKUL SINHA Mr.TANUJA KUMARI (MISHRA) Mr.BIDHANESH MISRA Mr.RAJESH KUMAR	Mr.(AAG3)
32.	CWJC/18185/2008 DISC.PROC., NON G	6	HARI NANDAN RAI & ANR vs THE STATE OF BIHAR & ORS	Mr.JIWAN PRAKASH SINHA	Mr.(GA3) Mr.PIYUSH LALL Mr.UDAY KUMAR Mr.J.P.KARN Mr.(AAG3)
33.	CWJC/18256/2008 DISC.PROC., NON G	6	DEVENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJIVE RANJAN SINGH	Mr.(SC7)
34.	CWJC/18285/2008 DISC.PROC., NON G	10	YOGENDRA PRASAD BHAKTA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA 2	Mr.(AAG3)
<b>FOR HEARING</b>					
1.	CWJC/6813/2000 DISC.PROC., BANK	10	MANORANJAN SAHAY vs THE NALANDA GRAMIN BANK & ORS	Mr.S.R.SHARAN	Mr.SUNIL KUMAR SINGH I Mr.R.R.UPADHYAYA Mr.DEVI DAS SRIVASTAVA
2.	CWJC/8365/2000 with DISC.PROC., BANK	10	RAMESHWAR PRASAD vs THE BIHAR STATE ELEC.BOARD &OR	Mr.AMBER NAHT BANERJI Mr.BIMLENDU SHEKHER THAKUR Mr.BINAY KUMAR	
3.	CWJC/13899/2001 DISC.PROC., BANK	10	RAMESHWAR PRASAD vs THE BIHAR STATE ELEC.BOARD &OR	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR Mr.BINAY KUMAR	Mr.J.P.SHUKLA Mr.MOHIT KUMAR SHAH Mr.KUMAR ALOK
4.	CWJC/4803/2001 DISC.PROC., BOARD	10	GEETA SINGH vs ADMINISTRATOR,BISCOMAUN & ORS	Mr.KUNDAN KUMAR SINHA Mr.MUKESH KUMAR SINGH	Mr.JANARDAN PD.SINGH
5.	CWJC/5795/2001 DISC.PROC., GAZET	1	SHARDA DEVI vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR	Mr.(AAG3) Mr.(SC21)
6.	CWJC/14003/2001 DISC.PROC., NON G	1	NAND KUMAR RANA vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SINGH	Mr.(AAG3)
7.	CWJC/14258/2001 DISC.PROC., POLIC	1	KRIPAL SINGH vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINHA Mr.PANKAJ Mr.GOPESH KUMAR	Mr.(SC6) Mr.MANINDRA KISHORE SINGH
8.	CWJC/15389/2001 DISC.PROC., BANK	10	RAJENDRA KUMAR SINGH vs VAISHALI KSHETRIYA GRAMIN BANK	Mr.CHOUDHARY SHYAM NANDAN Mr.CHAKRAPANI Mr.PURUSHOTTAM KUMAR JHA	Mr.AJAY KUMAR SINHA
9.	CWJC/644/2002 with DISC.PROC., POLIC	5	KAILASH CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.KAUSHAL KUMAR JHA	Mr.(SC6)
10.	CWJC/8610/1995 DISC.PROC., POLIC	2	KAILASH CHOUHDARY vs STATE OF BIHAR & ORS	Mr.KAUSHAL KUMAR JHA	(AG)
11.	CWJC/7315/2002 DISC.PROC., GAZET	9	ANANT PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.(SC5) Mr.(SC18)
12.	CWJC/13643/2002 DISC.PROC., GAZET	1	BIPIN KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.(GP1) Mr.A.N.SINHA (GP11)
13.	CWJC/4992/2003 DISC.PROC., BOARD	10	RAM KISHORE PANDEY vs BIHAR STATE ELECTRICITY BOARD&	Mr.SHIVENDRA KISHORE Mr.SANJEEV SHANKAR	
14.	CWJC/6876/2003 DISC.PROC., GAZET	6	RAMCHANDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.PRAMOD KUMAR	Mr.(SC3) Mr.(GA10)
15.	CWJC/2176/2004 DISC.PROC., BOARD	10	AJIT KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.YASHRAJ BARDHAN Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA Mr.AMRIT ABHIJAT Mr.JAI PRAKASH SINGH	Mr.P.K.SHAHI Mr.VEENA RANI PRASAD Mr.K.N.GUPTA Mr.SATYENDRA KRISHNA PD.
16.	CWJC/3457/2004 DISC.PROC., GAZET	1	RAM DATTA PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.DR.ANJANI PD.SINGH	Mr.(SC3) Mr.(GA5)
17.	CWJC/6012/2004 DISC.PROC., GAZET	1	PATHAK VEERENDRA vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA Mr.RAVINDRA KR SINHA NO.2 Mr.ANIL KUMAR	Mr.SANJAY SINGH (SC9) Mr.MADHURESH PRASAD Mr.J.P.KARN
18.	CWJC/11270/2004 DISC.PROC., GAZET	1	UDAI SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE	Mr.(SC10)
19.	CWJC/13318/2004 DISC.PROC., BANK	10	LALIT KUMAR vs THE PUNJAB NATIONAL BANK & ORS	Mr.AMBARNATH BANERJEE Mr.SATYENDRA NARAYAN Mr.ARVIND KUMAR	Mr.SUNIL KR.SINGH I
20.	CWJC/14090/2004 DISC.PROC., BOARD	19	PARMESHWAR RAMJANAM vs THE BIHAR STATE WAREHOUSING CO	Mr.RAM KUMAR TIWARY Mr.SRINIWAS JHA Mr.RAM KRISHNA RAI Mr.BHARAT BHUSHAN	Mr.NARESH DIXIT Mr.NIKESH KUMAR
21.	CWJC/16408/2004 DISC.PROC., NON G	1	SURENDRA NARAIN PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KR.SINHA Mr.DR.ALOK KUMAR'ALOK' Mr.ARUN KUMAR	Mr.(SC3) Mr.(GA5)
22.	CWJC/16532/2004 DISC.PROC., GAZET	1	RATAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MAGLAM	Mr.(GP1)
23.	CWJC/297/2005 DISC.PROC., HEALT	2	BALKESHI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.KAMAL KISHOR SINGH Mr.SURAJ NARAIN YADAV Mr.HARENDRA KUMAR Mr.TAJ PRATAP SINGH	Mr.(AAG2)

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24.	CWJC/517/2005 DISCP.PROC., NON G	1	AWADHESH KUMAR DUBEY vs THE STATE OF BIHAR & ORS	Mr.UMESH KR.MISHRA Mr.MD. KHURSHID ALAM	Mr.(GP7) Mr.(GA7)
25.	CWJC/1157/2005 DISCP.PROC., GAZET	3	MOST. MANJU SRIVASTAVA & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYAVRAT VARMA	Mr.(SC3) Mr.(GA5)
26.	CWJC/1458/2001 DISCP.PROC., GAZET	1	MOST.MANJU SRIVASTAVA & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYAVARAT VERMA	(AAG2) Mr.J.P.KARN (SCGSC)
27.	CWJC/1515/2005 DISCP.PROC., BOARD	10	UMA SHANKAR PRASAD vs THE B.S.R.T.CORPORATION & ORS	Mr.RAJEEVA ROY	Mr.PRABHAT KR.VERMA
28.	CWJC/2114/2005 DISCP.PROC., NON G	1	JANARDAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAM BADAN MAHTO Mr.KAILASH BEHARI VERMA Mr.AVINASH Mr.MANOJ KUMAR	Mr.(SC4)
29.	CWJC/2295/2005 DISCP.PROC., GAZET	1	MADHAV SHANKAR JHA vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA	Mr.(SC3) Mr.(GA5)
30.	CWJC/8337/2005 DISCP.PROC., GAZET	1	RAM KESHWAR RAM vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR Mr.MUKESH KUMAR SINHA	Mr.(GP2) Mr.AMAR NATH SINGH Mr.J.P.KARN Mr.CHAKRADHARI SHARAN SINGH Mr.(AAG12)
31.	CWJC/8393/2005 DISCP.PROC., GAZET	1	SURENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ANJANA MISHRA Mr.JAI SHANKAR PATHAK Mr.NAGENDRA KUMAR	Mr.(SC3) Mr.(GA5) Mr.J.P.KARN Mr.CHAKRADHARI SHARAN SINGH
32.	CWJC/8981/2005 DISCP.PROC., BANK	7	RAM ASHRAJ BHAKTA vs VAISHALI KSHETRIYA GRAMIN BANK	Mr.ARUN KUMAR Mr.HANS LAL KUMAR Mr.DEVENDRA KUMAR Mr.SANJAY KR.SHARMA	Mr.MAHENDRA PATHAK
33.	CWJC/9397/2005 DISCP.PROC., GAZET	1	DINESH MOHAN JHA vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SAMRENDRA Mr.MANOJ PRIYADARSHI Mr.ROHIT MISHRA	Mr.(AAG1) Mr.SRI DEO NR. YADAV Mr.SHANTANU KR. (AC TO AAG6) Mr.ANJANI KUMAR (AAG10)
34.	CWJC/10139/2005 DISCP.PROC., NON G	1	MADAN MOHAN LAL vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA BEHARY SARAN	Mr.(AAG1) Mr.DEO NARAIN YADAV (AAG6) Mr.SHANTANU KR. (AC TO AAG6)
35.	CWJC/10404/2005 DISCP.PROC., NON G	1	LAXMI NARAYAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHOUDHARY	Mr.(AAG1) Mr.ANJANI KUMAR (AAG10) Mr.SHANTANU KR. (AC TO AAG6)
36.	CWJC/10495/2005 DISCP.PROC., GAZET	1	HARI SHANKER PRASAD vs THE STATE OF BIHAR & ORS	Mr.ASOKA JANG BAHADUR Mr.RAJ KUMAR Mr.PRAVEEN KUMAR	Mr.(SC3) Mr.MADHURESH PRASAD Mr.J.P.SHUKLA Mr.J.P.KARN Mr.PIYUSH LALL Mr.LALIT KISHORE Mr.(GA5)
37.	CWJC/11309/2005 DISCP.PROC., BANK	1	PRABHAT KUMAR KARAN vs THE CHAIRMAN CUM M.D.,UCO BANK	Mr.SAMIR KUMAR SINHA	Mr.SURAJ SAMADARSHI Mr.S.D.SANJAY
38.	CWJC/13199/2005 DISCP.PROC., GAZET	1	CHANDRADIP SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJEET KUMAR Mr.DHANANJAY KUMAR Mr.RAJESH KUMAR SINGH	Mr.(SC3) Mr.(GA5)
39.	CWJC/14006/2005 DISCP.PROC., OTHER	1	AMLENDRA NATH SAHAY vs THE BHARAT WAGON & ENG.COMP.LT	Mr.MADHURESH PRASAD Mr.RANJAN KUMAR Mr.SANDEEP PATIL 'LALL'	Mr.UDAYAN CHOUDHARY Mr.Y.V.GIRI(SR.SPL.PP)VIG.
40.	CWJC/909/2006 DISCP.PROC., BANK	1	SINDHU RATNA KUL BHASKAR vs THE CENTRAL BANK OF INDIA & ORS	Mr.R.K.P.SINGH Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE	Mr.AJAY KUMAR SINHA
41.	CWJC/3445/2006 DISCP.PROC., BANK	14	VINAY KUMAR vs MADHYA BIHAR GRAMIN BANK & ORS	Mr.MANISH KUMAR Mr.SANJEEV KUMAR Mr.S.PARASMANI Mr.N.D.CHOUBEY	Mr.SHAILESH KUMAR SINHA Mr.SUBHASH CHANDRA BOSE Mr.PAWAN KUMAR SINHA Mr.PRASHANT VEDASAN Mr.RANJIT KUMAR Mr.SUNIL KUMAR SINGH Mr.DR.KISLAY Mr.SANJAY KUMAR SINGH
42.	CWJC/3668/2006 DISCP.PROC., NON G	1	NAGESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY	Mr.(SC1)
43.	CWJC/6815/2006 DISCP.PROC., NON G	1	SUSHIL JHA vs THE STATE OF BIHAR & ORS	Mr.RAJ BANSH DUBEY	Mr.(SC18)
44.	CWJC/6971/2006 DISCP.PROC., POLIC	1	MANAS KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.PARIMAL CHANDRA DAS Mr.RAGHUNATH SINGH Mr.MADHESHWAR SINGH Mr.AMITESH KUMAR Mr.DR. SATYENDRA KUMAR SRIVASTAVA Mr.SUDHA KUMARI Mr.AJAY KUMAR AMBASTHA Mr.VIVEK PRASAD	Mr.(GP18) Mr.NADEEM SERAJ- GP20
45.	CWJC/8251/2006 DISCP.PROC., GAZET	1	HARINDRA SHARMA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR GAUTAM Mr.AWADHESHWAR PRASAD	Mr.(SC13) Mr.J.P.KARN
46.	CWJC/8382/2006 DISCP.PROC., GAZET	1	DEVENDRA PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.KAMLA LAL SRIVASTAVA Mr.AJIT KUMAR SINHA Mr.AJAY KUMAR SINHA Mr.MANI MADHUKAR	Mr.(GP6) Mr.ARUN KUMAR ARUN Mr.J.P.KARN Mr.DHURJATI KR. PRASAD(GP7)

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47.	CWJC/11997/2006 DISCP.PROC., NON G	1 SURENDRA KUMAR PANDEY vs HONBLE HIGH COURT OF JUDICATU	Mr.ABHINAY RAJ Mr.JUHI KUMARI	Mr.(AAG11) Mr.MRIGANK MAULI Mr.ANJANI KUMAR Mr.AMISH KUMAR Mr.AG Mr.AMIT KR.SINGH Mr.(GA9)
48.	CWJC/13122/2006 DISCP.PROC., GAZET	9 SONELAL HEMBRAM vs THE STATE OF BIHAR & ORS	Mr.RAM KISHORE SINGH	Mr.(AG)
49.	CWJC/13374/2006 DISCP.PROC., GAZET	7 YOGENDRA BHUSHAN vs THE STATE OF BIHAR & ORS	Mr.SHIVA SHANKAR SHARMA Mr.RAJESH KUMAR	Mr.(SC20) Mr.ANJANI KR. SHARAN (SC9) Mr.J.P.KARN Mr.RAJ NANDAN PRASAD (SC-9)
50.	CWJC/15018/2006 DISCP.PROC., GAZET	7 JENESHWAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.KRISHNA KUMAR	Mr.(GA6) Mr.ASHOK PRIYADARSHI (GA-4)
51.	CWJC/16201/2006 DISCP.PROC., NON G	8 AFSANA KHATOON vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.(AAG7)
52.	CWJC/10837/2007 DISCP.PROC., HEALT	2 JAGDISH PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANJANI KUMAR MISHRA	Mr.(AAG11)
53.	CWJC/11909/2007 DISCP.PROC., OTHER	29 ARJUN CHOUDHARY vs THE UNION OF INDIA & ORS	Mr.AMARENDRA NARAYAN	Mr.SUDHIR SINGH(ASST.SG) Mr.PRABHAT KUMAR SINGH Mr.SHRI NATH PATHAK Mr.AMITABH BHARDWAJ Mr.SATYAVRAT VERMA (CGC) Mr.V.B.P.AMBASTHA Mr.HEMANT KUMAR JHA Mr.AMIT SHRIVASTAVA (CGC) Mr.SUNIL KUMAR SINGH
54.	CWJC/13284/2007 DISCP.PROC., BANK	10 TULA KANT MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA THAKUR Mr.VIVEK KUMAR	Mr.(GP2) Mr.SANJAY KUMAR Mr.J.P.KARN Mr.RAJEEV KR.SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2) Mr.C.K. GUPTA
55.	CWJC/8603/2008 DISCP.PROC., NON G	7 RAJENDRA RAM vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)
56.	CWJC/8308/2009 DISCP.PROC., HEALT	2 MIRA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.(AAG1) Mr.A.K.KESHARI (AAG11)
57.	CWJC/9580/2009 DISCP.PROC., HEALT	2 SURESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SUBODH PRASAD Mr.MUKESH KR.JHA	Mr.MADHUKAR KRISHNA SINHA SC1
58.	CWJC/17702/2009 with TRANSFER , POLIC	1 PRADUMAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.SURESH CHANDRA GIRI Mr.PRAVIN KUMAR SINHA Mr.ADITYA PRAKASH SAHAY	Mr.(SC14) Mr.ARVIND KUMAR (SPL.PP.VIG) Mr.RAKESH KR.(I/C SPL.PP)VIG
59.	CWJC/12196/2008 TRANSFER , POLIC	1 ABHAY KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SURESH CHANDRA GIRI Mr.PRAVIN KUMAR SINHA	Mr.(AAG6) Mr.RAKESH KUMAR(SPL.PP)VIG. Mr.RAKESH KUMAR(SPL.PP)VIG. Mr.ANJANI KUMAR (AAG10)
60.	CWJC/3156/2010 DISCP.PROC., HEALT	1 DR.SHEELA SHARMA vs THE STATE OF BIHAR & ORS	Mr.DINU KUMAR Mr.ARVIND KUMAR SHARMA Mr.DINESH KR.SAHAY Mr.BADRISH	Mr.(AAG1) Mr.ASHOK KR. KESHARI (AAG11)
61.	CWJC/3847/2010 DISCP.PROC., HEALT	6 KRISHNA BIHARI NIRMAL vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.(GA5)
62.	CWJC/16497/2010 DISCP.PROC., SCHOO	3 SURENDRA PRASAD RAO vs THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR MISHRA Mr.SUMAN KUMAR MISHRA	Mr.(SC21) Mr.GIRIJISH KUMAR Mr.MR. LALIT KISHORE
63.	CWJC/1166/2011 DISCP.PROC., HEALT	2 DR.SURENDRA PRASAD SHRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINHA Mr.RABINDRA NATH VERMA Mr.RAJEEV KUMAR SINHA Mr.RABINDRA NATH Mr.UPENDRA TIWARY	Mr.ANIL KR UAPDHYAY (SC20)
64.	CWJC/1902/2011 DISCP.PROC., NON G	1 LAL BIHARI LAL vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.GIRIJA SHANKAR PD GP1
65.	CWJC/2751/2011 DISCP.PROC., GAZET	1 DAYANAND DAS vs THE STATE OF BIHAR & ORS	Mr.KUMAR MALENDU	Mr.MAHESHWAR DHAR DWIVEDI SC Mr.DHANENDRA CHAUBEY Mr.J.P.KARN
66.	CWJC/4735/2011 DISCP.PROC., POLIC	1 LAL BAHADUR RAM vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH	Mr.MAHESHWAR DHAR DWIVEDI SC
67.	CWJC/9633/2011 DISCP.PROC., GAZET	1 BASUDEO DAS vs THE STATE OF BIHAR & ORS	Mr.DR. MAYANAND JHA	Mr.DEVENDRA KR SINHA AAG2
68.	CWJC/9988/2011 DISCP.PROC., SCHOO	2 UMA SHANKAR RAM vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA NARAYAN SINGH Mr.SHIO PUJAN SINGH YADAV	Mr.MADHUKAR KRISHNA SINHA SC1 Mr.VIDHAN CHANDRA PATHAK Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.NIRANJAN KUMAR
69.	CWJC/10314/2011 DISCP.PROC., NON G	1 AKHILESHWAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.TARA NATH JHA	Mr.S.S. SHABBAR HUSSAIN GP4
70.	CWJC/12294/2011 DISCP.PROC., GAZET	1 MOTILAL CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR	Mr.SANJAY KR NO.1 SC12 Mr.AJAY Mr.SANJAY PANDEY

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71.	CWJC/12623/2011 DISCP.PROC., SCHOO	2	SHIV SHNAKR PRASAD vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.V.M.K SINHA AAG13
72.	CWJC/15008/2011 DISCP.PROC., GAZET	1	PARAMHANS KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINHA - 2 Mr.VIDYA NAND KUMAR Mr.SURESH SINGH Mr.ARVIND PRASAD SINGH	Mr.LALIT KISHOR AAG1
73.	CWJC/15099/2011 DISCP.PROC., POLIC	1	SHANDHYA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.FAROOQUE MOAZZAM Mr.PRAVINA KUMARI Mr.FAROOQUE MOAZZAM	Mr.RAJIV ROY GP5
74.	CWJC/17181/2011 DISCP.PROC., BOARD	1	THAKUR RAVINDRA KUMAR vs THE BIHAR STATE ELECTRICITY BO	Mr.BHUBNESHWAR PRASAD Mr.ANISH CHANDRA	Mr.VINAY KIRTI SINGH
75.	CWJC/18334/2011 DISCP.PROC., NON G	1	ARUN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH SRIVASTAVA Mr.SANJAY KUMAR PANDEY	Mr.RAJEEV KR. SINGH GP15 Mr.RAJIV KUMAR SINGH (GP2)
76.	CWJC/18983/2011 DISCP.PROC., GAZET	1	BISHWANATH PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR NO. 1 Mr.AKSHAY LAL PANDIT	Mr.ANIL KUMAR (GP23) Mr.J.P.KARN
77.	CWJC/755/2013 DISCP.PROC., BANK	5	RAM NAGINA CHOUDHARY vs UTTAR BIHAR GRAMIN BANK & ORS	Mr.SHAMBHU PRASAD SINGH Mr.JAI SHANKER PRASAD Mr.ANIL KUMAR TIWARY Mr.AVANINDRA KUMAR JHA	Mr.PRABHAKAR JHA
78.	CWJC/4234/2014 TRANSFER , POLIC	6	PRADUMAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.ADITYA PRAKASH SAHAY	Mr.ROY SHIVAJI NATH (AAG3)

**Thursday the 7th May 2015**  
**Court No. 18 (AT 10.30 A.M.)**  
**Mr. Justice Dharnidhar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./37209/2012 QUASHING(302,307)- QSH F.I.R. FOR CON	8 NAWAL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SHASHI BHUSHAN PANDEY	Mr.RINA SINHA (APP) Mr.ANSHUMAN SINGH Mr.RAKESH KUMAR NO.1
2.	CR. MISC./37297/2012 QUASHING(319 CR.P. QSH COMPLAIN FOR O	8 VIDYA SAGAR RAI & ORS. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA (APP) Mr.DEVENDRA KUMAR
3.	CR. MISC./37391/2012 QUASHING(47A EXCIS QSH F.I.R. FOR DIR	8 M/S SPICY BEVERAGE PVT. LTD. vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI	Mr.NITYANAND TIWARY (APP)
4.	CR. MISC./37411/2012 QUASHING(379/34,32 QSH COMPLAIN FOR C	7 ANNU DEVI vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.ARUN KUMAR AGRAWAL	Mr.AJAY KUMAR JHA (APP) Mr.VIKRAM SINGH
5.	CR. MISC./37431/2012 QUASHING(197 CR.P. QSH COMPLAIN FOR O	10 NARENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.PARMANAND KUMAR (APP)
6.	CR. MISC./37445/2012 QUASHING(420,406,5 QSH F.I.R. FOR CON	7 DR. KALYAN KUMAR MITRA & ANR. vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.RAJIVE NAYAN (APP)
7.	CR. MISC./37528/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	4 UMESH SAH vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH	Mr.VINOD SHANKAR MODI (APP)
8.	CR. MISC./37568/2012 QUASHING(36,8 N.D. QUASHING	7 MD. YUSUF HANFI @ MOHD. YUNUS HONFI vs THE UNION OF INDIA THROUGH COMMISSIONER OF CUSTOMS, BIHAR	Mr.OM PRAKASH	Mr.N. A. SHAMSI (A.S.G.) Mr.SHIV KUMAR Mr.DR. PANKAJ
9.	CR. MISC./37578/2012 QUASHING(448/323/3 QSH F.I.R. FOR CON	6 PARMJEET KUMAR vs STATE OF BIHAR & ANR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.M.HAQUE (APP) Mr.ARBIND KUMAR
10.	CR. MISC./37692/2012 QUASHING(376,504,3 QSH F.I.R. FOR CON	8 AMRITA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN	Mr.KHURSHID ANWAR(APP) Mr.RAKESH SINGH Mr.SEEMA Mr.BHASKAR SHANKAR Mr.RANJAN KUMAR SINHA Mr.RAM CHANDRA SAHAIN (APP) Mr.SANTOSH KUMAR MISHRA Mr.NIKHIL KUMAR AGRAWAL Mr.AKBAR ALI(APP)
11.	CR. MISC./37697/2012 QUASHING(323,3(1) QUASHING	6 AJAY KUMAR RAI vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.SANTOSH KUMAR MISHRA Mr.NIKHIL KUMAR AGRAWAL Mr.AKBAR ALI(APP)
12.	CR. MISC./37752/2012 with QUASHING(420,467,4 QSH COMPLAIN FOR C	8 SANJAY KUMAR @ KAPOOR & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.MD.ASLAM ANSARI (APP) Mr.ARUN KUMAR SINGH
13.	CR. MISC./30616/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	4 GANNESH PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.MD.ASLAM ANSARI (APP) Mr.ARUN KUMAR SINGH
14.	CR. MISC./37816/2012 with QUASHING(366(A)/34 QSH F.I.R. FOR DIR	9 JAYA KUMARI @ BULBUL vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA	Mr.AJAY KUMAR 2(APP) Mr.SHAKIL AHMAD KHAN Mr.SATISH CHANDRA MISHRA Mr.RAMA KANT JHA Mr.MD. NURUL HODA Mr.VEENA KUMARI JAISWAL (APP) Mr.RAJENDRA KUMAR JAIN Mr.UMA NATH MISHRA(APP)
15.	CR. MISC./31424/2013 QUASHING(366A/34)- QSH F.I.R. FOR DIR	4 UMESH MISHRA vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.VEENA KUMARI JAISWAL (APP) Mr.RAJENDRA KUMAR JAIN Mr.UMA NATH MISHRA(APP)
16.	CR. MISC./37833/2012 QUASHING(323)-IPC QSH COMPLAIN FOR C	3 KHURSEED ANWER vs STATE OF BIHAR & ANR	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.UMA NATH MISHRA(APP)
17.	CR. MISC./37923/2012 QUASHING(3 SC/ST A QUASHING	5 SUDARSHAN SIGNH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH	Mr.G.S.GUPTA (APP) Mr.PODDAR SURESH GANDHI Mr.MURLI DHAR
18.	CR. MISC./38223/2012 QUASHING(420,406)- QSH F.I.R. FOR CON	5 BISHWANATH SAH vs THE STATE OF BIHAR & ORS	Mr.RAGHVENDRA KUMAR SINGH	Mr.CHANDRA BHUSHAN PRASAD (APP)
19.	CR. MISC./38639/2012 QUASHING(447,323,5 QSH F.I.R. FOR CON	4 ANSHU KUMARI @ ANSHU SHARMA vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINHA	Mr.RITA VERMA(APP)
20.	CR. MISC./38756/2012 QUASHING(379,323,3 QSH F.I.R. FOR DIS	5 MD. SAHUD ANSARI @ MD. SAHUD @ MD. SAUD ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.TEJ NARAYAN SINGH	Mr.RAJ KISHORE SINGH (APP)
21.	CR. MISC./38770/2012 QUASHING(420,468,4 QUASHING	6 BINOD BAITHA vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH	Mr.HRIDAY PD. SINGH (APP) Mr.VINAY MISTRY
22.	CR. MISC./38777/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	5 DURGA PRASAD GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr.BIJAY BIHARI SINHA	Mr.MANOJ KUMAR (APP)
23.	CR. MISC./38897/2012 QUASHING(379,323,4 QSH COMPLAIN FOR C	8 SHOBHA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAVI RANJAN Mr.NILESH KUMAR	Mr.SURENDRA KUMAR(APP)
24.	CR. MISC./38927/2012 QUASHING(500,120B) QSH COMPLAIN FOR C	5 VIVECH GOENKA vs THE STATE OF BIHAR THROUGH HOME SECRETARY & ANR	Mr.TUHIN SHANKAR Mr.ANUJ DILBAR KRISHNA	Mr.D.K.SINHA(APP)

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25.	CR. MISC./39113/2012 QUASHING(379)-IPC QSH F.I.R. FOR OTH	6 MD. RIZWAN @ RIZWAN AHMAD vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH Mr.DEEPAK KUMAR Mr.ARUN KUMAR	Mr.SURAJ PD.SINGH (APP)
26.	CR. MISC./44875/2012 QUASHING(202 CR.P. QSH COMPLAIN FOR O	2 JAI RAM SINGH vs THE STATE OF BIHAR		Mr.M.HAQUE(APP)
27.	CR. MISC./44972/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 KASHI RAM & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR	Mr.SHARDANAND JHA (APP) Mr.SYED MASLEH-UDDIN ASHRAF
28.	CR. MISC./44998/2012 QUASHING(33,41,42, QSH F.I.R. FOR OTH	2 ARUN KUMAR vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD	Mr.J.K.ROY-I(APP)
29.	CR. MISC./45033/2012 QUASHING(379,323)- QSH COMPLAIN FOR O	2 ASHOK KUMAR VERMA vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS Mr.RAJEED NAYAN	Mr.JHARKHANDI UPADHYAY(APP)
30.	CR. MISC./45175/2012 QUASHING(366,323,3 QSH F.I.R. FOR CON	4 MAHESH CHAUDHARY vs STATE OF BIHAR & ANR		Mr.UMA SHANKAR PD.SINGH(APP)
31.	CR. MISC./45232/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	2 RAKESH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.GANESH PD.SINGH(APP)
32.	CR. MISC./45234/2012 QUASHING(498A/304B QSH F.I.R. FOR CON	2 RANJANA DEVI & ORS. vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.DR.RAVINDRA KUMAR (APP)
33.	CR. MISC./45253/2012 QUASHING(498A) & 4 QSH COMPLAIN FOR C	2 MD. GHAYASUDDIN & ORS. vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.SHYAM KUMAR SINGH(APP)
34.	CR. MISC./45255/2012 QUASHING(504)-IPC QSH COMPLAIN FOR C	3 KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR Mr.KUMAR KAUSHLENDRA Mr.ANIL KUMAR SINGH	Mr.BRAJENDRA NATH PANDEY(APP) Dr.LEELAWATI KUMARI
35.	CR. MISC./45265/2012 QUASHING(500/504/1 QSH COMPLAIN FOR C	2 KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.ARVIND KUMAR Mr.KUMAR KAUSHLENDRA	Mr.UMASHANKAR PD.SINGH (APP) Mr.ABHAY SHANKAR SINGH Mr.UMESH KUMAR SINGH Mr.AMRENDRA KUMAR Mr.RAKESH KUMAR SINGH Mr.PRABHAKAR SINGH Mr.DHANANJAI KUMAR SINGH Mr.AMIT KUMAR MISHRA Mr.YASHRAJ BARDHAN Mr.PRABHAT RANJAN SINGH Mr.KUMAR PRAVEEN Mr.RAJGIRI SINGH Mr.KUMAR SUNIL
36.	CR. MISC./45272/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.ANIL KUMAR SINGH(APP)
37.	CR. MISC./45276/2012 QUASHING(420/406)- QSH COMPLAIN FOR O	2 K.N. SAHAY @ KESHWA NANDAN SAHAY vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEED RANJAN	Mr.BINOD KUMAR-2 (APP)
38.	CR. MISC./45277/2012 QUASHING(319 CR.P. QSH S.T	2 SANJU KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.RANA RANVIJAY PRATAP Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH Mr.BIRENDRA KUMAR	Mr.AJAY KUMAR-2 (APP)
39.	CR. MISC./45278/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 DHARMENDRA PRASAD & ORS vs STATE OF BIHAR & ANR		Mr.ZAINUL ABEDIN(APP)
40.	CR. MISC./45280/2012 QUASHING(144 CR.P. QSH F.I.R. FOR OTH	2 CHANDRAMANI DEVI vs THE STATE OF BIHAR & ORS	Mr.NALIN KUMAR	Mr.AWADHESH KUMAR SINGH(APP)
41.	CR. MISC./45283/2012 QUASHING(211/212/2 QSH COMPLAIN FOR C	2 MD. BARI vs STATE OF BIHAR & ANR	Ms.KUSUMLATA DAS	Mr.B.M.SINHA (APP)
42.	CR. MISC./45284/2012 QUASHING(302,323,2 QUASHING	2 BINA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.R.B.ROY RAMAN(APP)
43.	CR. MISC./45291/2012 QUASHING(227 CR.P. QSH S.T	2 BALMUKUND SHARMA @ GUDDU vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.RAJESH KUMAR(APP)
44.	CR. MISC./45295/2012 QUASHING(420/406/3 QSH F.I.R. FOR DIS	2 SARYU LAL PASWAN @ SARYU PASWAN & ANR. vs STATE OF BIHAR & ANR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWESH KUMAR JAIPURIAR	Mr.MAYANAND JHA (APP)
45.	CR. MISC./45308/2012 QUASHING(239 CR.P. QSH F.I.R. FOR CON	2 SADAN SINGH vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY	Mr.S.EHTESHAMUDDIN(APP)
46.	CR. MISC./45311/2012 QUASHING(498A/323) QSH F.I.R. FOR CON	3 MUKESH KUMAR @ MUKESH SAH @ GUDDU & ORS. vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.RAJBALLABH SINGH (APP) Mr.AMIT KUMAR ANAND
47.	CR. MISC./45330/2012 QUASHING(364/34)-I QSH F.I.R. FOR DIR	2 NARESH PASWAN vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR SINHA Mr.MAHENDRA THAKUR	Mr.RITA VERMA(APP)
48.	CR. MISC./45356/2012 QUASHING(366A)-IPC QSH F.I.R. FOR OTH	2 KAMESHWAR PASWAN vs THE STATE OF BIHAR REPRESENTED THROUGH THE CHIEF SECRETARY OF THE GOVT. OF BIHAR, OLD SECRETARAIATE BUILDING PATNA.	Mr.TILAK SAO	Mr.ANURADHA SINGH (APP)
49.	CR. MISC./45357/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	2 RAM DAYAL MAHTO vs THE STATE OF BIHAR	Mr.ANAND KUMAR OJHA Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.AWADHESH KUMAR SINGH(APP)

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50.	CR. MISC./45360/2012 QUASHING(P/C ACT) QSH F.I.R. FOR DIS	2 KAMDEO YADAV vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RAMAKANT SHARMA(L.O./I/C(VIGI.))
51.	CR. MISC./45373/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 AMIT KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR SINGH Mr.RAJU KUMAR SINGH	Mr.MAYANAND JHA (APP) Mr.BHUBNESHWAR PRASAD
52.	CR. MISC./45379/2012 QUAHING(302)-IPC QSH S.T	2 USHA DEVI vs STATE OF BIHAR & ANR	Mr.KUMARI SUJATA SINHA	Mr.ASHA DEVI(APP)
53.	CR. MISC./45384/2012 QUASHING(228 CR.P. QSH F.I.R. FOR OTH	2 MOHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.ASHOK KUMAR (APP) Mr.SANJAY KUMAR NO.-7
54.	CR. MISC./45388/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 JAHANGIR KHAN vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.ADITYA NR. SINGH 1 (APP)
55.	CR. MISC./45407/2012 QUASHING(498A,494, QSH F.I.R. FOR CON	2 CHANDRA SHEKHAR MAHTO vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.ABHAY KUMAR ROY (APP)
56.	CR. MISC./45413/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 DIWAKAR KUMAR vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH
57.	CR. MISC./45418/2012 QUASHING(302)-IPC QSH S.T	2 UPENDRA KUMAR NIRALA vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.ASHOK KUMAR SINGH 1 (APP)
58.	CR. MISC./45422/2012 QUASHING(417,323)- QSH COMPLAIN FOR C	2 MD. MOJIB @ SK. MOJIBUR REHMAN & ORS. vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH	Mr.MD.FAHIMUDDIN (APP)
59.	CR. MISC./45433/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	2 SITA DEVI vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.ASHOK KUMAR-1 (APP)
60.	CR. MISC./45442/2012 QUASHING(302,304,4 QSH F.I.R. FOR CON	2 LAL BABU RAI vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR	Mr.MANI MADHUKAR(APP)
61.	CR. MISC./45469/2012 QUASHING(498A,494, QSH F.I.R. FOR DIR	2 RADHESHYAM UPADHAYAY & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH Mr.SHAMSHAD ALAM	Mr.TARUN PD.MANDAL (APP)
62.	CR. MISC./45500/2012 QUASHING(376,366)- QSH S.T	1 VIKASH KUMAR SINGH vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.ANURADHA SINGH (APP)
63.	CR. MISC./45505/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3 SUBHENDRA SINGH @ MUNNA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.ARUN KUMAR	Mr.ARUN KUMAR (APP)
64.	CR. MISC./45523/2012 QUASHING(448/323/3 QUASHING	3 REKHA DEVI & ORS. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.UDAY CHAND PRASAD (APP) Mr.BINOD KUMAR SINGH
65.	CR. MISC./45546/2012 QUASHING(227 CR.P. QSH S.T	2 GULABJHARO DEVI & ANR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.MADAN MOHAN	Mr.TAPESHWAR SHARMA(APP)
66.	CR. MISC./45613/2012 QUASHING(379,498A. QSH COMPLAIN FOR C	2 SUDHIR KUMAR GUPTA @ BUNTY & ORS. vs STATE OF BIHAR & ANR	Mr.GHULAM RABBANI	Mr.ASHOK KUMAR-I(APP)
67.	CR. MISC./45786/2012 QUASHING(228)-IPC QUASHING	9 MD. BHOLA MIAN @ MD. BHOLA & ANR. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.MAYANAND JHA (APP)
68.	CR. MISC./45790/2012 QUASHING(341,323)- QSH F.I.R. FOR CON	5 RAGHUBIR SARAN vs THE STATE OF BIHAR	Mr.SATISH NARAYAN SINHA Mr.SANJEEV RANJAN	Mr.SANJAY KUMAR SINGH(APP)
69.	CR. MISC./45883/2012 QUASHING(423/504/1 QUASHING	2 BINAY KUMAR PRAJAPATI & ORS. vs STATE OF BIHAR & ANR	Mr.ABHAY BHUSHAN SINHA Mr.BABAN ROY	Mr.PARMANAND KUMAR (APP)
70.	CR. MISC./45937/2012 QUASHING(379,324,3 QUASHING	2 MD. SAIYAD ALAM @ SHER MOHAMMAD vs THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.PUSHPA SINHA 2 (APP)
71.	CR. MISC./45938/2012 QUASHING(302,120B, QUASHING	3 MAHESHWAR SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.M.HAQUE (APP)
72.	CR. MISC./45942/2012 QUASHING(379/34)-I QSH F.I.R. FOR OTH	2 BINAY BIKASH @ MANTU vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR TIWARY	Mr.D.NANDAN(APP)
73.	CR. MISC./45970/2012 QUASHING(420,468)- QSH COMPLAIN FOR O	1 ASHA NAND MISHRA vs THE STATE OF BIHAR	Mr.KANTI JHA Mr.RABINDRA NATH TIWARI Mr.MADHAV ROY	Mr.ANISH CHANDRA (APP)
74.	CR. MISC./46006/2012 QUASHING(304)-IPC QSH S.T	2 SATISH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MANISH CHANDRA GANDHI	Mr.U.L.VERMA (APP)
75.	CR. MISC./46113/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 ASHOK SINGH vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NIRMAL KR.SINHA (APP)
76.	CR. MISC./46155/2012 QUASHING(498A,494, QSH F.I.R. FOR CON	4 DEEPAK KUMAR CHOUDHARY @ DEEPAK CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.VEENA RANI PD.(APP)
77.	CR. MISC./46180/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2 IDRISH ANSARI vs THE STATE OF BIHAR	Mr.RANA PRATAP SINGH	Mr./SMT.VEENA RANI PRASAD (APP)

**Thursday the 7th May 2015**  
**Court No. 6 (AT 10.30 A.M.)**  
**Mr. Justice Mihir Kumar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION</b>					
1.	CR. MISC./43591/2014 A.BAIL	1 GAUTAM KUMAR @ RANA AWADESH KUMAR GAUTAM & ANR vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.RAJ KISHOR SINGH (APP)	
2.	CR. MISC./43645/2014 A.BAIL	1 BIHARI SAH vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.AMRENDRA PRASAD(APP)	
3.	CR. MISC./43652/2014 A.BAIL	1 NIRMALA DEVI @ BIMLA DEVI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.ASHRAF ANSARI(APP)	
4.	CR. MISC./43655/2014 A.BAIL	1 RAMJEET RAM vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.AMBIKA BHAGAT (SPL.PP)	
5.	CR. MISC./43656/2014 A.BAIL	1 CHITRANJAN GIRI & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.AMBIKA BHAGAT(SPL.PP)	
6.	CR. MISC./43659/2014 A.BAIL	1 BIRENDRA SAH vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.M.RAB(APP)	
7.	CR. MISC./43708/2014 A.BAIL	1 SABLU KUMAR vs THE STATE OF BIHAR	Mr.RAMESH KUMAR AGRAWAL Mr.ANUPA NAND JHA	Mr.SHAIENDRA KUMAR 1 (APP)	
8.	CR. MISC./43739/2014 A.BAIL	1 ARJUN MANDAL & ORS. vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL	Mr.VEENA RANI PD.(APP)	
9.	CR. MISC./43756/2014 A.BAIL	3 SANJEET RAM vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR Mr.MANO HAR PRASAD SINGH	Mr.RAJENDRA SINGH SHASTRI JEE (APP)	
10.	CR. MISC./43906/2014 A.BAIL	3 SUJIT KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.CHANDAN KUMAR KASHYAP	Mr.PRADIP NR. KUMAR (APP) Mr.DHRAMVEER	
11.	CR. MISC./43922/2014 A.BAIL	3 NAGENDRA SAH & ORS. vs THE STATE OF BIHAR	Mr.SURESH PD SINGH NO.1	Mr.ANIL KUMAR SINGH 1(APP) Mr.VIJAY KUMAR Mrs.RAJANI KUMARI	
12.	CR. MISC./44800/2014 A.BAIL	1 MAHESHWARI RAM vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.M.K.NIRALA(APP) Mr.CHANDRA MOHAN JHA	
13.	CR. MISC./45054/2014 A.BAIL	3 CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR JHA	Mr.RITA VERMA (APP) Mr.MUKESH Mr.AJIT KUMAR	
14.	CR. MISC./45073/2014 A.BAIL	3 ANIL KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAY PRASAD Mr.RAKESH RANJAN	Mr.NAND KUMAR (APP) Mr.VINAY RANJAN	
15.	CR. MISC./45083/2014 A.BAIL	3 MD. NAUSAD vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR THAKUR Mr.MURLIDHAR MISHRA Mr.BAIDYA NATH THAKUR	Mr.B.RAM(APP)	
16.	CR. MISC./45098/2014 A.BAIL	3 KHWAJA JAHAN KHAN @ K.J. KHAN vs THE STATE OF BIHAR	Mr.SHAKIB AYAZ Mr.BINOD KUMAR PANDEY Mr.BACHAN JEE OJHA Mr.MD. GHEYASUDDIN KHAN NIZAMUL	Mr.RENUKA RATNAKAR(APP) Mr.SUDISH KUMAR	
17.	CR. MISC./45211/2014 A.BAIL	3 MD. SADRE ALAM @ SADRE ALAM @ FUL MOHAMMAD vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARI Mr.SHAIENDRA KUMAR SINGH	Mr.MD.ANSARUL HAQUE(APP)	
18.	CR. MISC./45215/2014 A.BAIL	3 MONU @ MONU YADAV vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.RINA SINHA(APP)	
19.	CR. MISC./45217/2014 A.BAIL	1 SUHAGWATI DEVI vs THE STATE OF BIHAR	Mr.DINESH CHOUDHARY	Mr.SHANTANU KUMAR(APP)	
20.	CR. MISC./45223/2014 A.BAIL	1 KALEWAR DEVI & ORS vs THE STATE OF BIHAR	Mr.GAJENDRA PRASAD YADAV	Mr.SHYAM KUMAR SINGH (APP)	
21.	CR. MISC./45228/2014 A.BAIL	1 DWARIKA BIN @ DWARIKA MUKHIYA & ORS. vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.GULNAR BEGUM(APP) Mr.VIJAY KR SINGH NO. 1	
22.	CR. MISC./45236/2014 A.BAIL	1 SHAKUNTALA DEVI vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SHARDANAND JHA(APP) Mr.ANIRUDH KUMAR VERMA Mr.RADHA RAMAN KUMAR Mr.SURENDRA KUMAR(APP)	
23.	CR. MISC./45259/2014 with A.BAIL	1 MANGAN LAL RAJAK @ MANGAN RAJAK vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	Mr.SHARDA KUMARI(APP)	
24.	CR. MISC./5744/2015 A.BAIL	1 KAILASH RAJAK vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ		
25.	CR. MISC./45263/2014 A.BAIL	4 RITESH KUMAR AGARWAL vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ALOK KUMAR Mr.HEMANT KUMAR Mr.JAVED ASLAM Mr.SHUBHESH PANDEY	Mr.AJAY KUMAR NO.2(APP) Mr.SANTOSH KUMAR SINHA -2	
26.	CR. MISC./45286/2014 A.BAIL	1 PAWAN DEVI vs THE STATE OF BIHAR		Mr.NIRMAL KUMAR SINHA(APP)	
27.	CR. MISC./45292/2014 A.BAIL	1 AMARJIT KUMAR GUPTA vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.ASHA DEVI(APP)	
28.	CR. MISC./45295/2014 A.BAIL	1 SUMIT KUMAR PANDEY @ PRINCE KUMAR PANDEY vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.ANAND KISHORE CHOUDHARY(APP)	
29.	CR. MISC./45298/2014 A.BAIL	3 MALAI CHAKARBARTI @ MALAI KANTI CHAKARBARTI & ORS vs STATE OF BIHAR & ANR	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.B.M.P.SINHA(APP) Mr.BINOD BIHARI SINGH Mr.SUBASH KUMAR	
30.	CR. MISC./45326/2014 with A.BAIL	1 RAGHUBIR RAVIDAS @ RAGHUBIR & ANR. vs THE STATE OF BIHAR	Mr.RAM PRASAD SINGH	Mr.ANISH CHANDRA(APP) Mr.RAJ KUMAR SINGH	

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Mr. Justice Mihir Kumar Jha					
31.	CR. MISC./51279/2014 A.BAIL	1	KAMESHWAR RAVIDAS & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.AWDHESH KUMAR SINGH (APP) Mr.RAJ KUMAR SINGH
32.	CR. MISC./45362/2014 A.BAIL	1	SATYENDRA KUMAR SAHNI vs THE STATE OF BIHAR & ORS	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.TARKESHWAR NATH THAKUR(APP)
33.	CR. MISC./45364/2014 A.BAIL	1	SUSHILA DEVI @ SHAIL DEVI vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.AWADHESH KUMAR SINGH	Mr.NIRMAL KR.SINHA(APP)
34.	CR. MISC./45369/2014 A.BAIL	1	JAI PRAKASH SINGH vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.D.P.TIWARY(APP) Mr.RAJENDRA KUMAR DEO
35.	CR. MISC./45370/2014 A.BAIL	1	ARUN KUMAR vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.RAM SEWAK CHOUDHARY(APP) Mr.DEEPAK KUMAR
36.	CR. MISC./45372/2014 A.BAIL	1	RAHUL PASWAN & ORS vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.PRANAV KUMAR(APP) Mr.DR. AJEET KUMAR
37.	CR. MISC./47174/2014 A.BAIL	1	KAUSHAL SAO & ORS vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINGH	Mr.ANIL KR.SINGH 1(APP) Mr.RAJEEV KUMAR
38.	CR. MISC./47175/2014 A.BAIL	1	SHYAM SUNDAR GUPTA vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.B.RAM(APP)
39.	CR. MISC./47188/2014 A.BAIL	1	GANESH SAH vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.MADHURI LATA(APP)
40.	CR. MISC./47191/2014 A.BAIL	1	KRISHNA DAS & ORS vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.SURESH SINGH	Mr.A.L.PANDIT (APP)
41.	CR. MISC./47200/2014 A.BAIL	1	SUJEET KUMAR MEHTA @ SUJIT KUMAR MEHTA vs STATE OF BIHAR & ANR	Dr.LEELAWATI KUMARI	Mr.SUMAN KUMARI SINGH (APP) Mr.BINDESHWAR PRASAD SINGH Mr.ASHOK KUMAR
42.	CR. MISC./47201/2014 A.BAIL	1	UTTAM KUMAR SINGH @ BAJRANGI SINGH vs THE STATE OF BIHAR	Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD Mr.AJIT KUMAR	Mr.PUSHPA SINHA 2 (APP)
43.	CR. MISC./51087/2014 A.BAIL	1	MUKESH MANDAL vs THE STATE OF BIHAR	Mr.INDU BHUSHAN	Mr.DR.AJIT KUMAR (APP)
44.	CR. MISC./51088/2014 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.RAJAN Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.NARENDRA KR. SINGH(APP)
45.	CR. MISC./51090/2014 A.BAIL	1	SUNITA DEVI vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.DR. INDIWAR KUMARI(APP)
46.	CR. MISC./51091/2014 A.BAIL	1	NASRUDDIN ANSARI vs STATE OF BIHAR & ANR	Mr.BINAY KANT MANI TRIPATHI Mr.AJAY KUMAR MISHRA Dr.LEELAWATI KUMARI	Mr.SUMAN KUMARI SINGH (APP)
47.	CR. MISC./51092/2014 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR		Mr.RENUKA RATNAKAR (APP)
48.	CR. MISC./51093/2014 A.BAIL	1	SHIV SHANKER PRASAD vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.SATYENDRA PRASAD SINGH	Mr.P.K.CHOURSIA(APP)
49.	CR. MISC./51094/2014 A.BAIL	1	AKBAR ALI vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.MEENA SINGH (APP)
50.	CR. MISC./51096/2014 A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINGH Mr.SURESH JAISWAL	Mr.L.K.SHARMA(APP)
51.	CR. MISC./51098/2014 A.BAIL	1	KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.MAHBOOB ASHRAF	Mr.RAMESH CHANDRA(APP)
52.	CR. MISC./51101/2014 A.BAIL	1	KUNTI KUMARI @ RAVEENA KUMARI & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.MEENA SINGH (APP)
53.	CR. MISC./51107/2014 A.BAIL	1	BHULAN SINGH @ RANA PRATAP SINGH & ANR vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.NIRMALA KUMARI(APP)
54.	CR. MISC./51110/2014 A.BAIL	1	DAROGI RAJAK @ BIPIN RAJAK & ORS vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.NAWAL KISHORE PD.(APP) Mr.AJIT KUMAR SINGH
55.	CR. MISC./51112/2014 A.BAIL	1	NILOPHAR PARVEEN vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.P.K. CHOURASIYA (APP)
56.	CR. MISC./51114/2014 with A.BAIL	1	NISHA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY Mr.DIGVIJAY NARAYAN SINGH	Mr.SANJAY KUMAR TIWARY 1 (APP)
57.	CR. MISC./8019/2015 with A.BAIL	1	SANIA @ SANIA RAZA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY Mr.DIGVIJAY NARAYAN SINGH	Mr.ZAINUL ABEDIN(APP)
58.	CR. MISC./8315/2015 A.BAIL	1	MD. ARMAN @ ARMAN @ MD. RAKEEB @ RAKEEB vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.PARMESHWAR MEHTA(APP)
59.	CR. MISC./51115/2014 A.BAIL	1	GIRISH RANJAN vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.SANJAY KR. TIWARY(APP)
60.	CR. MISC./51117/2014 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.G.S.GUPTA(APP)
61.	CR. MISC./51119/2014 A.BAIL	1	SAROJ SAH vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN	Mr.B.RAM (APP)
62.	CR. MISC./51120/2014 A.BAIL	1	MD. SHAKEEL AHMAD vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.RAMAKANT SHARMA(L.O.,I/C,VIGI.)
63.	CR. MISC./51121/2014 A.BAIL	1	RITESH SAH vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH	Mr.H.A.KHAN(APP) Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM
64.	CR. MISC./51125/2014 with A.BAIL	1	VIJAY RAI & ORS vs THE STATE OF BIHAR	Mr.PURUSHOTTAM NARAYAN MISHRA	Mr.DR.KUMAR UDAY PRATAP (APP)

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65.	CR. MISC./5268/2015 with A.BAIL	1	PHULJHARIYA DEVI @ SMT. PHULJHARIYA DEVI & ORS vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.KALAYAN SHANKAR (APP)
66.	CR. MISC./2102/2015 with A.BAIL	3	SHAMBHOO NATH SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RAM SUMIRAN RAI (APP)
67.	CR. MISC./11840/2015 A.BAIL	1	SMT. PRABHAWATI DEVI @ PRABHAWATI DEVI vs THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.S.DAYAL (APP)
68.	CR. MISC./51131/2014 A.BAIL	1	CHANDRAKALA DEVI & ANR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.RENUKA RATNAKAR(APP)
69.	CR. MISC./51132/2014 A.BAIL	1	MANOJ SINGH & ORS vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH Mr.BISHWAJEET SINGH	Mr.RAJ BALLABH SINGH (APP)
70.	CR. MISC./51134/2014 A.BAIL	1	CHANDAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.PUSHPA SINHA NO.2(APP)
71.	CR. MISC./51136/2014 A.BAIL	1	KUMARI CHANCHLA @ CHANCHLA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RAJENDRA PD.NAT(APP) Dr.LEELAWATI KUMARI
72.	CR. MISC./51175/2014 A.BAIL	1	BIBI MANJUM KHATOON & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.UMESHANAND PANDIT(APP)
73.	CR. MISC./51176/2014 A.BAIL	1	UMESH YADAV & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.YOGENDRA KUMAR (APP)
74.	CR. MISC./51177/2014 A.BAIL	1	ANWAR HUSSAIN & ORS vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.M.DAYAL(APP)
75.	CR. MISC./51179/2014 A.BAIL	1	JAGDISH DAS @ JAGDISH RAVIDAS & ANR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.RAMSHANKAR DAS(SPL.PP)
76.	CR. MISC./51180/2014 with A.BAIL	1	PAPPU THAKUR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.ABHAY KR. ROY(APP)
77.	CR. MISC./51394/2014 A.BAIL	1	RAM KISHORE SHARMA @ BULLU THAKUR vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK	Mr.ANISH CHANDRA (APP)
78.	CR. MISC./51181/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.NIRMALA KUMARI (APP)
79.	CR. MISC./51186/2014 A.BAIL	1	GORELAL YADAV & ANR vs THE STATE OF BIHAR	Mr.AMARDEEP Mr.MRITYUNJAY KUMAR	Mr.RAM NARESH ROY(APP)
80.	CR. MISC./51190/2014 A.BAIL	1	MUKESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.M.RAB(APP)
81.	CR. MISC./51192/2014 A.BAIL	1	TUNNU BARNWAL vs THE STATE OF BIHAR	Mr.AJEET KUMAR	Mr.INDU BALA PANDAY(APP)
82.	CR. MISC./51198/2014 A.BAIL	1	HARIBANSH MAHTO @ HARIBANSH PRASAD SINGH & ANR vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.SADANAND PASWAN (SPL. PP)
83.	CR. MISC./51200/2014 A.BAIL	1	PRAGASH SAH @ PRAKASH SAH & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.RAJIV NAYAN (APP)

**Thursday the 7th May 2015**  
**Court No. 19 (AT 10.30 A.M.)**  
**Mr. Justice Kishore K. Mandal**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/9990/1997 CONSOLIDATION	7 NARAD BIND & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRADHAN Mr.AMRENDRA NARAYAN RAI Mr.DHANANJAY PRASAD	Mr.(GP2) Mr.TRIBHUWAN NARAYAN Mr.RITESH KUMAR (SC33) Mr.DIN BANDHU	
2.	CWJC/10656/1997 BIHAR TENENCY ACT	2 RAJ NARAYAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDAMA SINGH	Mr.(GP1) Mr.CHANDRA MAULI CHAURASIA Mr.SHIVADANI SINGH	
3.	CWJC/11098/1997 CONSOLIDATION	1 MITHILESH KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.TUHIN SHANKAR	Mr.(GP2) Mr.RITESH KUMAR (SC33) Mr.DR.VIDYA NAND KUMAR	
4.	CWJC/11160/1997 CONSOLIDATION	1 DEVENDRA YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR AGRAWAL	Mr.(GP2) Mr.SHIV SHANKAR AZAD Mr.RITESH KUMAR (SC33)	
5.	CWJC/438/1998 LAND CEILING (PRE-	1 MUSHTAQUE AHMAD & ORS vs THE STATE OF BIHAR & ORS	Mr.K. AHMAD SIDDIQUE Mr.MD.MATLOOB RAB	Mr.H.P.SINGH (SC) C Mr.RITESH KUMAR (SC33)	
6.	CWJC/583/1998 CONSOLIDATION	4 JAWARI SAHU vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PRASAD Mr.MURLI MANOHAR SINGH Mr.PRABHAS RANJAN	Mr.(SC2) Mr.MD.IFTEKHAR MOHAMMAD Mr.PARMESHWAR MEHTA Mr.DR.MRITYUNJAY KR.GAUTAM Mr.PRASHANT PRATAP (GP6)	
7.	CWJC/910/1998 CONSOLIDATION	1 PRABHU RAM & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM SAGAR MAHTO Mr.RAGHAV PRASAD	Mr.(SC2) Mr.PRASHANT PRATAP (GP6)	
8.	CWJC/1129/1998 CONSOLIDATION	1 KRISHNA NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA	Mr.(SC2) Mr.PRASHANT PRATAP (GP6)	
9.	CWJC/1153/1998 CONSOLIDATION	1 RAMADHAR RAM vs THE STATE OF BIHAR & ORS	Mr.S.S.NAYER HUSSAIN Mr.KHATIM REZA	Mr.(SC2) Mr.PRASHANT PRATAP (GP6)	
10.	CWJC/1205/1998 CONSOLIDATION	1 MOST KASHMIRA KUER & ORS vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.(SC2) Mr.REWTI KANT RAMAN Mr.K.K.TRIPATHI	
11.	CWJC/1274/1998 with CONSOLIDATION	4 SIDHESHWAR SINGH & ORS vs DEV PRASAD SINGH & ORS	Mr.NAWAL KISHORE KASHYAP Mr.AMRESH	Mr.(SC2) Mr.ANJANI KUMAR SINHA NO- 1 Mr.ANJANI KUMAR SINHA Mr.PRASHANT PRATAP (GP6)	
12.	CWJC/3367/1999 CONSOLIDATION	4 SIDHESHWAR SINGH & ORS vs DEV PRASAD SINGH & ORS	Mr.NAWAL KISHORE KASHYAP	Mr.(SC2) Mr.ANJANI KUMAR SINHA NO- 1 Mr.ANJANI KUMAR SINHA	
13.	CWJC/1325/1998 LAND REFORMS ACT	1 NAGINA RAM vs THE STATE OF BIHAR & ORS	Mr.MUKTESHWAR SINGH Mr.ARVIND KUMAR	Mr.(GP1) Mr.JITENDRA SHANKAR SINGH	
14.	CWJC/1350/1998 CONSOLIDATION	1 PATIRAM SINGH vs THE STATE OF BIHAR & ORS	Mr.J.P.SHARMA	Mr.(SC2) Mr.ABHAY KUMAR THAKUR Mr.J.N.SHRIVASTAVA Mr.KULA NAND JHA Mr.PRASHANT PRATAP (GP6)	
15.	CWJC/1395/1998 CONSOLIDATION	1 SUKHDEO PASWAN vs THE STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.MUNSHI PRASAD	Mr.(SC2) Mr.FAROOQUE MOAZZAM Mr.SUNIL KUMAR TIWARI	
16.	CWJC/1473/1998 with LAND CEILING (PRE-	1 KHADERU SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD Mr.NARESH PRASAD NO.1 Mr.PREM PRAKASH	Mr.S.J.RAHMAN (SC)C Mr.AJAY (GA12) Mr.RAGHAV PRASAD	
17.	CWJC/1467/1998 LAND CEILING (PRE-	1 KHEDARU SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD Mr.PREM PRAKASH Mr.NARESH PRASAD NO.1	R.J.RAHMAN (SC)C Mr.AJAY (GA12) Mr.RAGHAV PRASAD	
18.	CWJC/1660/1998 CONSOLIDATION	1 SURENDRA PRATAP NR.SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SINGH Mr.ATUL KUMAR PANDEY	Mr.(SC2) Mr.SACHCHIDA NAND SINGH	
19.	CWJC/1960/1998 CONSOLIDATION	1 LALAN SINGH AND ANR vs THE DIRECTOR OF CONSOLIDATION&	Mr.RAS BIHARI THAKUR	Mr.O.P.AGARWAL (SC2)	
20.	CWJC/1979/1998 B.PRIVILEGED-PERS	1 JAGARNATH PANDEY @ JAGANATH DW vs THE STATE OF BIHAR & ORS	Mr.RAVI BHUSHAN SINGH	Mr.(GP1) Mr.MITHILESH KUMAR SINHA Mr.ASHOK KUMAR	
21.	CWJC/2004/1998 OTHERS	1 BUDHDEO MANDAL & ANR vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RAGHWENDRA SINGH	Mr.(GP1)	
22.	CWJC/2014/1998 BIHAR TENENCY ACT	1 MD.TASLIMUDDIN @ MD.TASLIM &OR vs THE STATE OF BIHAR & ORS	Mr.ANIL JAYASWAL Mr.ANJANA BHAGAT	Mr.(GP1) Mr.ABBAS HAIDER	
23.	CWJC/2049/1998 CONSOLIDATION	1 RAMJI SINGH vs THE STATE OF BIHAR & ORS	Mr.AMIT PRAKASH Mr.SANJAY PRASAD I	Mr.(SC2) Mr.ASHOK JANGBAHADUR Mr.V.K.RAI	
24.	CWJC/2107/1998 CONSOLIDATION	1 SHEO PUJAN SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SHYAM NARAYAN PANDEY	Mr.(SC2) Mr.ANSHUMAN Mr.PRASHANT PRATAP (GP6) Mr.INDU BALA PANDEY Mr.ASHUTOSH RANJAN PANDEY	

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25.	CWJC/2219/1998 LAND CEILING (PRE-	1 SMT.NAPJHARI KUER & ORS vs THE STATE OF BIHAR & ORS	Mr.PURUSOTAM PRASAD Mr.RATNESH NANDAN SINHA	Mr.S.J.RAHMAN (SC)C Mr.AJAY (GA12) Mr.ACHUTA NAND SINHA
26.	CWJC/2271/1998 CONSOLIDATION	1 RAMJEE SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR UPADHYAY Mr.RAJENDRA NARAYAN SINGH	Mr.(GP2) Mr.RITESH KUMAR (SC33) Mr.AKHOURI BAIDYA NATH PRASA
27.	CWJC/2316/1998 B.PRIVILEGED-PERS	1 PRASAD MANJHI & ORS vs THE STATE OF BIHAR & ORS	Mr.MADAN PRASAD SINGH	Mr.H.P.SINGH (SC) Mr.RITESH KUMAR (SC33)
28.	CWJC/2481/1998 B.PRIVILEGED-PERS	1 KAMESHWAR RAI vs THE STATE OF BIHAR & ORS	Mr.GIRISH CHANDRA VERMA	Mr.(GP1) Mr.ANJANI KUMNAR-1 Mr.ANAND MOHAN SINGH Mr.DR.ANJANI PRASAD SINGH
29.	CWJC/2492/1998 B.PRIVILEGED-PERS	1 RAM SEVAK RAM vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD	Mr.(GP1) Mr.RATAN KUMAR KUMAR
30.	CWJC/2713/1998 CONSOLIDATION	4 BAHORNI DEVI AND ORS. vs THE DIRECTOR OF CONSOLIDATION,	Mr.ARVIND KUMAR Mr.DR.VIDYA NAND KUMAR	Mr.(SC2) Mr.AMRENDRA KUMAR PATHAK Mr.ARVIND KUMAR VERMA Mr.BINAY KUMAR Mr./POONAM PATHAK Mr.PRASHANT PRATAP (GP6) Mr.MANORANJAN PRASAD SINGH Mr.SHANTI PRATAP
31.	CWJC/2843/1998 MUTATION ACT	1 BISWANATH SAO vs THE STATE OF BIHAR & ORS	Mr.S.R.C.PANDEY Mr.PRATIMA SAHAY	Mr.(GP2) Mr.RITESH KUMAR (SC33)
32.	CWJC/2883/1998 MUTATION ACT	1 DR.SHRUTI LAL MANDAL vs THE STATE OF BIHAR & ORS	Mr.JASHAWIR SINGH ARORA Mr.AJAY KUMAR	Mr.(GP2) Mr.JITENDRA SINGH Mr.M.CHATTERJEE Mr.S.K.YADAV
33.	CWJC/3463/1998 CONSOLIDATION	1 ABDUL GHANI vs THE STATE OF BIHAR & ORS	Mr.S.S.NAYER HUSSAIN Mr.ABBAS HAIDER Mr.S.QAISAR HASAN Mr.MD.ATAUL HAQUE	Mr.(SC2)
34.	CWJC/3763/1998 CONSOLIDATION	1 SARJU BARAI vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SHRIVASTAVA	Mr.(SC2) Mr.PRASHANT PRATAP (GP6) Mr.ANIL KUMAR PANDEY Mr.SHAILENDRA KUMAR SINGH
35.	CWJC/3823/1998 LAND CEILING (SURP)	1 MAHANTH RAM PADARATH DAS vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANIL KUMAR	Mr.H.P.SINGH (SC)C
36.	CWJC/4120/1998 CONSOLIDATION	1 MONU RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.SANJAY KUMAR SHARMA Mr.AMBRISH KUMAR JHA	Mr.(SC8) Mr.MALLIKA NAZUMDAR Mr.KINKAR KUMAR (SC27) Mr.BISHWA NATH CHAUDHARY
37.	CWJC/4217/1998 MUTATION ACT	1 NARSING MANDAL & ORS vs THE STATE OF BIHAR & ORS	Mr.DINESH KUMAR SINGH	Mr.J.N.JHA (GP2)
38.	CWJC/4293/1998 CONSOLIDATION	1 RAMESH KUMAR TIWARY & ANR vs THE STATE OF BIHAR & ORS	Mr.SHYAM NARAYAN PANDEY Mr.ARUN KR.@ PANDEY	Mr.(SC8) Mr.ARUN KUMAR PANDEY Mr.RAGHUNATH SINGH Mr.ISHWARI SINGH Mr.KINKAR KUMAR (SC27)
39.	CWJC/4362/1998 BIHAR TENENCY ACT	3 ABDUL HUSSAIN & ORS vs THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA Mr.FOROZ AHMAD	Mr.(GP1) Mr.ANIL KUMAR Mr.SURYA PRASAD Mr.SIYA RAM SHAHI Mr.DIN BANDHU SINGH (GP9)
40.	CWJC/4481/1998 CONSOLIDATION	3 PARAS NATH SHUKLA & ORS vs THE STATE OF BIHAR & ORS	Mr.ANSHUMAN Mr.ASHUTOSH RANJAN PANDEY	Mr.(SC2) Mr.PRASHANT PRATAP (GP6)
41.	CWJC/4490/1998 CONSOLIDATION	1 BRAJESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR PRASAD	Mr.(SC8) Mr.KINKAR KUMAR (SC27) Mr.ANSHAY BHADUR MATHUR
42.	CWJC/4589/1998 CONSOLIDATION	1 MAHESHWAR PRASAD @ MAHESHWAR vs THE DIRECTOR OF CONSOLIDATION	Mr.RAM SHANKAR DAS	Mr.(SC8) Mr.RAJ KUMAR Mr.ASHWINI KUMAR RAVI Mr.KINKAR KUMAR (SC27) Mr.ARVIND KUMAR VERMA
43.	CWJC/4892/1998 CONSOLIDATION	5 FEKU UPADHYAY & ORS vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.GOPAL SWAROOP DUBEY Mr.RITU Mr.TUHIN SHANKAR Mr.AMBUJ NAYAN CHOUBEY	Mr.(SC2) Mr.SUBHASH CHANDRA YADAV Mr.NARESH KUMAR MEHTA
44.	CWJC/5264/1998 with CONSOLIDATION	1 NAND KISHOR SINGH & ORS vs DIRECTOR,CONSOLIDATION,BIHAR &	Mr.RAVI SHANKER DWIVEDI	Mr.(GP2)
45.	CWJC/11311/1999 CONSOLIDATION	1 RAM SAGAR SINGH vs THE STATE OF BIHAR & ORS	Mr.GIRJANAND PRASAD	Mr.(GP2) Mr.NIRMAL KUMAR SINHA-3 Mr.JAGDIP PRASAD Mr.ARUN KUMAR Mr.VINOD MAHTO
46.	CWJC/6705/1998 CONSOLIDATION	1 MOSTT.GODANNESSA & ORS vs THE STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA	Mr.CHITTARANJAN SINHA (GP2)
47.	CWJC/7049/1998 CONSOLIDATION	1 RAM SAGAR PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.DAYA SHANKAR PRASAD	Mr.CHITRANJAN SINHA (GP2)
48.	CWJC/8221/1998 CONTIN.SER , UNIV.	1 SHUKHDEO PRASAD SAHANI vs THE STATE OF BIHAR & ORS	Mr.DR.M.P.SHUKLA	Mr.S.A.HUSSAIN (SC6)

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49.	CWJC/9329/1998 BHOODAN ACT	5	BHUPAL RAI & ORS vs THE STATE OF BIHAR & ORS	Mr. RAJESH PRASAD CHOUHARY Mr. SARVA DEO SINGH Mr. MUKESH KUMAR Mr. RAJESH KUMAR Mr. RAJEEV KUMAR	Mr. ALKA VERMA Mr. BINOD KUMAR Mr. PRABHAT KUMAR SINGH Mr. AMBUJ NAYAN CHOUBEY Mr. NAGENDRA DUBEY Mr. ANIL KUMAR PANDEY Mr. ASHOK KUMAR Mr. RAJESH KUMAR CHOUHARY
50.	CWJC/9953/1998 CONSOLIDATION	1	DAYANAND PRASAD vs THE STATE OF BIHAR & ORS	Mr. MAHESH PRASAD 2	Mr. CHITRANJAN SINHA (GP2)
51.	CWJC/9983/1998 CONSOLIDATION	1	MD. HABIBULLAH KHAN AND ORS vs THE STATE OF BIHAR & ORS	Mr. AKBAR ALI	Mr. CHITRANJAN SINHA (GP2)
52.	CWJC/10094/1998 LAND REFORMS ACT	1	SAVITRI DEVI vs THE STATE OF BIHAR & ORS	Mr. NAWAL KISHORE SINGH	Mr. CHITRANJAN SINHA (GP2)
53.	CWJC/12126/1998 MUTATION ACT	3	MOSTT. DARBI KUER & ORS vs THE STATE OF BIHAR & ORS	Mr. MANOJ KUMAR 1 Mr. PRABHAT KUMAR SINGH I	Mr. (GP2)

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**Court No. 21 (AT 10.30 A.M.)**  
**Mr. Justice Dr. Ravi Ranjan**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/3476/1998 MONEY LANDER'S ACT	7 PIR MOHAMMAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.SUDHIR RANJAN Mr.SUDHIR RANJAN Mr.RAJIV KUMAR	Mr.(SC5) Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH	
2.	CWJC/4007/1998 CONSOLIDATION	1 BHUNESHWAR DUBEY & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.RAM NARAYAN MAHTO	Mr.(SC8) Mr.KINKAR KUMAR (SC27)	
3.	CWJC/5151/1998 CONSOLIDATION	1 RAM ASHISH MAHTO & ANR vs THE STATE OF BIHAR & ORS	Mr.HARI JI UPADHYAY Mr.BHUBNESHWAR PRASAD Mr.MANOJ KR.SINGH Mr.RAJEEV RANJAN KUMAR Mr.OM PRAKASH UPADHYAY	Mr.(GP2) Mr.GOPAL PRASAD SRIVASTAVA Mr.RAJEEV KR.SINGH (GP15)	
4.	CWJC/5775/1998 CONSOLIDATION	1 GOPAL PRASAD SINGH AND ORS vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.SUBODH KUMAR JHA	Mr.(GP2)	
5.	CWJC/6324/1998 CONSOLIDATION	1 VASHISTA RAI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR I Mr.AJIT KUMAR OJHA Mr.PRABHAT KUMAR SINGH	Mr.(GP2) Mr.RAM SHANKAR DAS	
6.	CWJC/6801/1998 BIHAR TENENCY ACT	2 GAJENDRA PANDEY & ANR vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKAR SAHAY Mr.RAVI SHANKAR SAHAY Mr.ADITYA NATH JHA Mr.KAMLA PRASAD	Mr.(GP2) Mr.AMIT KUMAR Mr.BINOD KUMAR AMBASTHA Mr.H.P.SINGH (SC)C	
7.	CWJC/323/1999 LAND CEILING (SURP	1 PRATIMA DEVI vs THE STATE OF BIHAR & ORS			
8.	CWJC/536/1999 BHOODAN ACT	1 SECRETARY,DISTRICT BHOODAN YAG vs THE STATE OF BIHAR & ORS	Mr.SARVENDRA KUMAR VERMA	Mr.CHITRANJAN SINHA (GP2)	
9.	CWJC/1241/1999 BIHAR TENENCY ACT	3 BRISHNATH PRASAD vs THE STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR Mr.BINOD KUMAR SINGH Mr.SUBODH KUMAR SINHA Mr.HARENDRA PRASAD SINHA	Mr.(GP2) Mr.BINOD KUMAR Mr.ASHOK KUMAR Mr.(GA10)	
10.	CWJC/1332/1999 OTHERS	1 ARVIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.CHITRANJAN SINHA (GP2)	
11.	CWJC/1577/1999 SALARY, NON GAZETT	1 SHEO KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRADIP KUMAR SINHA	Mr.A.K.SINGH (SC3)	
12.	CWJC/1696/1999 BIHAR TENENCY ACT	3 SK.QUAYAMUDDIN vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KR. JHA 2	Mr.(GP6) Mr.M.Z.QUAMAR	
13.	CWJC/4595/1999 BIHAR TENENCY ACT	1 RAJDEO RAI vs THE CHARGE OFFICER-CUM-ADDL.CO	Mr.ASHOK JANG BAHADUR	Mr.A.N.SINGH (SC8)	
14.	CWJC/4758/1999 SELECTION , NON GA	1 RAM RUP MANDAL & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY	Mr.(GP4)	
15.	CWJC/7573/1999 SHAIRAT	1 MANIGACHHI VIKASH PRAKHAND MAT vs THE STATE OF BIHAR & ORS	Mr.RAM KRISHNA SINGH	Mr.(GP1)	
16.	CWJC/7731/1999 B.PRIVILEGED-PERS	1 SUKAN MAHTO vs THE STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.ABHAY KUMAR SINGH-1	Mr.(GP2) Mr.RAMANUGRAAH PRASAD SINGH Mr.SUSHEEL CHANDRA SINHA	
17.	CWJC/8115/1999 B.PRIVILEGED-PERS	1 CHATURANAND CHADHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.(GP2) Mr.PURUSHOTTAM JHA	
18.	CWJC/8397/1999 BIHAR TENENCY ACT	1 JAGDISH YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.(GP2)	
19.	CWJC/8582/1999 BIHAR TENENCY ACT	1 KRITYANAND JHA & ORS vs THE STATE OF BIHAR & ORS	Mr./MRS.MRIDULA MISHRA	Mr.(GP2) Mr.RAVINDRA KUMAR SINGH Mr.ANANT KUMAR Mr.RAMESH KUMAR SINGH Mr.AWADHESH KUMAR SINGH Mr.UDAY BHANU ROY Mr.ANIL PRASAD SINGH	
20.	CWJC/8597/1999 LAND CEILING (PRE-	3 MD.JALIL vs THE STATE OF BIHAR & ORS	Mr.RAM CHANDRA SAHNI Mr.SURESH PRASAD Mr.YOGENDRA PRASAD SINHA	Mr.S.A.ALAM (SC)C Mr.RAKESH KUMAR RANJAN Mr.A.K.PANDEY	
21.	CWJC/8786/1999 MUTATION ACT	1 CHANDESHWAR CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR MATHUR Mr.ANSHAY BAHADUR MATHUR	Mr.(GP2)	
22.	CWJC/8790/1999 LAND CEILING (PRE-	1 BINDA DEVI vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.RAGHAV PRASAD	Mr.S.A.ALAM (SC)C Mr.MAHESHWAR PRASAD Mr.LALLAN PRASAD	
23.	CWJC/8821/1999 LAND CEILING (PRE-	1 RAJENDRA PRASAD AND ORS. vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.RAGHAV PRASAD	Mr.S.A.ALAM (SC)C Mr.MAHESHWAR PRASAD Mr.LALLAN PRASAD	
24.	CWJC/8881/1999 BIHAR TENENCY ACT	1 TARKESHWAR PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH Mr./MRS. SANGEETA SHARMA Mr.RAJIV SHANKAR DUIVADI Mr.MD.ABU HAIDAR	Mr.(GP2) Mr.VINAY KIRTI SINGH	
25.	CWJC/9172/1999 BIHAR TENENCY ACT	1 MOIZUDDIN & ORS vs THE STATE OF BIHAR & ORS		Mr.(GP2) Mr.UDAY BHANU ROY	
26.	CWJC/9303/1999 LAND CEILING (PRE-	1 SABHAPATI PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.ANJANI KUMAR SHARAN	Mr.S.A.ALAM (S.C.4 SC)C Mr.ASHUTOSH JHA	
27.	CWJC/9441/1999 BIHAR TENENCY ACT	1 TARNI PRASAD SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.GIRISH PRASAD GUPTA	Mr.(GP2) Mr.SARANGDHAR JHA Mr.RAJANI KANT JHA	

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28.	CWJC/6178/2000 with REM/DIS/TER, NON G	6	LALSA DEVI ORS vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.ANIL KUMAR	Mr.(AAG1)
29.	CWJC/5129/1999 REM/DIS/TER, NON G	1	RAMADHAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA	Mr.(SC8)
30.	CWJC/7275/2000 REM/DIS/TER, NON G	6	KAILASH THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE	Mr.(GP5) Mr.SANJAY KR.-II (GA5)
31.	CWJC/7386/2000 DISCP.PROC., GAZET	6	RABINDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.MANI MADHUKAR Mr.ARVIND KUMAR CHOUDHARY Mr.RAJESH KUMAR	Mr.(AAG3)
32.	CWJC/7541/2000 PROMOTION , BANK	10	SUBODH PRASAD KUMAR & ORS vs PUNJAB NATIONAL BANK & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE Mr.MD.NAZIR ANSARI	Mr.SUNIL KUMAR SINGH Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA
33.	CWJC/8364/2000 REM/DIS/TER, NON G	6	SMT. SIMA SHRIVASTAVA & ANR vs THE STATE OF BIHAR & ORS	Mr.S.P.SINHA Mr.SHANTI PRATAP	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC-7) Mr.(SC16)
34.	CWJC/8367/2000 RGL.AD-HOC., NON G	6	RAM DAS THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.PRASHANT SINHA Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI Mr.PRABHAKAR KUMAR	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC-7) Mr.(SC16) Mr.MANINDRA KISHORE SINGH (SC6)
35.	CWJC/8469/2000 RGL.AD-HOC., NON G	6	SARYU RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.SIYA RAM SHAHI Mr.RAM GANESH Mr.BINAY KUMAR SINGH	Mr.(AAG3) Mr.ASHOK KR.CHOUDHARY (AAG13)
36.	CWJC/8539/2000 PROMOTION , POLIC	6	DEO KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.RAM HRIDAY PRASAD Mr.EBRAHIM KABIR Mr.BINAY KUMAR SINGH Mr.PRANAV KUMAR	Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)
37.	CWJC/8725/2000 OTHERS, BOARD/CORP	10	DASHRATH PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.(GP4) Mr.MOHAMMAD SUFYAN Mr.MAQBOOL AHMAD
38.	CWJC/8745/2000 DATE BIRTH, POLIC	6	RAMASHRAY PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.JIBENDRA MISHRA	Mr.(SC10) Mr.ARVIND UJJWAL(SC25)
39.	CWJC/8759/2000 with PROMOTION , NON G	6	BINDESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.MD.NAZIR ANSARI Mr.AJAY KUMAR	Mr.(AAG3)
40.	CWJC/8751/2000 PROMOTION , NON G	6	RAM SINGH vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.AJAY KUMAR	(AAG3)
41.	CWJC/8779/2000 REM/DIS/TER, BOARD	10	SRI JAINANDAN PRASAD SINGH vs THE BIHAR STATE ELEC.BOARD & OR	Mr.JANARDAN SINGH Mr.AKHILESH KUMAR	
42.	CWJC/8901/2000 DISCP.PROC., NON G	6	KESHAV PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.SANJIV SHARAN	Mr.(AAG1) Mr.SAROJ KUMAR SHARMA Mr.ARBIND KUMAR SHARMA Mr.AMRESH KUMAR Mr.AMAL KUMAR Mr.RAVI RANJAN (ACGSC) Mr.K.P.YADAV Mr.A.K.KESHARI (AAG11) Mr.SURESH KUMAR Mr.J.P.KARN (SCGSC)
43.	CWJC/8920/2000 CONTIN.SER , BANK	10	SRI RAM JANAM PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.SURAJ PRASAD SINGH	Mr.(AAG1) Mr.ASHOK KR.KESHARI(AAG11)
44.	CWJC/8976/2000 SELECTION , POLIC	6	JAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD. IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.DR.ANJANI PD.SINGH	Mr.(SC9) Mr.MAHENDRA THAKUR Mr.PARTHA SARTHY Mr.SANJEEV KUMAR Mr.RAM HRIDAY PRASAD Mr.PRAMOD KUMAR Mr.JAGDANAND Mr.ASHOK KUMAR SINHA-10 Mr.PRANAV KUMAR Mr.PRASOON SINHA (GA2) Mr.SUDHIR KUMAR SINHA Mr.MANINDRA KISHORE SINGH (SC6)
45.	CWJC/9041/2000 DISCP.PROC., NON G	6	RAM SAGAR PRASAD SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.CHAKRAPANI Mr.SHIW KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.(GP9)
46.	CWJC/9252/2000 DISCP.PROC., GAZET	6	RAVINDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.SANJIV KUMAR	Mr.(AAG3)
47.	CWJC/9343/2000 with PROMOTION , GAZETT	6	RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.GYANENDRA KUMAR SINGH	Mr.(SC7) Mr.MD. NADIM SERAJ Mr.RAJU GIRI Mr.DHANANJAY KUMAR Mr.ANJANI KR. SHARAN(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.RAJESH KUMAR Mr.A.K.CHOUDHARY Mr.JYOTI SARAN

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48.	CWJC/5719/2000 PROMOTION , GAZETT	6	RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.GYANENDRA KUMAR SINGH	Mr.(SC7) Mr.RAJEEV RANJAN PRASAD Mr.MUKTESHWAR SINGH Mr.ANJANI KR. SHARAN(SC9) Mr.MANINDRA KISHORE SINGH (SC6)
49.	CWJC/9474/2000 PROMOTION , NON G	6	BIPIN KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR	Mr.(GP2) Mr.DIN BANDHU SINGH Mr.ASHOK KUMAR (SC11)
50.	CWJC/9679/2000 POST RETIRE, H.C.	6	RAM SEWAK PANDIT vs THE STATE OF BIHAR & ORS	Mr.INDRAJEET JHA Mr.RANJAN KUMAR JHA	Mr.(AAG2) Mr.RAKESH KUMAR SINGH Mr.KAUSHAL KUMAR JHA Mr.J.P.KARN (SCGSC) Mr.B.K.PRASAD
51.	CWJC/9696/2000 PROMOTION , GAZETT	6	PARMESHWAR DAYAL SINHA vs THE STATE OF BIHAR & ORS	Mr.MUKESHWAR DAYAL Mr.JITENDRA KUMAR	Mr.(AAG1) Mr.ANIL KUMAR JHA Mr.J.P.KARN (SCGSC)

**Thursday the 7th May 2015  
Court No. 3 (AT 10.30 A.M.)  
Mr. Justice Jyoti Saran**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR HEARING</b>				
1.	CWJC/7650/1998 BIHAR TENENCY ACT	1 SHIVANI DEVI vs THE STATE OF BIHAR & ORS	Mr.LALIT KISHORE Mr.ASHISH ANSHU	Mr.(GP2) Mr.KANTI JHA Mr.AKHILESHWAR KUMAR Mr.MADHAW RAI Mr.MADHAV ROY
2.	CWJC/8078/1998 LAND CEILING (PRE-	1 UPENDRA YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.BAM BHADUR JHA Mr.GAJENDRA KUMAR JHA	Mr.J.RAHMAN (SC)C Mr.BINOD KUMAR Mr.AJAY (GA12) Mr.ASHOK KUMAR Mr.SATISH KUMAR SINHA
3.	CWJC/8222/1998 MUTATION ACT	5 MAHENDRA CHAUBEY vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.TUHIN SHANKAR Mr.DHANANJAY KUMAR	Mr.(GP2) Mr.SANJAY KUMAR SINGH Mr.SANJAY KUMAR SINGH
4.	CWJC/8231/1998 MUTATION ACT	1 INDU BHUHAN TRIPATHI vs STATE OF BIHAR & ORS	Mr.MAHESHH NARAYAN PARBAT Mr.DEOTA CHARAN DUBEY Mr.CHANDRA SHEKHAR JHA Mr.VED PRAKASH SRIVASTAVA	Mr.(GP2) Mr.RADHEY SHYAM PRASAD Mr.PRAVEEN KUMAR AGRAWAL
5.	CWJC/8235/1998 BIHAR TENENCY ACT	1 LALITA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARABIND NATH PANDEY Mr.NARENDRA KUMAR	Mr.(GP2) Mr.S.R.C.PANDEY Mr.PRATIMA SAHAY
6.	CWJC/8287/1998 MUTATION ACT	1 SUCHIT YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA NARAIN Mr.NASIM YAHYA Mr.ANJU NARAIN Mr.LAKHAN CHANDRA ROY	Mr.(GP2)
7.	CWJC/8288/1998 BIHAR TENENCY ACT	1 SK.FAJJU @SK RAFIQUE & ORS vs THE STATE OF BIHAR & ORS	Mr.NADIMUL HASAN Mr.MD.RASHID ALAM Mr.MD.MEHAR IQBAL Mr.MD.ANIS AKHTAR	Mr.(GP2) Mr.DHIRENDRA KUMAR JHA Mr.RAJENDRA KUMAR JHA Mr.MRIDUL MISHRA Mr.PALLAVI MISHRA Mr.TANYA MISHRA Mr.JIBENDRA MISHRA
8.	CWJC/8377/1998 BIHAR TENENCY ACT	1 ABDUL HASHIM & ORS vs THE STATE OF BIHAR & ORS	Mr.MD.RASHID ALAM Mr.M.Z.QUAMAR Mr.NADIMUL HASAN	Mr.(GP2)
9.	CWJC/8416/1998 LAND CEILING (PRE-	2 AZAMA KHATOON vs THE STATE OF BIHAR & ORS	Mr.UDIT NR.SINGH Mr.POONAM KUMARI Mr.AJAY KUMAR SINGH	Mr.H.P.SINGH (SC)C
10.	CWJC/8461/1998 CONSOLIDATION	1 RAM DAYAL RAM @RAM DAYAL CHAMA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR PANDEY I Mr.OM PRAKASH UPADHYAY	Mr.(GP2) Mr.RABINDRA KUMAR RAVI
11.	CWJC/8517/1998 LAND CEILING (PRE-	2 MD.FAROOQUE vs THE STATE OF BIHAR & ORS	Mr.UDIT NR.SINGH Mr.POONAM KUMARI Mr.AJAY KUMAR SINGH	Mr.H.P.SINGH (SC)C Mr.KRIPA NAND JHA Mr.BIRENDRA KR.SINHA
12.	CWJC/8521/1998 LAND CEILING (SURP	1 SURESH YADAV AND ORS. vs THE STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.GOPAL SWAROOP DUBEY Mr.RITU PRIYDERSHINY Mr.YOGENDRA KUMAR DWIVEDI Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.AMBUJ NAYAN CHOUBEY	Mr.RAGHIB AHSAN (SC)C Mr.SUNIL KUMAR SINGH Mr.NAGENDRA DUBEY Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH
13.	CWJC/8528/1998 MUTATION ACT	1 SAKLA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH Mr.VIVEKA NAND PATHAK Mr.SUSHILA MISHRA Mr.SHEELA PANDEY Mr.RAVI SHANKER DVIVEDI Mr.USHA BASANT	Mr.(GP2) Mr.RAJU GIRI Mr.JYOTI SHARAN
14.	CWJC/8560/1998 BIHAR TENENCY ACT	1 RAMU MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR	Mr.(GP2) Mr.S.K.TIWARY
15.	CWJC/8564/1998 BIHAR TENENCY ACT	1 AZIZ MAZHOR & ORS vs THE STATE OF BIHAR & ORS	Mr.VIJAY ANAND SINGH Mr.NEERAJ KUMAR	Mr.(GP2)
16.	CWJC/8657/1998 MUTATION ACT	8 JANKI SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM CHARITRA SINGH Mr.RAMA NAND PODDAR	Mr.(GP2) Mr.AMIT BHUSHAN Mr.RAVI BHATIA Mr.SANJEEV KRISHNA BARIAR Mr.RAJEEV KR. SINGH (GP15) Mr.AJAY KUMAR Mr.MANOJ KUMAR Mr.RAJEEV KRISHNA BARIYAR Mr.RAJESH KUMAR SINHA
17.	CWJC/8666/1998 B.PRIVILEGED-PERS	1 SITA RAM KAHAR & ANR vs THE STATE OF BIHAR & ORS	Mr.MANINDRA KISHORE SINGH Mr.JHARKHANDI UPADHYAY Mr.RAJESH SINGH	Mr.(GP2)
18.	CWJC/8699/1998 CONSOLIDATION	1 MUNILAL GUPTA @ SAH & ANR vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN Mr.MAHESH PRASAD 2	Mr.(GP2) Mr.DHANANJAY KUMAR Mr.AMBUJ NAYAN CHOUBEY Mr.NAGENDRA DUBEY

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19.	CWJC/8811/1998 BIHAR TENENCY ACT	1	KARE URANO vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD BHAGAT	Mr.(GP2) Mr.S.K.SARAF
20.	CWJC/8869/1998 B.PRIVILEGED-PERS	1	SURENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA NARAIN Mr.ANJU NARAIN Mr.LAKHAN CHANDRA ROY	Mr.(GP2)
21.	CWJC/8874/1998 MUTATION ACT	1	JAI RAM DUSADH vs THE STATE OF BIHAR & ORS	Mr.SARVA DEO SINGH Mr.RAJESH KUMAR	Mr.(GP2)
22.	CWJC/9171/1998 with BIHAR TENENCY ACT	4	ABDUL HAI PEYAMI vs SUNDAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.YOGENDRA KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.RAM NARESH ROY Mr.MRITYUNJAY KUMAR GAUTAM Mr.(GP2)
23.	CWJC/8974/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs ABDUL JABBAR & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
24.	CWJC/9169/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs KUSHESHWAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
25.	CWJC/9005/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs TETAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
26.	CWJC/8995/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs GULZAR AHMAD & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
27.	CWJC/8996/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs MD.SHAFIQUE ALAM & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
28.	CWJC/8976/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs BANDHU DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD Mr.SANT KUMAR SINGH	Mr.(GP2)
29.	CWJC/9312/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs LAXMAN DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
30.	CWJC/9261/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs SURAJ NARAIN DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
31.	CWJC/9175/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs USMAN MIAN & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
32.	CWJC/9172/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs ASHARFI DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
33.	CWJC/9170/1998 BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs RAJENDRA RAM & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
34.	CWJC/9181/1998 LAND CEILING (PRE-	1	MADAN RANA vs THE STATE OF BIHAR & ORS	Mr.BHARAT LAL Mr.RABI BHUSHAN PD.	Mr.S.J.RAHMAN (SC)C Mr.AJAY (GA12)
35.	CWJC/9212/1998 LAND CEILING (PRE-	1	SMT.SAVITRI DEVI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.ARVIND KUMAR VERMA	Mr.(GP2)
36.	CWJC/9370/1998 SHAIRAT	1	MOTILAL SAHNI vs THE STATE OF BIHAR & ORS	Mr.SHOK HARAN SINGH Mr.RAM KISHORE SINGH	Mr.(GP4) Mr.MANISH KUMAR (GP8) Mr.PRASHANT KASHYAP Mr.D.P.CHOUDHARY
37.	CWJC/9430/1998 CONSOLIDATION	4	SMT.NIRMALA GUPTA & ORS vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.BHUBNESHWAR PRASAD Mr.PAWAN KUMAR Mr.ARUN KUMAR	Mr.(GP2) Mr.RAJIV KUMAR SINGH (GP-15) Mr.NEERAJ NANDAN
38.	CWJC/9513/1998 BIHAR TENENCY ACT	1	ABHAY KUMAR CHOUBEY vs THE STATE OF BIHAR & ORS	Mr.GANPATI TRIVEDI	Mr.(GP2)

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39.	CWJC/9880/1998 CONSOLIDATION	1 MOSTT. SUMITRA KUNWAR & ORS vs THE STATE OF BIHAR & ORS	Mr. ANSHUMAN Mr. INDU BALA PANDEEY Mr. ASHUTOSH RANJAN PANDEY Mr. RAMANUJ PRASAD SINGH	Mr. (GP2) Mr. DHANANJAY KUMAR Mr. NAGENDRA DUBEY Mr. SHYAM NARAYAN PANDEY Mr. SUNIL KUMAR SINGH
40.	CWJC/10127/1998 CONSOLIDATION	1 VISHWANATH PRASAD & ANR vs DEPUTY DIRECTOR, CONSOLIDATION&	Mr. VIVEKA NAND PATHAK Mr. SHAMBHU SHARAN SINGH Mr. RAVI SHANKER DVIVEDI Mr. UMESH KUMAR SINGH 1	Mr. (GP2)
41.	CWJC/10168/1998 with MUTATION ACT	1 MURLIDHAR JHA vs THE STATE OF BIHAR & ORS	Mr. JAY PRAKASH JHA Mr. KAMAL KISHORE JHA Mr. RAJIV KUMAR SINGH	Mr. (GP2) Mr. RABINDRA KUMAR Mr. SHARDANAND JHA
42.	CWJC/10256/1998 with MUTATION ACT	1 S.K. BHUTAI vs THE STATE OF BIHAR & ORS	Mr. JAGANNATH SINGH Mr. SHEKHAR KUMAR SINGH	Mr. S.J. RAHMAN (SC)C Mr. AJAY (GA12)
43.	CWJC/10445/1998 MUTATION ACT	1 RAM CHANDRA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr. RAM SHANKAR PRADHAN Mr. AMRENDRA NARAYAN RAI Mr. SUSHIL KUMAR RAI Mr. DHANANJAY PRASAD	Mr. (SC9) Mr. KUMARI AMRITA (GP10)
44.	CWJC/10640/1998 CONSOLIDATION	9 RAMAYAN BIND & ORS vs THE STATE OF BIHAR & ORS	Mr. JAGDISH PRASAD I Mr. ANIRUDH MISHRA Mr. VIRENDRA KUMAR	Mr. (GP2) Mr. REWATI KANT RAMAN Mr. MAHESH PRASAD SINGH-2 Mr. B.P. VERMA (SC)C
45.	CWJC/10680/1998 LAND CEILING (PRE-	1 VISHNUDEO PANDIT & ORS vs THE STATE OF BIHAR & ORS	Mr. ASHWINI KUMAR RAI Mr. KUMAR MANISH	Mr. (GP2)
46.	CWJC/11318/1998 MUTATION ACT	1 MRS. RADHA DEVI vs THE STATE OF BIHAR & ORS	Mr. TUHIN SHANKAR	Mr. (GP2) Mr. PRITAM SINGH Mr. SUDHIR KUMAR BIJPURIA
47.	CWJC/11541/1998 CONSOLIDATION	1 SHEOSAGAR THAKUR vs THE STATE OF BIHAR & ORS	Mr. SUDHIR KUMAR BIJPURIA Mr. S. NATH-1	Mr. (GP2) Mr. NARESH CHANDRA VERMA
48.	CWJC/11640/1998 LAND CEILING (PRE-	1 SHEO SHANKAR RAM & ORS vs THE STATE OF BIHAR & ORS	Mr. SHOBHA NATH JHA Mr. BAIDYA NATH THAKUR	Mr. (GP2) Mr. VIVEKA NAND PATHAK Mr. RAVI SHANKER DUVIEDI Mr. VINAY KRISHNA TRIPATHI Mr. SHAMBHU SHARAN SINGH Mr. UMESH KUMAR SINGH
49.	CWJC/11731/1998 CONSOLIDATION	2 GANESH THAKUR vs THE STATE OF BIHAR & ORS	Mr. R.C. THAKUR Mr. KAMAL KISHORE SINGH	Mr. (GP2) Mr. R.A. SINGH
50.	CWJC/11787/1998 CONSOLIDATION	1 GIRIJA SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr. SUJAY KUMAR Mr. RAJ KUMAR Mr. ARVIND KUMAR VERMA	Mr. (GP2) Mr. GIRIJANAND PRASAD
51.	CWJC/11896/1998 CONSOLIDATION	2 BALESHWAR THAKUR & ORS vs THE DIRECTOR OF CONSOLIDATION&	Mr. KUMAR HARSHBARDHAN Mr. SADAT ALI KHAN Mr. SANJAY PRASAD 1	Mr. (GP2)
52.	CWJC/11931/1998 BIHAR TENENCY ACT	1 MOTI URAON vs THE STATE OF BIHAR & ORS	Mr. PANKAJ KUMAR SINHA Mr. MEENA SINGH	Mr. (GP2) Mr. SYED FAIYAZ HUSSAIN Mr. SHAMSHUL ALAM
53.	CWJC/11939/1998 MUTATION ACT	1 HISABI YADAV vs THE COMMISSIONER & ORS	Mr. BRAJ KISHORE	Mr. (GP2)
54.	CWJC/12044/1998 CONSOLIDATION	1 RAJA RAM SINGH vs THE STATE OF BIHAR & ORS	Mr. RAGHAV PRASAD Mr. MAHESHWAR PRASAD	Mr. (GP2) Mr. PRAMOD KUMAR THAKUR
55.	CWJC/12049/1998 BIHAR TENENCY ACT	1 BAUA KANT JHA vs THE STATE OF BIHAR & ORS	Mr. HARI JI UPADHYAY	Mr. (GP2) Mr. RAMA NAND PODDAR
56.	CWJC/12056/1998 CONSOLIDATION	1 JASWA DEVI vs THE STATE OF BIHAR & ORS	Mr. AWADHESH KUMAR SINGH	Mr. (GP2)
57.	CWJC/9606/1999 LAND CEILING (PRE-	1 SRI RAJBALI SINGH vs MOSOMAT RADHIKA KUER & ORS	Mr. ABHAY KUMAR	Mr. H.P. SINGH SC(CEILING) Mr. RAJIV KR. SINGH (GP2)
58.	CWJC/9668/1999 BIHAR TENENCY ACT	1 NARAYAN BHAGAT vs THE STATE OF BIHAR & ORS	Mr. BIMAL KUMAR	Mr. (GP2) Mr. SURESH PRASAD BARANWAL
59.	CWJC/10199/1999 PUBLIC INTEREST LI	1 THE DISTRICT BAR ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr. JYOTI SHANKER MISHRA	Mr. (AAG3)
60.	CWJC/10200/1999 POST RETIRE, NON G	1 SUMIRIKA DEVI vs THE STATE OF BIHAR & ORS	Mr. CHANDRA SEN PD. SINGH	Mr. S.S. NAIYAR HUSSAIN (GP2)
61.	CWJC/10273/1999 SHAIRAT	1 CHANDRADEO CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr. NITIRANJAN JHA	Mr. (GP1) Mr. MD. IMTEYAZ AHMAD Mr. ANJANI KUMAR-1 Mr. BIMAL KUMAR
62.	CWJC/10445/1999 BIHAR TENENCY ACT	1 SITARAM SINGH vs THE STATE OF BIHAR & ORS	Mr. LALA SACHINDRA KUMAR	Mr. (GP2) Mr. A.K. MALLICK
63.	CWJC/10495/1999 SHAIRAT	1 BALESHWAR SAHNI vs THE STATE OF BIHAR & ORS	Mr. MANOJ KUMAR 1	Mr. (GP1)
64.	CWJC/11010/1999 OTHERS	1 GOVIND PRASAD RAJGARHIYA & ORS vs THE STATE OF BIHAR & ORS	Mr. PANDIT JEE PANDEY	Mr. (GP2) Mr. RAM KRISHAN PRASAD
65.	CWJC/11062/1999 LAND CEILING (PRE-	1 DEO SHARAN RAI vs THE STATE OF BIHAR & ORS	Mr. MADHAW PRASAD YADAV	Mr. S.A. LAM (SC)C Mr. NIRMAL KUMAR SINHA-3 Mr. ARUN KUMAR
66.	CWJC/11283/1999 MUTATION ACT	1 MANIK LAL YADAV vs THE STATE OF BIHAR & ORS	Mr. ANJAN CHAKRABORTY Mr. DHARMENDRA KUMAR PASWAN	Mr. (GP2)
67.	CWJC/11733/1999 SHAIRAT	1 SAHAB LAL HARIJAN vs THE STATE OF BIHAR & ORS	Mr. KAMLESH JAIN Mr. ANIL KUMAR-1	Mr. (GP1)
68.	CWJC/12098/1999 BIHAR TENENCY ACT	1 MD. KALU vs THE STATE OF BIHAR & ORS	Mr. ARUN PRASAD AMBASTHA Mr. RAGHWENDRA SINGH Mr. RAVINDRA KR. CHOUDHRY Mr. RAMA NAND PODDAR	Mr. (GP2)
69.	CWJC/12152/1999 BIHAR TENENCY ACT	1 SHALIGRAM SINGH vs THE STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR SINGH	Mr. (GP2) Mr. ARJUN PRASAD KESHARI

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70.	CWJC/12494/1999 LAND CEILING (PRE-	1 TARA CHAND RAI vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.MANOJESHWAR PD.SINHA Mr.RATAN KUMAR SINHA Mr.ARJUN SINGH Mr.NIRAJ KR.SRIVASTAVA	Mr.(GP2) Mr.HARENDRA PRASAD SINGH Mr.RAJESH DAYAL Mr.RAMESH PRASAD SINGH Mr.AMIT PAWAN Mr.ASHWINI KUMAR RAI
71.	CWJC/12619/1999 OTHERS	1 MD.EHTESHAM SIDDIQUI vs THE STATE OF BIHAR & ORS	Mr.SYED ARSHAD ALAM	Mr.(GP2)
72.	CWJC/12645/1999 BIHAR TENENCY ACT	1 YOGENDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.JAI KRISHNA PRASAD Mr.BHUPAL KRISHNA PRASAD Mr.SHALINI SANDHWAR	Mr.(GP2) Mr.RAVINDRA KR.CHOUDHARY Mr.ARUN PRASAD AMBASTHA
73.	CWJC/12669/1999 with SHAIRAT	1 BAHERA PANCHAYAT FISHERMEN COP vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR Mr.HARI MOHAN MISHRA	Mr.(GP1) Mr.PASHUPATI PD.SINHA Mr.NIRANJAN KR. PANDEY (GP8)
74.	CWJC/1858/2001 SHAIRAT	1 BASUHAM PANCHAYAT MATSYAJIBI S vs STATE OF BIHAR & ORS	Mr.AMRESH KUMAR Mr.HARI MOHAN MISHRA	Mr.PASUPATI PD. SINHA

**Thursday the 7th May 2015**  
**Court No. 7 (AT 10.30 A.M.)**  
**Mr. Justice Rakesh Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/2547/1999 with BIHAR TENENCY ACT	4 DINA NATH MAHTO vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PD.SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.LAXMI KANT SHARMA Mr.DR.MRITYUNJAT KR.GAUTAM Mr.SHIVENDRA PRASAD Mr.RAM NARESH ROY Mr.RAMA KANT SHARMA	
2.	CWJC/3774/1999 with BIHAR TENENCY ACT	4 SRI KRISHNA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.SHIVENDRA PRASAD Mr.LAXMIKANT SHARMA Mr.RAMA KANT SHARMA Mr.RAM NARESH ROY Mr.DURGESH KUMAR Mr.DR.MRITYUNJAY KR.GAUTAM	
3.	CWJC/6542/1999 BIHAR TENENCY ACT	4 DEO NANDAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(GP2) Mr.YOGENDRA KUMAR Mr.SHIVENDRA PRASAD Mr.RAMA KANT SHARMA Mr.LAXMIKANT SHARMA Mr.RAM NARESH ROY Mr.DR.MRITYUNJAY GR.GAUTAM Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.ASHOK KUMAR(SC11)	
4.	CWJC/2890/1999 LAND REFORMS ACT	1 MD.JAVED ALAM & ANR vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.DHIRENDRA KUMAR JHA-2	Mr.(SC8)	
5.	CWJC/3757/1999 MUTATION ACT	1 PHUL KUMARI CHOURASIYA & ORS vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY	Mr.(SC8)	
6.	CWJC/3823/1999 CONSOLIDATION	1 MD.NEWAJI MIAN vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN	Mr.(SC8)	
7.	CWJC/4134/1999 with BIHAR TENENCY ACT	1 TAPAN PRASAD SUKLA vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY	Mr.(SC8)	
8.	CWJC/4709/1999 BIHAR TENENCY ACT	1 BISWA PRAKASH TIWARI vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY	Mr.(SC8)	
9.	CWJC/4264/1999 CONSOLIDATION	1 RAMESH BISHWAS & ORS vs THE JOINT DIRECTOR,CONSOLIDATI	Mr.VIVEKA NAND PATHAK	Mr.(SC8)	
10.	CWJC/4366/1999 with CONSOLIDATION	1 DOMI PRASAD & ORS vs THE DEPUTY DIRECTOR,CONSOLIDAT	Mr.RAVI SHANKER DWIVEDI	(SC8)	
11.	CWJC/4252/1999 CONSOLIDATION	1 DOMI PRASAD & ORS vs THE JOINT DIRECTOR,CONSOLIDATI	Mr.SHAMBHU SHARAN SINGH	(SC8)	
12.	CWJC/4479/1999 SHAIRAT	1 AJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAM CHANDRA SINGH	Mr.(GP7)	
13.	CWJC/4661/1999 with CONSOLIDATION	1 BHOLA THAKUR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA SINGH	Mr.(SC8) Mr.ANSHUMAN SINHA	
14.	CWJC/4557/1999 with CONSOLIDATION	1 MOST.SUNAINA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA SINGH	(SC8) Mr.ANSHUMAN SINHA	
15.	CWJC/4513/1999 CONSOLIDATION	1 MOST.SUNAINA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA SINGH	(SC8)	
16.	CWJC/4786/1999 CONSOLIDATION	1 BIBI SAIMUN NISSA vs THE COLLECTOR,SAMASTIPUR & ORS	Mr.FAROOQUE MOAZZAM	Mr.(SC8) Mr.AMRENDRA NARAYAN RAI Mr.RAM SHANKAR PRADHAN	
17.	CWJC/4882/1999 LAND CEILING (PRE-	1 MD.DRAUD @ MD.DARUD vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR I Mr.RAJKUMAR RAJESH Mr.PRANESH KUMAR ARYA	Mr.(SC8)	
18.	CWJC/12679/1999 LAND CEILING (PRE-	1 BAIDYANATH YADAV vs THE STATE OF BIHAR & ORS	Mr.RAMA NAND PODDAR	Mr.DINU KUMAR (S.C.3)C Mr.RAGHWENDRA SINGH Mr.ANSHAY BHADUR MATHUR	
19.	CWJC/12754/1999 LAND CEILING (PRE-	1 NOOR HASAN KHAN @ NURUL HASAN vs THE STATE OF BIHAR & ORS	Mr.KHATIM REZA Mr.MD.FAZAL AHMAD	Mr.H.P.SINGH (S.C.1)C Mr.RAJIV KR. SINGH (GP2) Mr.GOPAL JEE	
20.	CWJC/3520/2000 PROMOTION , NON G	6 HARINANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.L.B.SINGH Mr.YASHRAJ BARDHAN Mr.PANKAJ KUMAR SINHA Mr.RAJEEV RANJAN	Mr.(AAG2)	
21.	CWJC/3550/2000 PROMOTION , BANK	10 BIPIN KUMAR CHOUDHARY & ORS vs SAMASTIPUR KSHETRIYA GRAMIN BA	Mr.ABHAY SHANKER SINGH	Mr.S.K.SINHA Mr.KAUSHLENDRA KUMAR SINHA Mr.BRAJESH RANJAN Mr.BINOD BIHARI SINHA Mr.KISHOR KUMAR SINHA	

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22.	CWJC/4264/2000 OTHERS, OTHERS	10 NAND KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.PARTHA SARTHY Mr.MANISH KUMAR Mr.UMA SHANKAR PD.SINGH	Mr.(GP6) Mr.BINOD KUMAR Mr.MANINDRA KISHORE SINGH (SC6) Mr.SACHCHIDA NAND SINGH Mr.VIKAS KUMAR Mr.(SC16) Mr.VIKASH KUMAR Mr.SHASHI BHUSHAN KR. (SC7) Mr.P.K.VERMA
23.	CWJC/4298/2000 PROMOTION , BOARD	10 RAJGIR PRASAD vs THE ADMINISTRATOR,BSRTC & ANR	Mr.KAPIL DEO SINGH I Mr.VIJAY KUMAR	Mr.(SC5) Mr.SHIVENDRA KISHORE Mr.RAMESH KUMAR DATTA (SC.4) Mr.(SC18) Mr.M.K.JHA
24.	CWJC/4397/2000 DATE BIRTH, BOARD	10 BUDHAN vs THE STATE OF BIHAR & ORS	Mr.SUBASH CHANDRA YADAV Mr.NARESH KUMAR MEHTA Mr.MINA KUMARI Mr.DIN BANDHU SINGH	Mr.(GP9) Mr.J.P.KARN (SCGSC) Mr.(SC7) Mr.DHIRENDRA KR.JHA-2 Mr.MANINDRA KISHORE SINGH (SC6)
25.	CWJC/4516/2000 SALARY, NON GAZETT	6 VINAY KUMAR KALAKAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR	Mr.S.S. SHABBAR HUSSAIN GP4 Mr.SHARAD KR.SINHA (GP15) Mr.JAI NARAIN THAKUR
26.	CWJC/4572/2000 with PROMOTION , BOARD	10 SASHIDHAR NARAYAN SINHA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA Mr.MADHURA NAND JHA	Mr.SUNIL KUMAR SINGH I Mr.RAVI RANJAN Mr.MANISH KUMAR Mr.MITHILESH KUMAR JHA Mr.SUNIL KUMAR SINGH
27.	CWJC/543/2011 PROMOTION , BOARD	10 RAGHUBIR MOCHI vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA	Mr.(AAG1) Mr.A.K.KESHARI (AAG11) Mr.(SC10)
28.	CWJC/5243/2000 COMP.RETIR., BANK	10 BADRI NATH CHOUDHARY vs THE PUNJAB NATIONAL BANK & ORS	Mr.RANJAN KUMAR JHA	Mr.(AAG3)
29.	CWJC/5479/2000 SALARY, NON GAZETT	7 GUPTESHWAR OJHA vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR UPADHYAY 2 Mr.RANJAN KUMAR SINGH	Mr.(AAG1) Mr.ASHOK KUMAR CHOUDHARY Mr.A.K.KESHARI (AAG11)
30.	CWJC/9771/2000 DATE BIRTH, POLIC	6 BAIKUNTH NATH KHARE vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.BINAY KUMAR SINGH Mr.EBRAHIM KABIR	Mr.(AAG1) Mr.PRAVEEN KUMAR Mr.AWADHESH KUMAR MISHRA Mr.A.K.KESHARI (AAG11) Mr.(SC4)
31.	CWJC/9838/2000 SALARY, NON GAZETT	6 SATYADEO SINGH vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR JHA	Mr.(AAG3)
32.	CWJC/9955/2000 SELECTION , NON GA	6 KAMLESH NARAYAN SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.UPENDRA KUMAR CHOUBEY	Mr.(AAG1) Mr.DR.SACHITA KUMAR SINHA Mr.BRAJ NANDAN KUMAR TIWARY Mr.AJIT KUMAR SINHA Mr.VIKAD MOHAN Mr.C.M.CHAURASIA
33.	CWJC/9990/2000 SENIORITY , NON G	6 AJAY KUMAR VERMA & ANR vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR Mr.JAI KISHOR PODDAR Mr.S.K.T.PRIYADARSHI Mr.AJAY K.SINGH	Mr.(AAG1) Mr.PRAVEEN KUMAR Mr.AWADHESH KUMAR MISHRA Mr.A.K.KESHARI (AAG11) Mr.(SC4)
34.	CWJC/10060/2000 PROMOTION , GAZETT	6 RUP NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.DHARNIDHAR MISHRA Mr.AJAY KUMAR MISHRA	Mr.(AAG3)
35.	CWJC/10061/2000 DISCP.PROC., GAZET	6 ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.DR.SACHITA KUMAR SINHA Mr.BRAJ NANDAN KUMAR TIWARY Mr.AJIT KUMAR SINHA Mr.VIKAD MOHAN Mr.C.M.CHAURASIA	Mr.(SC9) Mr.MD. NADIM SERAJ Mr.ANIL KUMAR TIWARY Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2) Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)
36.	CWJC/10413/2000 PROMOTION , GAZETT	6 AJOY KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINHA Mr.VIKAD MOHAN Mr.C.M.CHAURASIA	Mr.(GP5) Mr.(GA3) Mr.(GA5) Mr.A.K.SINGH (SC3) Mr.(GP4)
37.	CWJC/10445/2000 SALARY, GAZETTED S	6 KRISHNA BALLAVA SINGH vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA Mr.RAJESH KUMAR SINHA	Mr.(GP5) Mr.(GA3) Mr.(GA5) Mr.A.K.SINGH (SC3) Mr.(GP4)
38.	CWJC/10524/2000 REM/DIS/TER, NON G	6 OM PRAKASH SAHAI vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA Mr.RAJESH KUMAR SINHA	Mr.(GP5) Mr.(GA3) Mr.(GA5) Mr.A.K.SINGH (SC3) Mr.(GP4)
39.	CWJC/10564/2000 SELECTION , NON GA	6 NAGENDRA DAS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.RAM NARAYAN MAHTO	Mr.(GP6) Mr.RAM KINKAR CHOUBEY Mr.MANINDRA KISHORE SINGH (SC6) Mr.(SC16) Mr.J.P.KARN (SCGSC) Mr.SHASHI BHUSHAN KR. (SC7)
40.	CWJC/10619/2000 OTHERS, GAZETTED S	6 BAL MUKUND SINHA vs THE STATE OF BIHAR & ORS	Mr.KUMAR ALOK Mr.ABHINAY RAJ	Mr.(AAG2) Mr.J.P.KARN (SCGSC) Mr.J.P.SHUKLA Mr.VIKASH KUMAR Mr.P.K.SHAHI Mr.RAJESH KUMAR
41.	CWJC/10773/2000 SELECTION , BANK	10 UNITED BANK OF INDIA SRAMIK KA vs UNITED BANK OF INDIA & ORS	Mr.ANJANI KUMAR Mr.SUNIL KUMAR	Mr.(AAG2) Mr.J.P.KARN (SCGSC) Mr.J.P.SHUKLA Mr.VIKASH KUMAR Mr.P.K.SHAHI Mr.RAJESH KUMAR
42.	CWJC/10797/2000 REM/DIS/TER, NON G	7 KRISHANA MURARI PRASAD vs THE STATE OF BIHAR & ORS	Mr.UPENDRA PRASAD 2 Mr.AKHILESH KUMAR SINHA	Mr.(AAG2) Mr.J.P.KARN (SCGSC) Mr.J.P.SHUKLA Mr.VIKASH KUMAR Mr.P.K.SHAHI Mr.RAJESH KUMAR
43.	CWJC/11510/2000 COMP.RETIR., BOARD	10 SHASHI BHUSHAN YADAV vs BIHAR STATE FINANCIAL CORP.&OR	Mr.MANIK VEDSEN Mr.SUBHASH CHANDRA BOSE	Mr.(AAG2) Mr.J.P.KARN (SCGSC) Mr.J.P.SHUKLA Mr.VIKASH KUMAR Mr.P.K.SHAHI Mr.RAJESH KUMAR
44.	CWJC/11566/2000 REM/DIS/TER, BOARD	10 B.S.R.T.CORPORATION vs THE STATE OF BIHAR & ORS	Mr.RADHA MADHAV	Mr.(SC6) Mr.SATISH CHANDRA Mr.MANINDRA KISHORE SINGH (SC6)

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45.	CWJC/11835/2000 CONSOLIDATION	5 STATE OF BIHAR vs JOINT DIRECTOR, CONSOLIDATION &	Mr. NITYANAND JHA (JC TO GPI)	Mr. (GP7) Mr. GAJENDRA NATH OJHA Mr. NIRMAL KUMAR SINHA-3 Mr. SACHCHIDA NAND SINGH Mr. BASUDEO SAHAI Mr. BHAG WAN DATTA YADAV Mr. /MRS. MIRA KUMARI Mr. ARUN KUMAR Mr. RAM CHANDRA SAHNI
46.	CWJC/11942/2000 REM/DIS/TER, OTHER	10 DR. MURARI JHA vs THE UNION OF INDIA & ORS	Mr. RAM SAGAR SINGH Mr. MUKESH KUMAR RANA	Mr. J. P. KARN (SCGSC) Mr. SANJAY KUMAR Mr. NIRAJ KUMAR Mr. RAVINDER KUMAR SHARMA (CGC) Mr. RAMESH KUMAR SINHA Mr. ASHOK KUMAR KESHRI
47.	CWJC/12034/2000 REM/DIS/TER, OTHER	10 NARAYAN SINGH vs THE UNION OF INDIA & ORS	Mr. ABHAY KUMAR SINGH 1 Mr. SUNIL KUMAR KARN	Mr. J. P. KARN (SCGSC) Mr. KUMAR PRIYA RANJAN Mr. RAVINDER KUMAR SHARMA (CGC)
48.	CWJC/12390/2000 PROMOTION, NON G	7 GOPI NATH PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr. BRIJ MOHAN KUMAR SINGH Mr. SANJAY KUMAR Mr. ATUL KUMAR PANDEY Mr. RAHUL NATH Mr. NITYANAND MISHRA	Mr. (SC8)
49.	CWJC/12438/2000 CONTIN. SER, NON G	6 SRI ALOK KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr. SHAKALYA KAUSHIK Mr. VIJAY KUMAR SINGH Mr. RAM KUMAR SINGH	Mr. (AAG1) Mr. A. K. KESHARI (AAG11)
50.	CWJC/12445/2000 SALARY, NON GAZETT	6 NIRMAL KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr. TEJ BAHADUR SINGH Mr. BINOD KUMAR	Mr. (SC4)
51.	CWJC/6043/2001 CONSOLIDATION	4 KAILASH YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr. BRAJ KISHORE MODY Mr. RAVI BHUSHAN MANDAL Mr. VINOD SHANKAR MODI	Mr. (GP7) Mr. MANOJ PRIYADARSHI (SC17) Mr. ARVIND KUMAR (SC-13)
52.	CWJC/1002/2002 BIHAR TENENCY ACT	3 MD. ISRAFIL & ORS vs THE STATE OF BIHAR & ORS	Mr. K. K. TRIPATHI	Mr. (GP2) Mr. SANJAY KUMAR SHARMA Mr. PRABHAS RANJAN Mr. ABBAS HAIDER (SC16)
53.	CWJC/11556/2002 BIHAR TENENCY ACT	11 MD. SHAFIQUE KHAN vs THE STATE OF BIHAR & ORS	Mr. HARENDRA PRASAD SINGH I Mr. SHASHI BHUSHAN SINGH	Mr. (GP2) Mr. KAMAL KISHORE SINGH Mr. UDAY KANT Mr. R. K. SINHA-2
54.	CWJC/12199/2002 MUTATION ACT	3 ANAND KUMAR JHA @ ANAND JHA@BU vs THE STATE OF BIHAR & ORS	Mr. PRAMOD MISHRA Mr. VIVEK KUMAR Mr. ARUN KUMAR Mr. SABAL KUMAR JHA	Mr. (GP2) Mr. RAM KISHORE SINGH-2 Mr. ABBAS HAIDER (SC-16)
55.	CWJC/12614/2002 with LAND CEILING (PRE-	3 RAM PRASAD SINGH vs SMT. GEETA DEVI & ORS	Mr. SHAMBHU SHARAN SINGH Mr. BIRESH KUMAR PANDEY Mr. RAVI SHANKER DVIVEDI	Mr. S. A. ALAM (SC)C Mr. PANCHU RAM Mr. AJAY (SC)C-3
56.	CWJC/12679/2002 LAND CEILING (PRE-	1 RAM PRASAD SINGH vs SMT. GEETA DEVI & ORS	Mr. SHAMBHU SHARAN SINGH Mr. RAJIV SHANKER DVIVEDI Mr. BIRESH KUMAR PANDEY Mr. UMESH KUMAR SINGH	Mr. S. A. ALAM (SC)C Mr. PANCHU RAM Mr. AJAY (SC)C-3 Mr. AJAY (SC)C-3
57.	CWJC/12789/2002 MUTATION ACT	4 KUMAR ANIRUDH SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr. SUBODH KUMAR JHA Mr. AMRENDRA KUMAR Mr. JITENDRA KR. PANDEY	Mr. (GP2) Mr. ABBAS HAIDER
58.	CWJC/13512/2002 B. PRIVILEGED-PERS	4 SHYAMDEO PRASAD VERMA & ORS vs THE STATE OF BIHAR & ORS	Mr. BINOD KUMAR SINGH Mr. KAUSHALENDRA NARAYAN	Mr. (GP2) Mr. ANIL KUMAR Mr. SHYAM KISHORE DAS Mr. RAJ KISHORE SINGH Mr. ABBAS HAIDER (SC-16) Mr. SHRI PRAKASH SRIVASTAVA

**Thursday the 7th May 2015**  
**Court No. 12 (AT 10.30 A.M.)**  
**Mr. Justice Birendra Prasad Verma**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./42186/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	3 RAJ KISHORE YADAV @ RAJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.BRIJ MOHAN KUMAR SINGH	Mr.YOGENDRA KR.SINGH (APP) Mr.VINAY KIRTI SINGH	
2.	CR. MISC./43176/2012 QUASHING(3/4/5 E/C QSH F.I.R. FOR OTH	4 NAGESH KUMAR SINGH @ NAGESH SINGH vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR SINHA	Mr.HARENDRA PRASAD (APP)	
3.	CR. MISC./43506/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 SRI KAMLESH KUMAR RAI vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR	Mr.S.C.MISHRA (APP)	
4.	CR. MISC./9983/2012 QSH COMPLAIN FOR C	3 AMAR KASERA vs THE STATE OF BIHAR & ANR.	Mr.MUKESH KUMAR MODI Mr.ABINASH KUMAR	Mr.DR.RABINDRA KUMAR (APP) Mr.UDAY KUMAR	
5.	CR. MISC./43593/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 CHANDAN KUMAR PATHAK & ORS vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.AMITESH KUMAR (APP) Mr.DHARMESH KUMAR	
6.	CR. MISC./43722/2012 QUASHING(498A,406) QUASHING	3 RAVI KUMAR @ RAVI KANT SHARMA & ANR. vs STATE OF BIHAR & ANR	Mr.MADHESHWAR SINGH Mr.KRISHNA MOHAN RAY	Mr.ANIL KUMAR(APP) Mr.LALAN KUMAR	
7.	CR. MISC./43828/2012 QUASHING(379,504)- QSH COMPLAIN FOR C	5 SHIVDEEP WAMAN RAO LANDE @ SHIVDEEP LANDE @ LANDE SHIVDEEP WAMAN RAO vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.P.K.JHA (APP) Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	
8.	CR. MISC./44044/2012 QUASHING(420/120B) QSH F.I.R. FOR DIR	2 AYODHYA PANDEY @ RAM AYODHYA PANDEY vs THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR JHA Mr.SAROJ KUMAR SHARMA Mr.DR.MANKESHWAR TIWARI	Mr.ARUN KUMAR PANDEY (APP)	
9.	CR. MISC./44072/2012 QUASHING(304B,201, QSH F.I.R. FOR CON	2 CHANDAN KUMAR CHAUDHARY @ CHANDAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.AMIT KUMAR RAKESH (APP)	
10.	CR. MISC./44091/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 PRADEEP KUMAR SAH vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR THAKUR	Mr.SHAKIR AHMAD(APP)	
11.	CR. MISC./44102/2012 QUASHING(406,409,4 QSH F.I.R. FOR DIR	2 SHEKHAR KUMAR & ANR. vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF FINANCE, GOVT. OF BIHAR & ORS.	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MAYANAND JHA(APP)	
12.	CR. MISC./44104/2012 QUASHING(498A/494) QSH F.I.R. FOR DIR	2 RAJESH SINGH @ GAUTAM @ RAJESH SINGH GAUTAM vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN	Mr.RAJBALLABH SINGH (APP)	
13.	CR. MISC./44108/2012 QUASHING(406,409,4 QSH F.I.R. FOR DIR	2 HARICHARAN DAS vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF FINANCE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR SINGH	Mr.R.B.ROY RAMAN(APP)	
14.	CR. MISC./44109/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	2 NAND KISHORE RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR CHOUDHARY	Mr.C.B.PRASAD (APP)	
15.	CR. MISC./44114/2012 QUASHING(420,406,1 QSH COMPLAIN FOR O	2 SANJAY VISHWAKARMA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SANJIVE KUMAR	Mr.C.B.PRASAD (APP)	
16.	CR. MISC./44115/2012 QUASHING(420/465)- QSH COMPLAIN FOR C	2 SHANTI DEVI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR VERMA Mr.BIJAY BIHARI SINHA	Mr.GANESH PD.SINGH (APP)	
17.	CR. MISC./44138/2012 QUASHING(145 CR.P. QUASHING	2 RAM KUMARI DEVI vs THE STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH Mr.NIRAJ KUMAR	Mr.S.M.RAHMAN (APP)	
18.	CR. MISC./44139/2012 QUASHING(323,379,4 QUASHING	2 MD. FIROZ vs STATE OF BIHAR & ANR	Mr.ANWAR KARIM	Mr.M.K.NIRALA(APP)	
19.	CR. MISC./44140/2012 QUASHING(7,13 P/C QUASHING	2 SHIV SHANKAR ROY vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT	Mr.RASHID IZHAR	Mr.A.DAYAL (APP) Mr.RAMAKANT SHARMA	
20.	CR. MISC./44145/2012 QUASHING(323,341,5 QSH F.I.R. FOR OTH	2 KRISHNAWATI DEVI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH	Mr.ASHOK KUMAR-I(APP)	
21.	CR. MISC./44157/2012 QUASHING(227 CR.P. QSH S.T	2 UMESH SAH vs STATE OF BIHAR & ANR	Mr.BRIJ BIHARI TIWARY	Mr.INDU KUMARI SHRIVASTAVA(APP)	
22.	CR. MISC./44160/2012 QUASHING(323)-IPC QSH COMPLAIN FOR C	2 AJAY KUMAR BHAGAT @ AJAY BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.RAJENDRA PRASAD	Mr.ASHOK KUMAR SINGH (APP)	
23.	CR. MISC./44168/2012 QUASHING(409)-IPC QSH F.I.R. FOR DIR	2 SHASHI PRABHA & ORS. vs THE STATE OF BIHAR	Mr.RAJ NANDAN PRASAD	Mr.S.DAYAL (APP)	
24.	CR. MISC./44174/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 SUMAN KUMAR @ SHAMBHU SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SURINDER KUMAR	Mr.AMRENDRA PRASAD (APP) Mr.KUMAR PRAVEEN	

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25.	CR. MISC./44264/2012 QUASHING(419,420,4 QSH F.I.R. FOR CON	2	VIDYA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.PARMANAND PD.(APP)
26.	CR. MISC./44356/2012 QUASHING(467,420,4 QUASHING	2	SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.A.K.SHRIVASTAVA (APP)
27.	CR. MISC./44367/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	4	CHULHAI RAI & ANR vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.MAYANAND JHA (APP)
28.	CR. MISC./44375/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIR	2	SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.ANURADHA SINGH (APP)
29.	CR. MISC./44457/2012 QUASHING(376/323/1 QSH F.I.R. FOR CON	2	PRAMOD KUMAR SHRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.SANJAY KR.TIWARY-1 (APP) Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN
30.	CR. MISC./44464/2012 QUASHING(420/34, 40 QSH COMPLAIN FOR C	2	CHANDRA SHEKHAR JHA vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.MANISH KUMAR 2 (APP)
31.	CR. MISC./44483/2012 QUASHING(447,323,1 QSH F.I.R. FOR CON	2	KARTIK SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.AJAY KUMAR 1 (APP)
32.	CR. MISC./44553/2012 QUASHING(7 E.C.ACT QUASHING	2	SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.M.DAYAL (APP)
33.	CR. MISC./44554/2012 QUASHING(379/323/3 QSH F.I.R. FOR OTH	2	SATDEO YADAV vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.R.B.ROY RAMAN(APP)
34.	CR. MISC./44584/2012 QUASHING(420)-IPC QUASHING	2	SHAILESH SINGH @ SHAILESH KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.SURESH PD. SINGH (APP)
35.	CR. MISC./44593/2012 QUASHING(228 CR.P. QSH S.T	2	SATYENDRA THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.JHARKHANDI UPADHYAY (APP)
36.	CR. MISC./44616/2012 QUASHING(482 CR.P. QSH F.I.R. FOR CON	2	SOMESHWAR SINGH & ORS vs STATE OF BIHAR & ANR	Smt.USHA RAI Mr.RAKESH KUMAR	Mr.NITYA NAND(APP)
37.	CR. MISC./44628/2012 QUASHING(323/341/3 QSH COMPLAIN FOR C	2	LAKHAN KUMAR @ ASHOK KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.S.DAYAL (APP)
38.	CR. MISC./44664/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	9	USMAN HAIDAR SIDDIQUI @ LAL BABU & ORS. vs STATE OF BIHAR & ANR	Mr.NARENDRA KUMAR	Mr.A.M.P.MEHTA(APP)
39.	CR. MISC./44669/2012 QUASHING(376,147,4 QSH F.I.R. FOR CON	2	RAM BILAS YADAV @ FUCHUM YADAV @ PUTUN YADAV & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA	Mr.PARMANAND PD.(APP)
40.	CR. MISC./44716/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2	BALMUKUND PANDEY @ RAKESH KUMAR PANDEY vs THE STATE OF BIHAR	Mr.NAGENDRA DUBEY Mr.PANKAJ KUMAR JHA Mr.SUNIL KUMAR SINGH	Mr.MUSTAQUE ALAM(APP)
41.	CR. MISC./44746/2012 QUASHING(467,420,3 QSH F.I.R. FOR DIR	2	ANSHU DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr./SMT.RENUKA RATNAKAR (APP)
42.	CR. MISC./44766/2012 QUASHING(302,393)- QSH COMPLAIN FOR C	2	MANISH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.NARENDRA KR. SINGH (APP)
43.	CR. MISC./44773/2012 QUASHING(317 CR.P. QSH F.I.R. FOR OTH	2	NEJAMUDDIN MIAN @ NIZAMUDDIN & ANR. vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN	Mr.GULNAR BEGAM (APP)
44.	CR. MISC./44790/2012 QUASHING(498A, 4 DO QSH COMPLAIN FOR C	2	SHANKAR KUMAR vs STATE OF BIHAR & ANR	Mr.RAMAKANT YADAV	Mr.AMIT KUMAR RAKESH(APP) Mr.SHAIENDRA PRASAD Mr.BANKEY BIHARI SINGH Mr.SANJAY KUMAR
45.	CR. MISC./44795/2012 QUASHING(379,323)- QUASHING	2	SRI RAM SAH @ SRI NAM SAH vs THE STATE OF BIHAR	Mr.SANJEEV NIKESH	
46.	CR. MISC./44800/2012 QUASHING(498A,341) QUASHING	2	RAJNI KANT TIWARY & ORS. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.SATYAVRAT VERMA(APP)
47.	CR. MISC./44810/2012 QUASHING(420,406)- QSH F.I.R. FOR DIR	2	RANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.DHANANJAY KUMAR	Mr.INDRA KR. SINGH (APP)
48.	CR. MISC./44820/2012 QUASHING(20(C)/22) QUASHING	2	MANJEE KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH	Mr.MURLIDHAR (APP)
49.	CR. MISC./44832/2012 QUASHING(379,323,3 QUASHING	2	BINOD KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.ANJANI KUMAR SINHA	Mr.P.MEHTA (APP)
50.	CR. MISC./44835/2012 QUASHING(307,324,3 QSH F.I.R. FOR CON	2	ACHHE LAL SAH vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.HARENDRA PRASAD (APP)
51.	CR. MISC./44843/2012 QUASHING(8,20 N.D. QSH F.I.R. FOR CON	2	SURENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.ZAINUL ABEDIN (APP)
52.	CR. MISC./44854/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2	BANTI CHAUDHARY @ AJEET KUMAR vs STATE OF BIHAR & ANR	Mr.DHANANJAY MISHRA Mr.BINOD KUMAR	Mr.ABHAY KUMAR 1 (APP)
53.	CR. MISC./44855/2012 QUASHING(20(B),22 QSH F.I.R. FOR OTH	2	MD. KALAM @ KALAMUDDIN vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.MD. ARIF (APP)

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54.	CR. MISC./44859/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2	SATENDRA NATH & ANR. vs STATE OF BIHAR & ANR	Mr.TILAK SAO	Mr.TAPESHWAR SHARMA (APP)
55.	CR. MISC./44865/2012 QUASHING(307,325,3 QSH F.I.R. FOR OTH	2	SAMIM KHAN & ORS vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.A.M.P.MEHTA (APP)
56.	CR. MISC./44870/2012 QUASHING(P/C ACT) QSH F.I.R. FOR CON	2	YUGAL KISHORE PRASAD vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.VINOD PANDEY Mr.PRAMOD KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C(VIGI.)
57.	CR. MISC./46825/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIR	4	GAUTAM MANDAL vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.RAJEEV RANJAN NO.II	Mr.JHARKHANDI UPADHYAY (APP)
58.	CR. MISC./46919/2012 QUASHING(409/420)- QUASHING	3	DHIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR Mr.SUNIL KUMAR	Mr.SURESH PD.SINGH (APP)
59.	CR. MISC./47044/2012 QUASHING(498A,3/4 QSH COMPLAIN FOR O	3	BIBI HALIMA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA MAULI PRASAD SINGH	Mr.RANA RANDHIR SINGH(APP)
60.	CR. MISC./47188/2012 QUASHING(498A/34)- QSH COMPLAIN FOR C	3	MANORMA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.RAM ANURAG SINGH (APP)
61.	CR. MISC./49383/2012 QUASHING(420,406,4 QSH F.I.R. FOR CON	2	ANSU DEVI & ORS. vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.MATHURANAND JHA(APP)
62.	CR. MISC./49393/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2	MAQBUL HUSSAIN vs STATE OF BIHAR & ANR	Mr.SANTOSH CHANDRA BHASKAR	Mr.AMIT KR.RAKESH (APP)
63.	CR. MISC./49429/2012 QUASHING(420,419)- QSH F.I.R. FOR CON	2	PARSURAM SHARMA vs THE STATE OF BIHAR	Mr.MUKESH KANT	Mr.PRADEEP NARAYAN KUMAR (APP)
64.	CR. MISC./49522/2012 QUASHING(227 CR.P. QSH S.T	2	SIKANDRA CHAUHAN & ORS vs STATE OF BIHAR & ANR	Mr.RABINDRA PRASAD SINGH	Mr.IFTEKHAR MAHMOOD (APP)
65.	CR. MISC./10179/2013 QUASHING(323,385,3 QSH COMPLAIN FOR C	11	WALI CHARAN SINGH & ANR. vs THE STATE OF BIHAR	Mr.ANIL KR SINGH NO. 6	Mr.TAPESHWAR SHARMA(APP)
66.	CR. MISC./10192/2013 QUASHING(3(A) R.P. QSH F.I.R. FOR DIR	12	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.VEENA RANI PD.(APP) Mr.ANIL SINGH
67.	CR. MISC./10198/2013 QUASHING(420)-IPC QSH COMPLAIN FOR O	11	SHIV NARAYAN PRASAD RAI vs STATE OF BIHAR & ANR	Mr.SIDDHARTHA PRASAD	Mr.SATYAVRAT VERMA (APP)
68.	CR. MISC./10210/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	8	VIJAY KUMAR YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.DINESH PRASAD VERMA	Mr.UMA NATH MISHRA (APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
69.	CR. MISC./10222/2013 QUASHING(420,120B) QSH F.I.R. FOR CON	12	NIRAJ RANJAN vs THE STATE OF BIHAR	Mrs.ANJU KUMARI @ ANJU NARAIN	Mr.M.K.KHARE(APP)
70.	CR. MISC./10227/2013 QUASHING(417/465)- QSH COMPLAIN FOR C	11	NISHANT PRAVEEN CHAURASIA & ORS. vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR MISHRA	Mr.KUMAR BIRENDRA NARAYAN (APP)
71.	CR. MISC./10246/2013 QUASHING(319 CR.P. QUASHING	11	RABO YADAV & ANR. vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.ASHRAF ANSARI (APP)
72.	CR. MISC./10250/2013 QUASHING(435,354,3 QSH COMPLAIN FOR C	12	DEBU RAI vs STATE OF BIHAR & ANR	Mr.BIJAY BHUSHAN PRASAD	Mr.SURENDRA KUMAR (APP)
73.	CR. MISC./10262/2013 QUASHING(P/C ACT) QSH F.I.R. FOR OTH	12	GANESH SAO vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.SANJAY KUMAR SINHA	Mr.SHANTANU KUMAR(APP) Mr.RAMAKANT SHARMA
74.	CR. MISC./10280/2013 QUASHING(311 CR.P. QSH COMPLAIN FOR D	11	RAJENDRA SINGH vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR MISHRA	Mr.ARVIND KUMAR PANDEY(APP)
75.	CR. MISC./10292/2013 QUASHING(420,323)- QSH COMPLAIN FOR C	13	UMESH KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.ANIL KUMAR (APP)
76.	CR. MISC./10297/2013 QUASHING(420,467)- QSH F.I.R. FOR CON	11	SARITA DEVI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SUBHASH CHANDRA MISHRA (APP)
77.	CR. MISC./10320/2013 QUASHING(302,364)- QSH F.I.R. FOR OTH IN (CR. REV./896/2012)	11	MANTU KUMAR @ HAGNA vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH	Mr.SHYAM KR. SINGH (APP)

**Thursday the 7th May 2015**  
**Court No. 22 (AT 10.30 A.M.)**  
**Mr. Justice Gopal Prasad**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./10322/2013 QUASHING(292)-IPC QSH F.I.R. FOR DIR	11 SUSHANT PASWAN vs THE STATE OF BIHAR THROUGH ITS DIRECTOR GENERAL OF POLICE	Mr.TUHIN SHANKAR Mr.BRISKETU SHARAN PANDEY	Mr.NITYAND(APP)
2.	CR. MISC./10324/2013 QUASHING(467,468,4 QSH F.I.R. FOR DIR	11 PARMANAND PRASAD vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.T.P.MANDAL(APP)
3.	CR. MISC./10332/2013 QUASHING(5,7,8,10, QSH F.I.R. FOR CON	12 SHASHI KANT RAI vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.ANIRBAN KUNDU Mr.SANJAY KUMAR AZAD	Mr.RAMAKANT SHARMA(L.O.(I/C VIG)
4.	CR. MISC./10346/2013 QUASHING(304B)-IPC QSH COMPLAIN FOR C	11 RAM BALAK THAKUR & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.SHAIENDRA KUMAR- I(APP)
5.	CR. MISC./10366/2013 QUASHING(307,379,3 QSH S.T	11 MD. HAROON & ANR vs STATE OF BIHAR & ANR	Mr.AMINUDDIN AHMAD KHAN Mr.RAJ DULAR SAH Mr.MD. JAVED IQBAL	Mr.JHARKHANDI UPADHYAY (APP)
6.	CR. MISC./10370/2013 QUASHING(304 CR.P. QUASHING	11 JATA SHANKAR JHA @ BANTI JHA vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR-1 Mr.ABHISHEK KUMAR	Mr.BINOD KUMAR 2 (APP) Mr.ARUN KUMAR SINHA Mr.SHIVA SHANKAR SHARMA
7.	CR. MISC./10385/2013 QUASHING(304(B),20 QUASHING	13 SURESH SAH vs STATE OF BIHAR & ANR	Mr.VIJAY KR SINGH NO. 1	Mr.RAM CHANDRA SAHIN(APP) Mr.PRITHVI NATH MISHRA
8.	CR. MISC./10394/2013 QUASHING(2(G) OF(I QSH COMPLAIN FOR C	11 SANJEET KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.ANURADHA SINGH(APP)
9.	CR. MISC./10412/2013 QUASHING(145 CR.P. QSH F.I.R. FOR OTH	11 PAWAN KUMAR YADAV & ORS. vs THE STATE OF BIHAR & ORS	Mr.ANIL PRASAD SINGH Mr.SHASHI KUMAR	Mr.RITA VERMA(APP)
10.	CR. MISC./10418/2013 QUASHING(499,498A, QSH COMPLAIN FOR C	7 JAGDISH PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINGH	Mr.RITA VERMA(APP) Mr.KUBER PATHAK Mr.RANJAN KUMAR
11.	CR. MISC./10422/2013 QUASHING(227 CR.P. QSH S.T	11 MUKTESHWAR RAI @ GUPTESHWAR RAI vs THE STATE OF BIHAR	Mr.VIVEKA NAND PATHAK Mr.NAWNIT KUMAR TIWARY Mr.SUDHA KUMARI	Mr.PRAMOD KUMAR PANDEY(APP)
12.	CR. MISC./10436/2013 QUASHING(7,8,13 P/ QSH F.I.R. FOR DIR	11 BIJENDRA CHAUDHARY vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT , GOVT. OF BIHAR & ANR.	Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))
13.	CR. MISC./10445/2013 QUASHING(125 CR.P. QUASHING	11 MD. FAIYAZ vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN	Mr.SATYENDRA NARAYAN SINGH (APP)
14.	CR. MISC./10468/2013 QUASHING(399,402)- QSH F.I.R. FOR CON	11 JAVED ALAM vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.BHANU PRATAP SINGH (APP)
15.	CR. MISC./10518/2013 QUASHING(323/356)- QSH COMPLAIN FOR C	11 WAJIHUL QAMAR SIDDIQUE @ SITARE vs STATE OF BIHAR & ANR	Mr.S. JAMIL AKHTAR	Mr.ANIL PD.SINGH (APP)
16.	CR. MISC./10521/2013 QUASHING(307,379)- QUASHING	11 PRASAD SINGH & ORS. vs THE STATE OF BIHAR	Mr.KUMAR RAVI SHANKAR	Mr.SUCHETA YADAV(APP)
17.	CR. MISC./10532/2013 QUASHING(323,504,5 QSH COMPLAIN FOR C	11 SURENDRA PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.SANGEETA SHARMA(APP)
18.	CR. MISC./10533/2013 QUASHING(457,380)- QSH F.I.R. FOR CON	11 DHARMENDRA RAM & ANR. vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.KUMAR RANJIT RANJAN(APP)
19.	CR. MISC./10544/2013 QUASHING(420/419/4 QSH F.I.R. FOR CON	11 DINESH KUMAR @ NILMANY @ DINESH SAH vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SUBHASH CHANDRA MISHRA (APP)
20.	CR. MISC./10567/2013 QUASHING(323,504/3 QUASHING	12 AVINASH RAI @ MANTU RAI @ AVINASH KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SHARMA	Mr.ARUN KR. PANDEY (APP) Mr.RAJESH KUMAR DUBEY Mr.NAGESH DUBEY
21.	CR. MISC./10582/2013 QUASHING(224,225,2 QUASHING	11 UMESH SINGH vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA Mr.PAWAN KUMAR SINGH Mr.AJAY KUMAR	Mr.MD. ARIF (APP)
22.	CR. MISC./10584/2013 QUASHING(323,341,3 QSH COMPLAIN FOR C	11 AJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.T.N.THAKUR(APP)
23.	CR. MISC./10588/2013 QUASHING(134(I) R. QSH F.I.R. FOR CON	11 BIGESHWAR SINGH vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN KUMAR Mr.INDU SHEKHAR DWIVEDI	Mr.MAYANAND JHA(APP)
24.	CR. MISC./10590/2013 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	11 SAGAR LAL RAY vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.C.JAWAHAR(APP)
25.	CR. MISC./10592/2013 QUASHING(406,420,3 QSH COMPLAIN FOR C	11 SMT. ANITA CHANDRA vs STATE OF BIHAR & ANR	Mr.MADHAW PRASAD YADAW	Mr.SUCHETA YADAV(APP)

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26.	CR. MISC./10598/2013 QUASHING(498A)-IPC QUASHING	8 UPENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.BINDESHWAR PRASAD SINGH Mr.SHYAM BIHARI SINGH	Mr.LALAN KUMAR (APP) Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH Mr.ANISH CHANDRA (APP)
27.	CR. MISC./10615/2013 QUASHING(379/34,32 QUASHING	5 CHINMAY BANERJEE vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR JHA Mr.BIDHAN CHANDRA JHA	
28.	CR. MISC./10626/2013 QUASHING(302/201/3 QSH F.I.R. FOR DIS	11 NAWAL KISHORE @ NAWAL PRASAD YADAV & ANR. vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.SURESH PRASAD SHARMA Mr.NARESH DASS Mr.MANOJ KUMAR	Mr.ARUN KUMAR (APP)
29.	CR. MISC./10642/2013 QUASHING(498A,4 D/ QSH COMPLAIN FOR C	9 RATNESH SINGH @ RATNESH KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR	Mr.ADITYA NARAYAN SINGH 1(APP) Mr.JAVED ASLAM
30.	CR. MISC./10644/2013 QUASHING(228(I) CR QSH F.I.R. FOR DIS	11 MUNI DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.RANDHIR KUMAR NO-1	Mr.B.M.P.SINHA(APP)
31.	CR. MISC./10645/2013 QUASHING(307,323,3 QSH F.I.R. FOR CON	11 WALIULLAH @ BALIULLAH vs THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.NARENDRA KUMAR SINGH(APP)
32.	CR. MISC./10675/2013 QUASHING(227 CR.P. QSH S.T	11 AWADHESH BHARTI & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.RANA RANVIJAY PRATAP	Mr.RAM SUMIRAN ROY (APP)
33.	CR. MISC./10710/2013 QUASHING(420/406)- QSH COMPLAIN FOR C	11 KAMLESHWAR MISHRA vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD Mr.PRAMOD RANJAN	Mr.SMT.RENU KUMARI (APP) Mr.SANJAY KUMAR PANDEY Mr.UMESH CHANDRA VERMA
34.	CR. MISC./10722/2013 QUASHING(407/409)- QSH F.I.R. FOR CON	11 KHARAG NARAYAN YADAV vs THE STATE OF BIHAR	Mr.SURINDER KUMAR	Mr.SATYENDRA NARAYAN SINGH (APP)
35.	CR. MISC./10750/2013 QUASHING(25,26 ARM QSH F.I.R. FOR OTH	14 MD. IMTEYAZ KHAN & ORS. vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.ANISH CHANDRA (APP)
36.	CR. MISC./10753/2013 QUASHING(420,467)- QSH F.I.R. FOR OTH	13 JAGDEO RAI vs THE STATE OF BIHAR & ORS	Mr.CHOUBEY JAWAHAR	Mr.A.L.PANDIT(APP)
37.	CR. MISC./10795/2013 QUASHING(409)-IPC QSH F.I.R. FOR OTH	11 ARUN KUMAR SINGH @ ARUN KUMAR SINHA vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY Mr.SHUBHESH PANDEY	Mr.DR.RABINDRA KUMAR(APP)
38.	CR. MISC./10798/2013 QUASHING(302,120B, QUASHING	11 MADHU SRIVASTAVA & ORS vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.H.A.KHAN (APP)
39.	CR. MISC./10800/2013 QUASHING(307,379,3 QSH F.I.R. FOR CON	11 MANOJ MAHTO & ORS. vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.AKBAR ALI (APP)
40.	CR. MISC./10801/2013 QUASHING(419,420,4 QSH F.I.R. FOR DIR	11 SHEO SHANKAR PRASAD vs THE STATE OF BIHAR	Mr.NITYANAND KUMAR	Mr.GULNAR BEGUM(APP)
41.	CR. MISC./10802/2013 QUASHING(323,324,3 QUASHING	11 MANTU KUMAR TIWARY vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SHARMA Mr.SAROJ KUMAR SHARMA	Mr.MADAN KUMAR(APP)
42.	CR. MISC./10811/2013 QUASHING(384/34)-I QSH COMPLAIN FOR C	11 UDAY SHANKER OJHA vs STATE OF BIHAR & ANR	Mr.PRAMOD MAN BANSH Mr.PRASHANT KUMAR CHOUHARY Mr.SANJAY PARASMANI Mr.MANOJ KUMAR Mr.KUMARI SADHANA RANI	Mr.PARMANAND PRASAD (APP)
43.	CR. MISC./10824/2013 QUASHING(406,420,3 QSH COMPLAIN FOR C	11 ASHOK KUMAR SHARAN vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.JHARKHANDI UPADHAYAY(APP)
44.	CR. MISC./10829/2013 QUASHING(307,323,3 QSH F.I.R. FOR CON	12 JIVACH MUKHIYA & ORS. vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.SURENDRA PD.SINGH(APP)
45.	CR. MISC./10835/2013 QUASHING(420,406)- QSH COMPLAIN FOR D	12 BRAJ BHUSHAN MISHRA vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUHARY Mr.MANISH KISHORE	Mr.MD. ATAUR RAHMAN (APP) Mr.SATYA PRAKASH SINHA
46.	CR. MISC./10836/2013 QUASHING(323,379,3 QSH COMPLAIN FOR C	11 EKHLAQUE @ MD. EKHLAQUE AHMAD & ORS. vs STATE OF BIHAR & ANR	Mr.PANCHAM LAL JAISWAL	Mr.SURENDRA KUMAR(APP)
47.	CR. MISC./10840/2013 QUASHING(448,323,4 QSH F.I.R. FOR OTH	11 SHIVA KUMAR SAHANI & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.KUMAR ALOK	Mr.A.H.M.RAHMAN(APP)
48.	CR. MISC./10844/2013 QUASHING(420,323,1 QSH F.I.R. FOR DIS	11 DEVENDRA PRASAD PANDEY & ANR. vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINHA	Mr.RAM BACHAN SINGH(APP)
49.	CR. MISC./10845/2013 QUASHING(420,406)- QSH F.I.R. FOR CON	21 LALKESHWAR PRASAD SINGH @ LALKESHWAR PRASAD vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINHA- I Mr.SHEO SHANKAR PRASAD Mr.BHOLA KUMAR	Mr.NAND KISHOR PRASAD (APP)
50.	CR. MISC./10855/2013 QUASHING(420,406)- QSH COMPLAIN FOR C	13 SURENDRA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SANJIV SHARAN Mr.SANJAY KUMAR MISHRA	Mr.GAJENDRA PD.YADAV(APP) Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL
51.	CR. MISC./10873/2013 QUASHING(365,379,3 QUASHING	8 MD. ISMAIL & ORS vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.JHARKHANDI UPADHYAY (APP)
52.	CR. MISC./10884/2013 QUASHING(420,448,3 QSH S.T IN (CR. WJC/396/2012)	11 LALMATI DEVI vs THE STATE OF BIHAR THROUGH THE S.P.SARAN AT CHAPRA	Mr.RAJESH KUMAR Mr.MUKUL SINHA	Mr.DASHRATH MEHTA (APP) Mr.BINDHYACHAL SINGH Mr.RAM BINOD SINGH

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		Mr. Justice Gopal Prasad	

53.	CR. MISC./10888/2013 QUASHING(498A,494) QSH COMPLAIN FOR C	8	RAM PRATAP MAHTO vs STATE OF BIHAR & ANR	Mr.KRISHNA PRASAD SINGH Mr.UMA SHANKAR SINGH	Mr.ANAND KISHORE CHOUDHARY(APP) Mr.PRAMOD KUMAR SINGH Mr.AMITABH BHARDWAJ
54.	CR. MISC./10889/2013 QUASHING(304B)-IPC QSH F.I.R. FOR OTH	13	SHYAM NARAYAN SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.M.HAQUE(APP)
55.	CR. MISC./10919/2013 QUASHING(323,504,5 QSH COMPLAIN FOR C	11	VIBHA SINHA vs STATE OF BIHAR & ANR	Mr.NAGENDRA PD. YADAV	Mr.BINOD KUMAR 3 (APP)
56.	CR. MISC./10925/2013 QUASHING(380,323,4 QSH COMPLAIN FOR C	11	AMRITA KUMARI vs STATE OF BIHAR & ANR	Mr.RITESH KUMAR	Mr.PRAMOD PRASAD (APP)
57.	CR. MISC./10929/2013 QUASHING(227 CR.P. QSH S.T	12	DOMNI DEVI vs STATE OF BIHAR & ANR	Mr.KUMAR PRAVEEN	Mr.RAJ KISHORE SINGH(APP)
58.	CR. MISC./10931/2013 QUASHING(420)-IPC QSH F.I.R. FOR CON	11	KAMAL KISHORE SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.PRABHASH RANJAN THAKUR	Mr.SHARDANAND JHA (APP)
59.	CR. MISC./10947/2013 QUASHING(379.324,3 QSH S.T	12	KAMLESHWER RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.PIYUSH ANAND	Mr./SMT. SANGEETA SHARMA (APP)
60.	CR. MISC./10952/2013 QUASHING(420,409,4 QSH F.I.R. FOR DIR	11	DR. MD. SABBIR AHMAD vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA	Mr.SATYAVRAT VERMA(APP)
61.	CR. MISC./10958/2013 QUASHING(228 CR.P. QSH S.T	11	JAGGU PRASAD vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.KANHAIYA KISHOR (APP) Mr.DHANNJAY KUMAR NO 2
62.	CR. MISC./10964/2013 QUASHING(384,385,3 QSH COMPLAIN FOR C	11	SHAHNAWAZ AHMAD vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.S.M.RAHMAN (APP)
63.	CR. MISC./10992/2013 QUASHING(467,420,4 QSH F.I.R. FOR CON	11	RAJENDRA GIRI vs STATE OF BIHAR & ANR	Mr.JITENDRA PD. SHAHA Mr.SANDEEP KUMAR Mr.SURYA PRAKASH SINGH	Mr.P.MEHTA (APP) Mr.DEEPAK KUMAR SINGH
64.	CR. MISC./11105/2013 QUASHING(307)-IPC QSH S.T	7	ALAGU SAH & ORS. vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.M.DAYAL(APP) Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA
65.	CR. MISC./11201/2013 QUASHING(498A)-IPC QUASHING	7	NITAYANAND SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR Mr.SANJEEV SARAN	Mr.ANSUIYA JAISWAL (APP) Mr.TARKESHWAR PD. VERMA
66.	CR. MISC./11227/2013 QUASHING(498A/494) QSH COMPLAIN FOR C	4	ARVIND KUMAR vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.IFTEKAR MAHMOOD (APP) Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH
67.	CR. MISC./11234/2013 QUASHING(498A)-IPC QUASHING	5	AVINASH KUMAR SINGH @ AVINASH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.NAND KUMAR(APP) Mr.RAGHUNANDAN KUMAR SINGH
68.	CR. MISC./11277/2013 QUASHING(498,3/4 D QSH COMPLAIN FOR O	9	SONI @ SONY KUMARI vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.AMITESH KUMAR(APP)
69.	CR. MISC./11308/2013 QUASHING(420,406)- QSH COMPLAIN FOR C	7	KAMLDEO PAL & ORS vs STATE OF BIHAR & ANR	Mr.PARMESHWAR MEHTA	Mr.ANIL KR.SINGH(APP) Mr.SHAILENDRA KUMAR JHA Mr.NIRANJAN PD. SINGH
70.	CR. MISC./11312/2013 QUASHING(13 P/C AC QSH F.I.R. FOR OTH	13	HARENDRA KUMAR & ANR vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.BIPIN KUMAR SINHA(SC CBI)
71.	CR. MISC./11325/2013 QUASHING(302/34)-I QSH F.I.R. FOR DIS	14	AWADHESH KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.AJAY KUMAR -1(APP) Mr.ADITYA KUMAR Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD
72.	CR. MISC./11354/2013 QUASHING(228 CR.P. QSH F.I.R. FOR DIS	14	KAILASH CHANDRA GOYAL vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY	Mr.MANOJ KUMAR (APP)
73.	CR. MISC./11381/2013 QUASHING(307,324,1 QSH F.I.R. FOR DIS	22	MADHU SWARNKAR @ MADHU ANAND & ORS. vs THE STATE OF BIHAR	Mr.ARUN KR SINGH NO.3 Mr.UPENDRA YADAV Mr.JEETENDRA NARAYAN Mr.MANOJ KUMAR GUPTA	Mr./SMT. ASHA KUMARI (APP) Mr.DHANANJAY KUMAR UPADHYAY Mr.SANJAY KUMAR @ S.K. Mr.VIJAY KUMAR Mr.ARUN
74.	CR. MISC./11385/2013 QUASHING(420/120B) QSH COMPLAIN FOR C	8	A.K.SHRIVASTAVA @ ANIL KUMAR SHRIVASTAVA vs STATE OF BIHAR & ANR	Mr.VED PRAKASH SRIVASTVA Mr.MAHESH NARAYAN PARBAT	Mr.AMIT KR.RAKESH (APP) Mr.SANJAY KUMAR JHA Mr.ABHAY SHANKAR JHA
75.	CR. MISC./11387/2013 QUASHING(417,465)- QUASHING	13	ASHOK RAI vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR TIWARY Mr.SHUBHESH PANDEY	Mr.DR. RABINDRA KUMAR (APP)

**Thursday the 7th May 2015**  
**Court No. 39 (AT 10.30 A.M.)**  
**Mr. Justice Mungeshwar Sahoo**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION</b>					
1.	CR. MISC./11390/2013 QUASHING(217 CR.P. QSH COMPLAIN FOR O	20 PHANI KANT MISHRA @ PHANIKANTA MISHRA vs THE UNION OF INDIA THROUGH THE S.P. CBI ACB PATNA	Mr.SANJEEV KUMAR MISHRA	Mr.BIPIN KUMAR SINHA(SC CBI)	
2.	CR. MISC./11401/2013 QUASHING(323,504)- QSH COMPLAIN FOR O	8 BHOLA PRASAD SINGH vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY	Mr.RAM ANURAG SINGH (APP)	
3.	CR. MISC./11405/2013 QUASHING(498A,312) QSH COMPLAIN FOR C	10 MOHAMMAD AKIL AHMAD @ MD. AKIL AHMAD & ORS vs STATE OF BIHAR & ANR	Mr.RAM KISHUN PRASAD Mr.ZEYAUH HODA	Mr.A.A.KHAN(APP) Mr.ARUN KUMAR BHAGAT	
4.	CR. MISC./11406/2013 QUASHING(406,420,3 QSH F.I.R. FOR OTH	13 RAHUL KUMAR NIRAJ vs STATE OF BIHAR & ANR	Mr.OM PRAKASH PRASAD Mr.MRIGENDRA PRATAP SINGH Mr.SHRAWAN KUMAR SINGH	Mr.G.S.GUPTA(APP)	
5.	CR. MISC./11451/2013 QUASHING(13 P/C AC QSH F.I.R. FOR CON	13 ARBIND KUMAR GHOSH vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))	
6.	CR. MISC./11452/2013 QUASHING(419,420,4 QSH F.I.R. FOR CON	13 YOGENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAM YASH SINGH Mr.GAURI SHANKAR THAKUR Mr.SHAMBHU NATH JHA	Mr.IFTEKHAR MAHMOOD(APP)	
7.	CR. MISC./11473/2013 QUASHING(3/4 D.P.A QSH COMPLAIN FOR C	13 BISHWANATH PASWAN vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.PARMANAND KUMAR(APP)	
8.	CR. MISC./11481/2013 QUASHING(323,447,3 QSH COMPLAIN FOR C	13 SUMAN KUMAR MISHRA vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.MAYANAND JHA(APP) Mr.RADHA MOHAN SINGH	
9.	CR. MISC./11496/2013 QUASHING(323/504)- QSH COMPLAIN FOR C	13 MITHLESH KUMAR RAI & ANR. vs STATE OF BIHAR & ANR	Mr.NAGENDRA PRASAD Mr.SUNIL KUMAR PANDEY	Mr.BHANU PRATAP SINGH (APP)	
10.	CR. MISC./11505/2013 QUASHING(302/34)-I QUASHING	13 RANJIT SAH & ORS vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN Mr.RANJAN KUMAR JHA	Mr.AJAY KUMAR 1 (APP)	
11.	CR. MISC./11533/2013 QUASHING(498A/379) QUASHING	10 RAJESH KUMAR @ RAJESH MANDAL vs STATE OF BIHAR & ANR	Mr.PRASHANT SINHA Mr.ASHOK KUMAR VARMA	Mr.MAYANAND JHA (APP)	
12.	CR. MISC./11554/2013 QUASHING(379/34)-I QSH F.I.R. FOR CON	13 RAMADHAR KUNWAR @ RAMADHAR KUWAR & ORS vs STATE OF BIHAR & ANR	Mr.LAKSHMINDRA KUMAR YADAV	Mr.JHARKHANDI UPADHYAY(APP)	
13.	CR. MISC./11566/2013 QUASHING(420,419)- QSH F.I.R. FOR CON	13 GULAB CHAND RAM & ORS. vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR	Mr.P.K.CHAURASIA (APP)	
14.	CR. MISC./11569/2013 QUASHING(302/34)-I QUASHING	13 ANIL RAI @ ANIL KUMAR RAI vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.JHARKHANDI UPADHYAY (APP)	
15.	CR. MISC./11574/2013 QUASHING(307,379,3 QUASHING	13 KAUSHAL KISHORE SHARMA vs THE STATE OF BIHAR	Mr.ABHINAY RAJ Mr.SHAILESH KUMAR	Mr.J.UPADHYAY (APP)	
16.	CR. MISC./11576/2013 QUASHING(82,83 CR. QUASHING	13 JAGDISH CHOUDHARY & ORS vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH Mr.SUNIL KUMAR KARN	Mr.PUSHPA SINHA 2 (APP)	
17.	CR. MISC./11580/2013 QUASHING(341,323)- QUASHING	13 ARUN KUMAR SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.PRANAV KUMAR (APP)	
18.	CR. MISC./11593/2013 QUASHING(245 CR.P. QSH COMPLAIN. FOR	14 CHANDRADEO SINGH vs THE STATE OF BIHAR & ORS	Mr.PRASHANT KUMAR Mr.SUSHIL KUMAR SINGH	Mr.SANJAY KR.TIWARY-1 (APP)	
19.	CR. MISC./11594/2013 QUASHING(145 CR.P. QUASHING	13 KAWAL YADAV & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH	Mr.MD. ALAM RAHMAN (APP)	
20.	CR. MISC./11607/2013 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	7 JITENDRA KUMAR @ JITU vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR	Mr.SHAILENDRA KR.SINGH (APP) Mr.MANOJ KUMAR AMBASTHA Mr.RAJEEV RANJAN NO.II	
21.	CR. MISC./11615/2013 QSH F.I.R. FOR OTH	14 SHIV DHARHI @ SHIV RAM & ORS. vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.JITENDRA KUMAR SINGH 1 (APP)	
22.	CR. MISC./11642/2013 QUASHING(302/34)-I QSH F.I.R. FOR CON	13 MURAT YADAV @ BHARAT YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR PATHAK	Mr.KUMAR UDAY PRATAP (APP)	
23.	CR. MISC./11646/2013 QUASHING(403)-IPC QSH COMPLAIN FOR C	13 MEENA KUMARI @ JUHI vs STATE OF BIHAR & ANR	Mr.S. JAMIL AKHTAR	Mr.MAYANAND JHA (APP)	
24.	CR. MISC./11696/2013 QUASHING(227)-IPC QSH S.T	13 CHANDRA SHEKHAR DAS vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH Mr.BHOLA PRASAD	Mr.KUMAR RANJIT RANJAN(APP)	
25.	CR. MISC./11715/2013 QUASHING(311 CR.P. QSH S.T	13 BHOLA SAH & ORS. vs THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.SHARDANAND JHA (APP) Mr.SHIV SAGER SHARMA	
26.	CR. MISC./11725/2013 QUASHING(307,341,3 QSH F.I.R. FOR DIR	13 BINOD THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.ASHOK KUMAR 1 (APP)	

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27.	CR. MISC./11741/2013 QUASHING(302,201,1 QSH S.T	13 SATYA NARAYAN JHA & ORS. vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.MAYANAND JHA (APP)
28.	CR. MISC./11748/2013 QUASHING(409/34)-I QSH F.I.R. FOR CON	13 MD. FARUQUE AZAM & ANR. vs THE STATE OF BIHAR	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.KUMAR BIRENDRA NARAYAN (APP) Mr.ABDUL WADOOD Mr.AMARENDRA KUMAR
29.	CR. MISC./11749/2013 QUASHING(227 CR.P. QSH S.T	13 SHIVANGI @ LOVELY KUMARI vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.MAYANAND JHA (APP) Mr.ASHHAR MUSTAFA
30.	CR. MISC./11766/2013 QUASHING(205 CR.P. QUASHING	13 SURESH PRASAD vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR	Mr.MAYANAND JHA(APP)
31.	CR. MISC./11768/2013 QUASHING(379,429,4 QSH COMPLAIN FOR O	18 JITENDRA KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH	Mr.SANJAY KR. SINGH (APP) Mr.JITENDRA NARAIN SINHA
32.	CR. MISC./11785/2013 QUASHING(323,337,3 QSH F.I.R. FOR CON	13 KAUSHALIYA DEVI vs STATE OF BIHAR & ANR	Mr.RAJEEV KUMAR	Mr.VINOD SHANKAR MODI(APP) Mr.BINOD KUMAR Mr.DHANANJAY MISHRA Mr.DR. ARUN KUMAR
33.	CR. MISC./11806/2013 QUASHING(376,366A) QSH F.I.R. FOR OTH	13 MD. JAHIRUDDIN vs STATE OF BIHAR & ANR	Mr.SWAPNIL KUMAR SINGH Mr.SWAPNIL KUMAR SINGH	Mr.ANIL PD. SINGH (APP)
34.	CR. MISC./11811/2013 QUASHING(379,120B) QSH F.I.R. FOR DIR	13 SANJEEV KUMAR @ SANJEEV KUMAR RAI vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR	Mr.SHAKIR AHMAD (APP)
35.	CR. MISC./11831/2013 QUASHING(420,406)- QSH F.I.R. FOR DIR	13 AMOD KR. SINHA @ AMOD KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SHASHI SHEKHAR Mr.BHUPENDRA NARAIN YADAV	Mr.JHARKHANDI UPADHYAY (APP)
36.	CR. MISC./11841/2013 QUASHING(302/307/1 QSH S.T	13 SATISH MAHTO @ SATISH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.RAJ BALLABH SINGH (APP)
37.	CR. MISC./11884/2013 QUASHING(307/323/3 QSH F.I.R. FOR CON	13 SURENDRA YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.RAMESH CHANDRA (APP)
38.	CR. MISC./11885/2013 QUASHING(307,323,3 QSH F.I.R. FOR CON	13 MANTU KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.RAM CHANDRA SINGH(APP)
39.	CR. MISC./11889/2013 QUASHING(13,5 P/C QSH F.I.R. FOR OTH IN (CR. WJC/214/2013)	13 DWARIKA NATH RAI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, VIGILANCE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS.	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))
40.	CR. MISC./11896/2013 QUASHING(22 J.J.RU QSH S.T	13 PRAVEEN KUMAR @ TAMBOO SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.RAJENDRA SINGH SHASTRI (APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR
41.	CR. MISC./11911/2013 QUASHING(302/307/3 QSH F.I.R. FOR CON	13 BINOD YADAV & ORS. vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SMT.ANITA KUMARI (APP)
42.	CR. MISC./11943/2013 QUASHING(420,468)- QSH COMPLAIN FOR C	13 AMARENDRA KUMAR CHOUBEY @ AMARENDRA CHOUBEY & ANR. vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA	Mr.ASHOK KUMAR(APP)
43.	CR. MISC./11950/2013 QUASHING(420/34)-I QUASHING	13 RAJENDRA PRASAD SINGH & ANR vs STATE OF BIHAR & ANR	Mr.NAGENDRA KUMAR SINGH	Mr.M.DAYAL(APP)
44.	CR. MISC./11968/2013 QUASHING(420,467,4 QSH COMPLAIN. FOR	21 MAHESHWAR PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.S.M.RAHMAN(APP) Mr.SHANKAR KISHORE SHAHI
45.	CR. MISC./11978/2013 QUASHING(406)-IPC QSH COMPLAIN FOR C	13 RAJENDRA MISHRA vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.S.M.RAHMAN(APP)
46.	CR. MISC./11980/2013 QUASHING(319 CR.P. QSH COMPLAIN FOR O	13 MAHESH PRASAD GUPTA vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RAM CHANDRA SINGH (APP)
47.	CR. MISC./11999/2013 QUASHING(245 CR.P. QSH F.I.R. FOR DIS	13 DURGA NAND JHA & ANR. vs STATE OF BIHAR & ANR	Mr.SURYA KANT MISHRA Mr.BAM BAHADUR JHA	Mr.MAYANAND JHA(APP) Mr.SANJAY PRASAD Mr.PRAMOD KUMAR VERMA Mr.DEVENDRA KUMAR
48.	CR. MISC./12001/2013 QUASHING(467,420,1 QSH COMPLAIN FOR C	13 MOST. RATNA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.PRAKASH SHEKHAR KUMAR	Mr.UMA SHANKAR PD.SINGH (APP)
49.	CR. MISC./12002/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	18 RAJIV KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.RAM SEWAK CHAUDHARY (APP) Mr.YASHRAJ BARDHAN
50.	CR. MISC./12058/2013 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	13 AJIT PANDEY @ ANIT PANDEY vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.SHIV KUMAR	Mr.SUMAN KUMAR SINGH(APP)
51.	CR. MISC./12070/2013 QUASHING(323,379,4 QUASHING	28 JYOTI NARAYAN PANDIT & ORS. vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.SHAIENDRA KUMAR- II(APP) Mr.ANIL KUMAR TIWARY
52.	CR. MISC./12072/2013 QUASHING(420/465/1 QSH COMPLAIN FOR C	13 UMAKANT PRASAD 'NIRALA' & ANR vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.BHARAT BHUSHAN (APP)
53.	CR. MISC./12076/2013 QUASHING(307,147,1 QSH F.I.R. FOR CON	16 SADA NAND PASWAN @ SADA NAND MASTER & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.BINOD KUMAR(APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA

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54.	CR. MISC./12077/2013 QUASHING(33/63C)-I QSH COMPLAIN FOR C	13 NARESH KUMAR @ RAM NARESH SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.A.L.PANDIT (APP)
55.	CR. MISC./12084/2013 QUASHING(7 E.C.ACT QSH F.I.R. FOR OTH	13 BINDESHWAR SAH & ANR. vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SHYAM BIHARI SINGH(APP)
56.	CR. MISC./12098/2013 QUASHING(311)-IPC QSH S.T	13 MAHENDRA PRASAD SINGH & ANR. vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR Mr.RIKESH SINHA Mr.KUMAR ALOK	Mr.S.EHTESHAMUDDIN (APP)
57.	CR. MISC./12109/2013 QUASHING(498(A),3/ QSH COMPLAIN FOR C	10 OMKAR KUMAR OM & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.SURENDRA KUMAR Mr.KAMLESH PRASAD SINGH	Mr.UPENDRA KUMAR (APP) Mr.BRAJESH KUMAR Mr.MANOJ KUMAR PANDEY
58.	CR. MISC./12117/2013 QUASHING(379,323,3 QSH F.I.R. FOR CON	13 SHIV SHANKAR RAI & ORS vs THE STATE OF BIHAR	Mr.VINOD KUMAR Mr.AJAY KUMAR	Mr.RENUKA RATNAKAR(APP)
59.	CR. MISC./12151/2013 QUASHING(323/380/4 QSH COMPLAIN FOR O	13 SYED SHAHABUDDIN AHMAD & ORS. vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.NAND KUMAR (APP)
60.	CR. MISC./12165/2013 QUASHING(323/341/5 QSH COMPLAIN FOR O	15 SHEOPUJAN PANDEY & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY	Mr.ANIL KR.SINGH (APP) Mr.ACHHAIBAR SINGH
61.	CR. MISC./12169/2013 QUASHING(379,323,3 QUASHING	13 DINESH KUMAR @ PAL DINESH KUMAR vs THE STATE OF BIHAR	Mr.DEEP NISHI	Mr.MUKESH KR.SINGH(APP)
62.	CR. MISC./12199/2013 QUASHING(380/323/3 QUASHING	13 SUDAMA MEHTA @ BIRENDRA KUMAR MEHTA & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH	Mr.ANIL KR.SINGH (APP)
63.	CR. MISC./12206/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	11 GANESH GUPTA @ GANESH PRASAD GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.AJAY KUMAR SINGH	Mr.ANUJ KR.SRIVASTAVA (APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA
64.	CR. MISC./12216/2013 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	13 BAIJU RAI vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN SINHA	Mr.ARVIND KR.PANDEY (APP)
65.	CR. MISC./12220/2013 QUASHING(467,384,4 QSH COMPLAIN FOR C	13 MUNNA PRAJAPATI @ KASHINATH PRAJAPATI vs THE STATE OF BIHAR	Mrs.REKHA PRASAD Mr.HARENDRA NARAIN SINHA	Mr.ARUN KR. PANDEY (APP)
66.	CR. MISC./12222/2013 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	13 MOKHTAR PRASAD vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.B.N.PANDEY(APP)
67.	CR. MISC./12234/2013 QUASHING(245 CR.P. QSH COMPLAIN. FOR	13 RAMCHANDRA RAI & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.R.B.RAI RAMAN (APP)
68.	CR. MISC./12243/2013 QUASHING(467,420,4 QSH F.I.R. FOR CON	13 NAWAL KISHORE SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR	Mr.S.EHTESHAMUDDIN (APP)
69.	CR. MISC./12251/2013 QUASHING(467,420,4 QSH COMPLAIN FOR C	13 NAND LAL MANDAL vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.KANHAIYA KISHORE (APP)
70.	CR. MISC./12270/2013 QUASHING(304,120B) QSH F.I.R. FOR CON	13 JYOTI NARAYAN SHUKLA vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN SINGH	Mr.KANHAIYA KISHOR (APP) Mr.SUNIL KUMAR PANDEY
71.	CR. MISC./12300/2013 QUASHING(227 CR.P. QSH S.T	13 SURENDRA PANDEY & ANR. vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.MANOJ KUMAR PANDEY	Mr.DR. RABINDRA KUMAR (APP)
72.	CR. MISC./12306/2013 QUASHING(379)-IPC QSH F.I.R. FOR OTH	13 VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.NAKUL KUMAR JAMUAR	Mr.M.HAQUE (APP)
73.	CR. MISC./12312/2013 QUASHING(467,420,4 QSH F.I.R. FOR OTH	13 FATMA KHATOON & ANR. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP) Mr.MADHUSUDAN KUMAR
74.	CR. MISC./12335/2013 QUASHING(23,24 MIN QSH COMPLAIN FOR C	13 SUNIL KUMAR RISHI vs THE UNION OF INDIA THROUGH MINISTRY OF LABOUR & EMPLOYMENT & ANR.	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.N. A. SHAMSI (A.S.G.) Mr.MANORANJAN KUMAR (CGC)
75. with	CR. MISC./12337/2013 QUASHING(353/452/3 QSH COMPLAIN FOR C	7 MILIND GUNJAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF LAW AND JUSTICE, GOVERNMENT OF BIHAR & ANR.	Mr.GAJENDRA PRATAP SINGH	Mr.MD.A.HAQUE SAHARA (APP)
76. with	CR. MISC./12528/2013 QUASHING(353,504,5 QSH COMPLAIN FOR C	6 MILIND GUNJAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF LAW AND JUSTICE, GOVERNMENT OF BIHAR & ANR.	Mr.GAJENDRA PRATAP SINGH	Mr.KUMAR BIRENDRA NARAYAN(APP)
77.	CR. MISC./16183/2013 QUASHING(353/504/5 QSH COMPLAIN FOR C	7 MILIND GUNJAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF LAW AND JUSTICE, GOVERNMENT OF BIHAR, NEW SECRETARIAT, & ANR.	Mr.GAJENDRA PRATAP SINGH Mr.RAKESH KUMAR	Mr.MD.A.HAQUE SAHARA (APP)

**Thursday the 7th May 2015**  
**Court No. 4 (AT 10.30 A.M.)**  
**Mr. Justice V. Nath**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR HEARING</b>				
1.	CWJC/5457/1995 OTHERS	4 SHEIKH MUSLIM HUSSAIN & ORS vs STATE OF BIHAR & ORS	Mr. S.S.NAYER HUSSAIN Mr.ABBAS HAIDER Mr.KHATIM REZA	Mr.R.AHSHAN (SC) Mr.SYED HUSSAIN MAJEED
2.	CWJC/7365/1995 LAND REFORMS ACT	5 SINGARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.KAMLA PRASAD	Mr.(GP1)
3.	CWJC/9085/1995 OTHERS	3 PARSHURAM TIWARI & ORS vs STATE OF BIHAR & ORS	Mr./MRS.PRONOTI SINGH Mr.MAITHILI SHARAN PATHAK Mr.KAMLA KANT PATHAK	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2)
4.	CWJC/521/1996 CONSOLIDATION	3 SMT.INDIRA SINHA vs STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.DHIRENDRA KUMAR (MUNNA) Mr.ASHUTOSH SINGH Mr.RATAN KUMAR SINHA	Mr.(GP2) Mr.JITENDRA KUMAR SINGH Mr.MD.ALAMGIR AHASHMI
5.	CWJC/11235/1996 CONSOLIDATION	1 HARI LAL SAH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.(GP2)
6.	CWJC/12610/1996 CONSOLIDATION	3 BHAGWAT SINGH vs THE JOINT DIRECTOR OF CONSOLID	Mr.NAND KISHORE PD SINHA Mr.ARUN KUMAR SAHAY Mr.SATISH KUMAR	Mr.(GP2) Mr.JITENDRA KUMAR PANDEY Mr.RAJIV KUMAR SINGH (GP2) Mr.SANJAY KUMAR GRIYAGHEY
7.	CWJC/12647/1996 BIHAR TENENCY ACT	3 LAL NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANIL KUMAR	Mr.(GP1) Mr.RASHID IZHAR
8.	CWJC/636/1997 CONSOLIDATION	3 RAJENDRA PD.KUSHWAHA(MAHTO)&AN vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.ARUN KUMAR	Mr.(GP2) Mr.SUBHRO SANYAL Mr.RAM SAGAR MAHTO
9.	CWJC/1850/1997 CONSOLIDATION	3 PANWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR SINHA	Mr.(GP2) Mr.BIPIN BIHARI SINGH
10.	CWJC/3504/1997 BIHAR TENENCY ACT	3 UMESH PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.KUMAR UDAY SINGH	Mr.(GP1) Mr.R.C.THAKUR
11.	CWJC/3522/1997 CONSOLIDATION	3 TAPE NARAYAN RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR Mr.RAS BIHARI THAKUR	Mr.(GP2) Mr.ANIRUDH MISHRA
12.	CWJC/4101/1997 CONSOLIDATION	3 NAND LAL BHAGAT & ORS vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR MATHUR Mr.ANSHAY BAHADUR MATHUR	Mr.(GP2) Mr.HARENDRA PRASAD SINGH Mr.SHASHI KANT SINGH
13.	CWJC/4749/1997 CONSOLIDATION	3 GAJENDRA PRASAD SINGH & ORS vs DEPUTY DIRECTOR CONSOLIDATION&	Mr.SANTOSH KUMAR SINHA Mr.SANTOSH KUMAR SINHA	Mr.(GP2) Mr.HARI SHANKAR ROY
14.	CWJC/11595/1997 CONSOLIDATION	1 MANJHI SAH vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD NO.1 Mr.SANJAY KUMAR Mr.ALOK KUMAR Mr.VIRENDRA KUMAR Mr.MADHURI LATA	Mr.(GP2)
15.	CWJC/11726/1997 CONSOLIDATION	1 MOSMAT BIBI AZIZUL FATIMA & OR vs THE DIRECTOR CONSOLIDATION	Mr.JAWAHAR DHARI SINGH Mr.NITYA NAND JHA	Mr.(GP2) Mr.ARUN KUMAR LAL Mr.S.K.CHAUBEY Mr.PRABHAKAR DUBEY Mr.NARESH CHANDRA VERMA
16.	CWJC/11797/1997 MUTATION ACT	1 SMT PUSHPA LATA DEVI vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JAIN	Mr.(GP2) Mr.KESHRI KISHORE SHARAN
17.	CWJC/11817/1997 CONSOLIDATION	1 MANOJ JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD NO.1 Mr.ALOK KUMAR Mr.MADHURI LATA Mr.VIRENDRA KUMAR	Mr.(GP2) Mr.BINAY KUMAR
18.	CWJC/11843/1997 CONSOLIDATION	1 GANESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.V.R.P.SINGH Mr.S.K.T.PRIYADARSHI Mr.A.K.SINGH	Mr.(GP2) Mr.KHURSHID AHMAD SIDDQUI Mr.NAJEEB AHMAD
19.	CWJC/11888/1997 CONSOLIDATION	1 SHANKAR DAYAL SINGH vs THE STATE OF BIHAR & ORS	Mr.KAMLA KANT SINGH Mr.LAL BABU KESHARI	Mr.(GP2) Mr.PUSHKAR NARAIN SHAHI Mr.ASHUTOSH SINGH
20.	CWJC/11934/1997 CONSOLIDATION	1 LALDEO RAI AND ORS vs JOINT DIRECTOR OF CONSO. & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP2) Dr.AMITESH KUMAR Mr.BIPIN KUMAR SINHA Mr.PARIMAL CHANDRA DS
21.	I.A 6044/2012 CWJC/11935/1997 CONSOLIDATION	1 JAGDISH SINGH & ORS vs THE JOINT DIRECTOR OF CONSO.	Mr.NARESH CHANDRA VERMA	Mr.(GP2) Mr.NIRMAL KUMAR SINHA NO.3 Mr.RAKEESH AMBASTHA
22.	CWJC/216/1999 CONSOLIDATION	1 SANT LAL THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.KANAK VERMA Mr.SANGITA SINHA Mr.PRABHAT KUMAR	Mr.(GP2) Mr.RATNA DEEP PRASAD Mr.(GA10) Mr.SUKUMAR SINHA
23.	CWJC/344/1999 LAND CEILING (PRE-	1 SMT.KUSHUMA DEVI vs THE STATE OF BIHAR & ORS	Mr.AKHOURI V.B.SHRIVASTAVA	Mr.(GP2) Mr.SIDDHARTH HARSH Mr.(GA10)
24.	CWJC/414/1999 LAND CEILING (PRE-	1 SHIV BACHAN MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.S.J.RAHMAN (SC)C Mr.AJAY (GA12)
25.	CWJC/420/1999 BIHAR TENENCY ACT	1 BIRENDRA NARAYAN PANDEY & ORS vs THE STATE OF BIHAR & ORS	Mr.K.K.TRIPATHI	Mr.(GP2)

<b>PATNA HIGH COURT</b>	<b>220</b>	<b>Thursday 7th May, 2015</b> Mr. Justice V. Nath
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26.	CWJC/473/1999 CONSOLIDATION	1	MUNSHI RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA Mr.PADMA PRABHA	Mr.(GP2) Mr.(GA10) Mr.SANTOSH KUMAR
27.	CWJC/533/1999 BIHAR TENENCY ACT	1	HARI MOHAN JHA vs THE STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA	Mr.(GP2) Mr.(GA10)
28.	CWJC/731/1999 BIHAR TENENCY ACT	5	VINDHYAVASINI PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RAGHWENDRA SINGH	Mr.(GP2) Mr.ANIL KUMAR SAXENA Mr.(GA10) Mr.MD.IBRARR HUSSAIN
29.	CWJC/980/1999 CONSOLIDATION	1	SHIV SAGAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.SANJAY KUMAR Mr.RAVI RANJAN Mr.SHISHIR KUMAR	Mr.(GP2) Mr.(GA10) Mr.SHANTANU BHATTACHARJEE Mr.ARCHANA MEENAKSHEE
30.	CWJC/4840/1999 CONSOLIDATION	1	MOTI SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR PANDEY	Mr.(SC8) Mr.SHASHI DHAR JHA
31.	CWJC/4855/1999 LAND CEILING (PRE-	1	DEO CHANDRA SAHU & ANR vs THE STATE OF BIHAR & ORS	Mr.MURLI MANOHAR SINGH Mr.YOGENDRA KUMAR Mr.SURENDRA KUMAR	Mr.S.J.RAHMAN (SC)C Mr.ASHOK KUMAR KARNA Mr.RAMADHAR SINGH Mr.AJAY (GA12)
32.	CWJC/4934/1999 LAND CEILING (PRE-	1	MOST.RAJ MAHAL KUER vs THE STATE OF BIHAR & ORS	Mr.ASHWINI KUMAR RAI	Mr.S.J.RAHMAN (SC)C Mr.AJAY (GA12) Mr.G.D.CHOUBEY
33.	CWJC/5371/1999 with LAND CEILING (PRE-	1	BIBI ANWARI KHATOON @ ANWARI&O vs THE STATE OF BIHAR & ORS	Mr.AHSANUDDIN AMANULLAH	Mr.(GP9) Mr.M.NASRUL HODA KHAN Mr.MD.TAMATULLAH
34.	CWJC/5402/1999 LAND CEILING (PRE-	1	BIBI ANWARI KHATOON & ORS vs THE STATE OF BIHAR & ORS	Mr.AHSANUDDIN AMANULLAH	(GP9) Mr.M.NASRUL HODA KHAN Mr.MD.RAHMATULLAH KHAN
35.	CWJC/5672/1999 OTHERS	1	GAJADHAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMASHISH Mr.MRIGENDRA KUMAR	Mr.(SC8) Mr.SANJAY KUMAR SINHA Mr.SARVENDRA KUMAR VERMA Mr.(GP4)
36.	CWJC/5681/1999 SHAIRAT	1	SHRAWAN TEWARI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH Mr.UDAY SHANKAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.(SC8)
37.	CWJC/5851/1999 BIHAR TENENCY ACT	1	SRI SHIVA NANDAN MANDAL vs THE STATE OF BIHAR & ORS	Mr.VIVEKA NAND PATHAK	Mr.(GP2)
38.	CWJC/6128/1999 MUTATION ACT	1	SADIQUE JOLAHA @ SADIQUE MIAN& vs THE STATE OF BIHAR & ORS	Mr.RAMASHISH	Mr.H.P.SINGH (SC1)SC
39.	CWJC/6213/1999 LAND CEILING (SURP	1	MOST. SAVITRI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA MOHAN SINGH Mr.RANJIT KUMAR YADAV	Mr.(GP2)
40.	CWJC/6391/1999 B.PRIVILEGED-PERS	1	NARAYAN PRASAD SINGH vs RAM UDAY SINGH & ORS	Mr.OM PRAKASH SRIVASTAV Mr.SHRI KRISHNA SINHA	Mr.(GP2) Mr.CHANDRA KANT
41.	CWJC/6900/1999 LAND CEILING (PRE-	1	PANDEY SHAILESH KUMAR AND ORS. vs THE STATE OF BIHAR & ORS	Mr.OM PRAKASH SRIVASTAV Mr.SHRI KRISHNA SINHA	Mr.S.A.ALAM (SC)C Mr.MAHESHWAR PRASAD Mr.AJAY (GA12) Mr.RAGHAV PRASAD
42.	CWJC/7966/1999 LAND CEILING (PRE-	1	PANDEY SHAILESH KUMAR AND ORS. vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.S.A.ALAM (SC)C Mr.MAHESH NARAYAN PARBAT Mr.RAJIV RANJAN SRIVASTAVA Mr.AJAY (GA12) Mr.AMIT RANJAN Mr.KUMAR VEERENDRA NARAYAN
43.	CWJC/6902/1999 LAND CEILING (PRE-	1	AMLA THAKUR & ANR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR I	Mr.(GP2) Mr.JAGNNATH SINGH Mr.SUMAN KUMAR PANDEY
44.	CWJC/7000/1999 MUTATION ACT	1	SARASWATI MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRAWEEEN KR.JAIPURIYAR	Mr.(GP2) Mr.SATENDRA KUMAR DUBEY
45.	CWJC/7073/1999 BIHAR TENENCY ACT	1	SATYANARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR MATHUR	Mr.V.K.BHAGAT (SC)C Mr.R. K. SINHA
46.	CWJC/7243/1999 LAND CEILING (SURP	1	RAMANAND CHOUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR PANDEY	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
47.	CWJC/7523/1999 LAND REFORMS ACT	1	RAJEEV NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.AZHAR ALAM Mr.SHARJEEL MAHMOOD HASHMI	Mr.V.K.BHAGAT (SC)C
48.	CWJC/13651/2002 LAND CEILING (SURP	4	MD.TAHSEEN vs THE STATE OF BIHAR & ORS		

**Thursday the 7th May 2015**  
**Court No. 25 (AT 10.30 A.M.)**  
**Mr. Justice Shivaji Pandey**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./46761/2012 QUASHING(144 CR.P. QSH F.I.R. FOR OTH	2 MERAJUL ISLAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MAN BANSH	Mr.DR.KR.UDAY PRATAP(APP)
2.	CR. MISC./46824/2012 QUASHING(409,420,4 QSH F.I.R. FOR DIR	3 NARENDRA MOHAN JHA vs THE STATE OF BIHAR	Mr.SHRAWAN KUMAR SARAF Mr.BINOD KUMAR Mr.ASHOK KUMAR GUPTA	Mr.CHOUBEY JAWAHAR (APP)
3.	CR. MISC./46957/2012 QUASHING(467,406,3 QUASHING	8 TUHINANSHU KUMAR PODDAR & ORS. vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.MADHURI LATA (APP) Mr.BASANT KUMAR TRIPATHY
4.	CR. MISC./46958/2012 QUASHING(145 CR.P. QUASHING	2 BAIJNATH SAO & ANR. vs STATE OF BIHAR & ANR	Dr.LEELAWATI KUMARI	Mr.BINOD KUMAR-2 (APP)
5.	CR. MISC./47057/2012 QUASHING(307,324,5 QSH S.T	3 NAGENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SUNIL KUMAR PANDEY(APP) Mr.AWADHESH KUMAR SINGH
6.	CR. MISC./47122/2012 QUASHING(147,341)- QSH F.I.R. FOR CON	8 SURESH PRASAD SAH @ SURESH PRASAD BARANWAL vs THE STATE OF BIHAR	Mr.AMAR PRAKASH	Mr.SHARDA KUMARI(APP) Mr.SANJEEV KUMAR SINGH
7.	CR. MISC./47233/2012 QUASHING(73,82 CR. QSH F.I.R. FOR OTH IN (CR. WJC/1003/2012)	2 REKHA DEVI vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH Mr.KAUSHLENDRA NARAIN SINGH	Mr.S.DAYAL (APP)
8.	CR. MISC./47248/2012 QUASHING(341,452,3 QSH F.I.R. FOR CON	2 SHIV NANDAN MISTRY & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA	Mr.AMIT KUMAR RAKESH(APP)
9.	CR. MISC./47251/2012 QUASHING(420,467,4 QSH F.I.R. FOR DIR	2 ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.ANSUL	Mr.S.EHTESHAMUDDIN (APP)
10.	CR. MISC./47708/2012 QUASHING(498A/34)- QSH F.I.R. FOR CON	4 MEENA KUMARI @ MEENA SINHA & ORS. vs THE STATE OF BIHAR	Mr.DHANENDRA CHAUBEY Mr.PRAMOD PANDEY	Mr.SHARDA KUMARI (APP) Mr.MANOJ KUMAR SINHA
11.	CR. MISC./48143/2012 QUASHING(379,406,5 QSH COMPLAIN FOR C	2 RANJAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR	Mr.S.DAYAL (APP)
12.	CR. MISC./48196/2012 QUASHING(379,504)- QSH COMPLAIN FOR C	6 OM PRAKASH AMAN vs STATE OF BIHAR & ANR	Mr.SAKET TIWARY	Mr.MATLOOB RAB (APP) Mr.VINAY RANJAN
13.	CR. MISC./48219/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	2 KUNDAN SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.NAVIN KR.PANDEY (APP)
14.	CR. MISC./48222/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 NAGENDRA SINGH & ANR vs STATE OF BIHAR & ANR	Mr.SUDHIR RANJAN	Mr.DR.KUMAR UDAY PRATAP(APP)
15.	CR. MISC./48236/2012 QUASHING(406/323/5 QSH F.I.R. FOR CON	2 VIR BAHADUR SINGH & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.CHANDRA SHEKHAR SINGH	Mr.L.K.SHARMA (APP)
16.	CR. MISC./48252/2012 QUASHING(406/34)-I QSH F.I.R. FOR DIR	2 RAJ KISHORE MAHTO vs STATE OF BIHAR & ANR	Mr.PURUSHOTTAM KUMAR JHA	Mr.BINOD KUMAR(APP)
17.	CR. MISC./48257/2012 QUASHING(448A)-IPC QSH COMPLAIN FOR C	2 PRASHANT KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.JHARKHANDI UPADHYAY(APP)
18.	CR. MISC./48268/2012 QUASHING(494,498A) QUASHING	2 SANJEET MAHTO & ANR. vs STATE OF BIHAR & ANR	Mr.BALRAM KAPRI	Mr.DR.INDIWAR KUMARI(APP)
19.	CR. MISC./48269/2012 QUASHING(406)-IPC QUASHING	2 HARI SAO vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.NIRAJ KUMAR	Mr.MAYANAND JHA (APP)
20.	CR. MISC./48277/2012 QUASHING(307,324,5 QSH F.I.R. FOR CON	2 SK. TULLU & ORS. vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.J.UPADHYAY(APP)
21.	CR. MISC./48279/2012 QUASHING(396,120B) QSH F.I.R. FOR OTH	2 RAMANUJ THAKUR @ BHULLU @ GUDDU THAKUR vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.ANIRUDH KUMAR SINHA Mr.ARUN KUMAR SINHA	Mr.NITYA NAND TIWARY(APP)
22.	CR. MISC./48291/2012 QUASHING(420/406/4 QSH COMPLAIN FOR O	2 MANOKAMNA SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.M.HAQUE (APP)
23.	CR. MISC./48302/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2 SANJIV RAI & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA	Mr.BHARAT LAL (APP)
24.	CR. MISC./49674/2012 QUASHING(419,420,4 QSH F.I.R. FOR OTH	2 GUDIA KUMARI vs THE STATE OF BIHAR	Mr.MUKESH KANT	Mr.PRADEEP NR. KUMAR(APP)
25.	CR. MISC./50629/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2 SUSHANT KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.ARUN KUMAR(APP)
26.	CR. MISC./50647/2012 QUASHING(379/392/3 QSH COMPLAIN FOR C	2 SUNAINA KUWAR vs STATE OF BIHAR & ANR	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.ARUN KUMAR (APP)

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27.	CR. MISC./50653/2012 QUASHING(120B)-IPC QSH F.I.R. FOR DIS	6	LAL MOHAN SINGH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.ZAINUL ABEDIN(APP)
28.	CR. MISC./50659/2012 QUASHING(228 CR.P. QSH S.T	2	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.RAMESH CHANDRA(APP)
29.	CR. MISC./50660/2012 QUASHING(125 CR.P. QSH COMPLAIN FOR O	2	UMESH PRASAD SINGH vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, DEPARTMENT OF LAW GOVT. OF BIHAR & ANR.	Mr.SANJEEV KUMAR Mr.VISHWANAND UPADHAY	Mr.MAYANAND JHA (APP)
30.	CR. MISC./50669/2012 QUASHING(228A CR.P QSH F.I.R. FOR DIS	2	CHANDRIKA RAI vs STATE OF BIHAR & ANR	Mr.DEWENDRA NARAYAN SINGH	Mr.SMT.VEENA RANI PD.(APP)
31.	CR. MISC./50672/2012 QUASHING(420,418)- QSH COMPLAIN FOR C	1	RAM SURESH PRASAD @ RAM SURESH vs THE STATE OF BIHAR	Mr.AMIR ALAM	Mr.RAM SUMIRAN RAI (APP)
32.	CR. MISC./50675/2012 QUASHING(203 CR.P. QUASHING	1	PRANAW KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR JHA	Mr.MINA SINGH(APP)
33.	CR. MISC./50682/2012 QUASHING(P/C ACT) QSH F.I.R. FOR DIR	1	CHANDRA DEO SINGH vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA & ANR.	Mr.PANKAJ MAIJORWAR	Mr.RAMAKANT SHARMA(L.O.(I/C VIGI.)
34.	CR. MISC./50691/2012 QUASHING(202)-IPC QUASHING	1	UPANESH KUMAR vs THE STATE OF BIHAR	Mr.KALYAN SHANKAR Mr.MANOJ KUMAR	Mr.R.B.S.PAHEPURI(APP)
35.	CR. MISC./50733/2012 QUASHING(406,409,4 QSH F.I.R. FOR CON	2	GUFRAH AHMAD & ANR. vs THE STATE OF BIHAR	Mr.AMISH KUMAR	Mr.SURESH PD.SINGH(APP)
36.	CR. MISC./50741/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2	ETWARI KUMAR JAISWAL @ ETWARI CHOWDHARY vs THE STATE OF BIHAR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJAY KUMAR 2(APP)
37.	CR. MISC./50743/2012 QUASHING(420,467)- QUASHING	2	RAM PYARE PRASAD YADAV vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AJAY KUMAR 1(APP)
38.	CR. MISC./50749/2012 QUASHING(420/419/4 QSH F.I.R. FOR DIR	2	SATYA NARAYAN SINHA vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.AKHILESHWAR DAYAL (APP)
39.	CR. MISC./50771/2012 QUASHING(323,498A) QSH F.I.R. FOR OTH	13	AHMAD ALI & ANR. vs STATE OF BIHAR & ANR	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN	Mr.VEENA RANI PD.(APP) Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH
40.	CR. MISC./50772/2012 QUASHING(420,467,4 QUASHING	2	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJAY KUMAR-2(APP)
41.	CR. MISC./50773/2012 QUASHING(304/34)-I QSH F.I.R. FOR CON	5	CHANDAN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SANJAY SINHA	Mr.MADAN KUMAR (APP)
42.	CR. MISC./50777/2012 QUASHING(133 CR.P. QUASHING	1	GHANSHYAM JEE SINHA vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY	Mr.C.JAWAHAR(APP)
43.	CR. MISC./50785/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	1	MUNNA KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SANJAY KR.PANDEY(APP)
44.	CR. MISC./50790/2012 QUASHING(465,468)- QSH COMPLAIN FOR C	1	NALINI RANJAN @ NANHE BABU @ NALINI RANJAN PRASAD SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.AMAR NATH MISHRA Mr.BRAJ NANDAN SINGH	Mr.SHARDANAND JHA(APP)
45.	CR. MISC./50801/2012 QUASHING(406,420,4 QSH F.I.R. FOR CON	2	MD. UMAR ANSARI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.MAYANAND JHA(APP)
46.	CR. MISC./50807/2012 QUASHING(498A)-IPC QUASHING	3	AMRIT ANAND @ CHHOTU & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV LOCHAN Mr.DR. CHANDRA SHEKHAR AZAD	Mr.MURLIDHAR (APP) Mr.JAY RAM PRASAD
47.	CR. MISC./50813/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.MUKESH KR.SINGH (APP) Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA
48.	CR. MISC./50825/2012 QUASHING(164 CR.P. QSH F.I.R. FOR OTH	5	MANTUN SINGH vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE BHAGALPUR & ORS.	Mr.KUMARI JYOTI	Mr.ANUSUIYA JAISWAL(APP)
49.	CR. MISC./50830/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	2	GANESH PRASAD MANDAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.CHANDRA BHUSHAN PRASAD (APP)
50.	CR. MISC./50831/2012 QUASHING(406,420,4 QUASHING	2	JITAN MANDAL vs THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN	Mr.NITYA NAND(APP)
51.	CR. MISC./50838/2012 QUASHING(216 CR.P. QUASHING	2	MUKESH KUMAR vs THE UNION OF INDIA THROUGH CBI	Mr.HEMANT KUMAR	Mr.BIPIN KUMAR SINHA(SC CBI)
52.	CR. MISC./50858/2012 QUASHING(319 CR.P. QSH F.I.R. FOR OTH	2	AVINASH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.KUMAR DHIRENDRA PRATAP SINGH	Mr.A.L.PANDIT(APP)
53.	CR. MISC./50871/2012 QUASHING(379/498A/ QSH F.I.R. FOR OTH	6	MANOJ KUMKAR LAL @ BHOLA LAL & ANR. vs THE STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.SHYAM KISHOR DAS	Mr.RAJEEV NAYAN (APP)
54.	CR. MISC./50886/2012 QUASHING(498(A),4 QSH COMPLAIN FOR C	3	PRAVEEN SAGAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.UMA NATH MISHRA(APP)
55.	CR. MISC./50926/2012 QUASHING(498A/323/ QSH F.I.R. FOR CON	3	MD. JAMSHED ALAM & ANR. vs STATE OF BIHAR & ANR	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.SANJAY KR.SHARMA (APP)

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56.	CR. MISC./50945/2012 QUASHING(13 PIC AC QSH F.I.R. FOR DIS	3	ARUN KUMAR SINGH @ ARUN KUMAR vs THE STATE OF BIHAR THROUGH C.B.I	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.BIPIN KUMAR SINHA (SC.CBI.)
57.	CR. MISC./50953/2012 QUASHING(376,448,3 QUASHING	3	SIRIYA YADAV vs THE STATE OF BIHAR	Mr.RADHA MOHAN PATHAK	Mr.NAZIR AHMAD(APP)
58.	CR. MISC./50954/2012 QUASHING(375,448,3 QSH F.I.R. FOR CON	3	PREM CHANDRA JHA & ORS. vs THE STATE OF BIHAR	Mr.SATISH CHANDRA JHA-3	Mr.UDAY CHANDRA PRASAD (APP)
59.	CR. MISC./12367/2013 QUASHING(245 CR.P. QSH COMPLAIN. FOR	13	SURESH PRASAD vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR	Mr.MAYANAND JHA(APP) Mr.RAJESH KUMAR SHARMA Mr.SUNIL KUMAR SINGH
60.	CR. MISC./12361/2013 QUASHING(304B,201, QSH F.I.R. FOR CON	13	RAJENDRA SAH & ORS. vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.ABHAY KR. RAI (APP)
61.	CR. MISC./12367/2013 QUASHING(302,120B, QSH F.I.R. FOR CON	13	SURENDRA YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.ANITA KUMARI (APP)
62.	CR. MISC./12375/2013 QUASHING(144 CR.P. QSH COMPLAIN FOR O	13	BAGESHWARI DEVI vs THE STATE OF BIHAR THROUGH THE COLLECTOR, SIWAN & ORS.	Mr.SUNIL KUMAR ALIAS SHARMA	Mr.ANIL KUMAR (APP)
63.	CR. MISC./12384/2013 QUASHING(279/304A) QSH F.I.R. FOR CON	13	MD. SHAHID KARIM @ SHAHID KARIM ANSARI vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.NAWAL KISHOR PD.(APP)
64.	CR. MISC./12395/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	11	MUNNA PASWAN & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR NO.III	Mr.PARMANAND PRASAD (APP)
65.	CR. MISC./12398/2013 QUASHING(406,3 D/P QSH COMPLAIN FOR C	13	VISHWAKNAND SHARMA & ANR vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.MD. ASLAM ANSARI (APP)
66.	CR. MISC./12400/2013 QUASHING(341,342)- QSH F.I.R. FOR CON	13	VIJAY SAH & ORS. vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV	Mr.SHAILENDRA KR. 1(APP)
67.	CR. MISC./12411/2013 QUASHING(307,325,1 QSH F.I.R. FOR CON	13	RAMBALI VERMA & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR YADAV	Mr.NARSINGH TANTI (APP)
68.	CR. MISC./12418/2013 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	13	NILESH KUMAR vs THE STATE OF BIHAR	Mr.MANINDRA KISHORE SINGH	Mr.SANJAY KR.TIWARY(APP)
69.	CR. MISC./12428/2013 QUASHING(188)-IPC QSH F.I.R. FOR DIR	13	MANOJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.NAWAL KISHOR PRASAD Mr.PRABHA SINGH	Mr.NITYANAND (APP)
70.	CR. MISC./12438/2013 QUASHING(420/406)- QSH F.I.R. FOR CON	13	INDRA DEO RAM vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SHARMA Mr.SAROJ KUMAR SHARMA	Mr.PARMANAND PRASAD (APP)
71.	CR. MISC./12447/2013 QUASHING(146 CR.P. QSH COMPLAIN FOR O	17	RAM BILASH SAH vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.RAJENDRA PD. NAT (APP) Mr.BINOD KUMAR Mr.SANJEEV SARAN
72.	CR. MISC./12450/2013 QUASHING(498A/3/4 QSH F.I.R. FOR CON	10	TAHIR ANSARI & ORS vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.SATYENDRA NARAYAN SINGH	Mr.MD.ARIF(APP) Mr.NILESH KUMAR Mr.RAVI RANJAN
73.	CR. MISC./12459/2013 QUASHING(145 CR.P. QSH COMPLAIN FOR O	13	BRAHM NARAYAN JHA vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ARUN KR.PANDEY (APP)
74.	CR. MISC./12464/2013 QUASHING(341,504)- QSH COMPLAIN FOR C	13	MEENA KUMARI @ JUHI & ORS. vs STATE OF BIHAR & ANR	Mr.S. JAMIL AKHTAR Mr.ARVIND KUMAR SINHA	Mr.JHARKHANDI UPADHYAY (APP)
75.	CR. MISC./12466/2013 QUASHING(302,120(B QSH F.I.R. FOR CON	13	INDRADEO CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.SANJAY KR.TEWARY 1(APP)

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**Thursday the 7th May 2015**  
**Court No. 38 (AT 10.30 A.M.)**  
**Mr. Justice Vikash Jain**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./48445/2012 QUASHING(3/4 BIHAR QSH F.I.R. FOR CON	2 MANAN MISHRA @ MANAN KUMAR MISHRA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.JHARKHANDI UPADHYAY(APP)	
2.	CR. MISC./48446/2012 QUASHING(16 P.F.A. QSH COMPLAIN FOR C	2 SITARAM KHAITAN & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.UPENDRA KUMAR (APP)	
3.	CR. MISC./48566/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 SUBHASH SINGH @ ARUN SINGH & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.RAM ANURAG SINGH(APP)	
4.	CR. MISC./48568/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 RAVI KANT MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.BINDESHWAR PRASAD SINGH Mr.ASHOK KUMAR	Mr.MITHILESH KUMAR KHARE(APP) Mr.SHEEL BHADRA JHA	
5.	CR. MISC./48868/2012 QUASHING(323)-IPC QSH COMPLAIN FOR O	3 RAJIV SHARMA @ DARA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRABHASH RANJAN THAKUR	Mr.BINOD KUMAR(APP) Mr.DHANANJAYA NATH TIWARI	
6.	CR. MISC./48887/2012 QUASHING(498A,494) QUASHING	2 SUJIT KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR Mr.HARENDRA PRASAD	Mr.SURESH PD. SINGH (APP) Mr.BIRENDRA KUMAR SINGH	
7.	CR. MISC./48970/2012 QUASHING(504/34)-I QUASHING	3 DAYA NAND JHA & ORS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.A.A.KHAN(APP)	
8.	CR. MISC./48989/2012 QUASHING(420,120B) QSH F.I.R. FOR CON	2 BIPUL SARAN vs STATE OF BIHAR & ANR	Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY	Mr.ARUN KUMAR (APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	
9.	CR. MISC./49057/2012 QUASHING(379/323/5 QSH F.I.R. FOR CON	2 BACHNESHWAR PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.CHANDRA SEN PD.SINGH (APP)	
10.	CR. MISC./51041/2012 QUASHING(406/120B) QUASHING	4 MD. TAJMAMUL HUSSAIN vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.MAYANAND JHA (APP) Mr.RAJ SHEKHAR	
11.	CR. MISC./51068/2012 QUASHING(406,417,4 QUASHING	10 L. AJIT KUMAR @ AJIT KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA Mr.SHARDA NAND MISHRA	Mr.J.UPADHYAY(APP) Mr.ANIL KUMAR Mr.ANIL KUMAR SINGH	
12.	CR. MISC./51100/2012 QUASHING(467,468,4 QSH COMPLAIN FOR C	10 BINOD KUMAR AGRAWAL vs THE STATE OF BIHAR	Mr.RAM SEVAK CHOUDHARY	Mr.M.K.KHARE(APP)	
13.	CR. MISC./16/2013 QUASHING(498A/406) QSH COMPLAIN FOR C	6 MANISH UPADHYAY @ MANISH KUMAR UPADHYAY & ORS. vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.SANJAY KUMAR OJHA Mr.GOPAL SWAROOP DUBEY	Mr.SMT.ANURADHA SINGH (APP)	
14.	CR. MISC./49/2013 QUASHING(409)-IPC QUASHING	11 DINESH PRASAD vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.RAM CHANDRA SAHNI (APP)	
15.	CR. MISC./50/2013 QUASHING(P/C ACT) QSH F.I.R. FOR CON	2 DHANUK PRASAD GUPTA @ DHANUSH PRASAD GUPTA & ORS vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.GOURANGA CHATTERJEE	Mr.RAMAKANT SHARMA(L.O.(I/C VIGI.)	
16.	CR. MISC./151/2013 QUASHING(25(1-B)A, QSH F.I.R. FOR CON	11 RAM BALAK MAHATO vs THE STATE OF BIHAR	Mr.RAM NARAYAN JHA	Mr.PUSHPA SINHA(APP) Mr.GAUTAM KUMAR YADAV	
17.	CR. MISC./172/2013 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 JULY KUMARI & ORS. vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.BINOD KUMAR-2 (APP) Mr.AMRENDRA KUMAR	
18.	CR. MISC./183/2013 QUASHING(57/10/13 QSH COMPLAIN FOR C	19 ARUN KUMAR SHARMA vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.BRAJ KISHORE PD.(APP)	
19.	CR. MISC./344/2013 QUASHING(3(I)(X) S QUASHING	17 RAM PRIT MANJHI vs THE STATE OF BIHAR & ORS	Mr.DHRAMVEER	Mr.DILIP KUMAR(APP) Mr.RANJEET KUMAR PANDEY	
20.	CR. MISC./661/2013 QUASHING(498A,34)- QSH F.I.R. FOR DIR	28 SUDERSHAN PD. SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH Mr.ALOK KUMAR ALOK	Mr.MAYANAND JHA(APP) Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.RAM BINOD SINGH	
21.	CR. MISC./666/2013 QUASHING(354/323/3 QSH F.I.R. FOR CON	9 KUSHLESH KUMAR JAISWAL @ BABLOO & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.SATYENDRA PRASAD (APP)	
22.	CR. MISC./727/2013 QUASHING(407,420,4 QSH F.I.R. FOR CON	9 BIRDEO SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	Mr.BRAJ KISHORE PD.(APP) Mr.ANIRUDH KUMAR VERMA	
23.	CR. MISC./748/2013 QUASHING(467,420,4 QSH F.I.R. FOR DIS	10 ANNAPURNA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR SINGH	Mr.RAJENDRA NATH JHA (APP) Mr.SANJEEV KUMAR	
24.	CR. MISC./857/2013 QUASHING(353/188)- QSH F.I.R. FOR CON	7 HARISHCHANDRA PANDEY vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.DR.AJIT KUMAR (APP)	
25.	CR. MISC./985/2013 QUASHING(366)-IPC QSH F.I.R. FOR CON	20 CHANDAN KUMAR @ ATISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SMT.ANITA KUMARI (APP)	

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26.	CR. MISC./1299/2013 QUASHING(323,504,1 QSH COMPLAIN FOR O	23 GAURI SHANKER PASWAN vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA Mr.SUSHIL KUMAR SINGH	Mr.H.A.KHAN (APP) Mr.PUSHPENDRA KUMAR SINGH
27.	CR. MISC./1330/2013 QUASHING(406,420)- QUASHING	5 MAX NEW YORK LIFE INSURANCE CO. LIMITED vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA	Mr.AJAY KUMAR-2(APP)
28.	CR. MISC./1335/2013 QUASHING(420)-IPC QSH COMPLAIN FOR C	4 MAHANT AMIRI GOSWAMI vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR	Mr.PARMANAND KUMAR (APP) Mr.JANARDAN PRASAD SINGH Mr.ARBIND KUMAR SINGH
29.	CR. MISC./12531/2013 QUASHING(245 CR.P. QSH COMPLAIN. FOR	13 YASHVANT JHA @ JASHVANT KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH Mr.PRAVIN KUMAR	Mr.HIRDAY PD.SINGH(APP)
30.	CR. MISC./12533/2013 QUASHING(397,399)- QSH F.I.R. FOR DIS	13 KRISHNANDAN PRASAD vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.JAGDCHAR PRASAD (APP)
31.	CR. MISC./12551/2013 QUASHING(344/346/3 QSH F.I.R. FOR DIR	13 RAM BALAK SINGH vs THE STATE OF BIHAR & ORS	Mr.NAVIN KUMAR Mr.BRAJ NANDAN SINGH	Mr.S.M.RAHMAN (APP)
32.	CR. MISC./12552/2013 QUASHING(16 PREV. QUASHING	13 MUNNA MIAN @ SARFARAJ @ MANNA MIYAN vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.DEVENDRA PRASAD	Mr.AMITESH KUMAR(APP)
33.	CR. MISC./12558/2013 QUASHING(307/379/3 QSH F.I.R. FOR DIS	13 BIJENDRA YADAV vs STATE OF BIHAR & ANR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.UPENDRA KUMAR (APP)
34.	CR. MISC./12587/2013 QUASHING(498A,323, QSH F.I.R. FOR CON	10 RAMADHAR YADAV & ORS vs STATE OF BIHAR & ANR	Mr.LOKESH KUMAR SINGH	Mr.UDAY CHANDRA PRASAD (APP) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY
35.	CR. MISC./12607/2013 QUASHING(419,468)- QSH COMPLAIN FOR C	9 SAIFULLAH KHAN @ BHUTO KHAN vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.S.D. SINGH YADAV(APP) Mr.JAVED ASLAM Mr.ANSUL
36.	CR. MISC./12609/2013 QUASHING(498(A),32 QUASHING	8 SHIVOTAR SINGH vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR	Mr.YOGENDRA KR.SINGH(APP)
37.	CR. MISC./12627/2013 QUASHING(420)-IPC QSH COMPLAIN FOR C	10 CHANDAN KUMAR SINHA vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.H.A.KHAN (APP)
38.	CR. MISC./12646/2013 QUASHING(420,468/3 QSH COMPLAIN FOR C	10 NUZHAT HUSSAIN & ORS. vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.C.JAWAHAR (APP) Mr.SUDHIR KUMAR SINHA
39.	CR. MISC./12674/2013 QUASHING(420,406,3 QSH F.I.R. FOR CON	9 RAJ KISHORE PRASAD 'ANIL' vs THE STATE OF BIHAR	Mr.GAJANAN MISHRA	Mr.SHAIENDRA KUMAR SINGH(APP) Mr.SANGEET DEOKULIAR Mr.NAND KISHORE PRASAD
40.	CR. MISC./12693/2013 QUASHING(406,420)- QUASHING	7 SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.A.L.PANDIT(APP) Mr.ANJANI KUMAR SINHA NO- 1
41.	CR. MISC./12732/2013 QUASHING(406,417)- QSH COMPLAIN FOR C	10 MADAN DWIVEDI vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.AKBAR ALI (APP)
42.	CR. MISC./12746/2013 QUASHING(420/34,40 QSH F.I.R. FOR CON	10 RAJENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR SINHA	Mr.PRADIP NARAYAN KUMAR (APP)
43.	CR. MISC./12773/2013 QUASHING(323,504,1 QUASHING	10 SHAMBHU SAH & ORS. vs STATE OF BIHAR & ANR	Mr.SHIVPUJAN SAHAY	Mr.SHYAM KR. SINGH (APP) Mr.RAMA KANT JHA
44.	CR. MISC./12780/2013 QUASHING(504,420)- QSH COMPLAIN FOR C	11 RANVIR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.SUCHETA YADAV(APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
45.	CR. MISC./12799/2013 QUASHING(379)-IPC QSH COMPLAIN FOR C	9 RAJESH KUMAR @ BABLOO & ORS vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR PRASAD	Mr.SHARDANAND JHA (APP)
46.	CR. MISC./12814/2013 QUASHING(202)-IPC QSH COMPLAIN. FOR	9 DR. SABITA NARAYAI PRASAD @ DR. SALITA NARAYANI PRASAD vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH Mr.ASHUTOSH KUMAR	Mr.S.D. SINGH YADAV(APP)
47.	CR. MISC./12866/2013 QUASHING(498A,306, QSH F.I.R. FOR CON	8 SIYAMANI DEVI & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.NAND KUMAR(APP)
48.	CR. MISC./12943/2013 QUASHING(307,379,3 QSH F.I.R. FOR CON	10 BULLET PANDEY @ AMRENDRA PANDEY @ AMRENDRA KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.RANJEET KUMAR SINGH	Mr.MD. FAHIMUDDIN (APP)
49.	CR. MISC./12975/2013 QUASHING(379,323)- QUASHING	11 MAHESHWAR SINGH & ORS. vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.HARENDRA PD. (APP) Mr.SUDISH KUMAR Mr.SHIVENDRA NARAYAN SINHA
50.	CR. MISC./13046/2013 QUASHING(420,406,3 QSH F.I.R. FOR CON	11 SANJEEV KUMAR SINGH @ SANJEEV SINGH @ CHHOTU & ANR vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.MD.SUFYIAN(APP)
51.	CR. MISC./13049/2013 QUASHING(307,379,3 QSH F.I.R. FOR OTH	11 ASHA KUMARI & ORS vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.MEERA SINGH	Mr.SHYAM KUMAR SINGH(APP) Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ
52.	CR. MISC./13058/2013 QUASHING(417,465)- QSH COMPLAIN FOR C	10 MD. MERAJ @ MERAJ ALAM @ MERAJ RAHMANI vs STATE OF BIHAR & ANR	Mr.SHAMBHU NATH CHOUBEY Mr.ARUN KUMAR LAL	Mr.SANJAY KR.SINGH(APP)

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53.	CR. MISC./13095/2013 QUASHING(406)-IPC QSH COMPLAIN FOR C	13	DAYANAND SINGH vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR	Mr.KUMAR BIRENDRA NARAYAN (APP) Mr.RAJ KISHOR PRASAD
54.	CR. MISC./13138/2013 QUASHING(323,387)- QSH COMPLAIN FOR C	9	PRAMOD KUMAR NIRALA vs STATE OF BIHAR & ANR	Mr.KAILASH NATH DIWAKAR	Mr.PRONOTI SINGH(APP)
55.	CR. MISC./13166/2013 QUASHING(47(G) EXC QSH COMPLAIN FOR C	10	SHRAWAN RAI vs THE STATE OF BIHAR	Mr.NITYANAND	Mr.UPENDRA KUMAR (APP)
56.	CR. MISC./13174/2013 QUASHING(344,323)- QSH F.I.R. FOR CON	10	KAUSHAL KISHOR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.YOGESH KUMAR	Mr.AWADHESH KR.SINGH(APP)
57.	CR. MISC./13177/2013 QUASHING(427,430,4 QSH F.I.R. FOR CON	10	SUDHAKAR JHA vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA Mr.SURENDRA KISHORE THAKUR	Mr.RENUKA RATNAKAR (APP)
58.	CR. MISC./13194/2013 QUASHING(498A,341, QSH F.I.R. FOR CON	11	MANOJ KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SHAIENDRA KUMAR SINGH	Mr.JAGDHAR PD. (APP)
59.	CR. MISC./13239/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	9	KRISHNA SAH & ANR. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II	Mr.TARUN PD. MANDAL (APP) Mr.KAILASH BEHARI VERMA Mr.RAVI RANJAN Mr.CHANDAN KUMAR KASHYAP Mr.AMIT KUMAR Mr.ASHOK KUMAR JHA Mr.NILESH KUMAR
60.	CR. MISC./13257/2013 QUASHING(376(G),12 QUASHING	8	SANJAY THAKUR @ SANJAY SHARMA vs THE STATE OF BIHAR	Mr.GOPAL JHA Mr.KUMAR CHANDRA SHEKHAR	Mr.KUMAR RANJIT RANJAN(APP) Mr.MANISH KUMAR NO 13
61.	CR. MISC./13316/2013 QUASHING(379,447,3 QSH F.I.R. FOR CON	10	AKASH KUMAR vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.UPENDRA KUMAR(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.SURYA PRAKASH SINGH Mr.ADITYA NARAYAN SINGH 1(APP)
62.	CR. MISC./13369/2013 QUASHING(420,323)- QSH COMPLAIN FOR C	8	MASUDOOR REHMAN & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR GHOSARVEY	Mr.MADHURI LATA (APP) Mr.NEERAJ KUMAR ALIAS SANIDH
63.	CR. MISC./13372/2013 QUASHING(302,448,3 QUASHING	8	SHIV SHANKAR RAI @ SUMAN SAURABH vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR Mr.DILIP KUMAR	Mr.PRANAV KUMAR (APP) Mr.SANJAY KUMAR NO.-7
64.	CR. MISC./13373/2013 with QUASHING(498A),3/4 QSH COMPLAIN FOR C	10	MANISH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.KAILASH BEHARI VERMA Mr.RAKESH KUMAR	Mr.RAJENDRA SINGH SHASTRI JEE (APP) Mr.SANJAY KUMAR NO.-7
65.	CR. MISC./44065/2014 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4	ARUNDHATI DEVI & ORS vs STATE OF BIHAR & ANR	Mr.AMIR ALAM	Mr.ASHOK KR. SINGH 1 (APP)
66.	CR. MISC./13405/2013 QUASHING(379,323,4 QSH COMPLAIN FOR C	8	SUNAINA @ SUNAINA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SAHNI	Mr.R.P.S.SINGH(APP) Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH
67.	CR. MISC./13441/2013 QUASHING(323,498A) QUASHING	8	AKBAR CHEEK & ORS. vs STATE OF BIHAR & ANR	Mr.MOHAMMED ABU HAIDAR	Mr.ANIL PD. SINGH (APP) Mr.KUMAR RAJEEV Ms.SHRUTI SINHA
68.	CR. MISC./13447/2013 with QUASHING(500)-IPC QSH COMPLAIN FOR C	7	SHAIENDRA DIXIT & ANR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.SATYENDRA NR.SINGH(APP) Mr.KUMAR RAJEEV Ms.SHRUTI SINHA
69.	CR. MISC./13927/2014 QUASHING(500)-IPC QSH COMPLAIN FOR C	4	SUNIL GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.DR. KUMAR UDAY PRATAP(APP) Mr.JITENDRA KR. SINGH (AAP) Mr.ANIL KUMAR SINGH(APP)
70.	CR. MISC./13451/2013 QUASHING(110 CR.P. QUASHING	8	VISHNUDEO OJHA & ANR. vs THE STATE OF BIHAR	Mr.DAMODAR PRASAD TIWARY	Mr.AJAY KUMAR-I(APP) Mr.PRITHVI NATH MISHRA
71.	CR. MISC./13452/2013 QUASHING(304B,498A QSH F.I.R. FOR DIR	10	BIPIN PATHAK @ BIPIN KUMAR PATHAK & ORS. vs THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.MANOJ KUMAR 1 (APP)
72.	CR. MISC./13467/2013 QUASHING(323,498A) QSH COMPLAIN FOR C	7	RAMPRIT GOND & ORS vs STATE OF BIHAR & ANR	Mr.VIJAY KR SINGH NO. 1 Mr.AJAY NANDAN SAHAY	Mr.NIRMALA KUMARI (APP) Mr.BIRJU PRASAD
73.	CR. MISC./13579/2013 QUASHING(420,406,1 QSH F.I.R. FOR CON	7	AWDHESH KUMAR MEHTA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR JHA	Mr.MAYANAND JHA(APP) Mr.KHATIM REZA
74.	CR. MISC./13615/2013 QUASHING(420,406)- QUASHING	7	USHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.ZAINUL ABEDIN(APP) Mr.AMRENDRA KUMAR JHA
75.	CR. MISC./13618/2013 QUASHING(302/34)-I QSH F.I.R. FOR CON	8	PRASADI YADAV & ORS vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.MAYANAND JHA(APP) Mr.KHATIM REZA
76.	CR. MISC./13650/2013 QUASHING(323,324,3 QUASHING	12	ROUSHAN ARA & ORS vs THE STATE OF BIHAR	Mr.ADITYA NATH JHA Mr.VIJAY KR SINGH NO. 1	Mr.GOPESH KUMAR (APP)
77.	CR. MISC./13672/2013 QUASHING(82,83 CR. QSH COMPLAIN FOR O IN (CR. WJC/696/2012)	8	JAHAN ARA BEGUM vs THE STATE OF BIHAR THROUGH SUPERINTENDENT OF POLICE, ROHTAS & ORS.	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR SINGH	

**Thursday the 7th May 2015**  
**Court No. 10 (AT 10.30 A.M.)**  
**Mr. Justice Ahsanuddin Amanullah**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./45374/2014 A.BAIL	3 JANARDAN SAH & ANR vs STATE OF BIHAR & ANR	Mr.ANSHU DHAR SHARMA	Mr.S.EHTESHAMUDDIN(APP)	
2.	CR. MISC./45384/2014 A.BAIL	1 UMESH DHARHI @ UMESH RAM vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.AJAY KR.JHA(APP)	
3.	CR. MISC./45629/2014 A.BAIL	1 GANESH SAH @ GANESH GUPTA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.RAJESH KUMAR(APP)	
4.	CR. MISC./45636/2014 A.BAIL	1 YUGAL YADAV vs THE STATE OF BIHAR	Mr.SYED. RIZWANUL HAQUE	Mr.ASHOK KUMAR(APP)	
5.	CR. MISC./45646/2014 A.BAIL	1 BINDA DEVI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.SUDHIR KUMAR SINGH	Mr.SATYENDRA PD.(APP) Mr.PRITISH KUMAR LAL	
6.	CR. MISC./45660/2014 with A.BAIL	1 RAJ MANGAL RAUT & ANR. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINGH	Mr.ANISH CHANDRA (APP) Mr.AMIT KUMAR RAKESH	
7.	CR. MISC./9123/2015 A.BAIL	1 SARSWATI DEVI & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SANGITA SHARMA(APP)	
8.	CR. MISC./45678/2014 A.BAIL	1 ROSHAN KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.M.RAB(APP) Mr.ARUN KUMAR JHA Mr.M.HAQUE (APP)	
9.	CR. MISC./45780/2014 A.BAIL	1 BHUSHAN RAJAK vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.ANAND KISHORE CHOUDHARY(APP)	
10.	CR. MISC./45798/2014 A.BAIL	1 ASHOK SINGH @ KUMAR ASHOK SINGH vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.NAZIR ANSARI(APP)	
11.	CR. MISC./45808/2014 A.BAIL	1 GANGA RAM & ORS. vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.AJAY KUMAR 2 (APP) Mr.NACHIKETA JHA	
12.	CR. MISC./45869/2014 with A.BAIL	1 INDU TRIVEDI & ANR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.SANJAY MANDAL	Mr.S.D.SINGH YADAV(APP) Mr.RADHA MOHAN PATHAK Mr.ASHUTOSH TRIPATHY	
13.	CR. MISC./47118/2014 A.BAIL	1 OMKAR NATH TRIVEDI @ ONKAR NATH TRIVEDI @ BABLU vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.SANJAY MANDAL	Mr.P.N.PANDIT (APP)	
14.	CR. MISC./45881/2014 A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.ANIL KUMAR(APP)	
15.	CR. MISC./45889/2014 A.BAIL	1 TETAR RAM vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.ANUJ KUMAR SRIVASTAVA(APP)	
16.	CR. MISC./45892/2014 A.BAIL	3 APURB KUMAR DAS @ APUR KUMAR DAS & ANR. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.ARUN KR. PANDEY (APP) Mr.PRABHAT RANJAN SINGH	
17.	CR. MISC./45894/2014 A.BAIL	1 SMT. MIRA KUMARI vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH	Mr.M.RAB(APP) Mr.M.HAQUE (APP)	
18.	CR. MISC./45901/2014 A.BAIL	1 MD. SAMAR vs THE STATE OF BIHAR	Mr.RANA SANJAY KUMAR SINGH	Mr.RINA SINHA (APP)	
19.	CR. MISC./47291/2014 A.BAIL	4 MUKESH KUMAR @ MUKESH MANDAL & ORS. vs THE STATE OF BIHAR	Mr.AJAY KUMAR JHA Mr.DHIRENDRA NATH JHA	Mr.SURENDRA PD.SINGH (APP)	
20.	CR. MISC./47292/2014 A.BAIL	4 CHHUTAHRU YADAV vs STATE OF BIHAR & ANR	Mr.KUNDAN KUMAR SINGH	Mr.UMESHANAND PANDIT(APP)	
21.	CR. MISC./47312/2014 A.BAIL	4 MOTI LAL KUSHWAHA vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.RITA VERMA (APP)	
22.	CR. MISC./47334/2014 A.BAIL	4 MANORMA DEVI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.BINOD KUMAR SINHA	Mr.KUMAR RANJIT RANJAN(APP)	
23.	CR. MISC./47346/2014 A.BAIL	3 RAJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.AJAY KUMAR NO.2(APP)	
24.	CR. MISC./47359/2014 A.BAIL	3 MANOJ KUMAR JHA @ MANOJ JHA vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SURENDRA PRASAD SINGH (APP)	
25.	CR. MISC./47399/2014 with A.BAIL	1 RAKESH PRASAD NARAYAN SAHI @ RAKESH PRASAD NARAIN SHAHI & ANR. vs STATE OF BIHAR & ANR	Mr.SUNEIL KUMAR THAKUR	Mr.DILIP KUMAR(APP)	
26.	CR. MISC./49635/2014 A.BAIL	1 SANJAY KUMAR RAI @ DABLOO & ORS vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.ROHIT KUMAR	Mr.M.DAYAL (APP)	
27.	CR. MISC./47401/2014 A.BAIL	1 AMBOJ YADAV & ANR. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.RAJENDRA SINGH SHASTRI JEE (APP)	
28.	CR. MISC./47404/2014 A.BAIL	1 RANJIT KUMAR @ RANJIT KUMAR SHARMA & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.M.K. KHARE(APP)	
29.	CR. MISC./47406/2014 A.BAIL	1 PAPPU YADAV @ SUMAN YADAV vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH	Mr.SANJAY KR.PANDAY(APP)	
30.	CR. MISC./47408/2014 A.BAIL	1 AJAY SAH @ AJAY KUMAR SAH vs STATE OF BIHAR & ANR	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA	Mr.MD. ARIF(APP)	
31.	CR. MISC./47409/2014 A.BAIL	1 CHALITTAR RAI & ANR. vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.PRADIP NR.KUMAR(APP)	
32.	CR. MISC./47422/2014 A.BAIL	1 PAPPU KUMAR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.SANJAY KR.TIWARY 1(APP)	
33.	CR. MISC./47424/2014 A.BAIL	1 AJAI KUMAR vs THE STATE OF BIHAR	Mr.PREMCHANDRA YADAV	Mr.RAM NARESH ROY(APP)	
34.	CR. MISC./47426/2014 A.BAIL	1 KAPILDEO SAH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT	Mr.JAGDHAR PD.(APP)	

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35.	CR. MISC./47436/2014 A.BAIL	3	SONU KUMAR & ORS vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.DHANANJAY KUMAR TIWARY	Mr.SUNIL KUMAR PANDEY(APP)
36.	CR. MISC./47440/2014 A.BAIL	1	BADSHAH RAM vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.MD. ASLAM ANSARI(APP)
37.	CR. MISC./47441/2014 A.BAIL	1	RAHUL KUMAR @ SINKU & ANR vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.ASHOK KUMAR(APP)
38.	CR. MISC./47442/2014 with A.BAIL	1	CHHATRADHARI YADAV & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.NIRMAL KR.SINHA(APP)
39.	CR. MISC./47458/2014 A.BAIL	1	SARYU YADAV @ SARJU YADAV vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.NIRMAL KUMAR SINHA(APP)
40.	CR. MISC./47448/2014 A.BAIL	1	SUBASH RAJAK & ORS. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SANJAY KUMAR PANDEY(APP)
41.	CR. MISC./47451/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH	Mr.ANIL PD.SINGH(APP)
42.	CR. MISC./47453/2014 A.BAIL	1	AWADHESH KUMAR vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.SURENDRA PD.SINGH(APP)
43.	CR. MISC./47459/2014 A.BAIL	1	NIRANJAN RAI @ NIRANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ZAINUL ABEDIN (APP)
44.	CR. MISC./47461/2014 A.BAIL	1	RAMANUJ RAI & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.B.N.PANDAY(APP)
45.	CR. MISC./47481/2014 with A.BAIL	1	AJAY KUMAR JHA vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.LALAN KUMAR(APP)
46.	CR. MISC./48217/2014 A.BAIL	1	PRADIP SARDAR vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN	Mr.ANANT KUMAR (APP)
47.	CR. MISC./47485/2014 with A.BAIL	1	DHANANJAY KUMAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.MURLIDHAR(APP)
48.	CR. MISC./6011/2015 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.AVINASH Mr.KRITYA NAND JHA	Mr.SUBASH CHANDRA MISHRA(APP)
49.	CR. MISC./47492/2014 A.BAIL	1	GORELAL YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.UDAY PRATAP SINGH(APP)
50.	CR. MISC./47508/2014 A.BAIL	1	AMRESH KUMAR @ AMRESH SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.RAM BACHAN SINGH(APP)
51.	CR. MISC./47510/2014 A.BAIL	1	KIRAN SINGH @ KIRAN DEVI @ DEVI & ORS. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.S.N.SHUKLA (APP)
52.	CR. MISC./47511/2014 A.BAIL	1	MANOJ PRASAD YADAV @ MANOJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.AMBIKA BHAGAT(APP)
53.	CR. MISC./47521/2014 A.BAIL	1	RAM BABU SINGH vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR Mr.SUNIL KUMAR SINHA	Mr.SURESH PD.SINGH(APP)
54.	CR. MISC./47523/2014 A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.SHAHIN BEGUM(APP)
55.	CR. MISC./51209/2014 A.BAIL	1	BABLU KUMAR @ SURESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.RAM SHANKAR DAS(SPL.PP)
56.	CR. MISC./51211/2014 A.BAIL	1	SUSHIL KUMAR JHA vs THE STATE OF BIHAR	Mr.HRIDAY KANT MISHRA	Mr.MADHURANAND JHA(APP)
57.	CR. MISC./51214/2014 A.BAIL	1	PRAMILA DEVI vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.AJAY KR. 2(APP)
58.	CR. MISC./51216/2014 A.BAIL	1	MOHANJEE YADAV vs STATE OF BIHAR & ANR	Mr.RANG NATH CHOUBEY	Mr.NITYANAND(APP) Mr.SUNIL KUMAR Mr.NAVIN SHARMA Mr.UMESH KUMAR SINGH
59.	CR. MISC./51221/2014 A.BAIL	1	MOHIDDIN @ MD. MOHIDDIN & ANR vs THE STATE OF BIHAR	Mr.NAKUL KUMAR JAMUAR	Mr.U.S.P.SINGH(APP)
60.	CR. MISC./51222/2014 A.BAIL	1	LALJI SINGH @ LALJEE SINGH @ LALJIT SINGH vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.T.N.THAKUR (APP)
61.	CR. MISC./51223/2014 A.BAIL	1	VIJAY SINGH vs THE STATE OF BIHAR	Mr.VIRENDRA KUAR	Mr.AMBIKA BHAGAT(APP)
62.	CR. MISC./51225/2014 A.BAIL	1	BASUDEO MODI & ANR vs THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.ARUN KR.SINGH 5(APP)
63.	CR. MISC./51228/2014 A.BAIL	1	QUAMRUL HASSAN @ QUAMARUL HASSAN vs THE STATE OF BIHAR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.MAHTAB ALAM	Mr.S.D.SINGH YADAV(APP)
64.	CR. MISC./51229/2014 A.BAIL	1	MD. RAHMAT ALI vs STATE OF BIHAR & ANR	Mr.DHARMENDRA JHA	Mr.RENUKA RATNAKAR(APP)
65.	CR. MISC./51230/2014 A.BAIL	1	AMIT KUMAR SINGH @ AMIT vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.SUCHETA YADAV(APP)
66.	CR. MISC./51231/2014 A.BAIL	1	CHANDAN KUMAR @ CHANDAN SINGH @ CHHOTE vs STATE OF BIHAR & ANR	Mr.YOGESH KUMAR Mr.BIMAL KUMAR	Mr.SHAIN BEGUM(APP)
67.	CR. MISC./51238/2014 A.BAIL	1	JAI PRAKASH KUMAR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.P.N.PANDIT(APP)
68.	CR. MISC./51239/2014 A.BAIL	1	RAJEEV KUMAR vs THE STATE OF BIHAR	Mr.YOGESH KUMAR Mr.BIMAL KUMAR	Mr.SHAILENDRA KUMAR SINGH (APP)
69.	CR. MISC./51242/2014 A.BAIL	1	RAJENDRA RAI & ANR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR	Mr.S.D. SINGH YADAV (APP)
70.	CR. MISC./51246/2014 A.BAIL	1	RAJESH YADAV & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SADANAND PASWAN(SPL.P.P.)
71.	CR. MISC./51248/2014 A.BAIL	1	LALLAN CHAUDHARY vs STATE OF BIHAR & ANR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.T.N. THAKUR (APP)
72.	CR. MISC./51249/2014 A.BAIL	1	UPENDRA SAH vs THE STATE OF BIHAR	Mr.PRIYA GUPTA Mr.HEMANT KUMAR	Mr.SUNIL KR.PANDEY(APP)
73.	CR. MISC./51250/2014 A.BAIL	1	TETARI DEVI vs THE STATE OF BIHAR	Smt.PUNAM SHRIVASTAVA Mr.PRADEEP KUMAR SINHA	Mr.SUCHETA YADAV (APP)

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74.	CR. MISC./51251/2014 A.BAIL	1	SARITA DEVI vs THE STATE OF BIHAR	Mr.AMARJEET PRABHAKAR Mr.BRAJESH KUMAR	Mr.RAJ BALLABH SINGH(APP)
75.	CR. MISC./51256/2014 A.BAIL	1	SATYANARAIN MISTRY vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.SHAIN BEGUM(APP)
76.	CR. MISC./51261/2014 A.BAIL	1	YOGENDRA THAKUR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.RENU KUMARI(APP)
77.	CR. MISC./51268/2014 A.BAIL	1	PRAMOD PRASAD @ PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.MD. ANSURAL HAQUE(APP) Mr.MUKESH KUMAR JHA
78.	CR. MISC./51269/2014 A.BAIL	1	SHRAWAN ROY @ SHRWAN ROY vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.NAGENDRA PD.(APP)
79.	CR. MISC./51270/2014 A.BAIL	1	MANJULA DEVI & ORS vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA	Mr.S.N.SHUKLA(APP)
80.	CR. MISC./51273/2014 A.BAIL	1	BHIKHARI RAY & ANR. vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.AMBIKA BHAGAT(SPL.APP)
81.	CR. MISC./51274/2014 A.BAIL	1	MUKHTAR ALAM vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.UDAY CHANDRA PD.(APP)

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**Thursday the 7th May 2015**  
**Court No. 35 (AT 10.30 A.M.)**  
**Mr. Justice Rajendra Kumar Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION</b>					
1.	CR. MISC./45909/2014 A.BAIL	3 UPENDRA SINGH @ UPENDRA PRASAD SINGH vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR	Mr.RAM ANURAG SINGH (APP)	
2.	CR. MISC./45913/2014 A.BAIL	3 NAYEEM MIAN & ORS. vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.S.D. SINGH YADAV (APP)	
3.	CR. MISC./45915/2014 A.BAIL	3 KIRAN TIWARI & ANR. vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.ANISH CHANDRA (APP)	
4.	CR. MISC./46011/2014 A.BAIL	3 ASGAR MIAN vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.ANITA KUMARI(APP)	
5.	CR. MISC./46017/2014 A.BAIL	3 ABHISHEK CHAUDHARY @ ABHISHEK KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.RAVI BHUSHAN PRASAD SINHA	Mr.DR.RAVINDRA KUMAR (APP) Mr.HARISH KUMAR	
6.	CR. MISC./46023/2014 with A.BAIL	3 JAI PRAKASH MAHTO vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.GOPESH KUMAR(APP)	
7.	CR. MISC./9555/2015 A.BAIL	1 ABHISHEK KUMAR @ ABHISHEK KUMAR BHARTI vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.UDAY PRATAP SINGH(APP)	
8.	CR. MISC./46024/2014 A.BAIL	3 ANIL DAS vs THE STATE OF BIHAR	Mr.RAM NARESH RAY Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.SARVESHWAR TIWARY	Mr.DASHRATH MEHTA (APP) Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ Mr.NAND KUMAR (APP)	
9.	CR. MISC./46027/2014 A.BAIL	3 SAMIR ALAM @ MD. SAMIR vs STATE OF BIHAR & ANR			
10.	CR. MISC./46076/2014 A.BAIL	3 MITHLESH DEVI & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.NILESH KUMAR	Mr.RAM NARESH RAY(APP)	
11.	CR. MISC./46085/2014 A.BAIL	3 MANJAY PASWAN vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.SMT. RENU KUMARI(APP) Mr.BIJAY BHUSHAN PRASAD	
12.	CR. MISC./46103/2014 A.BAIL	3 MD. ASHRAF @ GULAM AHMAD RAZA & ORS vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.MANISH KR. 2(APP)	
13.	CR. MISC./46209/2014 with A.BAIL	3 DHARMENDRA MUKHIYA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.INDU BALA PANDEY(APP)	
14.	CR. MISC./46266/2014 A.BAIL	1 UPENDRA MUKHIYA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.GOPESH KUMAR (APP)	
15.	CR. MISC./46220/2014 A.BAIL	3 TUFANI SHARMA vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.ANGAD KUNWAR	Mr.S. EHETESHMUDDIN (APP)	
16.	CR. MISC./46223/2014 A.BAIL	3 ANAND KUMAR @ SHARMA vs THE STATE OF BIHAR	Mr.DUDHESHWAR SINGH	Mr.UDAY CHANDRA PRASAD (APP)	
17.	CR. MISC./46228/2014 with A.BAIL	3 ALOK KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.PARMANAND KUMAR (APP)	
18.	CR. MISC./46628/2014 with A.BAIL	1 NARSINGH PRASAD GUPTA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.ASHOK KR.SINGH 1(APP)	
19.	CR. MISC./48690/2014 with A.BAIL	1 QUAISHER RASHEED vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.RENU KUMARI(APP)	
20.	CR. MISC./50759/2014 with A.BAIL	3 MAHESH JHA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.MD.ANSURAL HAQUE (APP)	
21.	CR. MISC./44514/2014 A.BAIL	1 HARI SHANKAR SINGH vs THE STATE OF BIHAR	Mr.OM PRAKASH SINGH Mr.RANJAN KUMAR SRIVASTAVA	Mr.DR. M.K. GAUTAM (APP)	
22.	CR. MISC./46390/2014 A.BAIL	4 KUMARI KABITA RAJ vs THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.U.S.P.SINGH(APP)	
23.	CR. MISC./46666/2014 A.BAIL	3 PRAMOD KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.BINOD KUMAR -III(APP) Mr.RABI BHUSHAN	
24.	CR. MISC./46669/2014 A.BAIL	3 VIJAY KUMAR THAKUR @ VIJAY THAKUR & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.JITENDRA KR.SINGH 1(APP)	
25.	CR. MISC./47529/2014 A.BAIL	1 MD. IDREES @ MD. IDRISH vs STATE OF BIHAR & ANR	Mr.MD. KAMRAN	Mr.A.M.P.MEHTA(APP)	
26.	CR. MISC./47532/2014 A.BAIL	1 SHAMBHU SAH & ORS vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH	Mr.SADANAND PASWAN(SPL.P.P.)	
27.	CR. MISC./47540/2014 A.BAIL	1 AMRIT YADAV & ORS. vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.PARMESHWAR MEHTA (APP)	
28.	CR. MISC./47548/2014 A.BAIL	1 SUNAINA DEVI & ANR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY	Mr.S.EHETESHMUDDIN(APP)	
29.	CR. MISC./47552/2014 A.BAIL	1 ARJUN RAM vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.RAJIV NAYAN(APP)	
30.	CR. MISC./47574/2014 A.BAIL	1 CHUNNI DEVI & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SHYAM KUMAR SINGH (APP)	
31.	CR. MISC./47584/2014 A.BAIL	1 GUPTA BAITHA vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.BINOD KUMAR NO. 2(APP)	
32.	CR. MISC./47589/2014 A.BAIL	1 MD. AZAHAR vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.SURENDRA PRASAD SINGH (APP)	
33.	CR. MISC./47590/2014 A.BAIL	1 DINESH SINGH vs THE STATE OF BIHAR	Mr.ANAND KUMAR	Mr.HIRDAY PRASAD SINGH (APP)	
34.	CR. MISC./47592/2014 A.BAIL	1 KRISHNA KUMAR SINGH @ KRISHNA KUMAR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.MD.FAHMUDDIN (APP)	

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35.	CR. MISC./47593/2014 with A.BAIL	1	AKHILESH CHANDRA JHA vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.ANZARUL HAQUE SAHARA (APP) Mr.MADHAV JHA
36.	CR. MISC./50930/2014 A.BAIL	1	BIRENDRA NARAYAN JHA @ BACHHA JHA @ BACHHA BABU & ANR vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.KR.VIRENDRA NARAYAN(APP) Mr.MADHAV JHA
37.	CR. MISC./47597/2014 A.BAIL	1	SATYANAND SHEKHAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.SHAHIN BEGUM (APP)
38.	CR. MISC./47598/2014 A.BAIL	1	RAGHUBIR PASWAN vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA	Mr.AHMAD ALI (APP)
39.	CR. MISC./47610/2014 A.BAIL	1	KAILASH SINGH @ KAILASH PD. SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.ASHA DEVI (APP) Mr.BHOLA PRASAD
40.	CR. MISC./47620/2014 A.BAIL	1	NAND KISHORE YADAV @ NAND LAL YADAV & ORS. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.BHARAT LAL(APP)
41.	CR. MISC./47656/2014 A.BAIL	1	ANJANA SHUKLA vs THE STATE OF BIHAR	Mr.SURESH KUMAR Mr.SATYA PRAKASHTRIPATHY	Mr.AMIT KUMAR RAKESH (APP)
42.	CR. MISC./47657/2014 A.BAIL	1	SATISH KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA	Mr.M.HAQUE(APP)
43.	CR. MISC./47659/2014 A.BAIL	1	VISHNU SHANKAR SINGH& ORS vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.RAJEEV RANJAN NO.II	Mr.DR.KUMAR UDAY PRATAP (APP)
44.	CR. MISC./47661/2014 A.BAIL	1	RAGHUBANSH RAI & ANR vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.B.N. PANDEY (APP)
45.	CR. MISC./47662/2014 A.BAIL	1	SHEONATH GORE & ORS vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SURENDRA PRASAD SINGH (APP)
46.	CR. MISC./47663/2014 A.BAIL	1	SHANTI KUMARI vs THE STATE OF BIHAR	Mr.SUMAN KUMAR JHA	Mr.RAM BACHAN SINGH(APP)
47.	CR. MISC./47664/2014 A.BAIL	1	MANJU DEVI & ANR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.RAM SHANKAR DAS (SPL.P.P.)
48.	CR. MISC./47669/2014 A.BAIL	1	MOTI KUMAR SONI & ORS. vs STATE OF BIHAR & ANR	Mr.UDAY PRATAP SINGH Mr.SANJEEV KUMAR	Mr.S.EHETESHMUDDIN(APP)
49.	CR. MISC./47679/2014 with A.BAIL	1	BIKRAM YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SMT. ANITA KUMARI(APP)
50.	CR. MISC./47824/2014 with A.BAIL	1	GAUTAM YADAV @ GAUTAM KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.GOPESH KUMAR (APP)
51.	CR. MISC./48703/2014 with A.BAIL	1	MUKESH YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SUCHETA YADAV(APP)
52.	CR. MISC./48987/2014 with A.BAIL	1	DINESH YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.GOPESH KUMAR (APP)
53.	CR. MISC./51492/2014 A.BAIL	1	FANTUSH YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SHYAM KR.SINGH(APP)
54.	CR. MISC./47681/2014 with A.BAIL	1	RAM NARESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR ANAL Mr.BINOD KUMAR SINHA	Mr.SATYENDRA NR. SINGH(APP)
55.	CR. MISC./47928/2014 A.BAIL	1	ANIL KUMAR SUMAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR ANAL Mr.BINOD KUMAR SINHA	Mr.SATYENDRA PRASAD (APP) Mr.RAMAKANT SHARMA
56.	CR. MISC./47687/2014 with A.BAIL	1	MITHILESH YADAV @ MITHILESH SINGH YADAV vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RINA SINHA(APP)
57.	CR. MISC./48733/2014 A.BAIL	1	MANTU YADAV @ MANTU KUMAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RINA SINHA(APP)
58.	CR. MISC./47690/2014 A.BAIL	1	RANJEET PAL vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.PREM KUMAR JHA(APP)
59.	CR. MISC./47693/2014 A.BAIL	1	SHIVNATH PRASAD vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.AMBIKA BHAGAT(SPL.APP)
60.	CR. MISC./47701/2014 A.BAIL	1	NARENDRA SINGH vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR	Mr.AMIT KR. RAKESH(APP)
61.	CR. MISC./47702/2014 A.BAIL	1	MANOJ KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.DR.RABINDRA KUMAR (APP)
62.	CR. MISC./47704/2014 A.BAIL	1	RATAN MUKHIYA vs THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.ANUJ KR.SRIVASTAV(APP)
63.	CR. MISC./47706/2014 A.BAIL	1	SANTARA KHATOON @ HALIMA KHATOON & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.KALYAN SHANKAR (APP)
64.	CR. MISC./47708/2014 A.BAIL	1	JAI PRAKASH SINGH vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.ABHAY KUMAR NO. 1 (APP)
65.	CR. MISC./47709/2014 A.BAIL	1	SUJEET KUMAR @ TUDDU vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.C.SEN PD.SINGH(APP) Mr.RAKESH RANJAN
66.	CR. MISC./48033/2014 A.BAIL	1	MOHAMMAD MASUK @ MASUK AKBAR ANSARI vs THE STATE OF BIHAR	Mr.ZAINUL ABEDIN	Mr.MD.A.HAQUE SAHARA(APP)
67.	CR. MISC./48040/2014 A.BAIL	1	PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.SABAL KUMAR JHA	Mr.ASHOK KR.SINGH NO.1(APP) Mr.MAHENDRA THAKUR
68.	CR. MISC./48042/2014 A.BAIL	1	MAHANGU RAM vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.MURLIDHAR(APP)
69.	CR. MISC./48046/2014 A.BAIL	1	SUNIL KUMAR SAH @ SUNIL KR. SAH vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.S.EHETESHAMUDDIN(APP) Mr.SANJAY KUMAR SINGH
70.	CR. MISC./51275/2014 with A.BAIL	1	SHASHI KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.DASRATH MEHTA(APP)
71.	CR. MISC./11643/2015 A.BAIL	1	SUNNY KUMAR MEHTA vs THE STATE OF BIHAR	Mr.PRANAYA SHANKER SINHA Mr.RAJESH SHANKAR SINHA	Mr.RAJENDRA PD.NAT(APP)

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72.	CR. MISC./51278/2014 A.BAIL	1	MD. ASLAM ANSARI & ORS vs THE STATE OF BIHAR	Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI	Mr.SANJAY KUMAR TIWARY (APP)
73.	CR. MISC./51283/2014 A.BAIL	1	RAM BADAN SINGH & ORS vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.MD . ANSURAL HAQUE (APP)
74.	CR. MISC./51286/2014 A.BAIL	1	DEEPAK BHARTI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SUNIL KUMAR PANDEY (APP)
75.	CR. MISC./51287/2014 A.BAIL	1	SHIV CHANDRA TIWARI & ORS vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.HARENDRA PRASAD (APP)
76.	CR. MISC./51302/2014 A.BAIL	1	SHYAM NANDAN KUMAR @ SHYAM NANDAN SINGH vs THE STATE OF BIHAR	Mr.SHREE GANESH	Mr.DR.KUMAR UDAY PRATAP (APP)
77.	CR. MISC./51317/2014 A.BAIL	1	KUMAR GAURAV vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.NARENDRA KUMAR SINGH(APP)
78.	CR. MISC./51319/2014 A.BAIL	1	RAKESH PASWAN vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.KR. RANJIT RANJAN(APP)
79.	CR. MISC./51349/2014 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH	Mr.C.SEN PD.SINGH(APP)
80.	CR. MISC./51351/2014 A.BAIL	1	ALOK RANJAN vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH	Mr.DR. M.K.GAUTAM(APP)
81.	CR. MISC./51353/2014 A.BAIL	1	SUNITA DEVI & ANR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.VEENA KUMARI JAISWAL(APP)
82.	CR. MISC./51365/2014 A.BAIL	1	NASIM KHAN & ORS vs THE STATE OF BIHAR	Mr.MD. KAMALUDDIN Mr.RANJAY KUMAR SINGH Mr.SHASHI KUMAR	Mr.SADANAND PASWAN(APP)
83.	CR. MISC./51367/2014 A.BAIL	1	DHIRAJ KUMAR @ BITTU KUMAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SURENDRA PD.SINGH(APP)
84.	CR. MISC./51371/2014 A.BAIL	1	ASHOK PASWAN vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.ARVIND KUMAR PANDEY(APP)
85.	CR. MISC./51374/2014 A.BAIL	1	SANTOSH KUMAR SAH vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR SINHA	Mr.SATYENDRA NARAYAN SINGH(APP) Smt.SMT. ANURADHA SINGH
86.	CR. MISC./51377/2014 A.BAIL	1	SHIVA PRAKASH GUPTA vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT, PATNA	Mr.ASHWINI KUMAR GUPTA	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))
87.	CR. MISC./51382/2014 A.BAIL	1	PRABHUNATH SINGH @ PRABHU SINGH @ CHANDI SINGH & ANR vs THE STATE OF BIHAR	Mr.KAMLESH KUMAR Mr.PRABHA KUMARI	Mr.RAMESH CHANDRA (APP)
88.	CR. MISC./51385/2014 A.BAIL	1	SHASHI BHUSHAN SINGH @ SHASHI BHUSHAN vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.SURENDRA KUMAR (APP)

**Thursday the 7th May 2015**  
**Court No. 34 (AT 10.30 A.M.)**  
**Mr. Justice Amaresh Kumar Lal**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./49143/2012 QUASHING(380,448,3 QSH F.I.R. FOR DIS	2 JAY NANDAN YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA	Mr.KR. VIRENDRA NARAYAN (APP)
2.	CR. MISC./49145/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 PREM PRAKASH VERMA & ANR. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.JAGDHAR PD.(APP) Mr.AMAR NATH DEO Mr.VIJAY BHARTI
3.	CR. MISC./49171/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	3 BABLOO SAH @ BAL KRISHNA SAH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.RAM BACHAN SINGH (APP) Mr.DR. BIDHU RANJAN
4.	CR. MISC./49218/2012 QUASHING(302,34)-I QUASHING	3 GITA DEVI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.GULNAR BEGUM(APP)
5.	CR. MISC./49241/2012 QUASHING(292/34)-I QSH COMPLAIN FOR C	2 DARSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.NILOTPAL GANGULI Mr.SANJAY KUMAR MISHRA Mr.UMESH PATHAK	Mr.ASHRAF ANSARI (APP)
6.	CR. MISC./49362/2012 QUASHING(188,353)- QUASHING	2 PRABHAWATI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA	Mr.SHAIENDRA KUMAR- I(APP)
7.	CR. MISC./49315/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	2 POONAM PASWAN @ PUNAM PASWAN @ PUNAM KUMARI & ANR vs STATE OF BIHAR & ANR	Mr.SITA RAM YADAV	Mr.RAM SUMIRAN RAI (APP)
8.	CR. MISC./49362/2012 QUASHING(363,366(A QSH F.I.R. FOR DIR	2 SANGEETA KUMARI @ SANJEEDA KHATOON vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR	Mr.IFTEKHAR MEHMOOD(APP)
9.	CR. MISC./49381/2012 QUASHING(138 N.I.A QUASHING	5 MD. ABDUS SATTAR vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.SATYENDRA PD.(APP) Mr.PRASHANT KUMAR Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA
10.	CR. MISC./49428/2012 QUASHING(304B/201/ QSH S.T	2 RAMESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.UMESHANAND PANDIT (APP) Mr.SIDDHARTH HARSH
11.	CR. MISC./49502/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 ARUN KUMAR SINHA vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.JAGDHAR PRASAD (APP)
12.	CR. MISC./49582/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2 SURBILLA KUMARI vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD	Mr.ASHOK KUMAR-1(APP)
13.	CR. MISC./49705/2012 QUASHING(120B,135 QSH F.I.R. FOR CON	2 CHITRA SINGH vs THE STATE OF BIHAR THROUGH BIHAR STATE ELECTRICITY BOARD, PATNA	Mr.SUJIT KUMAR SINGH Mr.AJEY KUMAR Mr.BINAY KUMAR THAKUR	Mr.VINAY KIRTI SINGH
14.	CR. MISC./49708/2012 QUASHING(498A/323) QSH COMPLAIN FOR O	2 JAI PRAKASH SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.ASHOK KUMAR SINGH(APP)
15.	CR. MISC./49713/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2 SUMITRA DEVI vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.SURESH PD.SINGH(APP)
16.	CR. MISC./49723/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	2 SANJIDA KHATOON vs STATE OF BIHAR & ANR	Mr.NIRMAL KUMAR	Mr.JHARKHANDI UPADHAYAY(APP)
17.	CR. MISC./49774/2012 QUASHING(379/448/3 QSH F.I.R. FOR DIR	2 DEEPAK RAJ vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR	Mr.ANITA KUMARI (APP)
18.	CR. MISC./49788/2012 QUASHING(420/406/1 QUASHING	2 AMARDIP vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.AJIT KUMAR (APP)
19.	CR. MISC./49792/2012 QUASHING(467/468/4 QUASHING	2 YOGENDRA PRASAD SRIVASTAVA vs THE STATE OF BIHAR	Mr.KAMALA KANT TIWARY	Mr.SURAJ PD.SINGH (APP)
20.	CR. MISC./49808/2012 QUASHING(467,420,3 QSH F.I.R. FOR OTH	4 THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS SECRETARY & ANR. vs STATE OF BIHAR & ANR	Mr.VINAY KIRTI SINGH	Mr.D.P.TIWARY (APP) Mr.ALOK KUMAR AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL Mr.AKASH CHATURVEDI Mr.ANITA KUMARI (APP)
21.	CR. MISC./49817/2012 QUASHING(498A,323) QSH F.I.R. FOR CON	2 GULAICHA KHATOON vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA	Mr.ANITA KUMARI (APP)
22.	CR. MISC./49822/2012 QUASHING(406,418)- QSH COMPLAIN FOR C	2 AMARNATH SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY	Mr.MD. SUFIYAN(APP)
23.	CR. MISC./49834/2012 QUASHING(134 R.P.P QSH F.I.R. FOR CON	2 MADAN TIWARY vs THE STATE OF BIHAR	Mr.ANIL KUMAR MUKUND Mr.REKHA KUMARI ( MUKUND)	Mr.AKBAR ALI (APP)
24.	CR. MISC./49835/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 BALENDRA RAI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.KALYAN SHANKAR	Mr.R.B.S.PAHEPURI(APP)
25.	CR. MISC./49836/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 MR. VIPIN JAIN vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.ANIL KR. SINGH 1 (APP)

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26.	CR. MISC./49850/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2 RAGHURAJ CHOUBEY @ BAIKUNTHI CHOUBEY vs THE STATE OF BIHAR	Mr.ANIL KUMAR DWIVEDI	Mr.RAMCHANDRA SAHNI (APP)
27.	CR. MISC./49894/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 PREM KUMAR MISHRA & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.SANJAY KR. SHARMA (APP)
28.	CR. MISC./49897/2012 QUASHING(409,420,4 QSH F.I.R. FOR CON	2 BINOD YADAV vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.NIRMAL KUMAR SINHA (APP)
29.	CR. MISC./49906/2012 QUASHING(227 CR.P. QUASHING	2 MANISH KUMAR @ MANISH KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINHA	Mr.MAYANAND JHA (APP)
30.	CR. MISC./49915/2012 QUASHING(311 CR.P. QSH COMPLAIN FOR O	2 RAMNIBAS PASWAN vs THE STATE OF BIHAR & ORS	Mr.KAMAL KISHORE JHA	Mr.AMITESH KUMAR (APP) Mr.RAO KUNDAN KUMAR KARMIWIR
31.	CR. MISC./49922/2012 QUASHING(379,323,4 QSH COMPLAIN. FOR	8 ANANDI THAKUR vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR	Mr.AJAY KR.JHA(APP) Mr.ANIL KUMAR
32.	CR. MISC./49936/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2 RAJ KUMAR PRASAD vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINHA- I Mr.PARAM HANSH SINGH Mr.BHOLA KUMAR	Mr.S.EHTESHAMUDDIN (APP)
33.	CR. MISC./49951/2012 QUASHING(363,366A, QSH F.I.R. FOR DIR	2 UDAY PATEL & ANR. vs THE STATE OF BIHAR & ORS	Mr.SHANTANU KUMAR Mr.AMIT KUMAR SINGH	Mr.VEENA RANI PRASAD (APP)
34.	CR. MISC./49955/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 SURENDRA PRASAD CHAURASIA @ SURENDRA CHAURASIA vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.HIRDAY PD.SINGH (APP)
35.	CR. MISC./49957/2012 QUASHING(279,379,3 QSH F.I.R. FOR CON	9 INDUSIND BANK (FORMERLY KNOWN AS ASHOK LEYLAND FINANCE COMPANY LTD.) vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.KR.VIRENDRA NARAYAN(APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
36.	CR. MISC./49965/2012 QUASHING(323)-IPC QUASHING	2 RAJA RAM MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.NAWNIT KUMAR TIWARY Mr.PANDIT JEE PANDEY	Mr.SHARDA KUMARI (APP)
37.	CR. MISC./49983/2012 QUASHING(346/384/3 QSH F.I.R. FOR OTH	2 ABHAY KUMAR vs THE STATE OF BIHAR	Mr.PRABHAKAR KUMAR	Mr.RAJBALLABH SINGH (APP)
38.	CR. MISC./49991/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 VISHNUDEO PRASAD SINGH @ VISHUNDEO PD. SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KISHORE SINHA Mr.SHASHANK KUMAR SINGH	Mr.DR.AJEET KUMAR(APP) Mr.CHOUDHARY SHYAM NANDAN Mr.KRISHNA KUMAR YADAV
39.	CR. MISC./50006/2012 QUASHING(498,323,3 QSH COMPLAIN FOR C	2 AMRESH JHA vs STATE OF BIHAR & ANR	Mr.RANDHIR KUMAR NO-1	Mr.J.UPADHAYAY (APP)
40.	CR. MISC./50008/2012 QUASHING(323,498A) QSH COMPLAIN FOR O	2 BIRENDRA CHAUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.HIRDAY PD.SINGH(APP)
41.	CR. MISC./50016/2012 QUASHING(406,420)- QSH F.I.R. FOR DIR	2 MD. TASLIM vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR	Mr.I.K.SRIVASTAVA(APP)
42.	CR. MISC./50019/2012 QUASHING(498A,494) QSH F.I.R. FOR CON	2 REKHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA SEN PRASAD SINGH	Mr.DILIP KUMAR(APP)
43.	CR. MISC./50022/2012 QUASHING(227)-IPC QSH S.T	1 UPENDRA BIHARI SINGH & ORS. vs THE STATE OF BIHAR	Mr.BIJAY BIHARI SINHA Mr.SUBHASH PANDEY	Mr.AMIT KUMAR RAKESH (APP)
44.	CR. MISC./1447/2013 QUASHING(420/138 N QSH COMPLAIN FOR C	15 RAJ KUMAR PANDEY vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.MD.ATAUR RAHMAN (APP) Mr.MAZHARUL HASSAN
45.	CR. MISC./1720/2013 QUASHING(420,406)- QSH COMPLAIN FOR C	7 NAWAL KISHORE ROY & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.UMA NATH MISHRA(APP)
46.	CR. MISC./1886/2013 QUASHING(304B/201/ QUASHING	12 JANARDAN KUMAR @ JANARDAN PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.LALAN KUMAR (APP) Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR
47.	CR. MISC./2117/2013 QUASHING(323/379/5 QSH COMPLAIN FOR C	8 SANTOSH SINGH vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.SMT.ANITA KRI.SINGH (APP) Mr.DEEPAK KUMAR SINHA
48.	CR. MISC./2162/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4 MD JAHIR & ORS vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.UMESHANAND PANDIT (APP) Mr.SANJAY PARASMANI Mr.MARUTH NATH ROY
49.	CR. MISC./2168/2013 QUASHING(406)-IPC QSH COMPLAIN FOR C	46 RAM UDGAR JHA vs STATE OF BIHAR & ANR	Mr.JHARKHANDI UPADHYAY Mr.KUMAR NAVINAM Mr.RAKESH KUMAR SINGH Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.DEEPAK KUMAR	Mr.DAMODAR PD.TIWARY (APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
50.	CR. MISC./2171/2013 QUASHING(323,380,3 QUASHING	28 SATYA NARAYAN DAS vs THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.J.UPADHYAY(APP) Mr.ASHOK KUMAR DUBEY
51.	CR. MISC./2294/2013 QUASHING(420,323)- QSH COMPLAIN FOR C	16 RAMESH CHANDRA SINHA & ORS. vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA	Mr.UMESHANAND PANDIT(APP)
52.	CR. MISC./2449/2013 QUASHING(420/406)- QUASHING	19 MR. ALOK KUMAR vs STATE OF BIHAR & ANR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP	Mr.SUCHETA YADAV (APP) Mr.MUKESH KUMAR SINHA Mr.RUPAK KUMAR
53.	CR. MISC./43009/2013 QUASHING(406/418)- QUASHING	6 MR. MUKUND MOHAN vs STATE OF BIHAR & ANR	Mr.RAGHWENDRA KUMAR Mr.RAKESH KUMAR	Mr.RITA VERMA (APP) Mr.MUKESH KUMAR SINHA Mr.RUPAK KUMAR

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		Mr. Justice Amaresh Kumar Lal	

54.	CR. MISC./2454/2013 QUASHING(498A/307/ QSH F.I.R. FOR CON	3	CHANDAN KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.C.SEN PD. SINGH (APP)
55.	CR. MISC./2805/2013 QUASHING(366A,34)- QSH F.I.R. FOR CON	11	SURYA NARAIN KAMAT & ORS. vs STATE OF BIHAR & ANR	Mr.SHAIENDRA KUMAR SINGH	Mr.UMA NATH MISHRA(APP) Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA Mr.PRANAV KUMAR (APP)
56.	CR. MISC./2902/2013 QUASHING(467/468/4 QSH F.I.R. FOR CON	7	MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR VERMA	Mr.PRANAV KUMAR (APP)
57.	CR. MISC./2918/2013 QUASHING(107 CR.P. QUASHING	3	RITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.DRONACHARYA	Mr.GULNAR BEGAM (APP) Mr.RAKESH CHANDRA
58.	CR. MISC./2963/2013 QUASHING(302/34)-I QSH COMPLAIN FOR O	19	BHARAT SINGH vs THE STATE OF BIHAR	Mr.UMESHANAND PANDIT	Mr.A.A.KHAN (APP) Mr.KAMLENDRA PD. SINGH
59.	CR. MISC./3143/2013 QUASHING(329/498A) QSH COMPLAIN FOR C	19	CHANDAN MODANWAL & ORS. vs STATE OF BIHAR & ANR	Mr.DHURENDRA KUMAR	Mr.SMT.ASHA KUMARI (APP) Mr.SHYAM SUNDER PANDEY
60.	CR. MISC./3253/2013 QUASHING(323,325,5 QSH F.I.R. FOR CON	4	PRASANJEET KUMAR vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.KUMAR BIRENDRA NARAYAN(APP) Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN
61.	CR. MISC./3354/2013 QUASHING(486/483/4 QSH F.I.R. FOR CON	23	MUKESH KUMAR GUPTA @ BABLU GUPTA vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.JHARKHANDI UPADHAYAY (APP) Mr.PRABHAT RANJAN SINGH
62.	CR. MISC./3380/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	12	BABLU SONI & ORS. vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA	Mr.BIPIN KUMAR (APP) Mr.SHUBHESH PANDEY
63.	CR. MISC./13689/2013 QUASHING(379,376)- QSH F.I.R. FOR CON	7	BRAJESH SINGH @ BRAJESH KUMAR SINGH@ VIKKY SINGH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SHARMA	Mr.JHARKHANDI UPADHYAY(APP)
64.	CR. MISC./13696/2013 QUASHING(379,23,34 QSH COMPLAIN FOR C	7	RAMESH PRASAD @ RAMESH PRASAD SAH vs STATE OF BIHAR & ANR	Mr.DHIRENDRA KUMAR JHA	Mr.RAJESH KUMAR(APP) Mr.RAKESH CHANDRA
65.	CR. MISC./13701/2013 QUASHING(498A,406/ QSH F.I.R. FOR CON	9	ASHOK KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.NAWAL KISHOR PRASAD (APP)
66.	CR. MISC./13702/2013 QUASHING(379,323,3 QSH COMPLAIN. FOR	8	MANISH KUMAR @ MANISH SAH & ANR. vs STATE OF BIHAR & ANR	Mr.GAJENDRA NATH OJHA Mr.BIMAL KUMAR SINGH	Mr.MANOJ KUMAR-1(APP) Mr.RAJENDRA KUMAR DEO
67.	CR. MISC./13717/2013 QUASHING(420,468)- QSH COMPLAIN FOR C	8	SUNIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.SITA RAM YADAV	Mr.GOPESH KUMAR (APP)
68.	CR. MISC./13747/2013 QUASHING(145,146 C QUASHING	7	MD. MUSTAQUE ALAM & ANR. vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD BHAGAT	Mr.D.K.SINHA (APP) Mr.KUNDAN KUMAR SINGH
69.	CR. MISC./13824/2013 QUASHING(304A)-IPC QSH COMPLAIN FOR C	7	ANIL KUMAR @ DR. ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.AMIT KR.RAKESH (APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR
70.	CR. MISC./13849/2013 QUASHING(504,323)- QSH COMPLAIN FOR C	7	GENA SAHANI @ GANA SAHANI vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr./SMT.MEENA SINGH(APP)
71.	CR. MISC./13888/2013 QUASHING(448/323/3 QSH F.I.R. FOR CON	8	MUNDRIKA SINGH & ORS vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.ANUJ KR.SRIVASTAVA (APP)
72.	CR. MISC./13947/2013 P/C ACT(QUASHING(4 QUASHING	10	DINESH KUMAR ARYA vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH	Mr.UMESHNAND PANDIT(APP) Mr.RAMAKANT SHARMA
73.	CR. MISC./13965/2013 QUASHING(323,342,3 QSH F.I.R. FOR CON	7	BAXI BRIJ NANDAN PRASAD @ BRIJNANDAN PRASAD @ SOHAN LAL @ BRIJ NANDAN LAL vs STATE OF BIHAR & ANR	Mr.RAVINDRA JEE SAHAY	Mr.ANUJ KUMAR SRIVASTAVA(APP)
74.	CR. MISC./13987/2013 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	7	RAM CHANDRA CHOUDHARY vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.SANJAY KR.SHARMA (APP)
75.	CR. MISC./13988/2013 QUASHING(418,420,1 QSH F.I.R. FOR CON	8	NAND MOHAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.AJAY KUMAR-2(APP)
76.	CR. MISC./14016/2013 P/C ACT(QUASHING(2 QSH F.I.R. FOR DIS	11	UGRASEN vs THE UNION OF INDIA THROUGH DIRECTOR, CENTRAL BUREAU OF INVESTIGATION, NEW DELHI	Mr.PRABHAKAR SINGH	Mr.BIPIN KUMAR SINHA(SCCBI)

Thursday the 7th May 2015

Court No. 9 (AT 10.30 A.M.)

Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./46695/2014 A.BAIL	3 MD. SHER ALI @ SHER ALI & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINHA	Mr.JITENDRA KR. ROY NO.1(APP) Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	
2.	CR. MISC./46724/2014 A.BAIL	3 ASHOK SHARMA vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.M.RAB (APP) Mr.VINAY KIRTI SINGH	
3.	CR. MISC./46739/2014 A.BAIL	3 JITENDRA KUMAR & ANR vs THE STATE OF BIHAR	Mr.RAVI KANT KUMAR	Mr.ANIL KUMAR (APP)	
4.	CR. MISC./46765/2014 A.BAIL	3 RANJAN CHAUDHARY vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.NITYANAND(APP) Mr.NEERAJ KUMAR	
5.	CR. MISC./46797/2014 A.BAIL	1 NARAYAN JHA & ORS. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.KALYAN SHANKAR(APP)	
6.	CR. MISC./46816/2014 A.BAIL	1 KANHAIYA PRASAD VARANWAL vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.GANESH PD. SINGH(APP)	
7.	CR. MISC./46834/2014 A.BAIL	1 BHOLA PASI vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI	Mr.ASHOK KUMAR(APP)	
8.	CR. MISC./46846/2014 with A.BAIL	3 ASHOK RAM & ORS vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR Mr.VINOD GAUTAM	Mr.M.K.NIRALA(APP)	
9.	CR. MISC./50703/2014 BAIL IPC 448,504,3 A.BAIL	3 SHYAM BABU RAM vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.ANITA KUMARI (APP)	
10.	CR. MISC./46859/2014 A.BAIL	1 SANJAY KUMAR & ORS. vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JOGENDR KUMAR	Mr.PARMESHWAR MEHTA (APP)	
11.	CR. MISC./46874/2014 A.BAIL	1 RAJO SAHNI & ORS. vs THE STATE OF BIHAR	Mr.RAJ DULAR SAH Mr.MD. JAVED IQBAL	Mr.S. EHETESHMUDDIN (APP)	
12.	CR. MISC./46879/2014 A.BAIL	3 HARE RAM BHAGAT @ HARERAM KUMAR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.LALLAN KUMAR (APP)	
13.	CR. MISC./46881/2014 A.BAIL	3 SONU PRASAD vs THE STATE OF BIHAR	Mr.DHANESHWAR PRASAD GUPTA	Mr.M.DAYAL (APP)	
14.	CR. MISC./46887/2014 A.BAIL	3 SABIR MIAN @ MD. SABIR @ SABIR AHMAD & ORS vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.MANISH KUMAR NO.2(APP)	
15.	CR. MISC./46889/2014 A.BAIL	3 GOVIND KUMAR @ GOVIND KUMAR MANDAL vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.S.DAYAL(APP)	
16.	CR. MISC./46891/2014 A.BAIL	3 BIRENDRA THAKUR vs THE STATE OF BIHAR	Mr.DINENDRA PANDEY	Mr.ARUN KR. PANDAY (APP) Mr.SUNIL KUMAR Mr.RAJEEV RANJAN Mr.BELA SINGH	
17.	CR. MISC./46896/2014 A.BAIL	3 SRI VIJAY PRATAP SHAHI @ MANTU SHAHI & ANR vs THE STATE OF BIHAR	Mrs.RANI KUMARI	Mr.D.P.TIWARY(APP) Mr.DEO NARAYAN PRASAD Mr.PURUSHOTAM SHARMA	
18.	CR. MISC./47083/2014 A.BAIL	3 DAULAT DEVI & ANR vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.GULNAR BEGUM(APP)	
19.	CR. MISC./47721/2014 A.BAIL	1 KAILASH SAH vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.MEENA SINGH (APP)	
20.	CR. MISC./48030/2014 A.BAIL	3 SANTOSH KUMAR SUMAN @ SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.DR. M.K.GAUTAM(APP) Mr.S. JAMIL AKHTAR	
21.	CR. MISC./48081/2014 A.BAIL	1 BHOLA MANJHI & ORS vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINHA	Mr.UMA NATH MISHRA (APP)	
22.	CR. MISC./48085/2014 A.BAIL	1 SHYAM BHADUR SINGH vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.SUCHETA YADAV(APP)	
23.	CR. MISC./48102/2014 A.BAIL	3 SANFARAZ ALAM & ANR vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR SINGH	Mr.PRADIP NR.KUMAR(APP) Mr.RAM PRAWESH KUMAR	
24.	CR. MISC./48202/2014 A.BAIL	1 SUDESH SHARMA @ SHWADESH SHARMA vs THE STATE OF BIHAR	Mr.AMRESH	Mr.ANIL KUMAR SINGH(APP)	
25.	CR. MISC./48224/2014 A.BAIL	1 VIJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SHAKIR AHMAD(APP)	
26.	CR. MISC./48228/2014 A.BAIL	1 MD. RIJWAN AHMAD ANSARI @ MD. RIJWAN ANSARI vs STATE OF BIHAR & ANR	Mr.ANUJ DILBAR KRISHNA	Mr.ANIL KUMAR(APP)	
27.	CR. MISC./48238/2014 A.BAIL	1 MUNNA SINGH vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.BHARAT BHUSHAN(APP)	
28.	CR. MISC./48250/2014 A.BAIL	1 LALAN SAO @ LALAN SAH & ORS. vs THE STATE OF BIHAR	Mr.KRISHNA BALLABHA SHARMA Mr.OM PRAKASH PRASAD Mr.SHRAWAN KUMAR SINGH	Mr.RAM SHANKAR DAS (SPL.PP)	
29.	CR. MISC./48560/2014 A.BAIL	3 UPENDRA MANDAL @ O.P. MANDAL & ORS vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.AMITESH KUMAR (APP)	
30.	CR. MISC./48678/2014 A.BAIL	1 UMESH MEHTA vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.RAJNISH KUMAR	Mr.SANJAY KR.SINGH(APP)	

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31.	CR. MISC./48691/2014 A.BAIL	1	MD. RAISH @ MD. RAYEES vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR Mr.AHMAD ALI(APP)
32.	CR. MISC./49957/2014 A.BAIL	1	RADHE SHYAM SINGH vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH Mr.KHURSHID ANWAR(APP) Mr.AMBUJ NAYAN CHAUBEY Mr.VIKAS KUMAR
33.	CR. MISC./50134/2014 A.BAIL	3	RAHUL KUMAR @ CHINTU SINGH @ RAHUL KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.PARMATMA SINGH Mr.M.HAQUE (APP)
34.	CR. MISC./50138/2014 with A.BAIL	1	RAM PRAVESH KUMAR vs THE STATE OF BIHAR	Mr.RAM KUMAR SINGH Mr.DURGESH NANDAN(APP)
35.	CR. MISC./51580/2014 A.BAIL	1	SATENDRA YADAV @ SATENDRA KUMAR @ BUGAL vs THE STATE OF BIHAR	Mr.RAM KUMAR SINGH Mr.DURGESH NANDAN (APP)
36.	CR. MISC./50203/2014 with A.BAIL	3	TAPESHWAR SAH & ORS vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR Mr.ASHOK KR.SINGH (APP) Mr.SUNIL PRASAD SINGH
37.	CR. MISC./50431/2014 A.BAIL	1	VIJAY KUMAR YADAV @ VIJAY RAI & ORS vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR Mr.ASHOK KUMAR SINGH (APP) Mr.SUNIL PRASAD SINGH Mr.RAM BACHAN SINGH (APP)
38.	CR. MISC./50214/2014 A.BAIL	3	HARENDRA RAI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.JITENDRA KR. ROY NO.1(APP)
39.	CR. MISC./50228/2014 A.BAIL	3	MEENA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR Mr.ANITA KUMARI SINGH(APP)
40.	CR. MISC./50243/2014 A.BAIL	3	MUNNA YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA
41.	CR. MISC./50249/2014 A.BAIL	3	BULO PASWAN & ANR vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH Mr.GOPESH KUMAR (APP) Mr.VINAY PRAKASH MISHRA
42.	CR. MISC./50299/2014 with A.BAIL	3	MAMTA DEVI vs THE STATE OF BIHAR	Mr.PARAS NATH Mr.MANOJ KUMAR(APP)
43.	CR. MISC./50672/2014 with A.BAIL	1	PATEL RAM vs THE STATE OF BIHAR	Mr.PARAS NATH Mr.M.K. KHARE (APP)
44.	CR. MISC./12929/2015 A.BAIL	1	RADHA DEVI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.RAM CHANDRA SINGH(APP)
45.	CR. MISC./50345/2014 A.BAIL	3	DHIRAJ SINGH @ DHIRAJ KUMAR PRABHAKAR vs THE STATE OF BIHAR	Mr.UPENDRA MISHRA Mr.NAWAL KISHORE SINGH Mr.AMBIKA BHAGAT(SPL.PP) Mr.NAVIN SHARMA Mr.SUNIL KUMAR
46.	CR. MISC./50396/2014 A.BAIL	1	YADO LAL RAM @ JADO LAL RAM vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.SANJAY KUMAR PANDEY(APP)
47.	CR. MISC./50410/2014 A.BAIL	1	SHAH MD. ALI @ MOHAMMAD ALI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.ANURADHA SINGH(APP)
48.	CR. MISC./50415/2014 A.BAIL	1	RAJENDRA YADAV vs THE STATE OF BIHAR	Mr.ANIL KUMAR SAXENA Mr.DR.RABINDRA KUMAR(APP)
49.	CR. MISC./50426/2014 A.BAIL	1	REKHA KUMARI @ REKHA DEVI vs THE STATE OF BIHAR	Mr.BAIDYA NATH THAKUR Mr.GANESH PD.SINGH(APP)
50.	CR. MISC./50432/2014 A.BAIL	1	SHANTI DEVI & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV Mr.RANA RANDHIR SINGH(APP)
51.	CR. MISC./50438/2014 A.BAIL	1	RANVIJAY SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY Mr.TAPESHWAR SHARMA(APP)
52.	CR. MISC./50441/2014 A.BAIL	1	VIJAY RAI @ VIJAY KUMAR RAI vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH Mr.ANAND KISHORE CHOUDHARY (APP) Mr.BHARAT BHUSHAN Mr.SHAMBHU SHARAN SINGH Mr.SANJAY KR. SHARMA (APP)
53.	CR. MISC./50449/2014 A.BAIL	1	PREM KUMAR SAHNI vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY Mr.SANJAY KR. SHARMA (APP)
54.	CR. MISC./50453/2014 A.BAIL	3	CHANDESHWARI YADAV & ORS vs THE STATE OF BIHAR	Mr.MADHAV JHA Mr.NIRMALA KUMARI(APP)
55.	CR. MISC./51396/2014 A.BAIL	1	AJAY KUMAR PASWAN & ANR. vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA Mr.NAGENDRA PD.(APP)
56.	CR. MISC./51397/2014 A.BAIL	1	SOGARATH MAHTO & ORS. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.DR. M.K.GAUTAM(APP)
57.	CR. MISC./51400/2014 A.BAIL	1	HIRA GADDI & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.JITENDRA KR.SINGH 1(APP)
58.	CR. MISC./51408/2014 A.BAIL	1	RAJ DEO YADAV vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.RAM BACHAN SINGH(APP)
59.	CR. MISC./51409/2014 with A.BAIL	1	PRITHWI MAHTO & ANR. vs THE STATE OF BIHAR	Mr.VIKRAM SINGH Mr.JYOTI RANJAN JHA Mr.PRONOTI SINGH(APP)
60.	CR. MISC./19541/2015 A.BAIL IPC 307,427 A.BAIL	1	PABIYA DEVI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN Mr.PARMANAND KUMAR (APP)
61.	CR. MISC./51410/2014 A.BAIL	1	RAM KRISHNA NARAYAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY Mr.SHYAM KR.SINGH(APP) Mr.BINDHYACHAL SINGH
62.	CR. MISC./51413/2014 A.BAIL	1	BHULAN SINGH & ANR vs THE STATE OF BIHAR	Mr.VIKAS RATAN BHARTI Mr.ASHISH GIRI Mr.B.RAM(APP)
63.	CR. MISC./51420/2014 A.BAIL	1	PAPLA TANTI @ PAPULA TANTI @ PRAMOD TANTI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA Mr.SANJAY KUMAR (APP)
64.	CR. MISC./51425/2014 A.BAIL	1	RANJEET PASWAN @ RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH Mr.MANOJ KUMAR 1 (APP)
65.	CR. MISC./51426/2014 A.BAIL	1	MINA KHATOON vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.MANOJ KUMAR 1 (APP)
66.	CR. MISC./51431/2014 A.BAIL	1	GOVIND JHA & ANR. vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.MADHURI LATA(APP)
67.	CR. MISC./51432/2014 A.BAIL	1	RAM PATI YADAV vs THE STATE OF BIHAR	Mr.DR. KISLAY Mr.MD.NAZIR ANSARI (APP)
68.	CR. MISC./51433/2014 A.BAIL	1	RANG BAHADUR SINGH & ANR. vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR Mr.SHAHIN BEGUM(APP) Mr.PRABHAKAR SINGH Mr.RANJAY KUMAR PATEL Mr.SANJAY KUMAR

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69.	CR. MISC./51435/2014 A.BAIL	1	BHULAN GIRI vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.SATYENDRA NR. SINGH (APP) Mr.VIRENDRA KUAR
70.	CR. MISC./51436/2014 A.BAIL	1	SUMAN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.KR.RANJIT RANJAN(APP)
71.	CR. MISC./51437/2014 A.BAIL	1	RAJENDRA KUMAR TEKRIWAL @ RAJENDRA KUMAR TIBAREWAL vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.SHARDANAND JHA (APP)
72.	CR. MISC./51438/2014 A.BAIL	1	NITO RAI DAS @ NITTO RAI DAS & ANR. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.H.A. KHAN (APP)
73.	CR. MISC./51439/2014 A.BAIL	1	DHARMENDRA PRASAD vs THE STATE OF BIHAR	Mr.MURLI DHAR	Mr.RITA VERMA(APP)
74.	CR. MISC./51445/2014 A.BAIL	1	SHEKH IDRISH & ORS vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH Mr.BRIJ MOHAN KUMAR SINGH	Mr.DR.AJIT KUMAR(APP)
75.	CR. MISC./51446/2014 A.BAIL	1	RAKESH KUMAR SAHNI & ANR. vs THE STATE OF BIHAR	Mr.RATNESHWAR PRASAD Mr.ANMOL RATAN Mr.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.AVINASH	Mr.T.N. THAKUR (APP)
76.	CR. MISC./51448/2014 A.BAIL	1	NITISH KUMAR & ANR vs THE STATE OF BIHAR	Mr.NAGESHWAR SINGH	Mr.SHAKIR AHMAD(APP)
77.	CR. MISC./51449/2014 A.BAIL	1	SANJAY KUMAR @ SUJAY MISTRI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.ANSUAIYA JAISWAL (APP)
78.	CR. MISC./51471/2014 A.BAIL	1	DEODHARI YADAV & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KR. SINHA	Mr.S.D.SINGH YADAV(APP)
79.	CR. MISC./51479/2014 A.BAIL	1	ARBIND KUMAR PANDEY & ORS vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN	Mr.ANAND KISHOR CHOUDHARY(APP)
80.	CR. MISC./51481/2014 A.BAIL	1	SAGIR MIAN vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD	Mr.MD. A.HAQUE SAHARA(APP)
81.	CR. MISC./51482/2014 A.BAIL	1	SANJAY CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.PUSHPA SINHA (APP)
82.	CR. MISC./51483/2014 A.BAIL	1	DEOMANTI DEVI @ DEMANTI DEVI & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA Mr.KUMARI SMITA SONI	Mr.RAJENDRA PD.NAT(APP)

**Thursday the 7th May 2015**  
**Court No. 32 (AT 10.30 A.M.)**  
**Mr. Justice Jitendra Mohan Sharma**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./48721/2014 A.BAIL	1 DHURI DAS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SHYAM KR.SINGH(APP)	
2.	CR. MISC./48725/2014 A.BAIL	1 NARESH KUMAR vs THE STATE OF BIHAR	Mr.ANURAG SAURAV Mr.GAURAV KUMAR	Mr.ANUSUAIYA JAISWAL(APP) Mr.RAJESH KUMAR SINGH	
3.	CR. MISC./48771/2014 A.BAIL	1 MOHAN YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.MUSTAQUE ALAM (APP)	
4.	CR. MISC./48842/2014 A.BAIL	1 BALKANT KUMAR @ SHARMA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR NO.- 4	Mr.BRAJ KISHORE PD.(APP)	
5.	CR. MISC./48851/2014 A.BAIL	1 PIKUL SINGH vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.PRAMOD KR.PANDAY(APP)	
6.	CR. MISC./48864/2014 A.BAIL	1 DHAMENDRA RAJBANSHI @ DHARMENDRA RAM vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY Mr.MANOJ KUMAR	Mr.AJAY KUMAR NO.1(APP)	
7.	CR. MISC./48871/2014 A.BAIL	1 MD. IFTEKHAR ALAM & ANR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.JAGDHR PD.(APP)	
8.	CR. MISC./48873/2014 A.BAIL	1 PRADEEP KUMAR JHA vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR JHA Mr.DHIRENDRA KUMAR GUPTA	Mr.UMA NATH MISHRA(APP)	
9.	CR. MISC./48917/2014 A.BAIL	1 CHANDESHWAR SINGH & ANR vs THE STATE OF BIHAR	Mr.GYANENDRA KUMAR SINGH Mr.ARUN KUMAR SINGH Mr.DHANANJAY KUMAR	Mr.SATYAVERAT VERMA (APP)	
10.	CR. MISC./48962/2014 A.BAIL	1 MAKKHI SAO @ SHANKAR SAO vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.KALYAN SHANKAR(APP)	
11.	CR. MISC./48971/2014 A.BAIL	1 BHUTTI MIAN @ APRIM ANSARI vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.DR.AJIT KUMAR(APP)	
12.	CR. MISC./48973/2014 A.BAIL	1 MD. AZAD vs THE STATE OF BIHAR	Mr.MD. FAHIMUDDIN	Mr.DR. AJIT KUMAR(APP)	
13.	CR. MISC./50456/2014 A.BAIL	1 INDRADEO YADAV vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SHARDA KUMARI (APP)	
14.	CR. MISC./50459/2014 A.BAIL	1 SONU & ANR vs THE STATE OF BIHAR	Mr.BAIDYANATH PRASAD Mr.SANJAY KUMAR SINHA Mr.ASHWINI KUMAR RAI Mr.PARASHURAM SINGH Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN Mr.SHEKHAR KUMAR SINGH Mr.PRABHAT RANJAN SINGH Mr.UMESH TIWARI	Mr.AMBIKA BHAGAT(APP)	
15.	CR. MISC./50461/2014 A.BAIL	1 PRABHAWATI DEVI vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH	Mr.A.L.PANDIT (APP)	
16.	CR. MISC./50484/2014 A.BAIL	3 RINKU YADAV & ORS vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.RAMSHANKAR DAS(SPL.PP)	
17.	CR. MISC./50486/2014 A.BAIL	1 SRI NATH SINGH @ SHRINATH SINGH vs STATE OF BIHAR & ANR	Mr.AMAR PRAKASH	Mr.MANISH KUMAR NO.2(APP) Mr.SHIVENDRA KUMAR SINHA	
18.	CR. MISC./50489/2014 A.BAIL	1 DINESH CHAUPAL vs THE STATE OF BIHAR	Mr.LALIT NARAYAN JHA Mr.ARUN KUMAR JHA	Mr.INDU KUMARI SRIVASTAVA (APP)	
19.	CR. MISC./50496/2014 A.BAIL	1 AJEET KUMAR MANDAL @ AJEET KR. MANDAL @ AJIT KUMAR MANDAL vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NARSING TANTI (APP)	
20.	CR. MISC./50513/2014 A.BAIL	1 PRADEEP MANDAL vs STATE OF BIHAR & ANR	Mr.BAIDYA NATH THAKUR	Mr.GANESH PD. SINGH(APP)	
21.	CR. MISC./50537/2014 A.BAIL	1 PANKAJ RAJAK vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.ANUSUAIYA JAISWAL(APP)	
22.	CR. MISC./50538/2014 A.BAIL	1 DULARI YADAV @ DULARI DEVI & ANR vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.ASHOK KUMAR SINGH- 1(APP)	
23.	CR. MISC./50540/2014 A.BAIL	1 GAURAV KUMAR vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.M.RAB(APP)	
24.	CR. MISC./50561/2014 A.BAIL	1 RAJESH SINGH @ RAJESH KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.M.DAYAL (APP)	
25.	CR. MISC./50563/2014 A.BAIL	1 JYOTI PASWAN & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.ANUJ KUMAR SRIVASTAVA (APP)	
26.	CR. MISC./50565/2014 A.BAIL	1 RAJKUMAR YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.MUSTAQUE ALAM (APP)	
27.	CR. MISC./50567/2014 A.BAIL	1 GOVIND KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.ANITA KUMARI(APP)	
28.	CR. MISC./50571/2014 A.BAIL	1 MANMATI DEVI & ORS vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.YOGENDRA KUMAR (APP)	
29.	CR. MISC./50575/2014 A.BAIL	1 SARWANI DEVI vs THE STATE OF BIHAR	Mr.CHANDAN Mr.ANITA KUMARI	Mr.ANIL KUMAR SINGH	
30.	CR. MISC./50576/2014 A.BAIL	1 LAL SAHEB SINGH & ORS. vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND Mr.RABINDRA KUMAR RAVI	Mr.AJAY KUMAR-II(APP)	
31.	CR. MISC./50582/2014 A.BAIL	1 POONAM DEVI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR DAS Mr.PRANAYA SHANKER SINHA	Mr.SATYAVERAT VERMA (APP) Mr.IQBAL ASIF NIAZI	

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Mr. Justice Jitendra Mohan Sharma					
32.	CR. MISC./50583/2014 A.BAIL	1	AJAY RAM @ AJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.MALLIKA MAZUMDAR Mr.PREM KUMAR	Mr.ASHA DEVI (APP)
33.	CR. MISC./50598/2014 A.BAIL	1	REWAT & ANR vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.ANIL KUMAR SINGH (APP) Mr.MADHU PRASUN
34.	CR. MISC./50601/2014 A.BAIL	1	RANVIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.NIRAJ KUMAR	Mr.RAM ANURAG SINGH (APP) Mr.DINESH CHOUDHARY
35.	CR. MISC./50612/2014 A.BAIL	1	RAMPRIIT GIRI vs THE STATE OF BIHAR	Mr.PRAVEEN PRAKASH Mr.OM NATH SINGH	Mr.RAJIV NAYAN(APP)
36.	CR. MISC./50613/2014 A.BAIL	1	SULINDAR PODDAR @ PIYALKA vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.PREM KUMAR JHA (APP)
37.	CR. MISC./50619/2014 A.BAIL	1	DINESH DAS @ DINESH KUMAR DAS vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.NITYANAND(APP)
38.	CR. MISC./50620/2014 A.BAIL	1	GYANCHAND RAI @ GYANCHAND PRASAD YADAV & ANR. vs THE STATE OF BIHAR	Mr.ANIL KR SINGH NO. 6 Mr.RATHORE VASUNDHARA	Mr.A.L.PANDIT(APP)
39.	CR. MISC./50622/2014 A.BAIL	1	RAHMAT SHAIKH @ MD. RAHMAT ALI vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.ANUJ KUMAR SRIVASTAVA(APP)
40.	CR. MISC./50623/2014 A.BAIL	1	MD. JABBAR ANSARI vs STATE OF BIHAR & ANR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.DR.KR.UDAY PRATAP(APP)
41.	CR. MISC./50628/2014 A.BAIL	1	HALDHAR SINGH @ HALDHAR KUMAR SINGH vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SANJAY KUMAR SHARMA (APP)
42.	CR. MISC./50629/2014 A.BAIL	1	SUKHIL DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.PREM KUMAR JHA (APP)
43.	CR. MISC./50653/2014 with A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR Mr.RAKESH KUMAR RANJAN Mr.SANJEEV KUMAR MISHRA	Mr.ASHA KUMARI(APP)
44.	CR. MISC./51848/2014 A.BAIL	3	RUPESH KUMAR @ RUPESH LAL @ RUPESH KR. LAL vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR Mr.RAKESH KUMAR RANJAN Mr.SANJEEV KUMAR MISHRA	Mr.ASHA KUMARI (APP)
45.	CR. MISC./50655/2014 A.BAIL	1	RAMDEO THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.M.K.NIRALA(APP)
46.	CR. MISC./51484/2014 A.BAIL	1	SANTOSH TANTI & ANR vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN	Mr.SADANAND PASWAN (SPL. PP)
47.	CR. MISC./51489/2014 A.BAIL	1	SUNIL KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHOR SINGH	Mr.SADANAND PASWAN(SPL.P.P.)
48.	CR. MISC./51496/2014 with A.BAIL	1	RAVINDRA KISHORE SINGH vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN PRABHAKAR	Mr.ABHAY KR. 1(APP) Mr.SACHIDA NAND RAI
49.	CR. MISC./12816/2015 A.BAIL	1	PAPPU SINGH @ SUDHIR KUMAR SINGH @ SUDHIR SINGH & ORS vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.NAND KUMAR(APP)
50.	CR. MISC./51501/2014 A.BAIL	1	BASANT DUBEY @ BASANT KUMAR DUBEY & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.ARVIND KR.PANDEY(APP)
51.	CR. MISC./51502/2014 A.BAIL	1	SURENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.SURESH PRASAD BHAKTA	Mr.M.DAYAL(APP)
52.	CR. MISC./51505/2014 A.BAIL	1	RITESH KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.JITENDRA KUMAR SINGH 1 (APP)
53.	CR. MISC./51506/2014 A.BAIL	1	SATYABATI DEVI & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.MANOJ KUMAR 1 (APP) Mr.PRAVIN KUMAR SINHA
54.	CR. MISC./51507/2014 A.BAIL	1	MANOJ KUMAR PRASAD vs THE STATE OF BIHAR	Mr.ADITYA PRAKASH SAHAY Mr.MANAS PRAKASH	Mr.SHAILENDRA KUMAR 1 (APP) Mr.BINDHYACHAL SINGH Mr.RAM BINOD SINGH
55.	CR. MISC./51513/2014 A.BAIL	1	RAVINDRA KUMAR vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SHAKIR AHMAD(APP)
56.	CR. MISC./51544/2014 A.BAIL	1	USHAKAR CHAUDHARY vs THE STATE OF BIHAR	Mr.NIKHIL KUMAR AGRAWAL	Mr.ANAND KISHOR CHOUDHARY(APP) Mr.MANISH KUMAR NO 13
57.	CR. MISC./51545/2014 A.BAIL	1	PRAMOD TIWARI & ORS vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA	Mr.MD.SUFIYAN(APP)
58.	CR. MISC./51550/2014 with A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.JAGDHR PD.(APP)
59.	CR. MISC./5996/2015 with A.BAIL	1	PUTUR YADAV & ORS vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.ANAND KUMAR	Mr.SHAILENDRA KUMAR SINGH(APP)
60.	CR. MISC./6620/2015 A.BAIL	1	GANGA YADAV & ANR. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.U.S.P.SINGH(APP)
61.	CR. MISC./51551/2014 A.BAIL	1	PATO DEVI @ PATIA DEVI & ANR vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.NILESH KUMAR	Mr.T.P.MANDAL(APP)
62.	CR. MISC./51553/2014 with A.BAIL	1	BINOD KUMAR BAJPAYEE vs THE STATE OF BIHAR	Smt.KUMARI SEEMA	Mr.RAMESH CHANDRA(APP)
63.	CR. MISC./9538/2015 A.BAIL	3	NIRANJAN PRASAD YADAV & ANR vs THE STATE OF BIHAR	Mr.KUMARI SEEMA Mr.ANJANI KUMAR SINHA NO- 1	Mr.ASHA KUMARI (APP)
64.	CR. MISC./51566/2014 A.BAIL	1	BHARAT YADAV & ORS vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH Mr.SUMAN KUMARI	Mr.NAND KISHORE PRASAD (APP) Mr.AMRENDRA KUMAR
65.	CR. MISC./51575/2014 A.BAIL	1	MD. JAVED @ MD. JAWAID @ GUDDU vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.UDAY PRATAP SINGH Mr.RAJEEV RANJAN NO.II	Mr.SHAHIN BEGUM (APP)
66.	CR. MISC./51584/2014 A.BAIL	1	SANOJ RAM vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.SANGITA SHARMA (APP)
67.	CR. MISC./51611/2014 A.BAIL	3	RAKESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.ANITA KUMARI(APP)
68.	CR. MISC./51615/2014 A.BAIL	4	LALAN SAH & ANR vs THE STATE OF BIHAR	Mr.LAL BABU SINGH	Mr.MADAN KUMAR(APP)
69.	CR. MISC./51654/2014 A.BAIL	4	TUNNA SAH & ORS vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.J.N. THAKUR (APP)

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70.	CR. MISC./51657/2014 with A.BAIL	3	ASHISH KUMAR vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.SHARDA KUMARI (APP)
71.	CR. MISC./4759/2015 A.BAIL	3	KUMARI PINKI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN	Mr.GOPESH KUMAR(APP)
72.	CR. MISC./51659/2014 A.BAIL	4	BASANT TIWARI vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH Mr.ROHIT MISHRA	Mr.MUSTAQUE ALAM(APP)
73.	CR. MISC./51674/2014 A.BAIL	3	DEVENDRA TIWARI & ANR vs THE STATE OF BIHAR		Mr.AHMAD ALI(APP) Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE
74.	CR. MISC./51680/2014 with A.BAIL	3	NAVIN BHAGAT @ NAVIN KUMAR BHAGAT vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.MADHURILATA (APP)
75.	CR. MISC./1528/2015 A.BAIL	3	RAJESH BHAGAT & ANR. vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.A.M.P. MEHTA (APP)
76.	CR. MISC./51692/2014 A.BAIL	4	DR. MD. QUAYOOM AZAM @ MD. KAYUM AZAM vs THE STATE OF BIHAR	Mr.NAWAL KISHOR PRASAD	Mr.NITYANAND(APP)
77.	CR. MISC./51699/2014 A.BAIL	1	LALITA DEVI & ORS vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.CHANDRA BHUSHAN PRASAD(APP)
78.	CR. MISC./51705/2014 A.BAIL	1	MD. ABDUL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RAM NARESH ROY(APP)
79.	CR. MISC./51727/2014 A.BAIL	1	RABEHA BEGUM @ RABEHA vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.NAWAL KISHORE PD.(APP)
80.	CR. MISC./51743/2014 A.BAIL	1	SIDH NATH SINGH vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.YOGENDRA KUMAR(APP) Mr.AJAY KUMAR TIWARY
81.	CR. MISC./51744/2014 A.BAIL	1	DILIP MEHTA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RAMSHANKAR DAS(SPL.PP)

**Thursday the 7th May 2015**  
**Court No. 16 (AT 10.30 A.M.)**  
**Justice Smt. Anjana Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR ADMISSION</b>				
1.	CR. MISC./49070/2014 A.BAIL	1 SANJAY KUMAR SINHA @ SANJAY KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr. AJAY KUMAR TIWARI Mr. SHAILENDRA KUMAR SINGH	Mr. RAM SHANKAR DAS(SPL.P.P.)
2.	CR. MISC./49075/2014 A.BAIL	1 QAMAR KHAN & ANR vs THE STATE OF BIHAR	Mr. NIKHILESH KUMAR Mr. BINOD KUMAR SINHA	Mr. H.A. KHAN (APP)
3.	CR. MISC./49079/2014 A.BAIL	1 VIKASH YADAV @ VIKASH KUMAR YADAV vs THE STATE OF BIHAR	Mr. SHYAM KISHOR DAS Mr. ASHUTOSH KUMAR	Mr. RENU KUMARI (APP)
4.	CR. MISC./49083/2014 A.BAIL	1 MD. IBRAR vs THE STATE OF BIHAR	Mr. SHAILESH KUMAR SINGH	Mr. AMITESH KUMAR (APP)
5.	CR. MISC./49086/2014 A.BAIL	1 MD. AKRAM vs THE STATE OF BIHAR	Mr. DHARMENDRA JHA Mr. VINAY KUMAR MISHRA	Mr. GOPESH KUMAR (APP)
6.	CR. MISC./49088/2014 A.BAIL	1 SANNY KUMAR & ORS vs THE STATE OF BIHAR	Mr. SHYAM KISHOR DAS Mr. ASHUTOSH KUMAR	Mr. ANITA KUMARI SINGH (APP)
7.	CR. MISC./49092/2014 A.BAIL	1 MD. AMIRUL @ MD. AMIRUL HAQUE & ORS vs THE STATE OF BIHAR	Mr. MD. ANISUR RAHMAN	Mr. MANISH KUMAR 2 (APP)
8.	CR. MISC./49100/2014 with A.BAIL	4 SHIVJEE SAH @ SHIVKUMAR SAH vs STATE OF BIHAR & ANR	Mr. MANOJ KUMAR PANDEY Mr. BRAJESH KUMAR	Mr. C. JAWAHAR (APP) Mr. SHASHI DHAR JHA
9.	CR. MISC./50621/2014 A.BAIL	1 ANUPAM DEVI vs STATE OF BIHAR & ANR	Mr. MANOJ KUMAR PANDEY	Mr. MADAN KUMAR (APP)
10.	CR. MISC./49232/2014 A.BAIL	3 PUNIT SHARMA vs STATE OF BIHAR & ANR	Mr. AJAY MUKHERJEE	Mr. J. N. THAKUR (APP) Mr. RAJ KUMAR Mr. VIJAY KUMAR
11.	CR. MISC./49295/2014 A.BAIL	1 SHAILENDRA YADAV & ANR. vs THE STATE OF BIHAR	Mr. ABHISHEK ANAND Mr. ANITA KUMARI SINGH	Mr. HIRDAY PRASAD SINGH (APP)
12.	CR. MISC./49308/2014 with A.BAIL	3 SUMANT KUMAR DAS & ANR vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT SECRETARIATE, PATNA	Mr. DAYANAND SINGH Mr. NAGADEO CHOUBEY	Mr. RAMAKANT SHARMA (LAW OFF. VIG)
13.	CR. MISC./49686/2014 with A.BAIL	1 BISHWANATH MANDAL vs STATE OF BIHAR & ANR	Mr. KAMALA KANT UPADHYAY Mr. SANJAY KUMAR	Mr. A. L. PANDIT (APP) Mr. RAMAKANT SHARMA
14.	CR. MISC./49796/2014 A.BAIL	1 RAHIMUDDIN @ HAIBER vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr. DIWAKAR SINHA Mr. ROUNAK KUMAR SINGH "PANKAJ"	Mr. RAMAKANT SHARMA (LAW OFF. VIG)
15.	CR. MISC./49427/2014 A.BAIL	1 RAJEEV PASWAN vs STATE OF BIHAR & ANR	Mr. MD. FAHIMUDDIN	Mr. DR. AJIT KUMAR (APP)
16.	CR. MISC./49463/2014 A.BAIL	1 MD. NAZAM & ORS vs THE STATE OF BIHAR	Mr. RAMESH KUMAR SINGH	Mr. JITENDRA KUMAR ROY-I (APP)
17.	CR. MISC./49472/2014 A.BAIL	1 SAJJAD & ANR vs THE STATE OF BIHAR	Mr. RASHID IZHAR	Mr. AJAY KUMAR JHA (APP)
18.	CR. MISC./49476/2014 A.BAIL	1 ASHOK GOSWAMI vs THE STATE OF BIHAR	Mr. SATYA PRAKASH PARASAR	Mr. DR. INDIWAR KUMARI (APP)
19.	CR. MISC./49482/2014 A.BAIL	1 NARESH PRASAD @ NARESH PRASAD SAH vs THE STATE OF BIHAR	Mr. VIJAY ANAND	Mr. U.S.P SINGH (APP)
20.	CR. MISC./49486/2014 A.BAIL	1 SANTOSH PATEL @ SANTOSH KUMAR PATEL vs STATE OF BIHAR & ANR	Mr. VIJAY KUMAR Mr. RAJANI KUMARI	Mr. MD. SUFIYAN (APP)
21.	CR. MISC./49494/2014 with A.BAIL	1 HORIL SAH & ORS vs THE STATE OF BIHAR	Mr. HARI KISHORE THAKUR	Mr. MUSTAQ ALAM (APP)
22.	CR. MISC./2760/2015 A.BAIL	3 CHANDAN SAH @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr. HARI KISHORE THAKUR	Mr. ANIL KUMAR SINGH-I (APP)
23.	CR. MISC./49496/2014 A.BAIL	1 RAM RATAN KAPAR & ANR. vs THE STATE OF BIHAR	Mr. MRITYUNJAY KUMAR Mr. RAJAN Mr. VAIDEHI RAMAN PRASAD SINGH	Mr. SUNIL KUMAR PANDEY (APP)
24.	CR. MISC./49497/2014 A.BAIL	1 VICTOR SOLEMON @ VICTOR SOLEMN vs THE STATE OF BIHAR	Mr. AJIT KUMAR SINGH Mr. SUDHIR KUMAR SINGH	Mr. RAJIV NAYAN (APP)
25.	CR. MISC./49498/2014 A.BAIL	1 SATYA NARAYAN MISHRA & ORS vs THE STATE OF BIHAR	Mr. SATYENDRA NARAYAN SINGH Mr. NEERAJ KUMAR ALIAS SANIDH	Mr. MANOJ KUMAR-I (APP) Mr. SHREE KANT PANDEY
26.	CR. MISC./49499/2014 A.BAIL	1 MD. JUBAID SAH @ MD. JABED @ MD. JUBAIR & ORS. vs THE STATE OF BIHAR	Mr. RAJESH KUMAR SINHA	Mr. L.K. SHARMA (APP)
27.	CR. MISC./49513/2014 A.BAIL	1 BIRBAL SAW vs THE STATE OF BIHAR	Mr. SANJAY KUMAR NO.-7	Mr. RAM CHANDRA SINGH (APP)
28.	CR. MISC./49515/2014 A.BAIL	1 MITHILESH YADAV vs THE STATE OF BIHAR	Mr. RATAN KUMAR	Mr. PREM KUMAR JHA (APP)
29.	CR. MISC./49516/2014 A.BAIL	1 SHAILENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr. MUKESH KUMAR Mr. VIPIN KUMAR	Mr. PRAMOD KUMAR PANDEY (APP)
30.	CR. MISC./49519/2014 A.BAIL	1 MUKESH CHANDRA KISHORE & ORS vs THE STATE OF BIHAR	Mr. LAL BAHADUR SINGH Mr. RAJ KISHOR PRASAD	Mr. U.S.P. SINGH (APP)
31.	CR. MISC./49521/2014 A.BAIL	1 SUNIL KUMAR SINGH @ GANNU @ SUNIL SINGH vs THE STATE OF BIHAR	Mr. BASANT KUMAR SINGH	Mr. ZAINUL ABEDIN (APP)
32.	CR. MISC./49524/2014 A.BAIL	1 NATHUNI SAH & ORS vs THE STATE OF BIHAR	Mr. MAN MOHAN KUMAR Mr. ALOK KUMAR ALOK	Mr. MANOJ KUMAR (APP)

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33.	CR. MISC./49527/2014 A.BAIL	1	PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.AKBAR ALI (APP)
34.	CR. MISC./49528/2014 A.BAIL	1	PARMANAND THAKUR & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.MADHURILATA (APP)
35.	CR. MISC./49531/2014 A.BAIL	1	RAVI KUMAR @ RAVI SHANKAR RAI vs STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR	Mr.RANA RANDHIR SINGH(APP)
36.	CR. MISC./49541/2014 A.BAIL	1	GUDDU BAITHA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.ASHA KUMARI (APP) Mr.ANAND KISHORE CHOUDHARY
37.	CR. MISC./49542/2014 A.BAIL	1	PANKAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AJAY MISHRA	Mr.SUBHASH CHANDRA MISHRA (APP)
38.	CR. MISC./49544/2014 with A.BAIL	1	SONU KUMAR SHARMA vs THE STATE OF BIHAR	Mr.RAVI PRAKASH	Mr.SATYENDRA PRASAD (APP)
39.	CR. MISC./50573/2014 with A.BAIL	1	RABINDRA NATH TIWARY vs THE STATE OF BIHAR	Mr.AJEY KUMAR Mr.BINAY KUMAR THAKUR	Mr.ABHAY KUMAR NO. 1 (APP) Mr.HARISH KUMAR
40.	CR. MISC./18094/2015 A.BAIL IPC 386,368 A.BAIL	1	SANJAY KUMAR @ SANJAY KUMAR SINGH @ LALJEE SINGH vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR SINGH Mr.DHANANJAY KUMAR	Mr.U.L.VERMA(APP)
41.	CR. MISC./49545/2014 A.BAIL	1	UPENDRA MAHTO & ORS vs THE STATE OF BIHAR	Mr.PARMOD KUMAR	Mr.RANA RANDHIR SINGH(APP)
42.	CR. MISC./49547/2014 A.BAIL	1	DEEPAK KUMAR @ DEEPAK PASWAN vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.PRADIP NR. KUMAR (APP)
43.	CR. MISC./50656/2014 A.BAIL	1	MD. JAMALUDDIN & ANR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.MURLIDHAR(APP)
44.	CR. MISC./50667/2014 A.BAIL	1	PAPPU YADAV & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.SANJAY KUMAR	Mr.D.P.TIWARY(APP)
45.	CR. MISC./50669/2014 A.BAIL	1	SULTANA PRAVEEN @ BASIRAN KHATOON vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SMT.VEENA RANI PD.(APP)
46.	CR. MISC./50673/2014 A.BAIL	1	AJIT THAKUR @ AJEET KUMAR THAKUR & ORS vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.G.S. GUPTA (APP) Mr.RAJA SURENDRA MOHAN
47.	CR. MISC./50676/2014 A.BAIL	1	ASHOK KUMAR SINGH @ BHAGINA vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINGH	Mr.PRONATI SINGH (APP)
48.	CR. MISC./50692/2014 A.BAIL	1	SUDHIR KR. JHA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))
49.	CR. MISC./50693/2014 A.BAIL	1	BRAJ KISHORE PRASAD vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.ANIL KUMAR(APP)
50.	CR. MISC./50702/2014 A.BAIL	1	GANESH MANDAL vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH	Mr.M.K. NIRALA (APP)
51.	CR. MISC./50709/2014 A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH	Mr.HIRDAY PRASAD SINGH (APP)
52.	CR. MISC./50711/2014 A.BAIL	1	PRAMOD KURMI @ PRAMOD RAUT KURMI @ PRAMOD KUMAR & ORS vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SHANTANU KUMAR (APP)
53.	CR. MISC./50712/2014 A.BAIL	1	PRADEEP KUMAR JHA vs THE STATE OF BIHAR	Mr.BAM BAHADUR JHA	Mr.SADANAND PASWAN (APP)
54.	CR. MISC./50713/2014 A.BAIL	1	JITENDRA KUMAR @ JITENDRA KR. MAHTO & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.AMBIKA BHAGAT(SPL.PP) Mr.VINOD KUMAR Mr.SHIVADANI SINGH
55.	CR. MISC./50715/2014 A.BAIL	1	GONOUR SAH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.ARBIND KR.PANDEY(APP)
56.	CR. MISC./50716/2014 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.SANJAY KUMAR TIWARI	Mr.AJAY KUMAR NO.2(APP)
57.	CR. MISC./50719/2014 A.BAIL	1	AKASH KUMAR @ AKASH KUMAR GUPTA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.MD.NAZIR ANSARI (APP)
58.	CR. MISC./50720/2014 A.BAIL	1	RAJAT KUMAR PANDEY @ SANI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.JITENDRA KR. SINGH NO.1(APP) Mr.DHANANJAY KUMAR TIWARY
59.	CR. MISC./50722/2014 A.BAIL	1	SANJEEV VERMA @ POLA VERMA vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.RAMSHANKAR DAS(SPL.PP)
60.	CR. MISC./50738/2014 A.BAIL	3	SANJAY SAH @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.UMESHNAND PANDIT(APP)
61.	CR. MISC./51747/2014 A.BAIL	3	LALLAN RAI & ORS vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.M.HAQUE(APP) Mr.ARBIND KUMAR Mr.DHRUW SWAWINI
62.	CR. MISC./51750/2014 A.BAIL	1	KENDULA DEVI vs THE STATE OF BIHAR	Mr.KAUSHAL KUMAR JHA Mr.JYOTI RANJAN JHA	Mr.ANANT KUMAR(APP)
63.	CR. MISC./51754/2014 with A.BAIL	3	SHARWAN YADAV vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.KHURSHID ANWAR(APP)
64.	CR. MISC./14535/2015 A.BAIL	1	CHOTEY YADAV @ KANHAIYA LAL MURARI vs THE STATE OF BIHAR	Mr.ABHIMANYU SHARMA	Mr.R.B.ROY RAMAN(APP)
65.	CR. MISC./51789/2014 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.JAGDHAR PD.(APP)
66.	CR. MISC./51809/2014 A.BAIL	1	AMRENDRA YADAV vs THE STATE OF BIHAR	Mr.GAJENDRA PRASAD YADAV Mr.SANJAY KUMAR	Mr.UMESHANAND PANDIT(APP)
67.	CR. MISC./51824/2014 with A.BAIL	3	RAMESH KUMAR @ RAMESHWAR PRASAD & ANR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.AJAY KUMAR SINGH Mr.MANORANJAN KUMAR	Mr.SADANAND PASWAN (SPL.PP) Mr.PHULEN YADAV
68.	CR. MISC./51957/2014 A.BAIL	3	DILIP KUMAR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.AJAY KUMAR SINGH Mr.MANORANJAN KUMAR	Mr.SADANAND PASWAN (SPL. PP) Mr.PHULEN YADAV

<b>PATNA HIGH COURT</b>	<b>244</b>	<b>Thursday 7th May, 2015</b> Justice Smt. Anjana Mishra
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69.	CR. MISC./51836/2014 A.BAIL	3	SHATRUDHAN SAH & ANR. <b>vs</b> THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SHARDANAND JHA (APP)
70.	CR. MISC./51842/2014 A.BAIL	3	KUSHMESH KUMAR & ANR <b>vs</b> THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.YOGENDRA KUMAR SINGH (APP) Mr.ARJUN PRASAD Mr.HARENDRA PRASAD Mr.AJAY KUMAR TIWARY
71.	CR. MISC./51854/2014 A.BAIL	4	MANJEET SINGH PRINCE @ MANJEET KUMAR <b>vs</b> THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.ADITYA NR. SINGH1 (APP)
72.	CR. MISC./51869/2014 A.BAIL	3	RAM NARAYAN SINGH & ORS <b>vs</b> THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.RAM SUMIRAN RAI (APP) Mr.AKHILESHWAR PANDEY Mr.RANG NATH PANDEY
73.	CR. MISC./51871/2014 A.BAIL	3	RAM RATAN PRASAD SINGH @ RAM RATAN SINGH <b>vs</b> THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.ARUN KUMAR	Mr.MD. A.HAQUE SAHARA (APP) Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA Mr.JITENDRA NATH TIWARY
74.	CR. MISC./51873/2014 A.BAIL	3	DHIRENDRA NATH MANDAL & ANR <b>vs</b> THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.NARENDRA KR.SINGH(APP)
75.	CR. MISC./51876/2014 A.BAIL	3	ARUN KUMAR MANDAL <b>vs</b> THE STATE OF BIHAR	Mr.GOPAL KUMAR JHA	Mr.ASHA DEVI(APP)
76.	CR. MISC./51889/2014 A.BAIL	3	SUDHIR KUMAR YADAV @ SUDHIR PRASAD YADAV & ORS <b>vs</b> THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.MD.NAZIR ANSARI (APP) Mr.CHANDRA MOHAN JHA
77.	CR. MISC./51900/2014 A.BAIL	3	KAPILDEO PRASAD @ KAPIL DEO KUMAR <b>vs</b> THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.DR.M.K.GAUTAM(APP)
78.	CR. MISC./51913/2014 A.BAIL	3	MUKESH KUMAR <b>vs</b> THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.RINA SINHA (APP)
79.	CR. MISC./51923/2014 A.BAIL	3	PINTU KUMAR <b>vs</b> THE STATE OF BIHAR	Mr.DINESHWAR MISHRA	Mr.NITYANAND (APP)
80.	CR. MISC./51939/2014 A.BAIL	3	NIRAJ KUMAR & ANR. <b>vs</b> THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.SHARDA KUMARI (APP)
81.	CR. MISC./51941/2014 A.BAIL	3	GOPAL MALI & ORS <b>vs</b> THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR GUPTA	Mr.DR. INDIWAR KUMARI (APP)
82.	CR. MISC./51947/2014 A.BAIL	1	BABBAN YADAV <b>vs</b> THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.INDRA KUMAR SINGH (APP)
83.	CR. MISC./51988/2014 A.BAIL	1	BIRENDRA RAI @ BINDA @ BINDA RAI & ORS. <b>vs</b> THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.AHTASHAM ALI KHAN Mr.RAJIV RANJAN Mr.RAVI RANJAN KUMAR RAVI	Mr.LALAN KUMAR(APP)

**Thursday the 7th May 2015**  
**Court No. 31 (AT 10.30 A.M.)**  
**Justice Smt. Nilu Agrawal**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./50134/2012 QUASHING(447,323,4 QSH COMPLAIN FOR C	2 NAJMA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.VEENA RANI PD.(APP) Mr.SYED ASGHER NAJMI
2.	CR. MISC./50138/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	1 CHANDA DEVI & ANR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.NITYANAND (APP)
3.	CR. MISC./50168/2012 QUASHING(498A, 4 D/ QSH COMPLAIN FOR C	3 CHANDRA BHUSAN CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR Mr.SANJAY KUMAR SINHA	Mr.J.UPADHYAY(APP)
4.	CR. MISC./50211/2012 QUASHING(406,420,4 QUASHING	2 VINOD SETHI vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR	Mr.INDU KUMARI SRIVASTAVA (APP)
5.	CR. MISC./50225/2012 QUASHING(323/342/3 QSH F.I.R. FOR CON	2 MITHLESH RAM & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SANJAY KUMAR SHARMA	Mr.NARENDRA KR.SINGH (APP)
6.	CR. MISC./50238/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 SHASHIBALA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.MAYANAND JHA(APP) Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA
7.	CR. MISC./50241/2012 QUASHING(227 CR.P. QSH S.T	3 UMESH PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.LALAN KUMAR (APP)
8.	CR. MISC./50258/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	5 KAMAL ASHRAF vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHARMA	Mr.M.K.NIRALA (APP) Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY
9.	CR. MISC./50264/2012 QUASHING(307,379)- QSH F.I.R. FOR DIR	2 SURENDRA SAH vs STATE OF BIHAR & ANR	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	Mr.BRAJ KISHORE PD.(APP)
10.	CR. MISC./50278/2012 QUASHING(406)-IPC QSH COMPLAIN. FOR	2 PHULO SAO vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.UMA SHANKAR SHARMA	Mr.P.K.CHAURASIYA(APP)
11.	CR. MISC./50289/2012 QUASHING(414/420/4 QSH F.I.R. FOR CON	2 JAI KRISHNA SAH vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.RAMCHANDRA SINGH (APP)
12.	CR. MISC./50346/2012 QUASHING(409,467,4 QSH F.I.R. FOR DIS	6 NAWAL KISHORE RAM vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR Mr.CHANDRA SHEKHAR BIMAL Mr.SUSHIL KUMAR	Mr.RAM ANURAG SINGH (APP) Mr.DIN BANDHU SINGH
13.	CR. MISC./50361/2012 QUASHING(420/120B/ QSH F.I.R. FOR CON	3 AMIT SINGH @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH	Mr.MD.ASLAM ANSARI (APP)
14.	CR. MISC./50365/2012 QUASHING(13 P/C AC QSH F.I.R. FOR CON	9 MALTI SINHA vs THE STATE OF BIHAR, THROUGH THE VIGILANCE BUREAU, PATNA	Mr.RAKESH KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))
15.	CR. MISC./50366/2012 QUASHING(498A,494) QSH F.I.R. FOR DIR	3 ANIL KUMAR SINGH @ PUNAM vs THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA	Mr.ANIL KR. SINGH (APP)
16.	CR. MISC./50371/2012 QUASHING(P/C ACT) QSH COMPLAIN FOR D	3 PARMANAND THAKUR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr./SMT. VEENA KUMARI JAYASWAL(APP) Mr.RAMAKANT SHARMA
17.	CR. MISC./50378/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	2 RAM NARAYAN RAI & ORS vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.A.H.M.RAHMAN(APP)
18.	CR. MISC./50380/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 SUSHIL KUMAR JAISWAL & ANR. vs THE STATE OF BIHAR	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.AJIT KUMAR (APP)
19.	CR. MISC./50414/2012 QUASHING(467/468/4 QSH COMPLAIN FOR O	2 BISHNU LAL BITHAL vs STATE OF BIHAR & ANR	Mr.SHIVENDRA PRASAD	Mr.PAWAN KUMAR CHAURASIA (APP)
20.	CR. MISC./50431/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.RAM SUMIRAN RAI(APP)
21.	CR. MISC./50440/2012 QUASHING(467,468,4 QSH COMPLAIN FOR C	5 MADHAV PRASAD SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.DINESH SINGH(APP) Mr.GHULAM RABBANI Mr.BABAN ROY
22.	CR. MISC./50442/2012 QUASHING(380/452/4 QSH F.I.R. FOR CON	2 RAMJEE YADAV vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.R.B.ROY RAMAN(APP)
23.	CR. MISC./50452/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	2 KAMRUN NISHA vs THE STATE OF BIHAR & ORS	Mr.YASHRAJ BARDHAN	Mr.ASHOK KUMAR SINGH(APP)
24.	CR. MISC./50460/2012 QUASHING(227)-IPC QSH S.T	2 BAMBAM SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA	Mr.VINOD SHANKAR MODI (APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
25.	CR. MISC./50463/2012 QUASHING(420)-IPC QSH F.I.R. FOR CON	2 SHAKIL AHMAD vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA	Mr.AMITESH KUMAR (APP)

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26.	CR. MISC./50470/2012 QUASHING(365,347/3 QSH F.I.R. FOR CON	2	SHAILENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR	Mr.ABHAY KUMAR ROY(APP)
27.	CR. MISC./50483/2012 QUASHING(311 CR.P. QUASHING	2	RAMESH SAH vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.MAYANAND JHA(APP) Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY
28.	CR. MISC./50491/2012 QUASHING(498A,406) QSH F.I.R. FOR OTH	2	RAMANUJ MISHRA & ANR. vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR	Mr.RAJENDRA SINGH SHASTRY(APP)
29.	CR. MISC./50496/2012 QUASHING(364,365,3 QSH F.I.R. FOR OTH	2	SUNIL KUMAR TIWARY vs STATE OF BIHAR & ANR	Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.BHASKAR SHANKAR	Mr.BRAJENDRA NATH PANDEY(APP)
30.	CR. MISC./50517/2012 QUASHING(323/341/3 QSH F.I.R. FOR CON	2	GOPAL JEE JAISWAL & ANR. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.MD.ARIF (APP)
31.	CR. MISC./50528/2012 QUASHING(417)-IPC QSH COMPLAIN FOR C	2	NIRAJ KUMAR vs STATE OF BIHAR & ANR	Mr.HARISH KUMAR	Mr.RENU KUMARI (APP)
32.	CR. MISC./50544/2012 QUASHING(448,341)- QSH COMPLAIN FOR C	2	RAM BABU PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH	Mr.AHMAD ALI (APP)
33.	CR. MISC./50545/2012 QUASHING(307,323,3 QUASHING	2	LALITA DUBEY vs STATE OF BIHAR & ANR	Mr.RAJ BANSH DUBEY	Mr.BHARAT LAL(APP)
34.	CR. MISC./50567/2012 QUASHING(498A)-IPC QUASHING	8	SARYUG RAJAK @ SARYU & ANR. vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR Mr.SIYARAM KUMAR	Mr.ABAHY KR.ROY(APP) Mr.SATYENDRA KRISHNA PRASAD
35.	CR. MISC./50573/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	2	ASHOK KUMAR KESHRI vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.RAM BACHAN SINGH(APP)
36.	CR. MISC./50577/2012 QUASHING(133 CR.P. QUASHING	4	MANOJ CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL	Mr.VEENA RANI PD.(APP) Mr.RAM SEVAK CHOUDHARY
37.	CR. MISC./50578/2012 QUASHING(273)-IPC QUASHING	2	MANOJ CHAUDHARY vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.RAJ BALLABH SINGH(APP)
38.	CR. MISC./50579/2012 QUASHING(420,406,3 QUASHING	3	CHANDESHWAR NATH CHOUBEY vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.MAYANAND JHA(APP)
39.	CR. MISC./50580/2012 QUASHING(419,420,4 QSH COMPLAIN FOR C	2	MANTI DEVI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.NAVIN KUMAR PANDEY(APP)
40.	CR. MISC./50589/2012 QUASHING(467/420/4 QSH F.I.R. FOR DIS	2	LEELA DEVI vs THE STATE OF BIHAR & ORS	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.SMT.RITA VERMA (APP)
41.	CR. MISC./50592/2012 QUASHING(138 N.I.A QUASHING	3	BINAY KUMAR JHA vs STATE OF BIHAR & ANR	Mr.RATAN PRASAD SINHA Mr.RAJA RAM MISHRA	Mr.SHAILENDRA KUMAR-1 (APP)
42.	CR. MISC./50596/2012 QUASHING(420/406/3 QSH COMPLAIN FOR C	2	M/S NISHANT HOUSING CONSTRUCTIONS PVT. LTD. & ORS. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.NAVIN KUMAR PANDEY (APP)
43.	CR. MISC./50600/2012 QUASHING(420/409)- QSH F.I.R. FOR DIR	2	M/S MAN MANOKAMNA DEVI MINI RICE MILL THROUGH ITS PROPRIETOR RAMASHISH RAI vs THE STATE OF BIHAR	Mr.DHARNIDHAR MISHRA Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR	Mr.ANURADHA SINGH (APP)
44.	CR. MISC./50601/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	2	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.MANI BHUSHAN KUMAR	Mr.MITHILESH KR.KHARE (APP)
45.	CR. MISC./50603/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR D	1	SHIV KANT JHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA Mr.HANS LAL KUMAR	Mr.MRITUNJAY KUMAR NIRALA(APP)
46.	CR. MISC./50616/2012 QUASHING(379,323,5 QSH COMPLAIN FOR C	2	PAWAN SAW & ORS. vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.NARENDRA KUMAR SINGH(APP)
47.	CR. MISC./50623/2012 QUASHING(307)-IPC QSH F.I.R. FOR OTH	1	BRIJ KUMARI DEVI vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.INDRA KR.SINGH(APP)
48.	CR. MISC./50626/2012 QUASHING(192 CR.P. QSH F.I.R. FOR OTH	1	MOHAN HIMMATSINGKA vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.ANISH CHANDRA (APP)
49.	CR. MISC./3442/2013 QUASHING(498A)IPC QSH COMPLAIN FOR C	9	KUMAR NISAS @ NISAS KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SMT.ANITA KUMARI (APP) Mr.SARVENDRA KUMAR VERMA
50.	CR. MISC./3512/2013 QUASHING(498A/34)- QUASHING	18	PRITI KUMARI vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR BARNWAL Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.J.UPADHYAY (APP) Mr.NAVJOT YESHU
51.	CR. MISC./3644/2013 QUASHING(420,465,4 QSH COMPLAIN FOR C	13	RAMAKANT SINGH vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.MAYANAND JHA(APP) Mr.VISHWANAND UPADHAY Mr.ASHWINI KUMAR UPADHYAY
52.	CR. MISC./3699/2013 QUASHING(379,323,4 QSH F.I.R. FOR DIR	10	DR. DHRUB NARAYAN SINHA vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.TAPESHWAR SHARMA(APP)
53.	CR. MISC./3707/2013 with QUASHING(498A/494/ QSH F.I.R. FOR CON	18	CHANDRIKA PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SURESH KUMAR MISHRA Mr.SUSHIL KUMAR SINGH	Mr.MANOJ KUMAR-1 (APP) Mr.SATYA RANJAN SINHA Mr.JITENDRA SHARMA

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54.	CR. MISC./9235/2013 QUASHING(498A,494, QSH F.I.R. FOR CON	9	SURESH KUMAR SINGH @ GUDDU @ SURESH KUMAR vs STATE OF BIHAR & ANR	Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH Mr.SUSHIL KUMAR SINGH	Mr.MAYANAND JHA(APP) Smt.SEEMA KUMARI Mr.SATYA RANJAN SINHA
55.	CR. MISC./3808/2013 QUASHING(380/323/3 QSH COMPLAIN FOR C	3	NASRIN KHATOON @ NASRIN FATMA & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.ANUJ KR.SHRIVASTAVA (APP)
56.	CR. MISC./3848/2013 QUASHING(302/34)-I QSH F.I.R. FOR OTH	11	SHARDA CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD	Mr./SMT.ANITA KUMARI SINGH(APP) Mr.JAVED ASLAM
57.	CR. MISC./4048/2013 QUASHING(420,406,1 QSH COMPLAIN FOR C	5	ALOK KUMAR MASKARA @ ALOK MASKARA & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.NAWAL KISHOR PRASAD (APP) Mr.SHUBHESH PANDEY
58.	CR. MISC./104/2014 QUASHING (245 CR.P QSH COMPLAIN FOR C	5	AASHISH MASKARA @ AASHISH KUMAR MASKARA & ANR vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ANIL KR.SINGH(APP) Mr.SHUBHESH PANDEY
59.	CR. MISC./4082/2013 QUASHING(245 CR.P. QUASHING	23	KUSUM DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY KUMAR Mr.NIKESH SINHA	Mr.MD.ARIF(APP) Mr.ABHAY BHUSHAN SINHA Mr.BABAN ROY
60.	CR. MISC./4150/2013 QUASHING(498A,323, QSH F.I.R. FOR DIR	10	USMAN ANSARI vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.UDAY PRATAP SINGH(APP)
61.	CR. MISC./4160/2013 QUASHING(245 CR.P. QSH COMPLAIN FOR D	17	RANJEET KUMAR @ RANJEET SINGH @ ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY	Mr.SANJAY KUMAR (APP) Mr.CHANDRA BHUSHAN PRASAD
62.	CR. MISC./4165/2013 QUASHING(465,471)- QUASHING	16	NAJIB AHMAD vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.R.B.ROY RAMAN (APP) Mr.JITENDRA PRASAD SINGH Mr.RASHID IZHAR
63.	CR. MISC./4197/2013 QUASHING(379,504)- QSH COMPLAIN FOR C	15	KRISHNA YADAV & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA BHUSHAN DAS	Mr.PRAMOD KR.PANDEY(APP) Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK Mr.ASHWANI KUMAR TIWARY
64.	CR. MISC./4238/2013 QUASHING(197 CR.P. QSH COMPLAIN FOR O	5	RAM NARESH ROY vs THE STATE OF BIHAR & ORS	Mr.MD. JAMAL MUSTAFA Mr.RANJAY KUMAR SINGH Mr.MD. JAMAL MUSTAFA	Mr.NITYANAND (APP) Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
65.	CR. MISC./14020/2013 QUASHING(18 ACT)-I QSH COMPLAIN. FOR	4	JANKI SHARAN vs STATE OF BIHAR & ANR	Mr.RANA PRATAP SINGH	Mr.JHARKHANDI UPADHYAY(APP) Mr.PARMESHWAR VISHWAKARMA Mr.ASHOK KUMAR SINGH
66.	CR. MISC./14024/2013 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	7	ANISH KUMAR @ TRILOKI KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.AWADESH KR.SINGH(APP) Mr.SUNIL KUMAR SINGH Mr.VIVEK KUMAR SINGH
67.	CR. MISC./14027/2013 QUASHING(323,353,3 QSH COMPLAIN FOR C	10	YADU NANDAN SAHNI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN SINHA	Mr.SANGEETA SHARMA(APP)
68.	CR. MISC./14037/2013 QUASHING(380/457/4 QUASHING	9	SHAHID MAZID WARSI @ SHAHID MAJID WARSI vs UNION OF INDIA THROUGH C.B.I. & ANR.	Mr.RAM KUMAR SINGH	Mr.BIPIN KUMAR SINHA (SCCBI)
69.	CR. MISC./14042/2013 QUASHING(307/323/3 QSH S.T	7	LATIKA GUPTA @ LATIKA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SUDHIR RANJAN	Mr.SATYAVRAT VERMA (APP) Mr.SANTOSH CHANDRA BHASKAR
70.	CR. MISC./14055/2013 QSH COMPLAIN FOR C	10	MAHTAB ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH Mr.PRAVIN KUMAR Mr.CHANDRA MOHAN JHA	Mr.S.DAYAL (APP)
71.	CR. MISC./14070/2013 QUASHING(420/34)-I QSH F.I.R. FOR DIR	9	SIKANDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.SATYAVRAT VERMA (APP)
72.	CR. MISC./14092/2013 QUASHING(414/120)- QSH F.I.R. FOR OTH	8	ASHOK CHOUDHARY vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.AKBAR ALI (APP)
73.	CR. MISC./14094/2013 QUASHING(239/258 C QSH F.I.R. FOR OTH	10	DINANATH BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.YUGAL KISHORE Mr.PRABHASH RANJAN THAKUR	Mr.ANANT KUMAR (APP)
74.	CR. MISC./14096/2013 QUASHING(227 CR.P. QSH F.I.R. FOR OTH	7	PANKAJ RAVIDAS @ PANKAJ KUMAR DAS vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.AKBAR ALI (APP)
75.	CR. MISC./14103/2013 QUASHING(420/413/4 QSH F.I.R. FOR DIR	8	MD. AZAD vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	Mr.ASHOK KR.SINGH (APP)
76.	CR. MISC./14105/2013 QUASHING(506)-IPC QSH COMPLAIN FOR C	9	URMILA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.HARENDRA PRASAD Mr.NARIPENDRA KUMAR	Mr.JHARKHANDI UPADHAYAY (APP)
77.	CR. MISC./14159/2013 QUASHING(323,406,5 QSH COMPLAIN FOR C	9	PRABHAT KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr.GOPAL PRASAD ROY	Mr.SUMAN KUAMRI SINGH(APP) Mr.ABHAY KUMAR SINGH Mr.SUNIL KUMAR KARN
78.	CR. MISC./14166/2013 QUASHING(323,504/3 QSH F.I.R. FOR CON	7	PRITHVI RAJ SINGH @ RAJA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH	Mr.DR. M.K.GAUTAM (APP) Mr.NEERAJ KUMAR ALIAS SANIDH Mr.J.K. SINGH (APP)

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79.	CR. MISC./14168/2013 QUASHING(498A,406, QSH COMPLAIN FOR C	8	UDAY KUMAR PANDEY @ UDAY KUMAR vs STATE OF BIHAR & ANR	Mr.PARMATMA SINGH	Mr.MANOJ KUMAR 1(APP) Mr.ANSUL
80.	CR. MISC./14169/2013 QUASHING(379)-IPC QSH F.I.R. FOR OTH	8	BINOD KUMAR vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.MD. ANSARUL HAQUI (APP) Mr.ALOK KUMAR AGRAWAL Mr.HEMANT KUMAR
81.	CR. MISC./14189/2013 QUASHING(304B)-IPC QSH COMPLAIN. FOR	10	MANDVI DEVI & ORS vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA Mr.PRIYA GUPTA	Mr.A.L.PANDIT (APP)
82.	CR. MISC./14210/2013 QUASHING(302,34)-I QUASHING	9	BABU LAL RAM & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.INDRA KR.SINGH(APP)

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**Thursday the 7th May 2015**  
**Court No. 30 (AT 10.30 A.M.)**  
**Mr. Justice Sudhir Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION</b>					
1.	CR. MISC./49682/2014 A.BAIL	1 MD. MEHMOOD ALAM @ MAHMOOD ALAM @ MEHMOOD MIAN vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.L.K.SHARMA(APP)	
2.	CR. MISC./49685/2014 A.BAIL	3 MD. SHARIF ANSARI vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.SUNIL KUMAR PANDEY (APP) Mr.ANWAR KARIM	
3.	CR. MISC./49708/2014 A.BAIL	1 RAJESH SINGH KUSHWAHA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.OM PRAKASH UPADHYAY	Mr.MADHURI LATA(APP)	
4.	CR. MISC./49710/2014 A.BAIL	1 DHARAMVEER YADAV @ ANAND YADAV & ORS. vs THE STATE OF BIHAR	Mr.BINIT KUMAR	Mr.SATYENDRA NR. SINGH(APP)	
5.	CR. MISC./49728/2014 A.BAIL	1 MAHENDRA SINGH & ANR. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.VEENA RANI PRASAD (APP) Mr.RANJEET KUMAR Mr.SUNIL KUMAR	
6.	CR. MISC./49765/2014 A.BAIL	1 PRADEEP KUMAR KARN vs THE STATE OF BIHAR	Mr.AMARENDRA NARAYAN Mr.DEEPAK KUMAR	Mr.PUSHPA SINHA-II(APP)	
7.	CR. MISC./49788/2014 A.BAIL	1 SURESH PANDIT & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.ASHA DEVI (APP)	
8.	CR. MISC./49885/2014 A.BAIL	1 MD. MUSTAKIM MIAN @ MOSATKIM MIAN & ANR vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.M.RAB(APP) Mr.M.HAQUE (APP)	
9.	CR. MISC./49895/2014 A.BAIL	1 MD. ALAMGIR & ANR vs THE STATE OF BIHAR	Mr.BAM BAHADUR JHA	Mr.DASRATH MEHTA (APP)	
10.	CR. MISC./49911/2014 A.BAIL	1 DEVANAND PRASAD vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.GAJENDRA PD. YADAV(APP) Mr.ANIL KUMAR Mr.HANSRAJ	
11.	CR. MISC./49913/2014 A.BAIL	1 KRISHNA YADAV @ KRISHNA PRASAD vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.NARSING TANTI(APP)	
12.	CR. MISC./50760/2014 A.BAIL	3 RAM PRIT RAI & ORS vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.U.L.VERMA (APP)	
13.	CR. MISC./50762/2014 A.BAIL	3 ASGAR IMAM & ANR. vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR Mr.ANIL KUMAR TIWARY	Mr.ANIL KUMAR (APP) Mr.SHAKIL AHMAD KHAN	
14.	CR. MISC./50764/2014 A.BAIL	3 JILEBIYA DEVI & ORS. vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.MUSTAQUE ALAM (APP)	
15.	CR. MISC./50775/2014 A.BAIL	1 SHAILESH KUMAR @ SHAILESH SAH vs STATE OF BIHAR & ANR	Mr.HARSH SINGH Mr.KAMAL KISHOR SINGH	Mr.GULNAR BEGUM(APP)	
16.	CR. MISC./51392/2014 A.BAIL	3 RINMALA DEVI @ NIRMALA DEVI & ORS. vs THE STATE OF BIHAR	Mr.CHANDAN KUMAR KASHYAP Mr.MANISH LAL DAS	Mr.LALLAN KUMAR (APP)	
17.	CR. MISC./51698/2014 A.BAIL	3 BIJENDRA SAO vs THE STATE OF BIHAR	Mr.SUBHASH CHANDRA BOSE	Mr.ASHOK KUMAR SINGH- 1(APP) Mr.VIJAY KUMAR SINGH	
18.	CR. MISC./51999/2014 A.BAIL	1 AMIT KUMAR JAISWAL @ AMIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD KARN Mr.ANUJ KUMAR Mr.CHANDRA SHEKHAR ANAND	Mr.KHURSHID ANWAR(APP)	
19.	CR. MISC./52028/2014 A.BAIL	3 SHYAM RAM & ORS vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA	Mr.KR. VIRENDRA NARAYAN(APP)	
20.	CR. MISC./52042/2014 A.BAIL	4 SHAMBHU PASWAN @ SHAMBHU DEVA @ SHAMBHU MAHADEVA & ANR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.LAL BABU SINGH	Mr.S.D.SINGH YADAV(APP) Ms.ADITI HANSARIA Mr.NIKHIL KUMAR AGRAWAL	
21.	CR. MISC./52082/2014 A.BAIL	3 MANOJ JHA & ORS. vs THE STATE OF BIHAR	Mr.HRIDAY KANT MISHRA Mr.RATANAKAR JHA	Mr.MADHURANAND JHA(APP)	
22.	CR. MISC./52126/2014 A.BAIL	3 MOHRRAM MIAN @ MOHARRAM vs THE STATE OF BIHAR	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.RAJIV NAYAN (APP)	
23.	CR. MISC./52182/2014 A.BAIL	3 KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.A.M.P. MEHTA (APP)	
24.	CR. MISC./52206/2014 A.BAIL	3 CHANDAN YADAV @ CHANDAN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.NIRMALA KUMARI(APP) Mr.ANIL KUMAR SINHA	
25.	CR. MISC./52209/2014 A.BAIL	3 SANJIT SINGH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.AJAY KUMAR 1 (APP) Mr.DEVENDRA KUMAR	
26.	CR. MISC./52217/2014 A.BAIL	4 SUMAN KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.PARMANAND KUMAR (APP)	
27.	CR. MISC./148/2015 A.BAIL	3 MUNNA CHOUDHARY vs THE STATE OF BIHAR	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.NAWAL KISHORE PRASAD(APP)	
28.	CR. MISC./166/2015 with A.BAIL	3 NARENDRA PRATAP SINGH & ORS vs THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.MD. ASLAM ANSARI (APP) Mr.REWTI KANT RAMAN	
29.	CR. MISC./12521/2015 A.BAIL	1 JITENDRA KUMAR SINGH @ JITENDRA PRATAP SINGH vs THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.SANJAY KR.PANDAY(APP) Mr.REWTI KANT RAMAN	
30.	CR. MISC./172/2015 A.BAIL	1 DUDHESHWAR PASWAN & ORS vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.RENUKA RATNAKAR (APP)	

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31.	CR. MISC./201/2015 A.BAIL	1	NAGESHWAR SAHANI & ORS vs THE STATE OF BIHAR	Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.SHARDANAND JHA (APP)
32.	CR. MISC./215/2015 A.BAIL	3	KAMLESH KUMAR vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ	Mr.RAMSHANKAR DAS(SPL.PP)
33.	CR. MISC./256/2015 with A.BAIL	5	MAHAKANT PRASAD RAMAN vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.GOPESH KUMAR (APP) Mr.RAS BIHARI THAKUR
34.	CR. MISC./5697/2015 A.BAIL	3	KUMAR GAURAB vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA Mr.SHIV NARAYAN JHA	Mr.NITYANAND TIWARY(APP)
35.	CR. MISC./390/2015 A.BAIL	3	SUNIL JHA @ SUNIL KUMAR JHA vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.RAM BACHAN SINGH (APP) Mr.MANOJ KUMAR JHA
36.	CR. MISC./394/2015 A.BAIL	3	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.BHAVESH KUMAR	Mr.DURGESH NANDAN(APP) Mr.DR. SHASHI SHEKHAR KISHORE
37.	CR. MISC./455/2015 A.BAIL	4	ANUJ KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.ANJANI PARASHAR Mr.DHANANJAY KUMAR TIWARY	Mr.RAM SHANKAR DAS(APP)
38.	CR. MISC./457/2015 A.BAIL	5	BINOD YADAV & ANR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.R.B. ROY RAMAN (APP)
39.	CR. MISC./474/2015 A.BAIL	3	RAM BINAY SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.ABHAY KR. ROY(APP)
40.	CR. MISC./475/2015 A.BAIL	3	RAKESH MAHTO @ RAKESH ROSHAN vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.D.P.TIWARY(APP)
41.	CR. MISC./496/2015 A.BAIL	1	BALESHWAR PASWAN vs THE STATE OF BIHAR	Mr.SATRUDHAN KUMAR Mr.ARUN KUMAR	Mr.SURENDRA KUMAR (APP)
42.	CR. MISC./501/2015 A.BAIL	1	LACHHO DEVI & ORS vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.DURGESH NANDAN(APP)
43.	CR. MISC./517/2015 A.BAIL	5	PALKU MEHTA vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.SURESH PD.SINGH(APP)
44.	CR. MISC./523/2015 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.AMITESH KUMAR(APP)
45.	CR. MISC./543/2015 with A.BAIL	3	AMNA KHATOON vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.S. D. YADAV	Mr.MD. ATAUR RAHMAN(APP)
46.	CR. MISC./661/2015 with A.BAIL	4	LAW KUMAR SINGH @ LAW KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.BHANU PRATAP SINGH Mr.SAKET KUMAR SINGH	Mr.RAM SUMIRAN ROY(APP)
47.	CR. MISC./13759/2015 A.BAIL	1	RAM AYODHAYA RAM vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Smt.ANITA KUMARI SINGH	Smt.NAND KUMAR(APP)
48.	CR. MISC./562/2015 A.BAIL	3	RAJ KISHOR SHARMA & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.MD.ASLAM ANSARI(APP)
49.	CR. MISC./576/2015 A.BAIL	3	MUKHLAL PRASAD vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.MANISH KUMAR-II(APP) Mr.SANJAY KUMAR NO.-7
50.	CR. MISC./582/2015 A.BAIL	3	USHA DEVI & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.U.S.P SINGH (APP)
51.	CR. MISC./584/2015 with A.BAIL	3	BHAVESH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND	Mr.ANURADHA SINGH(APP)
52.	CR. MISC./1058/2015 A.BAIL	3	DHARMENDRA KUMAR & ANR. vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Smt.ANITA KUMARI SINGH	Smt.MADHURI LATA(APP)
53.	CR. MISC./632/2015 A.BAIL	3	BIKESH DAS vs THE STATE OF BIHAR	Mr.UMA SHANKAR PRASAD SINGH	Mr.PANCHANAND PANDIT (APP)
54.	CR. MISC./656/2015 A.BAIL	3	DR. CHANDAN KUMAR KESHRI @ CHANDAN KUMAR vs STATE OF BIHAR & ANR	Mr.MD. HUSSAIN	Mr.ADITYA NR.SINGH 1(APP) Mr.MD. HELAL AHMAD
55.	CR. MISC./677/2015 A.BAIL	3	RAJESH PRASAD & ORS. vs THE STATE OF BIHAR	Mr.NARESH PRASAD Mr.ANIL PRASAD SINGH	Mr.MD. ATAUR RAHMAN(APP) Mr.BINOD KUMAR SINHA
56.	CR. MISC./743/2015 A.BAIL	4	JAI RAM YADAV vs THE STATE OF BIHAR	Mr.MUKESH PRASAD SINGH Mr.RENU JHA	Mr.PRANAV KUMAR(APP) Mr.VIVEKANAND VIVEK
57.	CR. MISC./777/2015 A.BAIL	4	BINDESHWAR RAI vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.NAWAL KISHORE PRASAD (APP)
58.	CR. MISC./800/2015 A.BAIL	3	JAMIL @ MD. JAMIL vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.P.N.PANDIT (APP)
59.	CR. MISC./813/2015 A.BAIL	3	SUMITRA DEVI & ANR vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SHAHEEN BEGUM(APP)
60.	CR. MISC./814/2015 A.BAIL	3	ASHARFI MAHTO & ORS vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH	Mr.SATYENDRA NR. SINGH(APP)
61.	CR. MISC./843/2015 A.BAIL	3	RAJESH DAS vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SATYENDRA PRASAD (APP)
62.	CR. MISC./847/2015 A.BAIL	4	SUBODH DAS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.RENUKA RATNAKAR(APP)
63.	CR. MISC./864/2015 A.BAIL	3	ANIL SAH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.RAM CHANDRA SAHNI(APP)
64.	CR. MISC./873/2015 A.BAIL	3	AJAY KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.HARSH ANUJ Mr.PRASHANT KUMAR	Mr.ARUN KUMAR SINGH 5 (APP)
65.	CR. MISC./897/2015 with A.BAIL	3	MD. AFROJ @ PAPPU vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.RAJ BALLABH SINGH (APP)

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66.	CR. MISC./2748/2015 A.BAIL	3	MD. SHAMSHER @ MD. SHAMSER @ MD. MANTU vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.ASHOK KUMAR SINGH(APP)
67.	CR. MISC./904/2015 A.BAIL	3	SONU KUMAR @ SONA LAL KASERA vs THE STATE OF BIHAR	Mr.GOPAL SWAROOP DUBEY	Mr.C.SEN PRASAD SINGH (APP) Mr.BAJARANGI LAL
68.	CR. MISC./910/2015 A.BAIL	3	BHATHALI PASWAN @ ROBIT PASWAN @ ROHIT PASWAN vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR ANAND	Mr.SANJAY KR. TIWARY(APP) Mr.DR. BIDHU RANJAN
69.	CR. MISC./912/2015 A.BAIL	6	MADHESHWAR PRASAD vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SURENDRA PD.SINGH (APP) Mr.VINAY KIRTI SINGH
70.	CR. MISC./913/2015 with A.BAIL	3	ACHCHHE LAL @ ACCHELAL vs THE STATE OF BIHAR	Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA	Mr.SATYENDRA NR. SINGH(APP)
71.	CR. MISC./5548/2015 A.BAIL	1	SATYAVRAT MAHTO vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR JHA	Mr.RINA SINHA(APP)
72.	CR. MISC./915/2015 A.BAIL	3	RAJENDRA RAI vs THE STATE OF BIHAR	Mr.NAGENDRA RAI	Mr.GULNAR BEGUM(APP) Mr.SACHIDA NAND RAI
73.	CR. MISC./950/2015 A.BAIL	4	RAMESHWAR PRASAD KESHRI vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SUNIL KUMAR PANDEY (APP)
74.	CR. MISC./956/2015 A.BAIL	4	GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.SANJAY KUMAR(APP)
75.	CR. MISC./988/2015 A.BAIL	3	DHARMENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH Mr.SHASHI SHEKHAR	Mr.SHYAM BIHARI SINGH(APP)
76.	CR. MISC./993/2015 A.BAIL	3	BIRJU CHOUDHARY & ANR. vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.ARUN KUMAR SINGH- 5(APP)
77.	CR. MISC./1006/2015 A.BAIL	3	LALDEO YADAV & ORS vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.MD. ANSHARUL HAQUE(APP)
78.	CR. MISC./1025/2015 A.BAIL	3	DHARMENDRA KUMAR @ DHARMEWNDRA KUMAR VERMA vs THE STATE OF BIHAR	Mr.VIJAY KUMAR	Mr.SUMAN KUMARI SINGH (APP)
79.	CR. MISC./1034/2015 A.BAIL	3	PRAKASH PASWAN vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR SINGH	Mr.U.S.P.SINGH(APP)
80.	CR. MISC./1060/2015 A.BAIL	3	MAKHAN RAI vs THE STATE OF BIHAR	Mr.DHARMESH KUMAR	Mr.ARUN KR. PANDEY (APP) Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH
81.	CR. MISC./1079/2015 A.BAIL	3	AMAN KUMAR @ AMAN MANDAL vs THE STATE OF BIHAR	Mr.ANUPA NAND JHA	Mr.NAGENDRA PD.(APP)
82.	CR. MISC./1081/2015 A.BAIL	3	ANUP SAH & ANR vs THE STATE OF BIHAR	Mr.ADITYA PRAKASH SAHAY	Mr.RAJENDRA SINGH SHASTRY(APP)